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Eighteenth Series, Vol. I No. 7

Tuesday, July 2, 2024

Ashadha 11, 1946 (Saka)

# **LOK SABHA DEBATES**

**(English Version)**

**First Session**

**(Eighteenth Lok Sabha)**



*(Vol. I contains Nos. 1 to 7)*

**LOK SABHA SECRETARIAT**

**NEW DELHI**

02.07.2024

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## C O N T E N T S

**Eighteenth Series, Vol. I, First Session, 2024/1946 (Saka)**

**No. 7, Tuesday, July 2, 2024/ Ashadha 11, 1946 (Saka)**

<u>S U B J E C T</u>	<u>P A G E S</u>
<b>PAPERS LAID ON THE TABLE</b>	13-33,264
<b>ADDITION OF NEW CLAUSE (3) TO DIRECTION 1 OF THE DIRECTIONS BY THE SPEAKER UNDER THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN LOK SABHA</b>	34
<b>STATEMENTS BY MINISTER</b>	34-36
(i)(a) Status of implementation of the Recommendations / Observations contained in the 143 <sup>rd</sup> and 154 <sup>th</sup> reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2023-24) (Demand No. 46) pertaining to the Department of Health and Family Welfare, Ministry of Health and Family Welfare	34-35
(b) Status of implementation of the Recommendations/ Observations contained in the 144 <sup>th</sup> and 152 <sup>nd</sup> reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2023-24) (Demand No. 47) pertaining to the Department of Health Research, Ministry of Health and Family Welfare <b>Shri Prataprao Ganpatrao Jadhav</b>	35
(ii) Status of implementation of the recommendations contained in the 145 <sup>th</sup> and 153 <sup>rd</sup> reports of the Standing	

Committee on Health and Family Welfare on Demands  
for Grants (2023-24) (Demand No. 4) pertaining to the  
Ministry of AYUSH

	<b>Shri Prataprao Ganpatrao Jadhav</b>	36
<b>RE: NOTICE UNDER DIRECTION 115</b>		37
<b>MATTERS UNDER RULE 377</b>		38-54
(i) Regarding rail connectivity to Darang District, Assam	<b>Shri Dilip Saikia</b>	38-39
(ii) Regarding operation of train (No. 20503/04) via Gorakhpur	<b>Shri Ravindra Shukla Alias Ravi Kishan</b>	39
(iii) Need to remove the ban on export of non-Basmati Rice	<b>Shri Jagdambika Pal</b>	40
(iv) Need to connect Gopalpur with Sambalpur rail line with Phulbani	<b>Shri Sukanta Kumar Panigrahi</b>	41
(v) Regarding operation of new trains and development of railway infrastructure	<b>Shri Vijayakumar Alias Vijay Vasanth</b>	42-44
(vi) Need to grant financial assistance to farmers suffering from crop loss in Idukki	<b>Adv. Dean Kuriakose</b>	45
(vii) Regarding completion of a road project in Vadakara Parliamentary Constituency	<b>Shri Shafi Parambil</b>	46

- (viii) Need for revival of Lohagarh (Shankargarh) refinery in Allahabad Parliamentary Constituency  
**Shri Ujjwal Raman Singh** 47
- (ix) Regarding operationalisation of Halwara International Airport Project in Ludhiana  
**Dr. Amar Singh** 48
- (x) Need to construct a metalled diversion road at Shamshuddinpur, Uttar Pradesh  
**Shri Lalji Verma** 49
- (xi) Need to conduct impartial entrance examination for NEET (UG) and UGC (NET)  
**Shri Rajeev Rai** 50-51
- (xii) Regarding four lanning of NH-38 from Vellore to Villupuram via Tiruvannamalai  
**Shri C. N. Annadurai** 51
- (xiii) Regarding completion of Pune – Nasik Semi High Speed Rail Corridor Project  
**Dr. Amol Ramsing Kolhe** 52
- (xiv) Regarding supply of drinking water in Sikar Parliamentary Constituency  
**Shri Amra Ram** 53
- (xv) Regarding expeditious completion of construction of Dugarpur Medical College  
**Shri Rajkumar Roat** 53-54

- (xvi) Need to enhance the compensation for land acquired for  
Purnea Airport

**Shri Rajesh Ranjan** 54

**MOTION OF THANKS ON PRESIDENT'S ADDRESS** 55-527

Shri Akhilesh Yadav	56-67
Shri Santosh Pandey	68-73
Shri Kalyan Banerjee	74-89
Shri Saumitra Khan	89-94
Shri Sunil Dattatrey Tatkare	94-96
Shri K. C. Venugopal	97-111
Shri Dilip Saikia	112-116
Shrimati Harsimrat Kaur Badal	117-123
Shri Ajay Bhatt	123-130
Shri Vinod Lakhamshi Chavda	130-134
Dr. Alok Kumar Suman	135-138
Shri Ummeda Ram Beniwal	139-143
Shrimati Geniben Nagaji Thakor	144
Shri Virendra Singh	145-147
Shri Naresh Ganpat Mhaske	148-152
Shri Dileshwar Kamait	152-155
Shrimati Manju Sharma	156-158
Shri Saptagiri Sankar Ulaka	158-163
Dr. Dharamvira Gandhi	164

Shrimati Smita Uday Wagh	165-168
Dr. Mohammad Jawed	169-174
Shri Mitesh Patel (Bakabhai)	174-179
Shri Jaswantsinh Sumanbhai Bhabhor	179-197
Dr. Lata Wankhede	197-198
Adv. Dean Kuriakose	199-203
Shri Kaushalendra Kumar	204-207
Shri V. K. Sreekandan	207-213
Dr. Rabindra Narayan Behera	213-214
Shrimati Anita Subhadarshini	214
Dr. Pradeep Kumar Panigrahy	215-217
Shrimati Sangeeta Kumari Singh Deo	218-225
Shri Sukanta Kumar Panigrahi	225-226
Shri Harendra Singh Malik	226-230
Shrimati Anita Nagarsingh Chouhan	230-231
Shri Sanatan Pandey	231-232
Shrimati Supriya Sule	232-245
Dr. T. Sumathy <i>alias</i> Thamizhachi Thangapandian	245-252
Shri Lalji Verma	252-256
Shri P. P. Chaudhary	256-264
Shri Asaduddin Owaisi	265-273
Shri Gaurav Gogoi	273-278
Dr. Indra Hang Subba	279-281

Shrimati Lovely Anand	281-283
Adv. Chandra Shekhar	284-288
Shrimati Aparajita Sarangi	289-292
Shri Anand Bhadauria	293-296
Shri Subbarayan K.	296-299
Dr. Thol Thirumaavalavan	299-302
Dr. Byreddy Shabari	303-305
Shri Awadhesh Prasad	306-308
Dr. Nishikant Dubey	308-316
Dr. Prabha Mallikarjun	317-320
Shri Hasmukhbhai Somabhai Patel	321-324
Shrimati Malvika Devi	325-326
Shri Arun Kumar Sagar	327-333
Shrimati Poonamben Maadam	333-338
Shri Vijay Kumar Hansdak	339-340
Dr. C. N. Manjunath	340-343
Shri Kota Srinivasa Poojary	344-348
Shri Ramashankar Rajbhar	349-352
Shri Ashok Kumar Rawat	352-358
Dr. K. Sudhakar	358-365
Shri Navaskani K.	366-370
Shri C. N. Annadurai	371-372
Shri Vijayakumar <i>Alias</i> Vijay Vasanth	373-382

Shri Rahul Kaswan	382-387
Shri Omprakash Bhupalsinh <i>Alias</i> Pavan Rajenimbalkar	387-392
Shri Ram Shiromani Verma	393-398
Shri Parbhubhai Nagarbhai Vasava	398-400
Shri Raju Bista	401-406
Shri Rajkumar Roat	407-408
Shri Shankar Lalwani	408-410
Captain Brijesh Chowta	411-413
Shri Kuldeep Indora	414-416
Shri Ravindra Shukla <i>Alias</i> Ravi Kishan	417-424
Shri Tejasvi Surya	425-435
Dr. Mallu Ravi	436-438
Shri Joyanta Basumatary	439-442
Shri K. Radhakrishnan	443-446
Adv. Francis George	447-449
Shri Durai Vaiko	450-451
Shri Manoj Tiwari	452-455
Shri Utkarsh Verma Madhur	455-457
Shri Vishnu Dayal Ram	458-467
Shri Devendra Singh <i>Alias</i> Bhole Singh	468-469
Shri Laxmikant Pappu Nishad	470-471
Shri Alok Sharma	472-474
Shri Khagen Murmu	475-478

Shri Brijmohan Agrawal	479-482
Shri Bidyut Baran Mahato	483-484
Shri Vishaldada Prakashbapu Patil	485-488
Shri Sanjay Uttamrao Deshmukh	489-491
Shri Narendra Modi	492-526
Amendments Negatived	527
Motion Adopted	527
<b>RESOLUTION RE: CONDEMNATION OF THE CONDUCT AND BEHAVIOUR OF THE MEMBERS OF OPPOSITION PARTIES</b>	<b>528-529</b>
<b>VALEDICTORY REFERENCE</b>	<b>530-532</b>
<b>NATIONAL SONG</b>	<b>532</b>

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**LOK SABHA DEBATES**

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LOK SABHA  
-----Tuesday, July 2, 2024/ Ashadha 11, 1946 (Saka)

The Lok Sabha met at Eleven of the Clock.

**[HON. SPEAKER** *in the Chair*]

**PAPERS LAID ON THE TABLE**

*[Translation]*

**HON. SPEAKER:** Now the papers will be laid on the Table of the House.

Item Number - 1, Shri Prataprao Ganpatrao Jadhav.

**THE MINISTER OF STATE OF THE MINISTRY OF AYUSH ; AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE ( SHRI PRATAPRAO GANPATRAO JADHAV ) :** Hon. Speaker Sir, on behalf of my senior colleague Shri Jagat Praksah Nadda, I beg to lay on the Table a copy of the National Commission for Allied and Healthcare Professions (Removal of Difficulties) Seventh Order, 2024 (Hindi and English versions) published in Notification No. S.O. 1490(E) in Gazette of India dated 20th March, 2024 under sub-section (2) of Section 69 of the National Commission for Allied and Healthcare Professions Act, 2021 .

[Placed in Library, See No. LT 79/18/24]

**THE MINISTER OF STATE OF THE MINISTRY OF AYUSH; AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO GANPATRAO JADHAV):** Hon. Speaker, Sir, I beg to lay the following papers on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 56 of the National Commission for Indian System of Medicine Act, 2020:-

(i) The National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Undergraduate Siddha

Colleges and Attached Teaching Hospitals) Regulations, 2024 published in Notification No. F.No. 2 18-12/2021-BUSS (SID-UG-MES) in Gazette of India dated 26th April, 2024.

(ii) The National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Undergraduate Ayurveda Colleges and Attached Teaching Hospitals) Regulations, 2024 published in Notification No. F.No. BOA/2-C/2024 in Gazette of India dated 2nd May, 2024 together with a corrigendum thereto published in Notification No. F.No. BOA/2-C/2024 dated 28th May, 2024.

[Placed in Library, See No. LT 80/18/24]

(2) A copy each of the following Notifications (Hindi and English versions) under Section 56 of the National Commission for Homoeopathy Act, 2020:-

(i) The National Commission for Homoeopathy (Minimum Essential Standards for Homoeopathic Colleges and Attached Hospitals) Regulations, 2024 published in Notification No. F.No. 3-35/2021/NCH/HEB/MES.C. in Gazette of India dated 13th March, 2024.

(ii) The National Commission for Homoeopathy (Homoeopathy Post-Graduate Degree Course- Doctor of Medicine in Homoeopathy) Regulations, 2024 published in Notification No. F.No. 3-42/2021/NCH/HEB/PG.Reg. in Gazette of India dated 19th March, 2024.

(iii) The National Commission for Homoeopathy (Assessment and Rating of Medical Institutions) Regulations, 2024 published in Notification No. F.No. 10-2/MARBH/NCH/2023-24. in Gazette of India dated 13th March, 2024.

(iv) The Establishment of New Homoeopathic Medical Institution (Opening of New or Higher Course of Study or Training and Increase of Intake Capacity by a Medical Institution), Regulations 2024 published in Notification No. F.No. 3- 35/2021/NCH/HEB/MSR.C. in Gazette of India dated 13th March, 2024.

[Placed in Library, See No. LT 81/18/24]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2022-2023.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 82/18/24]

*[English]*

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND  
INDUSTRY; AND MINISTER OF STATE IN THE MINISTRY OF**

**ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA):** Hon. Speaker, Sir, I rise to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under subsection (3) of Section 87 of the Information Technology Act, 2000:-

(i) The Information Technology (Procedure and Safeguards for Interception, Monitoring and Decryption of Information) Amendment Rules, 2024 published in Notification No. G.S.R.133(E) in Gazette of India dated 26<sup>th</sup> February, 2024.

(ii) The Information Technology (Qualification and Experience of Adjudicating Officers and Manner of Holding Enquiry) Amendment Rules, 2023 published in Notification No. G.S.R.808(E) in Gazette of India dated 31<sup>st</sup> October, 2023.

[Placed in Library, See No. LT 83/18/24]

(2) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the National Informatics Centre Services Incorporated, New Delhi, for the year 2022-2023.

(ii) Annual Report of the National Informatics Centre Services Incorporated, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 84/18/24]

**THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE):** Hon. Speaker, Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Dr. Ambedkar Foundation, New Delhi, for the year 2022-2023.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dr. Ambedkar Foundation, New Delhi, for the year 2022-2023.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 85/18/24]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) Statement regarding review by the Government of the working of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2022-2023.
- (ii) Annual Report of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 86/18/24]

*[Translation]*

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):** Hon. Speaker Sir, I beg

to lay the following Papers on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub section (2) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 2022- 2023.

(ii) Annual Report of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 87/18/24]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the National Seeds Corporation Limited, New Delhi, for the year 2022-2023.

(ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 88/18/24]

**HON. SPEAKER:** Item number - 6, Shri Arjun Ram Meghwal.

**THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND  
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL):** Hon. Speaker, Sir, on behalf of my colleague, Shri Nityanand Rai, I beg to lay the following papers on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Raksha University, Gandhinagar, for the year 2023.

[Placed in Library, See No. LT 89/18/24]

(2) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Raksha University, Gandhinagar, for the year 2022-2023, together with Audit Report thereon.

[Placed in Library, See No. LT 90/18/24]

**THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S. P. SINGH BAGHEL):** Hon. Speaker Sir, I

beg to lay the following papers on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the National Cooperative Dairy Federation of India Limited, Anand, for the year 2022-2023.

(ii) Annual Report of the National Cooperative Dairy Federation of India Limited, Anand, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 91/18/24]

*[English]*

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):** Hon.

Speaker, Sir, I rise to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 7 of the Employees' Provident Fund & Miscellaneous Provisions Act, 1952:-

(1) The Employees' Pension (Amendment) Scheme, 2024 published in Notification No. G.S.R.325(E) in Gazette of India dated 14<sup>th</sup> June, 2024.

[Placed in Library, See No. LT 92/18/24]

- (2) The Employees' Pension (Second Amendment) Scheme, 2024 published in Notification No. G.S.R.326(E) in Gazette of India dated 14<sup>th</sup> June, 2024.

[Placed in Library, See No. LT 93/18/24]

- (3) The Employees' Pension (Third Amendment) Scheme, 2024 published in Notification No. G.S.R.327(E) in Gazette of India dated 14<sup>th</sup> June, 2024.

[Placed in Library, See No. LT 94/18/24]

- (4) The Employees' Provident Funds (Amendment) Scheme, 2024 published in Notification No. G.S.R.329(E) in Gazette of India dated 14<sup>th</sup> June, 2024.

[Placed in Library, See No. LT 95/18/24]

- (5) The Employees' Deposit Linked Insurance (Amendment) Scheme, 2024 published in Notification No. G.S.R.330(E) in Gazette of India dated 14<sup>th</sup> June, 2024.

[Placed in Library, See No. LT 96/18/24]

*[Translation]*

**THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI B. L. VERMA) :** Hon. Speaker Sir , I beg to lay the following papers on the Table:-

- (1) (i) A copy each of the Annual Report (Hindi and English versions) of the National Institute of Social Defence, New Delhi, for the years 2020-2021 and 2021-2022.

(ii) A copy each of the Review (Hindi and English versions) by the Government of the working of the National Institute of Social Defence, New Delhi, for the years 2020-2021 and 2021-2022.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in Library, See No. LT 97/18/24]

*[English]*

**THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND  
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL):** Hon. Speaker, Sir, on behalf of my colleague Dr. L. Murugan, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2022-2023.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2022-2023, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2022-2023.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 98/18/24]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Mumbai, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Children's Film Society, India, Mumbai, for the year 2022-2023.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 99/18/24]

- (5) A copy each of the following Notifications (Hindi and English versions) under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:-
- (i) The Prasar Bharati (Broadcasting Corporation of India) Conditions of Service and Authorities for Disciplinary Proceedings (Amendment) Regulations, 2024 published in Notification No. A-10/178/2012-PPC/PBRB (2). in Gazette of India dated 28<sup>th</sup> February, 2024.
- (ii) The Prasar Bharati (Broadcasting Corporation of India) (Senior Administrative and Allied Posts) Recruitment (Amendment) Regulations, 2024 published in Notification No. N-10/12/2013-PPC/PBRB. in Gazette of India dated 7<sup>th</sup> June, 2024.

- (iii) The Prasar Bharati (Broadcasting Corporation of India) Deputy Director of Administration Recruitment Rules, 2023 published in Notification No. G.S.R.678(E) in Gazette of India dated 20<sup>th</sup> September, 2023.
- (iv) The Prasar Bharati (Broadcasting Corporation of India) Authorities for Disciplinary Proceedings (Amendment) Regulations, 2024 published in Notification No. A-10/178/2012-PPC/PBRB(1) in Gazette of India dated 28<sup>th</sup> February, 2024.

[Placed in Library, See No. LT 100/18/24]

- (6) A copy each of the following Notifications (Hindi and English versions) issued under Section 8 of the Cinematograph Act, 1952:-
  - (i) The Cinematograph (Certification) Rules, 2024 published in Notification No. G.S.R.214(E) in Gazette of India dated 15<sup>th</sup> March, 2024.
  - (ii) The Cinematograph (Adjudication of Penalty) Rules, 2024 published in Notification No. G.S.R.317(E) in Gazette of India dated 7<sup>th</sup> June, 2024.

[Placed in Library, See No. LT 101/18/24]

*[Translation]*

**THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS ( SHRI AJAY TAMTA ) :** Hon. Speaker Sir , I beg to lay on the

Table a copy each of the following Notifications (Hindi and English versions) issued under Section 5 of the National Highways Act, 1956 and under Section 11 of the National Highways Authority of India Act, 1988 :-

(1) S.O.5452(E) published in Gazette of India dated 22nd December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of Karnataka.

(2) S.O.5453(E) published in Gazette of India dated 22nd December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of Karnataka.

(3) S.O.5468(E) published in Gazette of India dated 27th December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of Jharkhand.

(4) S.O.5469(E) published in Gazette of India dated 27th December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of West Bengal.

(5) S.O.5470(E) published in Gazette of India dated 27th December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of West Bengal.

- (6) S.O.5471(E) published in Gazette of India dated 27th December, 2023 notifying entrustment of National Highways, mentioned therein, in the State of West Bengal.
- (7) S.O.170(E) published in Gazette of India dated 15th January, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh and Karnataka.
- (8) S.O.171(E) published in Gazette of India dated 15th January, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh.
- (9) S.O.172(E) published in Gazette of India dated 15th January, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh.
- (10) S.O.254(E) published in Gazette of India dated 18th January, 2024 notifying declaration of new National Highways, mentioned therein, in various states.
- (11) S.O.304(E) published in Gazette of India dated 19th January, 2024 notifying entrustment of National Highways, mentioned therein, in the NCT of Delhi and States of Uttar Pradesh, Uttarakhand and Haryana.
- (12) S.O.305(E) published in Gazette of India dated 19th January, 2024 rescinding the notification No. S.O.3032(E) dated 22nd June, 2018.
- (13) S.O.306(E) published in Gazette of India dated 19th January, 2024 making certain amendments in Notification No. S.O.1457(E) dated 9th May, 2017.

- (14) S.O.430(E) published in Gazette of India dated 2nd February, 2024 notifying declaration of National Highway No. 701A in the UT of Jammu and Kashmir.
- (15) S.O.686(E) published in Gazette of India dated 13th February, 2024 notifying declaration of new National Highway No. 913 in the State of Arunachal Pradesh.
- (16) S.O.692(E) published in Gazette of India dated 14th February, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Assam .
- (17) S.O.765(E) published in Gazette of India dated 16th February, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Punjab.
- (18) S.O.806(E) published in Gazette of India dated 21st February, 2024 notifying declaration of new National Highway No. 21 in the State of Uttar Pradesh.
- (19) S.O.807(E) published in Gazette of India dated 21st February, 2024 notifying declaration of new National Highway in the State of Uttar Pradesh.
- (20) S.O.808(E) published in Gazette of India dated 21st February, 2024 notifying declaration of new National Highway No. 137 in the State of Manipur.

- (21) S.O.832(E) published in Gazette of India dated 23rd February, 2024 notifying declaration of new National Highway No. 348BB in the State of Maharashtra.
- (22) S.O.833(E) published in Gazette of India dated 23rd February, 2024 notifying declaration of new National Highway No. 348B in the State of Maharashtra.
- (23) S.O.1050(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh.
- (24) S.O.1051(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh.
- (25) S.O.1052(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Andhra Pradesh.
- (26) S.O.1053(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.
- (27) S.O.1054(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.

- (28) S.O.1055(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.
- (29) S.O.1056(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.
- (30) S.O.1060(E) published in Gazette of India dated 5th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Uttarakhand.
- (31) S.O.1104(E) published in Gazette of India dated 6th March, 2024 notifying declaration of new National Highway No. 7 in the State of Uttarakhand.
- (32) S.O.1105(E) published in Gazette of India dated 6th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Uttar Pradesh.
- (33) S.O.1106(E) published in Gazette of India dated 6th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Uttar Pradesh.
- (34) S.O.1107(E) published in Gazette of India dated 6th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Uttar Pradesh.
- (35) S.O.1335(E) published in Gazette of India dated 14th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Bihar.

- (36) S.O.1336(E) published in Gazette of India dated 14th March, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Bihar.
- (37) S.O.1732(E) published in Gazette of India dated 16th April, 2024 notifying re-alignment of new National Highways No. 352A, in the State of Haryana.
- (38) S.O.1761(E) published in Gazette of India dated 22nd April, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Uttar Pradesh and Haryana.
- (39) S.O.1762(E) published in Gazette of India dated 22nd April, 2024 notifying entrustment of National Highways, mentioned therein, in the States of Uttar Pradesh and Haryana.
- (40) S.O.1984(E) published in Gazette of India dated 14th May, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Jharkhand.
- (41) S.O.1985(E) published in Gazette of India dated 14th May, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Jharkhand.
- (42) S.O.2263(E) published in Gazette of India dated 13th June, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Chhattisgarh.
- (43) S.O.2264(E) published in Gazette of India dated 13th June, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Chhattisgarh.

(44) S.O.2265(E) published in Gazette of India dated 13th June, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.

(45) S.O.2266(E) published in Gazette of India dated 13th June, 2024 notifying entrustment of National Highways, mentioned therein, in the State of Maharashtra.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (i) to (xiv) of (1) above.

[Placed in Library, See No. LT 102/18/24]

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**

**(SHRI KAMLESH PASWAN):** Hon. Speaker, Sir, I beg to lay the following papers on the Table :-

(1)(i) A copy of the Annual Report (Hindi and English versions) of the National Rural Infrastructure Development Agency, New Delhi for the year 2022-2023, alongwith Audited Accounts.

(2)

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Rural Infrastructure Development Agency, New Delhi for the year 2022-2023.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 103/18/24]

*[English]*

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAVNEET SINGH):** Hon. Speaker, Sir, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 199 of the Railways Act, 1989:-

- (i) The Indian Railways (Open Lines) General (Amendment) Rules, 2024 published in Notification No. G.S.R.160(E) in Gazette of India dated 7th March, 2024.
- (ii) The Railways (Opening for Public Carriage of Passengers) Amendment Rules, 2024 published in Notification No. G.S.R.170(E) in Gazette of India dated 11th March, 2024.
- (iii) The Railway Servants (Discipline and Appeal) Amendment Rules, 2024 published in Notification No. G.S.R.286(E) in Gazette of India dated 22nd May, 2024.

[Placed in Library, See No. LT 104/18/24]

- (2) A copy of the Railway Servants (Conduct of Disciplinary Inquiry through Video Conferencing) Regulations, 2024 (Hindi and English versions) published in Notification No. G.S.R.287(E) in Gazette of India dated 22nd May, 2024 under the Railway Servants (Discipline and Appeal) Rules, 1968.

[Placed in Library, See No. LT 105/18/24]

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**11.04 hrs**

**ADDITION OF NEW CLAUSE (3) TO DIRECTION 1 OF THE DIRECTIONS  
BY THE SPEAKER UNDER THE RULES OF PROCEDURE AND CONDUCT  
OF BUSINESS IN LOK SABHA**

*[English]*

**SECRETARY GENERAL:** Sir, I rise to lay\* on the Table a copy of new Clause (3) (Hindi and English versions) to Direction 1 issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

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**11.05 hrs**

**STATEMENTS BY MINISTER**

**(i)(a) Status of implementation of the Recommendations / Observations contained in the 143<sup>rd</sup> and 154<sup>th</sup> reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2023-24) (Demand No. 46) pertaining to the Department of Health and Family Welfare, Ministry of Health and Family Welfare\***

*[Translation]*

**THE MINISTER OF STATE OF THE MINISTRY OF AYUSH; AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO GANPATRAO JADHAV ):** Sir, on behalf of my colleague, Shri Jagat Prakash Nadda, I beg to lay on the Table a statement on the status of

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\* Laid on the Table.

\* Laid on the Table and also placed in Library, See Nos. LT 77/18/24.

implementation of recommendations/observations contained in the 143rd and 154th Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2023-24) (Demand No. 46) pertaining to the Department of Health and Family Welfare, Ministry of Health and Family Welfare.

**(b) Status of implementation of the Recommendations/ Observations contained in the 144<sup>th</sup> and 152<sup>nd</sup> reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2023-24) (Demand No. 47) pertaining to the Department of Health Research, Ministry of Health and Family Welfare\***

**THE MINISTER OF STATE OF THE MINISTRY OF AYUSH; AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO GANPATRAO JADHAV ):** Sir, on behalf of my colleague, Shri Jagat Prakash Nadda I beg to lay on the Table a Statement on Status of Implementation of Recommendations/Observations Contained in the 144th and 152nd Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2023-24) (Demand No. 47) pertaining to the Department of Health Research, Ministry of Health and Family Welfare.

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\*Laid on the Table and also placed in Library, See Nos. LT 78/18/24 and 78(A)/18/24 respectively.

**11.05½ hrs**

**(ii) Status of implementation of the recommendations contained in the 145<sup>th</sup> and 153<sup>rd</sup> reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2023-24) (Demand No. 4) pertaining to the Ministry of AYUSH\***

*[Translation]*

**THE MINISTER OF STATE OF THE MINISTRY OF AYUSH; AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO GANPATRAO JADHAV):** Sir, I beg to lay on the Table a Statement on the Status of Implementation of Recommendations Contained in the 145<sup>th</sup> and 153<sup>rd</sup> Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2023-24) (Demand No. 4) pertaining to the Ministry of AYUSH.

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**11.06 hrs**

**RE: NOTICE UNDER DIRECTION 115**

*[Translation]*

**HON. SPEAKER:** Bansuri Swaraj ji, I have received your notice under Rule 115.

**SUSHRI BANSURI SWARAJ (NEW DELHI):** Honourable Speaker, Sir, yesterday the Hon'ble Leader of Opposition, Shri Rahul Gandhi ji made many inaccurate statements in his speech. ... *(Interruptions)* I have presented a notice before you under Direction 115. ... *(Interruptions)* You are requested to please take cognizance of this. ... *(Interruptions)*

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**11.07 hrs**

**MATTERS UNDER RULE 377\***

*[Translation]*

**HON. SPEAKER:** Honourable Members, matters will be laid on the Table of the House under Rule 377. Members who have been permitted to raise matters under Rule 377 today and are willing to lay them on the Table may lay their texts individually within twenty minutes.

**(i) Regarding rail connectivity to Darrang District, Assam**

**SHRI DILIP SAIKIA (DARRANG-UDALGURI):** Darrang district under my Parliamentary Constituency Darrang - Udalguri, Assam has not yet been connected by rail due to which the farmers and general public are facing a lot of difficulties.

It is requested that in the budget of this financial year 2024-25, funds should be allocated to connect Darrang district by rail and rail facility should be provided to my rural area. During my first term, I had raised this issue seriously several times inside the House and the Hon'ble Railway Minister had assured verbally and in writing to take this matter forward. In response to an unstarred question raised by me on 9 February 2022, the Hon'ble Railway Minister had informed that about 141 kms of railway track was constructed from Rangia to Dekargaon via Baijra, Dumnisauki, Sipajhar, Mangaldoi, Kharupetia, Dalgaon

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\* Treated as laid on the Table.

and Orang in the year 2020-21. Survey for the rail line has been completed but no concrete steps have been taken in this important matter till now. Hence, my humble request is that keeping in mind the interest of the general public, the said rail line should be approved as soon as possible.

**(ii) Regarding operation of train (No. 20503/04) via Gorakhpur**

**SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN (GORAKHPUR):** I demand from the Government of India that train number 20503/04 which runs daily from New Delhi to Dibrugarh via Ballia should be run via Gorakhpur for four days so that the passengers of Gorakhpur can get the facility of Rajdhani Express. Gorakhpur is the biggest metropolis of Purvanchal on which twenty nearby districts depend for their various needs in which rail traffic is also very important. If this train passes through Gorakhpur then lakhs of people of the area will get the facility of high speed train for reaching Delhi.

**(iii) Need to remove the ban on export of non-Basmati Rice**

**SHRI JAGDAMBIKA PAL (DOMARIYAGANJ):** I would like to draw the attention of the Government to the ban imposed on the export of non-Basmati rice. This ban affects my Parliamentary Constituency Dumariyaganj which is the primary export hub of Kala Namak rice. This variety of rice traces its history back to 6th century BC and it is believed to be a gift from Lord Buddha to the people of Shravasti. Kala Namak rice is grown in about 20 districts of the Terai region of north-eastern Uttar Pradesh. Recently, it has been included as a product of Siddhantnagar under the "One District, One Product" scheme of Uttar Pradesh. This ban has been imposed at a time when Kala Namak rice production has witnessed a three-fold increase from 4,311 metric tonnes in 2019 to 15,000 metric tonnes in 2021-22. UP government's data shows that the international demand for this rice has increased from 2% in 2019-20 to about 7% of the total production in 2021-22. This ban affects small and marginal farmers growing kala namak rice. Therefore, I request the Government to lift the ban on export of non-basmati rice in public interest.

**(iv) Need to connect Gopalpur with Sambalpur rail line with Phulbani**

*[English]*

**SHRI SUKANTA KUMAR PANIGRAHI (KANDHAMAL):** Kandhamal is a tribal dominated district which is not yet connected with Rail line till date. The proposed rail line from Gopalpur to Sambalpur is not connected to Phulbani, Head Quarter of Kandhamal District. I urge upon the Hon'ble Minister of Railways to connect Phulbani in this railway network.

**(v) Regarding operation of new trains and development of railway infrastructure**

**SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH (KANYAKUMARI):** At the outset, I thank Railway Ministry for undertaking measures to improve the facilities in our Kanyakumari District.

Thousands of passengers travel daily from and to Kanyakumari district for various needs, majority of them being tourists. Being a highly educated district, people go out to various major cities for employment and thousands of our students are pursuing education in various colleges outside the district. Also, patients travelling outside the district is also high in numbers.

Considering the above traffic, the rail facilities for the people are very less. Hence, I have been demanding new trains and extension of trains to my district. I would like to reiterate the earlier demands pertaining to Kanyakumari district with regards to railways.

- (1) A daily train to Chennai from Kanyakumari via Katpadi. Hundreds of patients visit Vellore for various treatments and this train would cater the need of these people.
- (2) A weekend train to Velankanni from Thiruvananthapuram to help the pilgrims visit Velankanni shrine. This train may schedule to depart TVC on Friday evening and depart Velankanni on Sunday evening.

- (3) A MEMU from Trivandrum to Madurai be operated which would ease the travel difficulties of passengers of both Trivandrum and Madurai divisions.
- (4) A train from Kanyakumari to Hyderabad via Madurai may be considered as lot of people travel to Hyderabad for work and other purpose.
- (5) Further, I request the Government to consider a VandeIndia train with sleeper facility from Kanyakumari to Chennai once these trains are introduced.
- (6) Nagercoil Town Railway Station is shaping out to be a major station in the district with new trains passing through this station. In future further more trains shall be crossing this station. Lot of infrastructure is being done in the station by Railways. But still we expect furthermore facilities in the station.
  - A connecting road between Nagercoil Town station and new constructed 4 way lane be planned as passengers would be using the 4 way lane road in the future. Also such a road would help the passengers skip the heavy traffic of Nagercoil city which is at the other end of the station.
  - The number of platforms at the station be increased to 6.
  - Retiring room facilities to be enhanced.

(7) Nagercoil Junction Railway station also needs upliftment with more retiring rooms and passenger amenities.

The doubling work between Trivandrum and Nagercoil is in progress but at a very slow pace. The work be completed at the earliest by speeding up the work. It is kindly requested that the above requests be kindly considered and the concerned be directed to implement the same.

**(vi) Need to grant financial assistance to farmers suffering from crop loss in Idukki**

**ADV. DEAN KURIAKOSE (IDUKKI):** There has been large scale crop loss and distress caused during the last summer in Idukki. There was water shortage, which led to loss of crops like Cardamom and other plantation including famed Spices of Idukki. Idukki produces about 70 percent of India's spices and it is crucial that the farmers are shielded from damage caused by climate change. Immediate action has been taken in the form of financial assistance to help the farmers of Idukki who have suffered crop loss due to water shortage and heat in last summer. Idukki has also suffered great crop loss due to wild animal attacks. Last year, we have suffered losses around Rs. 250 crore due to this. No definitive action has been taken so far. If unmitigated, this will have far reaching consequences for the livelihood of people as well as economy of the nation. I urge upon the Government to take immediate action and issue financial assistance to tackle farmers who have suffered from climate change as well as wild animal attacks.

**(vii) Regarding completion of a road project in Vadakara  
Parliamentary Constituency**

**SHRI SHAFI PARAMBIL (VADAKARA):** I would like to bring to the attention of the Government towards an important development project in my constituency which covers two districts namely Kozhikode and Wayanad.

I am talking about Poozhithode Padinjarethara road. If realized it will be a great alternative road for Wayanad pass. An alternative road for Wayanad pass is a necessity and a demand for ages. The proposal is decades old and still relevant. The work was also initiated years back. The proposed road starts from Poozhithod of Calicut district and connects at Padinjarethara of Wayanad district. The road is 27.225 km long if realized it will be an easy connection to Bengaluru via Mysore. It will be a great help for various sectors like education, health, employment, tourism etc. Moreover, it's the best possible and practical alternative road for Wayanad pass. I kindly request the Central Government to take prompt initiative to realize this dream.

**(viii) Need for revival of Lohagarh (Shankargarh) refinery in Allahabad  
Parliamentary Constituency**

*[Translation]*

**SHRI UJJWAL RAMAN SINGH (ALLAHABAD):** I would like to inform the government that many years ago, land was acquired from farmers in Lohgara (Shankargarh) under my parliamentary constituency for setting up a refinery plant of India Petroleum and at that time it was told that this refinery would be started after the Bina refinery becomes operational.

Many years have passed since the Bina refinery became operational but the Lohgara refinery has not been started yet. The foundation stone of this refinery was laid by the then Petroleum Minister. Hence, I request the government to take necessary steps to immediately start the Lohgara (Shankargarh) refinery plant in public interest.

**(ix) Regarding operationalisation of Halwara International Airport Project  
in Ludhiana**

*[English]*

**DR. AMAR SINGH (FATEHGARH SAHIB):** I wish to highlight the need to urgently operationalize the Halwara International Airport project in Raikot subdivision, Ludhiana. Although work is being done, it would help if the pace of construction could be quickened, since, already a lot of time has been wasted by the State Government of Punjab. Given the sacrifice made by hundreds of farmers who gave their lands and the urgent need for a good flight connectivity for Ludhiana's industry and the need to have a central airport in Punjab for millions of NRI belonging to the region, I request the hon. Minister of Civil Aviation to start commercial domestic flights from Halwara airport as soon as the construction work on the terminal is completed.

**(x) Need to construct a metalled diversion road at Shamshuddinpur,  
Uttar Pradesh**

*[Translation]*

**SHIR LALJI VERMA (AMBEDKAR NAGAR):** An underpass was constructed by the Railways near railway crossing No. 91 A.C. connecting villages like Atwai, Samsuddinpur etc. of Ambedkar Nagar district between Gosaiganj and Katehari Railway Station of Northern Railway. A canal of Uttar Pradesh Irrigation Department passes by the said underpass. Due to the wall of the underpass not being waterproof, the underpass gets filled with water upto 17 feet from the canal due to which the movement of common people through the said underpass is obstructed. Two persons have also died by drowning in the said water logging.. The Railway Department has made a diversion and built a railway crossing. But the road of the said diversion is unpaved due to which movement is not possible for people after rains. Therefore, through the House, I draw the attention of the Government towards this urgent issue of public importance and demand construction of a paved road on the said diversion and payment of compensation for the said land.

**(xi) Need to conduct impartial entrance examination for NEET (UG) and UGC (NET)**

**SHRI RAJEEV RAI (GHOSI):** The integrity of the examination system of competitive examinations like NEET (UG), UGC-NET etc. which decide the future of lakhs of youth who aspire to get merit based admission in the most prestigious institutions of India has been compromised due to the scandals related to question paper leaks. This has shaken the country.

About 24 lakh NEET (UG) candidates have been directly affected and many times more than that number who are preparing for the examinations are feeling disappointed. The available evidence as per reports in the media suggests the involvement of an inter-state gang and syndicates with a wide network in the states of Bihar, Jharkhand, Gujarat, Maharashtra etc. There is a big question mark on the credibility of NTA and all those associated with the examination system, especially the Ministry of Education, which was in a state of denial for the first few days. However, the increasing public pressure forced them to order an inquiry.

I request the Central Government to take immediate measures like cancelling of NEET (UG) which is mired in controversies, conducting a fair re-examination of NEET (UG) by involving a panel of experts from IITS/NITS/UPSC and ensuring issuance of new admit cards, new roll numbers, changed exam centres etc. and instilling confidence among the candidates. Further, issues related to delay in commencement of the current session and completion of syllabus, its adjustment or extension etc. may also be considered by the expert

panel. In any case, it is necessary to maintain the prestige of competitive/entrance examinations in India and give it an unwavering and unquestionable reputation.

**(xii) Regarding four lanning of NH-38 from Vellore to Villupuram  
via Tiruvannamalai**

*[English]*

**SHRI C. N. ANNADURAI (TIRUVANNAMALAI):** The NH-38 originates from Vellore and terminates at Thoothukudi, passing through major commercial cities and towns and religious destinations of Tamil Nadu i.e. Polur, Tiruvannamalai, Villupuram, Trichy and Madurai etc. However, one constraint is being faced by the public is that from Vellore to Villupuram, NH-38 is having only two lanes, thus constraining transportation and movement of vehicles. Needless to say, these two lanes restrict common masses as well as international tourists to visit Tiruvannamalai for Girivalam and Darshan of Lord Arunachaleswara Shiva Temple. I, therefore request Hon'ble Union Minister for Road Transport and Highways to kindly instruct the concerned authorities to expedite formulating / implementing construction for making NH-38 from Vellore to Villupuram via Tiruvannamalai as four lane for hassle free travel and consider for permitting a bypass en-route to avoid the busy road at Kannamangalam and Vettavalam to save the time for the public.

**(xiii) Regarding completion of Pune – Nashik Semi High-Speed Rail  
Corridor Project**

**DR. AMOL RAMSING KOLHE (SHIRUR):** Pune – Nashik Semi High-Speed Rail corridor project is a 234.60 km semi high-speed double rail line connecting Pune and Nashik in Maharashtra through 24 stations. Pune and Nashik cities have undergone rapid economic growth in recent years, and along with this growth have come a sharp rise in the volume of people and goods being transported. Mumbai, Pune and Nashik are together referred to as Golden Triangle of Maharashtra. At present there is no direct link between these important cities of Maharashtra. The new proposal is likely to draw more number of trains and attract more number of passengers to the route. It will also act as a catalyst to the industrial corridor along the belt, and generate more revenue to the region. This will open a new revenue stream for industries by fast-track movement of cargo by Railways and provide connectivity for transport of coal to thermal power plants. It will also facilitate economical transportation of the industrial goods from Pune region to different parts of the country as well as to ports. I urge upon the Hon'ble Minister of Railway to Fastrack this important Railway project so that the passenger trains on this greenfield line may operate at the earliest.

**(xiv) Regarding supply of drinking water in Sikar Parliamentary  
Constituency**

*[Translation]*

**SHRI AMRA RAM (SIKAR):** Regarding the huge crisis of drinking water in Sikar Lok Sabha constituency and providing pure drinking water to all the houses under Jal Jeevan Mission.

**(xv) Regarding expeditious completion of construction of Dungarpur  
Medical College**

**SHRI RAJKUMAR ROAT (BANSWARA):** I want to draw the attention of the government to the serious negligence in the construction of Dungarpur Medical College. This college which was approved in 2014, was to be completed in 2022 but due to lack of monitoring by the government, Rajmes and NBCC Company have committed serious negligence. Due to this, the general public of Dungarpur district has to wander from pillar to post for treatment and many patients have lost their lives in the last 5 years. This is a tribal dominated area where no one can raise voice and due to which the officers and the contractors are not afraid of action. Immediate action should be taken against these guilty officers and the work of the medical college should be completed soon to provide relief to the general public. This is a question of health and life and death of the people of Dungarpur. Testing machines worth lakhs of rupees are lying unused in the college on which no attention is being paid. Patients have to go out even for minor tests. The Central Government is requested that a committee be

constituted to investigate the irregularities and action be taken against the culprits and to expedite the work a date be fixed for the completion. This will provide relief to the people of Dungarpur district.

**(xvi) Need to enhance the compensation for land acquired for  
Purnea Airport**

**SHRI RAJESH RANJAN (PURNIA):** There is a regular discussion about the announcement and work being done for the construction of an airport in Purnia district of Bihar. But as per my knowledge, the availability of land and its compensation is becoming the biggest hurdle in the construction of the airport.

I demand from the Government that, the compensation for the land should be given to the land owners at 4 times the circle rate for the construction of Purnia airport so that the work of airport construction can be started.

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**HON. SPEAKER:** Item No. – 18 – Motion of Thanks on the President's Address.

Shri Akhilesh Yadav ji.

... (*Interruptions*)

**11.07½ hrs**

**MOTION OF THANKS ON PRESIDENT'S ADDRESS**

*[English]*

**SHRI K. C. VENUGOPAL (ALAPPUZHA):** Sir, you have expunged the entire speech of Shri Rahul Gandhi. ... (*Interruptions*) Sir, how can you expunge the speech?

**SHRI DAYANIDHI MARAN (CHENNAI CENTRAL):** Sir, it is very unfortunate. ... (*Interruptions*)

**SHRI K. C. VENUGOPAL:** Shri Anurag Singh Thakur has given the entire speech but his speech has not been touched. ... (*Interruptions*) Only Shri Rahul Gandhi's speech was expunged. Why is it so? ... (*Interruptions*) Why has it been expunged? ... (*Interruptions*)

**SHRI DAYANIDHI MARAN:** ... \* ... (*Interruptions*)

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\* Expunged as ordered by the Chair.

*[Translation]*

**SHRI AKHILESH YADAV (KANNAUJ):** Hon. Speaker, Sir, first of all I would like to thank you for giving me the opportunity to speak on behalf of my party on the motion of thanks on the President's address. Honourable Speaker, Sir, both the ruling party and the opposition have been continuously presenting their views. Honourable Speaker Sir, first of all I would like to congratulate and wish you and all the elected members of parliament. At the same time, I would like to thank all those sensible and honest voters of the country who prevented democracy from becoming an autocracy.

Hon. Speaker, Sir, at the time of elections it was said that 400 seats mark would be crossed but I would like to thank the sensible public once again. I want to say something-

Awaam ne tod diya hukumat ka guroor ,  
Darbar to laga hai par hai bada gamgeen benoor.

Hon. Speaker, Sir, the House is in session but it is very sad and despondent and for the first time it seems that a defeated Government is in power and the public is saying that the government will not complete its full term. The public is saying that the government will collapse and that this government is going to fall because-

Upar se juda koi taar nahin, neeche koi aadhar nahin,  
Adhar mein jo hai atki hui, weh to koi Sarkar nahin.

Hon. Speaker, Sir, in fact the whole of India has understood that "INDIA" is pro-India. INDIA Alliance had a moral victory in this election. This is the victory of constructive politics of 'PDA' India and that is positive politics. This

is the victory of India, PDA and the Social Justice Movement. The result of the year 2024 is also a message full of responsibility for INDIA alliance.

Hon. Speaker Sir, if I say that 15 August 1947 was the day of independence from colonial politics then 4 June 2024 was the day of independence from communal politics for the country. This is the end of communal politics and the beginning of community politics. Whereas communal politics has ended, community politics has begun. The best thing that has happened in this election is the defeat of communal politics forever.

Honourable Speaker Sir, this Government says that we have become the fifth largest economy and in terms of GDP it has become the fifth economy of the world. But why does this government hide the fact that if ours is the largest economy and we are at number five then at what position has the per capita income of our country reached?

Honourable Speaker Sir, we have seen that if the Delhi Government has said that it will create a five trillion dollar economy, then the government of the state from where the Prime Minister has been elected is also saying that it will create a one trillion dollar economy. To what level the economy has reached and what is the per capita income? If the economy of Uttar Pradesh has to become a one trillion dollar economy, then at least 35 percent growth is required. I don't think that a growth rate of 35 percent will be achieved in Uttar Pradesh. Where do we stand in the Hunger Index and where are we from the bottom? Those who are talking about the fifth largest economy, where do they stand on the parameter of inequality, where do they stand in the Happiness Index?

Honourable Speaker Sir, I want to tell those who turn the election in their own way that the result of this election has broken the politics of dividing and the politics of uniting has won. The negative politics of money, deceit and force has been defeated in this election. The elections of this country have started a new era of positive politics. This time the pro-constitution people have won. We believe that the constitution is the life saviour and it has won.

The protectors of constitution have won in this struggle for the constitution. Now the politics of domination has come to an end. Now the voice of the society that will rise from the grassroot level will constitute the basis of politics. I want to say that the country will not run as per anyone's personal ambition but as per the aspirations of the people. Now the will of the people shall prevail instead of the will of a selected few. This is the big message of this election.

Honourable Speaker Sir, many things were discussed. How can we not talk about Uttar Pradesh since it is the largest state, and every time the failure in that state has resulted in the formation of the government with the support of another party. I want to tell those people that they are searching from the streets of Banaras to Ganga ji with photos from Kyoto. They think that the day Maa Ganga becomes clean, perhaps Kyoto will be found in its lap somewhere on that day. The people of Banaras want someone to go to the bottom of the Ganga and know its pain. The people of Uttar Pradesh have only one request that at least one should not lie with the Ganga water with which one takes an oath to tell the truth. While the pits of corruption revealing the loot of trillions of rupees in the

name of development are tarnishing the name of the state, the leaking roof and the fallen station wall in the first rain have become a symbol of dishonesty.

Honourable Speaker Sir, when will those who are beating the drum of development take responsibility for this destruction? And as far as true development is concerned, aircrafts have landed on the roads we built and now boats have also floated on the roads of the main city of Uttar Pradesh. If it rains more now, we will have to travel by boat. The same is the condition of the smart city slogan. Neither have we got relief from traffic jams, nor have we got any basic facilities.

Honourable Speaker Sir, I remember that the country's Prime Minister had said a lot about stray animals. A promise was made to get rid of the problem of stray animals. Many elections have passed and till now the promise of payment of sugarcane within two weeks has not been fulfilled and the place where such a promise was made has been forgotten now even by the person who made the promise. People have lost faith in those who make every thing a slogan. That is why, this is not a majority government but it is a government run by cooperation. In the name of double engine, Uttar Pradesh has not gained anything except clashes. In Uttar Pradesh, the battle for supremacy is pitting two people against each other but the public is suffering because of it. The only achievement of the last ten years is that an education exam mafia has taken roots.

Honourable Speaker Sir, Uttar Pradesh has witnessed such conditions where whenever a youth used to go for preparation and return after taking the exam he used to find out that the paper was leaked. Not only one paper was

leaked in Uttar Pradesh but papers of all the exams were leaked. Not only Uttar Pradesh, I was listening to the Honourable Member of Parliament that there are many such states where the students went to take the exams but the paper was leaked there too. Now, when the result came on 4th June, the issue that has come up after that is that the paper of the most prestigious exam of the country was also leaked. After all, why is this paper getting leaked? The truth is that this government is leaking the paper because the government does not want to give jobs. It does not want to give employment. It does not want the youth to have any bright future. The achievement of the last ten years has been this much that an education examination mafia has been born which has poisoned the hopes of the youth for their future in the so-called Amrit Kaal. The government which kills hope can neither improve the present nor improve the future. The government should be a symbol of hope and not despair. The public wants that the excuses of blaming the past for every problem should be discarded and there should be a talk about the future. When will the government which is showcasing false dreams of the next thousand years guarantee that the papers of the examinations to be held next month will not be leaked? The public will neither be misled nor will it be lured by anyone. For those who say that the time for awakening of the public during the Amrit Kaal has come, many new representatives of new awakening are sitting in this House. Now if there will be a discussion it will be a true discussion and we will put the discussion in front of the public with complete truth and responsibility.

Honourable Speaker Sir, there has been another victory. I know that the people in power must have understood. The victory of Ayodhya is the victory of the democratic understanding of the mature voters of India. We have been hearing this:

“ Hoi wahi jo Ram rachi rakha, Yeh hai uska faisla ,  
 Hoi wahi jo Ram rachi rakha, Yeh hai uska faisla  
 jiski lathi mein nahin hoti awaz  
 Jo karte the kisi ko lane ka dawa  
 Woh hain khud kisi ke sahare ke lachar”

I reiterate that,

Hoi wahi jo Ram rachi rakha ,  
 yeh hai uska faisla , jiski lathi mein nahin hoti awaz  
 jo karte the kisi ko lane ka dawa  
 weh hain khud kisi ke sahare ke lachar.  
 Hum ayodhya se laye unke prem ka paigam  
 jo sachche man se karte hain sabka kalyan  
 sadiyon mein jan-jan gata hai jinka gaan,  
 abhaydaan deti jinki mand-mand muskan,  
 Manavta ke liye uthta jinka teer Kaman.

Speaker Sir ,

Jo asatya par satya ki jeet ka hai naam,  
 Ufanti nadi par jo bandhe maryada ke bandh,  
 Weh hain awadh ke raja purushottam prabhu Ram,  
 Hum ayodhya se laye hain unke prem ka paigam.

Some things transcend the barrier of time, that is why today I have recalled a couplet recited in the Assembly of Uttar Pradesh. Those values which have stood the test of time are even more relevant now. I would like to say with your permission that:

Huzur-a-aala aaj tak khamosh baithe hain issi gam mein  
 Mehfil loot le gaya koi, jabki sajai hamne.

Honourable Speaker Sir, the model of conduct was implemented at the time of elections . At that time, I saw that the government was kind to some people and the commission was also kind. I do not want to go into much detail but somewhere a question mark has been put on that institution. If a question mark has been put on that institution it is because of the government. If that institution is impartial not only will our democracy be healthy but our democracy will also appear stronger in the world.

Speaker Sir, I did not trust EVMs yesterday and I don't trust them today either. Even if I win all 80 seats I will not trust them. I had said during the election that I will work to remove EVMs even after winning with EVMs. The EVM issue

is neither dead nor will it end. We the socialist people will continue our struggle till the provision of EVMs is not removed,

Honourable Speaker, Sir, Uttar Pradesh is the state which helped the BJP in forming the Government not once but twice and how much discrimination was done with that very Uttar Pradesh. I remember the day when the Honourable Prime Minister landed on the road from the heaviest vehicle of the Air Force which was an airplane. It is a different matter that the Chief Minister of that state was not able to sit with him. An expressway was built there and even today expressways are being built in Uttar Pradesh. All are being built from the budget of Uttar Pradesh. No expressway has been given by Delhi.

I want to say that not only has there been discrimination in infrastructure, but we also remember that the Hon'ble Prime Minister had adopted villages on a large scale. Just consider the fact that Prime Minister adopts a village and the picture of that village does not change then I don't think the picture of any village would have changed in ten years. The Hon'ble Prime Minister had started an 'Adarsh Gaon' scheme under which he had adopted villages.

Five years ago tall claims were made that a village in Domri will start shining like the city of Banaras but in reality nothing happened. Its plight remains the same. The condition of this village has remained the same. When will the work of broken roads, unpaved footpaths, uprooted and broken brick pavements, dilapidated hand pumps, powerloom and fan mesh factories gain momentum? All these works used to happen in that village and people used to do them. When will the never-ending search for labour every morning for the people of this village

end amidst empty LPG cylinders and indiscriminate power cuts? Just imagine that this is the picture of a village. The picture of that village which was once adopted but has not been improved.

Honourable Speaker Sir, there is no place for villages in BJP's false dream of smart city. Was their promise about adopting a village was also a mere slogan? I don't know and whether anyone even remembers the name of the village which they had adopted? I will not embarrass anyone by asking names because if they still remember the names it will be even worse if they did not perform anything despite remembering the names. It is not a good thing to leave something as an orphan after adopting it. If the picture of all those adopted villages has changed in ten years then I will ask the people on the ruling side to definitely put it forth in the House. You must tell us. We are in favour of the issue of caste census. Social justice is not possible without caste census. It is difficult to provide rights to everyone. The concern of the opposition and the youth of the country regarding Agniveers has not been addressed in the President's address. I myself have studied in a military school. Several of my colleagues are in the army. I have also obtained information from the seniors who studied with me from time to time. I have asked senior officials. They may not be able to tell you but they have said in hushed tones that the country's security is being compromised by implementing a system like Agniveer.

Sir, the biggest priority of any country is the security of the country's borders. This is never possible with a system like Agniveer. We can never accept the Agniveer system. If not today, then tomorrow, if not tomorrow, then later,

whenever the INDIA Alliance comes to power, the Agniveer system will end forever. They had said that they will double the income of farmers. Today the farmers of the whole country have realized that their income has not doubled. The government should tell about their income after inflation. Big talks were made about infrastructure that the infrastructure of the agriculture sector will be ready to implement MSP but as far as I have seen in Uttar Pradesh not even a single new market has been built in this government and, if any has been built, the government should tell me.

Sir, with regard to the infrastructure that was promised to be built in the agriculture sector I want to say that the Government must tell whether even a single market has been built by the government in 10 years. How can we trust a government that cannot build a market for MSP? Through you, I will say that the legal guarantee for MSP for crops which has been mentioned in the President's address has not been provided on crops. A decision should be taken to give MSP to horticultural crops as well so that our farmers can be prosperous. At the same time, there is no mention of OPS in the address. OPS should be implemented so that the future of all our government employees can be secured.

People belonging to the weaver community are living in large numbers in the constituency from where I am elected and also in every corner of the country, but this government is not providing the facilities to the weavers which should be provided to them. The schemes that the previous state governments had started for weavers have also been stopped. In the end, I would like to say

that this government has not given jobs to the youth but has snatched jobs and employment from them.

Therefore, I want to say that there is neither hope of a job nor employment under this dispensation. You have made the small businessmen so small that he can neither feed himself nor employ anyone. Even if some posts are created then few chosen persons are appointed through the back door in the name of lateral entry. The right to reservation is being usurped in the name of 'not found suitable'. Sir, no government would have played with reservation as much as this government has played. Government jobs are not being given because they will have to give reservation. In the state from which I come, the youth is unemployed on a large scale. In the last 10 years, they have leaked the question papers so that they do not have to give jobs. If they have to give jobs then they will have to give reservation as well. This government is deliberately playing with jobs and reservation.

Hon. Speaker, Sir, in the end I would like to say only this much that I hope this Government will continue till the time its central focus is on every poor, exploited, deprived, backward, dalit, minority, tribal women, youth, small businessmen, honest working common man, employee-officer, labourers and farmers of this country and not the rich and also this government will survive if constitution will be the basis of governance and instead of sloganeering the basic issues like inflation, unemployment, corruption, poverty, hunger, communal violence, dalit and women oppression and social injustice will be solved in real terms. Instead of schemes on paper only there will be real arrangements for

basic needs like food, electricity, water, medicine and education. ...

*(Interruptions)*

I once again express my heartfelt thanks and gratitude to the wise people of Uttar Pradesh for electing our party as the biggest party and also for giving maximum seats to INDIA Alliance, Samajwadi Party and Congress. I hope that next time when the President's address is given it will not be a government speech. The government should put forth its views with honesty.

Hon. Speaker, Sir, with these words, I thank you very much.

**SHRI SANTOSH PANDEY (RAJNANDGAON):** Honourable Speaker Sir, I am grateful to you for giving me the opportunity and the valuable time today to speak. First of all, I express my gratitude to all the people and voters of my Chhattisgarh and the Rajnandgaon area. I am grateful to all of you seniors and I wish you all the best from the bottom of my heart.

Sir, yesterday the discussion continued till 12 o'clock in the night. In response to the way Akhilesh ji was speaking and the kind of points that the Leader of Opposition Rahul Gandhi ji had raised at the start of the discussion yesterday and Akhilesh ji's recitation of the lines of poetry and ghazal today , let me also tell Akhilesh ji that -

"Zara sa kudrat ne kya nawaza aake baithe ho phalsaphe mein

Tumhara lahza bata raha hai, tumhari daulat nayi-nayi hai."

All the people sitting here are talking in the same manner.

Honourable Speaker Sir, I would like to tell you that the Honourable Leader of the Opposition Shri Rahul Gandhi was repeatedly showing the photo of Lord Shankar. He is Lord Bholenath. He is Lord Shankar. This is your nature. In Chhattisgarh, there former Chief Minister damaged Chhattisgarh and, I will not mention the name, he has been ousted in the Lok Sabha elections also. He was running the government in the name of Mahadev ji which has been uprooted by the people of Chhattisgarh. You must remember that illegal betting system of more than Rs 6000 crore was organized by your former Chief Minister. Do not take Lord Shankar so lightly and do not try to show His picture in every discussion.

Rahul Gandhi ji, in response to the way you have started and the way you have termed Hindutva, Hindus and the people of Bhartiya Janata Party as violent, I want to ask you some questions and I want to put them in front of the Honourable Speaker in this House and the question is- are Hindus becoming violent? Does BJP talk about violence? Who is spreading violence in this India? How much violent has Hindu society become? How much violent is this so-called peace loving society? Entire India knows the truth and was Praveen Nettiara murdered by a Hindu mob in Karnataka?

Was Kanhaiya Lal (tailor) was murdered by the Hindu society in Rajasthan by slitting the throat? Is the Hindu society creating ruckus in various places? There are various kind of incidents happening in the entire India and Rahul Gandhi ji has asked a question on the identity of people of the society involved in violent activities, which society does the person who has carried out the bomb blast in Jammu and Kashmir belong to? Which society does the people carrying out the attacks in Jammu and Kashmir belong to? Which society does the people raising the slogan of... \* Zindabad belong to? You have started this inside the Parliament. The way you have shouted and spoken inside the Parliaments and attempt to disregard the conventions of the House. An attempt has been made to tear apart the decorum. But this has been our high tradition and you will not be able to succeed in this.

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\* Not recorded.

Rahul Gandhi ji, you should not teach parliamentary lessons. The way you have insulted Hindutva today and what you started yesterday.... a member of your own party from Uttar Pradesh has talked about Chhattisgarh in Parliament.... Imran Masood ji has talked about mob lynching in Chhattisgarh.... I want to tell the House about the work for which he had gone to Chhattisgarh. Do you know how he had jumped into the river in the dark of the night? You should not talk about such irrelevant things. You should tell about the kind of mob lynching which had happened in Chhattisgarh during the tenure of the former Chief Minister.

Today I want to tell the House that whenever Hindutva is discussed, I am reminded of some lines of Atal Ji -

“Hindu tan-man, hindu Jeevan, rag-rag hindu mera parichay  
 Mein adi purush nirbhayata ka vardaan liye ayaa bhu par  
 Pay peekar sab marte aye mein amar hua lo vish peekar,  
 Mujhko manav mein bhed nahin, mera antah sthal var vishal  
 Jag ke thukraye logon ko, lo mere ghar ka khula dwar,  
 Apna sab kuchh luta chukka, phir bhi akshay hai dhanagar,  
 Mera hira pakar jyotit parakiyon ka weh rajmukut,  
 Yadi in charanon par jhuk jaye, kal weh kirit to kya vismay,  
 Hindu tan-man, hindu Jeevan, rag-rag hindu mera parichay,  
 Hokar swatantra meine kab chaha hai, kal loon jung ko gulam?  
 Meine to sada sikhaya, karna apne man ko gulam,

Gopal-ram ke namon par kab meine atyachar kiye?

Kab duniya ko hindu karne ghar-ghar mein narsanhar kiye?

Bhu-bhag nahin, shat – shat manav ke hridye jeetne ka nishchay,

Hindu tan-man, hindu jeevan, rag-rag hindu mera parichay."

This is Hindutva. You have tried to defame Hindus, Hindu society and India.

Honourable Speaker Sir, the work done by Hon'ble Prime Minister Narendra Modi Ji during the last 10 years is testimony to the fact that it is possible only because of Modi Ji. That work has not just been started but has been delivered appropriately which seemed impossible to be finished. This remains feasible only because of Modi Ji. Modi Ji has made the impossible possible in Kashmir. These are the accomplishments that have left even China behind. It is being termed the 8<sup>th</sup>. wonder of the world and even the neighbouring countries are nowhere in that competition. A project has been completed in Jammu and Kashmir the echo of which is being heard all over the world.

Honourable Speaker, Sir, the Chenab Rail Bridge of Kashmir is the world's highest rail bridge. That rail bridge is not only ready but trial runs of trains have been successfully conducted on it. Earlier, only slogans were raised and we used to refer to coverage of any task as Kashmir to Kanyakumari but the work of making it meaningful has been done by Honourable Narendra Modi. The world's highest Chenab Rail Bridge has been built. The whole world was looking at the construction of USBRL i.e. Udhampur-Srinagar-Baramulla Rail Line

Project and Honourable Modi ji has completed it. India has done it and the whole world is acknowledging India's strength.

Honourable Speaker, Sir, the height of this bridge from the river surface is 359 meters. This bridge is 35 meters higher than the Eiffel Tower where people go to take photos and take its name but this bridge is 35 meters higher than that. It is five times higher than the Qutub Minar which was built in our country.

Honourable Speaker Sir, Modi ji has made every difficult task possible like his handling of the Corona pandemic when the whole world was in a state of panic due to the pandemic. People of other countries wondered as to what will happen to India which has such a large population. But if anyone has done the work of taking the nation out of this Corona storm safely then it is the Prime Minister of this country Shri Narendra Modi ji. He has not only manufactured Covishield and Covaxin but has also provided resources as he kept encouraging the scientists of the lab. More than 300 crore vaccine doses have been provided to the people of the country. Not only this, he has also provided all kinds of facilities to other countries of the world. Even at that time he did not leave the mantra of self-reliant India.

Hon. Speaker Sir, those sitting on that side did not want the vaccine to be manufactured in India. They were advocating for Pfizer and other foreign companies. They did not even want the construction of the Central Vista project and they did not want the collection of GST. Dirty politics is in their blood. Honourable Prime Minister is

one of those who never accepts defeat as he had removed the deadlocks. New oxygen plants were built, free vaccination and oxygen rail gave strength, new ventilators were manufactured and new hospitals were built. At that time there used to be only one Covid center in the country but Modi established thousands of Covid centers. Earlier PPE kits were not made in India and today we are the largest producer of it. Oxygen Express was run and corridor was built. Tankers were given at the airport and there was talk of using cryogenics for it. PM Cares Fund has played a very important role in this.

Honourable Speaker Sir, the work of giving food grains free of cost to 80 crore people has been done. I would say that they have only been discussing about the poor but if there is any government for the poor, labourers and Antyodaya then it is the government of Honourable Prime Minister Narendra Modi. Today the whole country is proud of it. Be it in the field of defence, education or drinking water then if there is anyone who has worked for the all-round development of the nation it is Hon'ble Modi ji. I conclude my speech by speaking on the motion of thanks on the address of Her Excellency the President. I am very grateful to you for giving me the opportunity to speak.

[English]

**SHRI KALYAN BANERJEE (SREERAMPUR):** Hon. Speaker Sir, thank you for giving me the opportunity to deliver the speech on the President's Address.

The hon. President of India read her speech which was drafted by the Union Government led by Shri Narendra Modi ji, the hon. Prime Minister. In the President's Address, the role of the Election Commission of India has been praised. What she could have done except praising! We have great respect for the Election Commission of India and all the Constitutional bodies. The standard of conducting an election in a fair manner was really and seriously set up by Shri T. N. Seshan when he was the Election Commissioner. If we look at it from outside one may come to the conclusion that this time also, the election was conducted. But repeatedly, during the election, all of us, including our leader, the hon. Chief Minister Mamata Banerjee, raised so many questions about the role of the Election Commission of India.

Now, the question is this. Has the Election Commission of India conducted the elections in 2024 impartially?

In our State, the ... \* had acted on the basis of the desire of the Bhartiya Janata Party leaders. A good number of police officers right from DG to OC were transferred because of the desire of the BJP leaders and not only that, before effecting such transfers, the Leader of the Opposition of the State Assembly in a

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\* Expunged as ordered by the Chair.

public speech said that these officers will be transferred, these officers will be transferred, these officers will be transferred! ... *(Interruptions)* He was saying this in his public speech and the ...\* acted on the dictation of the Bhartiya Janata Party leaders. At every stage, every time, the ... \* intervened and interfered in the election process. But when we lodged the complaint against the BJP candidates and their leaders, no step was taken. They have won 10,000 votes, 7000 votes, or 8000 votes only because of the blessings of the ...\*. Otherwise, you would not have seen these 12 MPs from the Bhartiya Janata Party from West Bengal.

What did the CISF do? The CISF personnel were threatening the voters to cast vote in favour of the Bhartiya Janata party. Do you know that in the fifth phase of election, that was the date of my constituency election and Sajda Ahmed's constituency elections, on the previous night, the CISF personnel entered the House, molested two women. ... *(Interruptions)* Yes, they did. ... *(Interruptions)*

One woman is from Uluberia and the other woman is from Jangipara. It is a shame on ...\*, that his CISF entered the House. ... *(Interruptions)*

*[Translation]*

**HON. SPEAKER:** Hon'ble Member, you are a senior member.

... *(Interruptions)*

**SHRI KALYAN BANERJEE:** Why won't you speak? You have to speak.

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\* Expunged as ordered by the Chair.

*[English]*

... *(Interruptions)* Why was the seventh phase of the election conducted? ...

*(Interruptions)* The election was conducted for three months. Who did they want to accommodate? ... *(Interruptions)*

*[Translation]*

**HON. SPEAKER:** Hon'ble Member, you are a senior member. It would be better if we do not question the impartiality of institutions like the Election Commission.

... *(Interruptions)*

*[English]*

**SHRI KALYAN BANERJEE:** Sorry, I could not have done that.

*[Translation]*

**HON. SPEAKER:** B. Mahtab ji, what do you want to say?

*[English]*

**SHRI BHARTRUHARI MAHTAB (CUTTACK):** Kalyan Banerjee is a very senior Member and he is a very learned person. He is a very eminent jurist also. My only request to you, Sir, is that when we make allegations on an individual or an institution, there is a provision in the rules that he or she should be given an opportunity to reply. I do not find that there is anyone in this House, who can stand up on behalf of Election Commission to reply...*(Interruptions)*

*[Translation]*

**HON. SPEAKER:** Please refer to Rule 353.

...*(Interruptions)*

*[English]*

**SHRI BHARTRUHARI MAHTAB:** Sir, keeping that in mind, I would request Kalyan Banerjee Sir to consider that. ... *(Interruptions)*. Please consider that. ... *(Interruptions)*

**SHRI KALYAN BANERJEE:** I would not have raised the issue unless in the Speech it has not been written. It reads, "I also express my gratitude to the Election Commission of India on behalf of crores of Indians today. This was the largest election in the world." I am opposing that.... *(Interruptions)*. Why have you brought the Election Commission into the Speech? ... *(Interruptions)*. If you brought it in the President's Address, you have to hear, Mahtab. ... *(Interruptions)*. You must have tolerance to hear now. ... *(Interruptions)* You have gone to that side. Now, you increase your patience. ... *(Interruptions)* You increase your tolerance. ... *(Interruptions)* This is written here. ... *(Interruptions)* I go by the law. ... *(Interruptions)*

*[Translation]*

Just now you got so angry, you will see what will happen later? ...*(Interruptions)* Just now you got so angry. ...*(Interruptions)*

*[English]*

Why was the election held in seven phases? Why? And why for two months and 15 days? Why? ... *(Interruptions)* Why has the entire development of the

country been stopped? Why? ... *(Interruptions)* It was done to accommodate ...

\* to go all over the States. ... *(Interruptions)*

*[Translation]*

**HON. SPEAKER:** This is wrong. Election Commission is impartial and indisputable and it decides its own date.

...*(Interruptions)*

*[English]*

**SHRI KALYAN BANERJEE:** No, we are saying this. ... *(Interruptions)* This is the charge against the Election Commission of India. ... *(Interruptions)*.

Sir, speeches have been delivered. Hatred speeches have been delivered. Hatred speeches against the minority community and Muslims have been delivered. ... *(Interruptions)* What steps have been taken by the Election Commission of India against them? ... *(Interruptions)* Only steps were taken against the Opposition. ... *(Interruptions)* All the steps against the Opposition leaders were taken. ... *(Interruptions)*

Now, I come to another chapter. I will go into it one by one.

*[Translation]*

Honourable Prime Minister, we respect you a lot. You are the Honourable Prime Minister of the country. You are senior in age. You yourself said yesterday that those who are seniors should be respected. We respect you.

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\* Expunged as ordered by the Chair.

*[English]*

but I am in the Opposition. I have to criticize also. This is my role, and that is why, people of Sreerampur Parliamentary constituency have chosen me by a margin of 1,75,000 votes.

*[Translation]*

Much more than Modi ji's vote.

*[English]* Modi Ji, why are you showing so much hatred, vindictive attitude towards the Opposition? Why? In a democracy, Opposition parties will always criticize the Ruling Party. That is the fundamental job of the Opposition parties. Why do you hate all the Opposition leaders all the time or spread hatred towards the Opposition or towards the minorities?

For 10 long years, I have never heard any sweet words or any soft words from Modi Ji as far as the Opposition is concerned. ... *(Interruptions)* I have never heard any words of praise from the hon. Prime Minister for the Opposition. ... *(Interruptions)* I have never heard any praise for the Chief Ministers who are there in the non-BJP ruled States. Nowhere have I heard that. ... *(Interruptions)* With great pain, I am saying so.

In our State, you hate our Chief Minister, Mamata Banerjee; in Tamil Nadu, you hate Stalin; in Delhi, you hate Arvind Kejriwal; in Jharkhand, you hate Hemant Soren; in Maharashtra, you hate Uddhav Thackeray; in Uttar Pradesh, you hate Akhilesh Yadav. ... *(Interruptions)*

**12.00 hrs**

In Karnataka, you hate Siddaramaiah. Anyway, that is the reason ...  
*(Interruptions)* If you are arrogant, I do not mind. But today, time has come to oversee this arrogancy yourself. ... *(Interruptions)* This arrogancy, this hatred, this vindictiveness has downgraded the popularity of Narendra Modi in India itself. You must appreciate that this is the point which you have taken.

What is called stable Government with clear majority? Since BJP has lost 63 seats and is not having majority, you wish to redefine the term 'stable Government' on the basis of the strength of other political parties. You are rewriting the term 'stable Government'. It is a fantastic procedure.

*[Translation]* You had said- this time you would cross 400. You had said...

*(Interruptions)* Sir, the game had started. There are many games...

*(Interruptions)* Chu-kit-kit is also a game. In Chu-kit-kit, Chu fell in 400, in kit-kit-kit-kit it tallied just 240. You lost that game too... *(Interruptions)*

**HON. SPEAKER:** You address the Chair.

**SHRI KALYAN BANERJEE:** Sir, I am looking at you only. I am not looking at anyone else. If you look from the side once... *(Interruptions)* Sir, listen. There is no one here who is smarter than you, there is no gentleman who will look at them. Good actresses have also come, but I do not look at them, I look at you only. I look only at you. You are inside me. ... *(Interruptions)*

*[English]*

Remember your attitude towards the Opposition. You could not fulfil your promise you made in every field either in 'Mann Ki Baat' or in 'Dil Ki Baat'.

*[Translation]*

There is a guarantee from Modiji, but there is no warranty in the guarantee of Modiji.

*[English]*

The public knows that there is no warranty. ... *(Interruptions)*

*[Translation]*

There is a guarantee but no warranty. ... *(Interruptions)*

*[English]*

Sir, please keep in mind that I am addressing you. Please keep in mind that this NDA Government secured around 48.86 per cent votes including 8.3 per cent in NDA. The total percentage is 48.86. What did INDIA bloc get? INDIA bloc secured 51.14 per cent votes. ... *(Interruptions)* There is a change. Of course, suddenly, there is a change in the country itself. What has the hon. President of India said? She said what has been done. Change is this. There is an unstable Government and on the other side, there is a strong Opposition in the country. ... *(Interruptions)*

*[Translation]*

You have to remember this every moment, every day. We were unstable and 'India' Block is more stable, tougher.... *(Interruptions)* Whatever we say here, the fight will continue not only in the Parliament but also outside the Parliament. Political fight will continue. They will not stay for long. Just let the elections of Maharashtra happen, let the elections of Uttar Pradesh happen, after that this

government will be wiped out in one and a half years. No one can stay here.

...(Interruptions)

[English]

In our country, excepting the Emergency days, never has any Prime Minister misused his or her power for targeting the Opposition leaders by using ED and CBI like what has happened in this Government. ... (Interruptions) You are claiming a stable Government. While we are habituated to see Narendra Modi ji, Prime Minister coming here, entering into the Parliament, standing on his feet, delivering the speech with all confidence, but now what do we see? Now we see that the Prime Minister is entering into the Parliament with two crutches.

One crutch is Nitish ji's Party and another crutch is Naidu Babu's Party.

[Translation]

He carries two crutches.

[English]

He will be moving around all over India with two crutches. Not only in India, he will be moving around internationally with two crutches. Earlier, we have seen that our hon. Prime Minister was having so much confidence in him. But today, he is not having that confidence in him.

You have always blamed us that the corrupted leaders assembled and created Opposition-bloc of INDIA alliance. That is the allegation against us. Modi ji has said this all the time. Today also, he will say this thing. But I have a simple question to ask. Modi ji, what about Shri Chandrababu Naidu? What about Shri

Ajit Pawar? What about Praful Patel? Did CBI and ED arrest Shri Chandrababu Naidu? Why are these cases still pending?

*[Translation]*

**HON. SPEAKER:** Hon'ble Member, do not take the name of those members who are not Members of this House.

**SHRI KALYAN BANERJEE:** Okay.

*[English]*

Then, what about the TDP leaders? Let me change. What about the NCP leaders? Are they not corrupt? Why was the top leader of TDP not arrested by the ED/CBI? Why is it so? He has become now honest.

*[Translation]*

See, how he became clean in the washing machine after being with BJP. He became clean like this... *(Interruptions)*

*[English]* Now, what political compulsion is there?

*[Translation]* Look at fate. What is the political compulsion that you have to form a government with dishonest and corrupt leaders. This is fate.... *(Interruptions)*

*[English]*

In May, 2024, during the course of the conduct of the General Elections to the Lok Sabha, Shri Narendra Modi and Shri Amit Shah ji gave television interviews as part of their political campaign and asked people to buy shares before 4<sup>th</sup> June, 2024. Amit Shah ji said, "You can buy before 4<sup>th</sup> June. This market will shoot up". The stock market crashed spectacularly after the declaration of results

on 4<sup>th</sup> June, leading to heavy losses of around Rs. 31 lakh crore of the investors. The modus operandi of this was that all the *Godi* media predicted more than 356- BJP led seats in India in exit polls. All the *Godi* media predicted inflated results for BJP almost in all States. And in our State, it was claimed that the BJP would get 29 to 31 seats; whereas the results showed only 12 seats. It is because of the prediction of the *Godi* media in the exit polls that the stock market saw an unprecedented rally on 3<sup>rd</sup> June. It is also important to note that the agency 'Axis My India' was also hired by the BJP to conduct election survey for the BJP Party.

Hon. Speaker, Sir, since you have asked me not to take any name, I will not take the name. ... \* Now, who will conduct the investigation? No investigation has been conducted. It is because they are on that side.

Hon. Speaker, Sir, in the Presidential Speech, it has been written at serial number 3 that this has happened after six decades. ... (*Interruptions*) Sir, I have twenty-five minutes. Please allow me to speak.

Hon. Speaker, Sir, this Government has interfered with the federal structure of the State. The Government wants to run this country disobeying the non-BJP ruled State Governments. The Government has even gone to the extent of discussing water sharing issues relating to Ganga and Teesta rivers with the hon. Prime Minister of Bangladesh without having the views and participation of the hon. Chief Minister of the State of West Bengal.

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\* Expunged as ordered by the Chair.

Such unilateral deliberations and discussions without consultations and opinion of the State Government is neither acceptable and desirable. Our hon. Chief Minister Mamata Banerjee by a letter dated 24<sup>th</sup> June, 2024 pointed out such unacceptable and undesirable attitude of the hon. Prime Minister. You have ignored paramount interest of the people of the West Bengal.

What are Governors doing? Why have they been appointed in the non-BJP States? Is the Central Government running a parallel Government through the ... \* When will such discussions take place? We are going on with these things for the last three years. We are asking for a discussion on this issue of Governors in the non-BJP States. What are they doing? Two MLAs are holding *dharna*. Do you know the reason? The reason is that they have to go to the Governors House to request him. If you ask the Members of Parliament to go to the Rastrapati Bhawan and take oath, what will you feel? Tell me. This kind of thing is being done. This is ridiculous.

Three *Sanhitas* were brought. At that time, you have suspended 140 MPs. We were outside. No discussion has happened from our side. You make a big claim that colonial law is being replaced. Very good. I have no objection. But, why? In these laws, 90 per cent provisions in toto have been made from the old laws. Some cosmetic changes are in the new laws. Cosmetic changes are there. Title has been changed. You have got enough time to give a complete new code.

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\* Expunged as ordered by the Chair.

A man like Bhupender Yadav is there with you. He was the Chairperson of the Standing Committee on Law for five years. I worked with him. He is a very nice man. So many lawyers are there. Why could you not take help from them ?

*[Translation]*

Why did this not come to your mind for a new law? ... *(Interruptions)* Right now you are going with a British law. ... *(Interruptions)*

*[English]*

It has ninety per cent provisions of the British laws and the title is only in Hindi or in Sanskrit. You are claiming that you have brought a new law in this country.

*[Translation]*

Sir, I had a lot to say, why are you so angry with me? ... *(Interruptions)* Why are you so angry with me today? ... *(Interruptions)* What should I do, Sir? ... *(Interruptions)* I cannot say 'no' to you, this is my problem. ... *(Interruptions)*

*[English]*

I will give data on 3-4 points. I can say no to my wife but I cannot say no to you. That is the whole problem of mine.

Sir, in 2014, the Global Competitive Index Ranking was 60 out of 141 countries. In 2019, it was 68 and in 2023, it has gone down to 65.

GDP growth was 7.41 per cent in 2014, in 2019, it was 3.74 per cent and in 2023, it was 7.6 per cent. India's foreign loan in 2017 was 446.2 billion US dollar. In 2019, it was 543.1 billion US dollar and in 2023, it was 663.8 billion US dollar.

*[Translation]*

You people speak a lot for women, don't you? ... *(Interruptions)* When did you go to Manipur? ... *(Interruptions)* A lot has happened in Basirhat. ... *(Interruptions)* You won by more than three lakh votes. ... *(Interruptions)* You have spoken a lot for Sandeshkhali. ... *(Interruptions)* You called Rekha ji and told her to stand there. ... *(Interruptions)* You did not go there even once. ... *(Interruptions)* Shri Prahlad Joshi ji, can you tell me?... *(Interruptions)* Could the Prime Minister or any woman Minister not call an affected woman and tell her that daughter, you are the daughter of the country, you are my daughter, we will take care of you? ... *(Interruptions)* Could you not say this? ... *(Interruptions)*

*[English]*

The crime against women reported per lakh population in country is like this. In 2014, it was 56.3. In 2019, it was 66.4 and in 2023, it was 75.8.

The total number of cases of crime against women in 2014 was 3,37,922. In 2019, it was 3,70,503. In 2023, it was 4,00,045.

*[Translation]*

Sir, please listen a little about the scheduled castes. They cry a lot for the scheduled castes

*[English]*

The number of cases of crime against SC people in 2014 was 40,401, in 2019 it was 45,961, in 2023, it was 57,522. The number of cases of crime against ST people was 6,827 in 2014, in 2019, it was 7,570, in 2020, it was 10,064.

*[Translation]* Sir, you have given us several opportunities. *[English]* I am very grateful to you.

*[Translation]*

**HON. SPEAKER:** I have given only that much time as your party has been allocated and not more.

**SHRI KALYAN BANERJEE:** Sir, if we have 5 more minutes then please give it to us.

**HON. SPEAKER:** Your party's time is still left but there is another speaker from your party to speak.

**SHRI KALYAN BANERJEE:** Sir, if you have time then please let us speak.

**HON. SPEAKER:** No -no.

**SHRI KALYAN BANERJEE:** Sir, we will do whatever you say. We will sit down.

*[English]* Thank you, Sir. I am concluding now. *[Translation]* Sir, we do not ask for anything. The point is not about asking and we will fight and achieve our goal but tell the Prime Minister to be a little polite towards the opposition....

*(Interruptions)* Be polite... *(Interruptions)* How could he sleep?... *(Interruptions)*

How does he go to sleep with so much vengeance and having so much antagonism and hatred against the opposition?... *(Interruptions)* Thank you...

*(Interruptions)*

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**

**(SHRI BHUPENDRA YADAV ):** Sir, our colleague Mahtab ji had raised an issue.

Kalyan Banerjee ji has been a senior counsel and he also knows about unparliamentary words.

**HON. SPEAKER:** Yes, we will expunge that.

**SHRI BHUPENDRA YADAV:** What has been said about the Election Commission is unparliamentary.

**HON. SPEAKER:** The issue of Election Commission and Governor has been expunged.

**SHRI BHUPENDRA YADAV:** Sir, we had a pre-poll alliance with TDP and JDU and they did not even have an alliance with the Congress. Whatever unparliamentary they have said about regarding our alliance and the Prime Minister should also be expunged.

**SHRI SAUMITRA KHAN (BISHNUPUR):** Sir, I thank you for giving me this opportunity to speak. ... *(Interruptions)*

Sir, first of all I salute the people of Bishnupur Lok Sabha constituency who have elected me to the Parliament for the third time. ... *(Interruptions)* For this I salute and greet the entire people of my Bishnupur. ... *(Interruptions)* I had thought that today I would talk about the President's speech but in view of the atmosphere that has been created here I should say something.... *(Interruptions)*

You people please let me speak.... *(Interruptions)* Sir, how will this work? Sir, Kalyan Da has spoken about the Election Commission.... *(Interruptions)* I salute the President.... *(Interruptions)* Kalyan Da was just talking about the Election Commission.... *(Interruptions)* I will only say that there is no election other than the Lok Sabha and Vidhan Sabha elections in Bengal .... *(Interruptions)* It has become a tradition in Bengal that they will not obey the Governor.... *(Interruptions)* It has become

a tradition in Bengal that they will not obey the President.... *(Interruptions)* It has become a tradition in Bengal that they will not even obey the court.... *(Interruptions)* Kalyan Da has said something, and he is a senior leader and he was my senior leader. Kalyan Da, when the Election Commission has done such a bad job but listen carefully if Election Commission and Central Forces do not intervene in West Bengal then elections will never be held there. No Panchayat elections will be held there. No municipality election will be held there. More than 200 BJP workers from the opposition have been killed there.... *(Interruptions)*

The opposition has no freedom. No one from the opposition has the right to speak.... *(Interruptions)* Meetings are held here but no meetings are held in Bengal. In West Bengal, the opposition MPs and MLAs are never called for meetings. Here, meetings of standing committees are held but nothing happens. Even just after the elections a young BJP worker has been killed.

**12.22 hrs**

*(Shri Jagdambika Pal in the Chair)*

In Cooch Behar, Trinamool Congress members paraded a woman naked on the streets.... *(Interruptions)* Trinamool Congress members are saying that this is a Muslim nation and this is what happens in Muslim nations. In Bengal, women are beaten on the streets and these people are talking about women. Yesterday this incident happened in Chopra, West Bengal but no complaint has been lodged.... *(Interruptions)*

**HON. CHAIRPERSON:** Kalyan Banerjee ji, please sit down. All of you please sit down. Honourable Satish Gautam ji, you also sit down.

... (*Interruptions*)

**HON. CHAIRPERSON:** All of you please sit down. I would urge upon you all that when the Speaker or the Chairperson stands up from the chair everyone should remain silent at that time. This is the first session of the 18th Lok Sabha. 381 new members have been elected. The whole country is watching the precedent being set in the parliament. Whenever the Speaker or the Chairperson stands up from the chair, everyone should sit down whether they are members of the ruling party or the opposition. The Speaker has given everyone enough time to speak, so one should remain quiet and listen to other Honourable members as well. I would request all of you to let the Honourable member speak when he has been given the opportunity to speak. The government will respond to the criticism by opposition members in their own words during the discussion on the address of Her Excellency the President, so do not create any disturbance.

**SHRI SAUMITRA KHAN:** Sir, we are 18 members of parliament in the opposition from Bengal but we are not called in any DISHA meeting. Not a single DISHA meeting has been held in five years and who is responsible for this? The opposition MPs or MLAs are not called in the district meetings held in Bengal, and here the Prime Minister is asked to call the opposition.

Sir, yesterday a Trinamool Congress leader named 'JCB' was beating a woman and was saying that this is a Muslim nation and this is what happens in a Muslim nation. Will women be beaten on the road? ... (*Interruptions*) How did this happen? Has this country become a Muslim nation?

... (*Interruptions*)

In Cooch Behar, West Bengal, a woman was paraded naked on the road because she was working for the BJP.... *(Interruptions)* Is this the culture of Trinamool Congress? ...*(Interruptions)* What will these people say to you?... *(Interruptions)*

The Congress leaders are standing here who have been elected as MPs. What did Trinamool Congress say to Adhir Chaudhary? They did not let him win the election. Here they are talking about alliance and there they are working against it. What kind of alliance is this? What kind of 'INDIA' alliance is this? ... *(Interruptions)* There they are abusing Adhir Chaudhary and here they are saying that there is an 'INDIA' alliance. ... *(Interruptions)* A Congress worker was killed there and here they are saying that there is an alliance. What kind of alliance is this? ... *(Interruptions)* How will this work? ... *(Interruptions)*

Sir, I want that work should be done in West Bengal. A lot of work was done in our area. Work has been performed on the Vishnupur-Tarkeshwar rail line but they are not giving two kilometers of land there. At present a lot of development work should also be done but the biggest thing is that they will not do anything and will not let us do it either ...*(Interruptions)* If we say something then they tell us that they have won and they will do everything. ... *(Interruptions)*

Sir, you kindly tell me whether 29 seats of Trinamool Congress or 240 seats- which is more in number? These people say that they will elect the Prime Minister of the whole country....*(Interruptions)* Mamata Banerjee CM of West Bengal wishes to become the Prime Minister of the country but the biggest problem is that they do not get the numbers.... *(Interruptions)* All these people, I

am still saying, people of the whole country listen that if you people do not look at West Bengal properly, then one day this West Bengal will also join Bangladesh because with the slogan of 'Jai Bangla', the entire opposition is being crushed....

*(Interruptions)* There is so much appeasement going on there that these people who are standing here, will also not be able to stand there after ten years. The rule of a Muslim nation has started there, this is the biggest problem....

*(Interruptions)*

Sir, you will not be able to say 'Jai Shri Ram' while performing Puja , you will not be able to do Kali Puja.... *(Interruptions)* You will not be able to do Saraswati Puja.... *(Interruptions)*

**HON. CHAIRPERSON:** Honourable members, you people sit down. You will get an opportunity to speak.

... *(Interruptions)*

**SHRI SAUMITRA KHAN:** Sir, the biggest problem is that people over there speak nonsense. ... *(Interruptions)* If elections are held in West Bengal then all the District Collectors, BDOs there... all are in connivance... *(Interruptions)* All the counting agents were thrown out during the counting of the parliamentary elections and these people say that elections are conducted properly there.... *(Interruptions)* If elections are to be conducted there now then all the officers will have to be thrown out otherwise these people will resort to appeasement and be out of India with all the officers ... *(Interruptions)*

Sir, I will say that just like elections are conducted properly in the whole country, here Sudeep da is present and my request is that there is a scam there

even today.... *(Interruptions)* Even today, you people are usurping the lands of the BJP workers by throwing them out.... *(Interruptions)* Why are you people doing that, you have to answer this.... *(Interruptions)*

Sir, I just want to state that the entire Hindu religion will be uprooted in West Bengal after some time and a Muslim nation will be formed there....

*(Interruptions)* I am saying that our words will be remembered all over Bengal after ten years ... *(Interruptions)*

*[English]*

**\*SHRI SUNIL DATTATREY TATKARE (RAIGAD):** Hon'ble Chairman Sir, 18<sup>th</sup> Lok Sabha has come into existence and Hon'ble President has delivered her Address. Today, I rise to support the President's Address on behalf of my party NCP, Maharashtra has a legacy of 700-800 years old tradition of undertaking 'Waari' to worship Pandurang and I want to wish these lacs of waarkaris.

Today I heard the speech of Shri Kalyan Banerji. Yesterday, I also heard the speech of Shri Amol Kolhe and I felt really bad. We have faced the emergency in the year 1975, imposed by Congress Party. Shri Jaiprakash Narayan Ji fought against it. Dr Babasaheb Ambedkar ji had introduced this parliamentary democracy in this country Pt. Jawaharlal Nehru became Prime Minister of this country in the year 1952, 1962 and I hold a great respect for him. But, in those days, there was no social and electronic media and print media also had many restrictions. Smt. Indira Gandhi also became Prime Minister of India

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\* English translation of the speech originally delivered in Marathi.

thrice. But she had to face defeat due to emergency. Shri Narendra Modi ji has also become Prime Minister for third time and that is why they are unhappy. Who had toppled the Morarji Desai Government in 1977 and Chandrashekher Government in 1990? The Government should sustain for complete five years, but who had topped these Governments even before completing 5 years term?

Kalyanji, I want to ask you why Mamta Didi formed a new party? You formed TMC to counter the autocracy of Congress Party. So, congress party was responsible and today you are unnecessarily blaming BJP. I am a founding Member of NCP. Sharad Pawar ji also had to form NCP in the year 1999 just to fight against the Congress Party. This is harsh reality and you cannot deny that.

Today, Shri A. Raja, and Smt. Kanimozhi ji talked about it I used to sit next to them during last Lok Sabha. Who was responsible to frame the charges against him in 2G scam? It was UPA Government and you were a Minister in that Government. Both of you had to suffer a lot and I was concerned about you. But today you are supporting them only. Your minds are filled with hatred against Modi Ji.

Prime Minister Narendra Modi ji has enhanced the reputation of our country during last 10 years' time. I hail from Raigad where Chhatrapati Shivaji Maharaj established his 'Hindvi Swarajya' and Dr. Babasaheb Ambedkar started his struggle for equality.

Our Hon'ble Prime Minister has started many welfare schemes like PMAY, Jal Jeevan, Ayushman India, Shetkari Sanman Yojana, Ujjwala Gas Yojana, and these schemes are not for a particular community or religion. Today you are

blaming him in the name of religion but he never discriminated in the name of religion. You all are blind with hatred against him and that is why you cannot see his qualities and virtues. Our leader Sharad Pawar ji had dreamt of a lake city, so started the construction of Lavasa city, but Congress condemned him like anything. Congress leaders and Environment Minister scrapped that project. These opposition parties have ill will against Modi Ji.

We developed corona vaccine and successfully landed on moon under his Prime Ministership. In the year 1971, when we liberated Bangladesh, Atal Bihari Vajpayi ji had called the then Prime Minister of India Smt. Indira Gandhi, 'Durga'. But when we develop corona vaccine and successfully completed the lunar operation, the opposition parties were not ready to give the credit to Shri Narendra Modi ji but to the scientists.

Today I want to make it clear that our NDA alliance is fully strong and the credit goes to our constitution. Lastly, I want to congratulate our Hon'ble President and support the Motion of thanks on the President's Address.

Within next five years, we will grow stronger and surely become the third largest economy in the world. Our Mahayuti Government in Maharashtra will strongly support this Modi Government for the overall development of India. I want to express our support to Modi ji for the national cause in public interest once again and we will build a strong nation under his leadership.

Jai hind. Jai Maharashtra.

**SHRI K.C. VENUGOPAL (ALAPPUZHA):** Sir, I thank you very much for giving me this opportunity to participate in the debate on the Motion of Thanks on the President's Address.

While reading the President's Address, there is one word which strikes me, and it was discussed yesterday also. The President's Address has clearly stated "... that the people of India have elected a stable government with a clear majority ....". I thought about it as to why the President is insisting that the Government is having a clear majority. We are quite sure that the insecurity of the Government is being reflected through the President's words of 'a secure Government.'

The Government itself is not believing the security of this Government. Technically, they are in power. We are also agreeing that technically they are in power. But what was the real pre-election situation in this country? Yesterday, our hon. LoP narrated all these things. I do not want to repeat it. The BJP got 240 seats. First of all, you said that you will get 400-plus seats but your strength has come down from 303 to 240 seats. You have got these 240 seats with the clear support of the Enforcement Directorate, CBI, and the Income Tax Department. Not only that, there was the so-called corporate-sponsored media which was showing 24x7 hate, hate, and hate. Of course, there was misuse of election machinery. If that would not have helped you, you would have only got a maximum of 140 seats. That was the real picture of this country.

*[Translation]*

**HON. CHAIRPERSON:** Prof. Saugata Roy ji, please do not stand with your back towards the Chair.

... (*Interruptions*)

[*English*]

**SHRI K.C. VENUGOPAL:** Sir, the Enforcement Directorate has become a tool of the BJP. Already, the BJP is being quoted as a washing machine to clean up the corrupt people. They have talked in a very big manner about other scams. Where are those people who have done these scams? They talked about the biggest irrigation scam. Where is the person who has done this irrigation scam? The washing machine has cleaned out all these people. It is okay. It is well and good. Despite all these facts, without the ED, without the Income Tax Department, without any media help, the I.N.D.I.A alliance got 237 seats. That is the moral victory. Morally, we have won. Morally, you have lost the election. This is my first point.

Our hon. Prime Minister said something while Rahul ji decided to contest from the Raebareli seat. Modiji said in a public meeting in Kerala that Rahul Gandhi is going to lose in Wayanad. That is why he is going to Raebareli now. Rahul Gandhi won both Wayanad and Raebareli seats with about four lakh votes, which is more than double the Prime Minister's win margin. He also said that after Amethi, he will lose Wayanad. I do not want to say what happened to Amethi. You people know who left Amethi now. Everybody said that. Kishori Lal is here. For 40 years, he was in Congress as a common *karyakarta*. You said that Congress fielded Gandhi family's *sipahi* in Amethi. This is the BJP's narrative

but people of Amethi chose Kishori Lal with more than 1,67,000 votes, which is more than Narendra Modiji's win margin from Varanasi seat. This is the situation.

Sir, I am quoting an Article from our Constitution. Article 123(3A) says:

"The promotion of, or attempt to promote, feelings of enmity or hatred between different classes of the citizens of India on grounds of religion, race, caste, community, or language, by a candidate or his agent or any other person with the consent of a candidate or his election agent for the furtherance of the prospects of the election of that candidate or for prejudicially affecting the election of any candidate."

This provision is there for corrupt practices in the Model Code of Conduct. Now, I am coming to what the Prime Minister said in April. The Prime Minister, while addressing a public meeting in Banswara, Rajasthan on 21<sup>st</sup> April said: "They want to snatch the gold of the women and distribute it among the people. They will not spare even your *mangalsutra*. They will take your money and give it to those who have more children, to the illegal immigrants. They will distribute them to the Muslims who, they said, have the first right to the resources."

"... They will go to the extent where they will not spare even your Mangalsutra ...".

This is the speech delivered by our hon. Prime Minister in Banswara. ... *(Interruptions)* The fact is that he spoke in Banswara. Who is the Member from Banswara now? An INDIA alliance Member has won with a margin of 2,67,000 votes in Banswara. The Prime Minister spoke to the people of Banswara, and the people of Banswara totally rejected his claim.

The Prime Minister again was asking people on having children. I do not know whether the Prime Minister checked how many children his Ministers have. ... *(Interruptions)* The Prime Minister should at least check how many children his Ministers and MPs have. ... *(Interruptions)* It is because he only told this to the country. ... *(Interruptions)*

Thereafter, in Gujarat on 1 May, the Prime Minister told the voters of Banaskantha that if you have two buffaloes, the Congress will take away one if it wins the Lok Sabha elections and you will be able to leave only one buffalo for your child. Surprisingly and fortunately, in Gujarat, his own State, the Banaskantha people also rejected BJP. We won that seat.

Yesterday, we already narrated about the Ayodhya results. ... *(Interruptions)* This is what I am telling. ... *(Interruptions)* This is actually anti-Constitutional. ... *(Interruptions)* I quoted the Constitutional provision. ... *(Interruptions)* This is actually against the Constitution. ... *(Interruptions)* The Prime Minister as a candidate and political leader violated the entire Constitutional norms. ... *(Interruptions)*

**THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJJU):** Venugopal, kindly allow me to say something. ... *(Interruptions)*

**HON. CHAIRPERSON:** Hon. Member, please wait.

... *(Interruptions)*

**SHRI K. C. VENUGOPAL:** No, Sir, I am not yielding. ... *(Interruptions)*

**HON. CHAIRPERSON:** Please allow him. The Parliamentary Affairs Minister wants to say something. I am allowing him to speak.

... (*Interruptions*)

**SHRI KIREN RIJJU:** Venu ji, this is just a courtesy. We give time to each other. I am saying that we are patiently listening to your speech and we must listen. You are a senior Member and we are patiently listening to your words.

My only observation is this. [*Translation*] I would like to speak in Hindi. I feel that someone does not know who has got how many seats in this election and then if you listen to Venugopal ji's speech it seems that he is from the party which has got 240 seats and we are sitting with 98 seats. We have won 25 seats in Gujarat and he is talking about one seat. He is talking about the places where he has won.

[*English*]

**SHRI K. C. VENUGOPAL:** Sir, I brought to the notice of this august House a serious matter. Our Prime Minister has clearly violated the entire Constitutional norms while speaking. How can a Prime Minister talk like this?

We have given hundreds of petitions to the Election Commission. ... (*Interruptions*) They have become silent spectator. The ... \* is also acting like a frontal organization. ... (*Interruptions*)

Yesterday, Rahul ji mentioned about Hinduism. Thereafter, every BJP leader was very much busy having Press Conference of Chief Ministers, Press

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\* Expunged as ordered by the Chair.

Conference of leaders and so on. You are very much talking about Hinduism. Are you a real believer or we, the people, are the real believer? I am going to challenge you people. You are not a Hindu believer at all. You are using Hinduism for polarizing the people to win the election. ... *(Interruptions)* I am coming to the point. As regards Lord Jagannatha, yesterday only the hon. LoP told about the non-biological birth of our Prime Minister. Of course, he is not biologically born like us. ... *(Interruptions)* Sambit Patra on 20-5-2024 said that Lord Jagannath is Modi bhakht. ... *(Interruptions)* On 22-6-2024, J. P. Nadda ji said that: "Now, even God is not supporting Congress. Narendra Modi is now Surendra Modi. He is the lord of Gods".

He is the lord of Gods. Thirdly, "Shri Narendra Modi is an 'ansh' of Lord Rama and Lord Vishnu who take care of us", said Kangana Ranaut ji. "Bajrang Bali is a Dalit, forest dweller, hill dweller and deprived", said Yogi Adityanath ji. ... *(Interruptions)* Ravan was an intellectual. ... *(Interruptions)* In your Cabinet, there is a Minister who said, "Ravan was an intellectual. Rama is an imaginary character. I do not consider Ramayana to be a true story. I accept the fact that Lord Rama was a great historical person". Shri Jitan Ram Manjhi, who is the Cabinet Minister, said this. ... *(Interruptions)*

You are a Hindu and we are anti-Hindu. What is a real Hindu? The fundamental question before us is not that who is a Hindu or who is not, but who is a real Hindu who understands the message of debate, tolerance and human values.

Both Mahatma Gandhi and Godse believed in Bhagavad Gita. Both of them read Bhagavad Gita but Gandhi learned non-violence, tolerance and respect for human life and the message of Lord Krishna. Godse learned violence, murder, and intolerance from the same text. We, the Congress Party, and INDIA Alliance believe in Gandhi's Hinduism, not Godse's Hinduism. We follow Gandhi's Hinduism. We do not follow Godse's Hinduism. Ram Manohar Lohia also said about Hinduism. Pandit ji said about Hinduism.

I am a Hindu, brother. I used to go to Guruvayur Temple every month. I visit Sabarimala every year. I visited Ajmer Mosque also. I went to Golden Temple along with my leader, Shri Rahul Gandhi. We did *Seva*. We saw the situation there. ... (*Interruptions*) Sister, please listen. Brother, you really think that Modi is bigger than God. You projected it as if the Prime Minister is bigger than God. That is the biggest anti-Hindu statement. That is the biggest non-believer statement. Nobody is bigger than God as per Hindu tradition. You projected Modi as bigger than God. That is why, God punished you in this election.

Yesterday, the hon. Home Minister showed this Rule Book to us. We also respect the Rule Book and the Directions by the Speaker. But the Rule Book has to be applicable to all the hon. Members of this House. The hon. Speaker expunged the speech of the hon. Leader of the Opposition but he did not touch the speech of Shri Anurag Thakur. How many allegations did Anurag ji make yesterday? ... (*Interruptions*)

**HON. CHAIRPERSON:** If you feel he uttered some unparliamentary words, there is a rule that says that you can give in writing and the hon. Speaker will look into it.

**SHRI K.C. VENUGOPAL:** There are two businessmen. If their names are taken by anybody in this House, the entire Opposition will jump. They are the names of two big businessmen.

That has been expunged yesterday. I am only talking about two people.  
... *(Interruptions)* Sir, Anurag Thakur ji ... *(Interruptions)*

**HON. CHAIRPERSON:** Parliamentary Affairs Minister.

... *(Interruptions)*

**SHRI K. C. VENUGOPAL:** Sir, I am coming to my point. ... *(Interruptions)*

**HON. CHAIRPERSON:** I am taking the name of the Parliamentary Affairs Minister.

**SHRI KIREN RIJJU:** Venu Ji, you have raised a question about deletion of a portion of speech from the proceedings. There is a rule and we all know. ... *(Interruptions)* *[Translation]* If any of our members from the opposition has violated any rule while speaking then you can give a notice. If you speak here and do not take the steps related to the rule then the wrong message will be sent and it will appear that the Speaker and the Chairperson are acting arbitrarily from the Chair whereas a notice was given from our side under Rule 115. After that the Speaker took the action. I request you. I am a Buddhist. People of different religions live here. We should not degrade each other. ... *(Interruptions)* I want

to ask the Leader of the Opposition and the entire Congress party as to what you will gain by repeatedly making fun of Hindus? ... *(Interruptions)* Why do you make fun of Hindus in every speech? ...*(Interruptions)* This is not right... *(Interruptions)*

**HON. CHAIRPERSON:** K .C. Venugopal ji and Gaurav ji, Parliamentary Affairs Minister has just said something<sup>[English]</sup> but I will advise Shri Venugopal Ji, if you cast any aspersions on the Chair, it will be expunged.

Shri Venugopal Ji.

**SHRI K. C. VENUGOPAL:** Sir, Shri Anurag Thakur yesterday told about corruption.

**HON. CHAIRPERSON:** If you want to criticize the Government, you can do that.  
... *(Interruptions)*

**SHRI K. C. VENUGOPAL:** I am talking about certain incidents like Delhi airport roof collapse, Jabalpur airport roof collapse, canopy collapse in Rajkot airport, bad conditions of Ayodhya roads, leakage in Ram Mandir temple, cracks in Mumbai Trans Harbour link bridge, three new bridges falling down in Bihar in 2023 and 2024 and submerging of Pragati Maidan tunnel. All these constructions that happened during the NDA period have collapsed. Under their rule, every building is under threat of collapse. ... *(Interruptions)*

I have already told about the electoral bonds system. Do you dare to enquire about the electoral bond system? I am challenging the hon. Prime Minister. ... *(Interruptions)* I am talking about corruption. ... *(Interruptions)* How

much money have you made? ... *(Interruptions)* What is the practice, Sir? ... *(Interruptions)* Whoever people who are not donating funds to the BJP, the IT will come suddenly, IT will raid. ... *(Interruptions)* ED will come and ED will investigate. Then, automatically, electoral bonds will come to the BJP Party. ... *(Interruptions)* Then nothing is there. One of the biggest scams the country has ever seen was the electoral bond scam. ... *(Interruptions)* If you are not scared of anything, why do you not set up an inquiry? You set up an inquiry led by a Parliamentary Committee. You are not ready. Actually, that is one of the biggest scams happened during their period.

Sir, the hon. President talked about the bullet train for comfortable journey, but we need safety bullet trains also. How many train accidents happened this year? As per the Crime Records Bureau statistics - I am only quoting those statistics - about 2.6 lakh people have lost their lives in train accidents in the last 10 years.

**13.00 hrs**

The same Railway Minister was in charge for the last five years ... *(Interruptions)* The figure is 2.6 lakhs.

**HON. CHAIRPERSON:** No.

... *(Interruptions)*

**SHRI K. C. VENUGOPAL:** This is as per the National Crime Records Bureau ... *(Interruptions)*

*[Translation]*

**SHRI ANURAG SINGH THAKUR (HAMIRPUR):** Sir, they are telling lies after lies. ... *(Interruptions)*

*[English]*

**SHRI K. C. VENUGOPAL:** You can verify. I am quoting this. ... *(Interruptions)*

**HON. CHAIRPERSON:** I think, Shri K.C. Venugopal ji, you must correct yourself. The figure of 2.6 lakhs is definitely not true.

... *(Interruptions)*

**SHRI K. C. VENUGOPAL:** Sir, I will authenticate it. ... *(Interruptions)*

*[Translation]*

**HON. CHAIRPERSON:** He has said that he will authenticate it.

... *(Interruptions)*

**SHRI ANURAG SINGH THAKUR:** Sir, my name was taken first so I have the right to reply ... *(Interruptions)*

*[English]*

**SHRI K. C. VENUGOPAL:** Sir, I am not yielding. ... *(Interruptions)*

*[Translation]*

**HON. CHAIRPERSON:** He stood up and said that you had taken his name, so he wanted to say something.

... *(Interruptions)*

*[English]*

**SHRI K. C. VENUGOPAL:** Sir, how many train accidents happened in the last 10 years? ... *(Interruptions)*

**HON. CHAIRPERSON:** You have mentioned his name. That is why he is asking.

... (*Interruptions*)

**SHRI K. C. VENUGOPAL:** Sir, what action has been taken by this Government to control train accidents?

**HON. CHAIRPERSON:** The Government will reply. Certainly, you can raise it.

**SHRI K. C. VENUGOPAL:** Sir, that is what I am asking. I am not asking you; I am asking the Government only. ... (*Interruptions*) How many train accidents happened? There is no train safety at all. Passenger safety is a low priority for this Government. ... (*Interruptions*)

[*Translation*]

**HON. CHAIRPERSON:** Anurag ji, I will give you a chance to speak after his speech . You please sit down. [*English*] You will get an opportunity after his speech. Let him finish.

... (*Interruptions*)

**SHRI K. C. VENUGOPAL:** Sir, the President's Address mentioned about the feasibility studies on bullet trains in the country. First of all, we need bullet-proof safety for these trains. At least, you should ensure that before going for any bigger plan.

The unemployment situation in this country was debated here. First of all, in 2014 Modi ji promised two crore jobs per year. Already, 10 years are over. How many jobs have you provided? Due to demonetisation and bad GST, a number of people lost their existing jobs. That was the result. That is why the entire youth was against you in this election. Therefore, unemployment situation

in the country is very much alarming. It was 8.1 per cent in April 2024 whereas it was 7.4 per cent in March 2024.

**HON. CHAIRPERSON:** Kindly conclude. You have taken more than 20 minutes.

**SHRI K. C. VENUGOPAL:** Sir, I will just conclude. I am coming to another alarming issue. ... (*Interruptions*) Our fishermen are in a great distress. Like our *adivasis* in forests, fishermen are there in the entire sea coast. Due to CRZ norms, our poor fishermen are not in a position to construct dwelling houses and they are not in a position to do their fishing activities. Several Members of Parliament raised this issue so many times but so far nothing has happened. The poor fishermen at least need some justice from this Government. There is a need to have a substantial change in the CRZ norms enabling fishermen to construct their homes.

Finally, the Government is not interested to talk about Manipur. They think that Manipur is not a part of our country. It is one of the best States of our country, one of the beautiful States of our country with cultural heritage. Very interesting and intelligent people are living in that State. But everybody knows what has happened in Manipur. That entire episode of Manipur is a result of this Government's activities.

I am concluding my speech by quoting Father of the Nation, Mahatma Gandhi. And I must also say that the world listened to him even before the Gandhi film. This is the biggest surprise for me. When I was a child, studying in first standard, I heard about Mahatma Gandhi. Every Indian, and even people

living in abroad also, heard about Mahatma Gandhi. Our Prime Minister is telling that they know about Mahatma Gandhi only after Gandhi film.

I am quoting Mahatma Gandhi:

“No perfect democracy is possible without a perfect non-violence at the back of it.”

We believe in Gandhi’s philosophy of non-violence. Yesterday also, you ransacked the Ahmedabad Party Office -- PCC Office. It was attacked by BJP. Yesterday, Rahul ji told the same thing that please believe in Gandhi ji’s philosophy of non-violence. Thank you very much, Sir.

I am concluding.

*[Translation]*

**SHRI ANURAG SINGH THAKUR:** Chairperson Sir, they have been reduced to such a condition that anyone can utter lies in the name of Mahatma Gandhi...*(Interruptions)*

**HON. CHAIRPERSON:** You just limit to yourself only. He took your name and told you that you were lying. You respond to that. You are not supposed to give a speech. You give your reply on that because your name was taken and it was told that you were lying.

... *(Interruptions)*

*[English]*

**HON. CHAIRPERSON:** Mr. Tagore, he has mentioned his name. That is why, I have allowed him to speak. Hooda, I have given permission to him to speak.

... (*Interruptions*)

[*Translation*]

**SHRI ANURAG SINGH THAKUR:** Honourable Chairperson, Sir, why do they get so hurt on my rising in my seat? As a member, do I not have the right to respond to the act of taking of my name and accusing me?

Honourable Chairperson, Sir, I just want to say that if my party and my Prime Minister had given me the opportunity to present the view of party yesterday then if even a single word in it was untrue like I had said that you had imposed emergency, you had disrobed democracy... (*Interruptions*) If you think it is a lie, then speak on it. I had said... (*Interruptions*)

[*English*]

**HON. CHAIRPERSON:** Okay. Thank you.

... (*Interruptions*)

**HON. CHAIRPERSON:** Nothing will go on record.

... (*Interruptions*)

**HON. CHAIRPERSON:** Now, Shri Dilip Saikia ji.

... (*Interruptions*)

**HON. CHAIRPERSON:** K. C. Venugopal, especially, he has mentioned that in his speech, Shri Anurag Singh Thakur told a lie. That is why, I gave an opportunity to him to explain.

... (*Interruptions*)

*[Translation]*

**SHRI DILIP SAIKIA (DARRANG – UDALGURI):** Honourable Chairperson, Sir, I have risen to speak in support of the Motion of Thanks on the Address of Her Excellency Madam President. My parliamentary constituency is Darang-Udalguri and I want to thank all the voters of that place through this House today.

Chairperson Sir, since yesterday morning I have been listening to the speeches of all the respected Members of parliament on the Motion of Thanks on the Address of Her Excellency Madam President. I especially heard the speech of LOP Rahul Gandhi ji and this morning I heard the speech of Samajwadi Party President Akhilesh Yadav ji and right now I was listening to Venugopal ji. These people allege that the government of Hon'ble Narendra Modi ji is endangering the Constitution. It is destroying the law and order of the country. I want to remind them and first of all I want to humbly request Rahul Gandhi ji that he should apologize to 140 crore Indians for three reasons.

The first reason is that the issue raised by him in his speech yesterday has insulted the civilization and culture of ancient India. In a way, he has criticized Hindutva, Hindu and Sanatan. India is secular because of Hindus only. If there is a majority of Hindus then India is taking forward the basic idea of this republic. Rahul Gandhi ji is neither a Hindu nor does he belong to any other religion. The people of the country want to know his lineage. He forgets that this Sanatan culture which is India's heritage, is our identity in the world.

The second reason for which I demand an apology from Rahul Gandhi ji is that on 25 June 1975, Rahul Gandhi ji's grandmother and the then Prime Minister

Indira Gandhi ji crushed the Constitution of the country. She destroyed the republic. But these people do not study history and even if they do, they try to hide it. But the people of the country have not forgotten it. The people have not forgotten the day of 25 June, 1975. For this reason, Rahul Gandhi ji and the Congress Party should apologize to the country as what they did in 1975 was wrong. That was an act of trampling the Constitution. Today we laugh at it. Now the people of our country are educated and aware. What they show off is different from their reality. These people show the Constitution. I request them to move around with Ordinance No. 392 of 25 June, 1975 and show it to the people of the country as the people must know what they did to the Republic and the Constitution on 25 June, 1975.

Thirdly, there is no democracy within the Congress party. When the Congress State Committees had given approval for appointing Sardar Patel as the Prime Minister, Nehru was selected for the post of the Prime Minister instead of Sardar Patel despite Sardar Patel having the majority and support. Rahul Gandhi should apologize to the House and the country for that too.

Chairperson Sir, it has become a habit for them to be anti-Sanatan, anti-Hindu, anti-RSS, anti-BJP and to oppose India. They do not want India to progress. They do not want India to become the third largest economy of the world. They do not want India to become a developed nation. They do not want it. They cannot digest it. Their language is the same as the language spoken by people in Pakistan.

Chairperson Sir, today I am standing here with great sorrow. There are wins and losses in elections. We feel that these people are more saddened than we are that we did not cross 400. They are sad because we did not cross 400. In comparison to the total number of seats won by Congress in the last three elections in 2009, 2014 and 2019, BJP alone has got 240 seats today. If the sum of all three elections is carried out even then Congress seems to be losing in that too.

The Congressmen and those sitting in the INDIA Alliance in support of Congress forget that whenever they point a finger at Narendra Modi ji, the other four fingers are directed at them. Congress Party is the mother of corruption. The Congress Party has allowed corruption to flourish in this country. Government corruption in this country started in 1959 during the tenure of Pandit Nehru with the Jeep Chrysler scam. At that time, a series of scams of government corruption began in this country. Congress should answer this. Thereafter as all my colleagues in the House know that Congress and corruption became two sides of the same coin. Congress always supports the brokers. It always supports the brokers who take cut.

**HON. CHAIRPERSON:** Please conclude.

**SHRI DILIP SAIKIA:** Chairperson Sir, I have been elected for the second time. Please give me some more time. ... (*Interruptions*) You have not reached the figure of 240 in this election, so please do not speak in such a loud voice.

**HON. CHAIRPERSON:** Dilip Shaikia ji, you please address the Chair. Please do not look to their side as you speak.

... (*Interruptions*)

**SHRI DILIP SAIKIA:** Sir, I come from the North East. Today they raise the issue of Manipur. This is a very good act. They show so much solidarity with Manipur as if the North East had got everything during their tenure. North East had got nothing at that time. If any party has shown step-motherly attitude to North East in the last 55 years, then it is the Congress Party.

**HON. CHAIRPERSON:** Honourable Member, now please conclude.

... (*Interruptions*)

**SHRI DILIP SAIKIA:** Chairperson Sir, please give me two more minutes. Who had said that "My heart goes out to the people of Assam"? Rahul Gandhi's grandfather had said this. He had said it on All India Radio, not in this House....

(*Interruptions*) Today we are there to handle the situation in Manipur and for the violence in Manipur. We are handling it but from the year 1979 to 1985 who killed 855 Assamese soldiers when the movement to boycott foreigners for immigration expulsion took place in Assam? This same Congress party, Gaurav Gogoi ji is sitting here. ... (*Interruptions*)

**HON. CHAIRPERSON:** Now please conclude your speech.

...(Interruptions)

**SHRI DILIP SAIKIA:** Chairperson Sir, please give me two minutes to speak.  
...(Interruptions)

**HON. CHAIRPERSON:** Please conclude your speech. Your allotted time is over.

...(Interruptions)

**SHRI DILIP SAIKIA:** Chairperson Sir, we come from North-East.... *(Interruptions)*

Today, the BJP government under the leadership of Narendra Modi ji has provided communication, infrastructure and connectivity to the North-East th. If anyone has connected North-East with rail network, air network, road network and internet, then it is Narendra Modi ji....*(Interruptions)* Narendra Modi ji has also done a lot of virtuous work. Narendra Modi ji has provided food, water and houses to the poor people of the country. Narendra Modi ji has done another good work. ...*(Interruptions)* and that is that Congress party has been wiped out in the North-East. This is also a good work.

Chairperson Sir, again, I want to remind ourselves of that statement of Rahul Gandhi ji, Akhilesh Yadav, the Honourable MP of Faizabad is sitting here right now....*(Interruptions)*

**HON. CHAIRPERSON:** Please make your point.

...*(Interruptions)*

**SHRI DILIP SAIKIA:** I am making my point. Akhilesh Yadav ji, your father, late Mulayam Singh Yadav had given orders for firing on unarmed Kar Sevaks....*(Interruptions)*

**HON. CHAIRPERSON:** Please do not take names like this.

...*(Interruptions)*

**SHRI DILIP SAIKIA:** Hindu community will never forget that too....*(Interruptions)* I remember the Kothari brothers....*(Interruptions)*

**HON. CHAIRPERSON:** Please conclude your speech.

Shrimati Harsimrat Kaur.

**SHRIMATI HARSIMRAT KAUR BADAL (BHATINDA):** Sir, thank you. People like me who are neither with the ruling side nor with the opposition are surprised as to why they are patting their backs when even after raising the slogan of ' chaar sau paar ' and using the ED and CBI, their number has come down from 330 to 240. On the other hand, their seats have increased from 50 to 99 and they are patting their backs. Neither of them is able to understand what is happening? Yes, we are holding our ground. .... *(Interruptions)*

Sir, this time, the country has witnessed the never before level of politics. There has been large scale migration from one side to the other. Change of party, change of constituency, change of party and nothing is clear. Those who were sitting here yesterday, are sitting there today. In our state, both the ruling party and the opposition party have joined hands so where is the opposition now? Yesterday, Rahul ji was saying that he is the leader of the opposition then please also confirm here that you are also the leader of the opposition for the Aam Adami because he says something in Punjab and something else in the rest of the country.

Sir, as far as they are concerned what can I say about them. I would not like to waste much time on them. Because time is short and there is a lot to say. I would like to come to the issues of my state. Today, through you, I request the President to tell the government that Punjab is a farmer state.

*[English]*

\* Farmers of Punjab have faced a lot of difficulties. Take the farmers, the youth and the minorities. All of them have rejected this Government. That is why, their tally of MPs in the Lok Sabha has come down drastically. Sir, 700 protesting farmers became martyrs due to ill treatment of this Government. Before the U.P. elections, the Government had assured that legal guarantee of MSP for foodgrains will be given. However, the demands of the protesting farmers were not accepted. In 2024, when the farmers of Punjab wanted to come to Delhi to protest, the Haryana Government and the police unleashed persecution and brutal force on these farmers at the Punjab-Haryana border. Tear gas shells were lobbed at them and bullets were fired at them. Lots of farmers were injured and their tractors were destroyed. A young man, Shubhmeet from my constituency, became a martyr because of police brutality.

I urge upon the Government to sort out the issues pertaining to the farmers. The Government calls them separatists and terrorists but unleashes terror by the police on them. This must stop. The promises made by the Government to the farmers must be fulfilled.

I also request the Government to open the Attari-Wagah border and Hussainiwala border so that trade with Pakistan through these borders could resume. It will help our farmers, unemployed youth and also our industries. If

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\* ...\*English translation of this part of the speech was originally delivered in Punjabi.

trade with Pakistan can be allowed through Gujarat's sea-routes, then why can it not be allowed through the land border routes of Punjab? I demand that these industrial and trade routes with our neighbour should be opened so that bilateral trade can take place through these routes.

While the farmers are at the receiving end in Punjab, our youth is facing another kind of danger, the danger posed by the epidemic of drugs. Drugs have become rampant in Punjab. The Congress Party had sworn upon a religious book that they will uproot the drug menace in four weeks. The AAP, on the other hand, promised to eradicate this menace in 10 days. However, they proved to be empty promises. Daily, young men and women of Punjab are dying due to the drug menace. Even policemen have fallen prey to the scourge of drugs. Conditions have gone from bad to worse.

The Chief Minister of Punjab has handed over half of Punjab to BSF. However, hundreds of drones are crossing the international border into Punjab in the night time with consignments of drugs and arms and ammunitions. This is ruining Punjab. I ask the Government as to what steps they are taking to stop this menace. For every one drone that is intercepted, five drones go undetected and dump their cargo in Punjab. Gangsters and drug-peddlers are ruling the roost in Punjab. There is no one to check this menace. People are suffering. So, our youths are migrating to foreign countries in search of a better life.

I urge upon the Central Government to grant an industrial package to Punjab. During the Vajpayee era, Badal ji had got the Bathinda refinery for Punjab. Especially, in border areas, industries are in shambles. Our

neighbouring States like Himachal Pradesh and Jammu & Kashmir are getting incentives on industries. As a result, the industries of Punjab are migrating to these neighbouring States in search of greener pastures. If a border State like Punjab develops and remains peaceful, only then can the country develop and remain peaceful.

I also urge upon the Central Government to respect the religions of minorities. The Government must not interfere in the religious affairs of minorities and Sikhs. Rahul Gandhi ji claims that he went to the Golden Temple to pay obeisance. The ruling party claims that they have celebrated 550 years of a religious event of Sikhs. When you want to pat your backs, then you talk about Sikhs. But, what is happening to the Sikhs? The Congress Party used tanks and soldiers to desecrate and destroy our holiest shrine and indulged in genocide of Sikhs in the country. But, what is the present Central Government doing? They are trying to occupy our religious bodies and shrines. The Haryana SGPC was disbanded and it was taken over by the Central Government. The same thing happened in Delhi SGPC. Even in Nanded Sahib, the Government officials captured our religious Board. And then you talk about celebrating 550 years of a religious event.

In 2019, while celebrating 550 years of Guru Nanak Dev ji's birth, you had promised that our imprisoned Sikh youths languishing in jails will be released. Over four years have passed. But you did not release them. First, the Government issued a notification. Then the Government said in the court that they are a threat to society. Now, as per new rules, they are supposed to

apologize. Why are all these rules framed only for Sikhs? When our 'Aitdhari' Sikhs go to Rajasthan to appear in an exam, your stooges do not allow them to appear in exams because they are 'Aitdharis'. You ask us to remove all symbols of Sikhism. This is a direct attack on our religion.

A Member of Parliament of Punjab whom people have made victorious from Khadoor Sahib is not being allowed to take oath. This is injustice against Sikhs. The mandate of people must be respected by each Government. Conditions have come to such a pass in Punjab that the radical forces are gaining ground and the moderate forces are becoming weakened. This should come as a matter of great concern for the Central Government.

Sir, the Congress, BJP and AAP, all three of them, want to snatch away the river-water of Punjab. The river-water of Punjab belongs to only Punjab. At first, one side gave away our river-water to other neighbouring States. Now, the current dispensation at the Centre is doing the same thing.

**HON. CHAIRPERSON:** Kindly conclude.

**SHRIMATI HARSIMRAT KAUR BADAL:** Shiromani Akali Dal has always fought against this injustice whether it is perpetrated by the Congress or the BJP or the AAP. We will not allow you all to plunder even one drop of Punjab's water and give it to the neighbouring States on a platter.

In the end, let me say that Chandigarh is the rightful capital of Punjab. The Congress Governments never gave it to Punjab. Now, the present Central Government is also diluting Punjab's claim on Chandigarh. Let me say with full

force that Chandigarh is the capital of Punjab. We will not give up our claim on it.

Please give back our capital city to us. Stop plundering our river-water. Our farmers must be meted out justice. You must apply balm to the bruised hearts of Punjab. Then, the Punjabis will be at the vanguard in protecting the freedom and integrity of the country. If you isolate us and persecute the minorities, it will not be in the interest of the country.

**HON. CHAIRPERSON:** Kindly conclude.

**SHRIMATI HARSIMRAT KAUR BADAL:** Let me remind all that when the Congress Party had imposed Emergency. The first protest march was led by late Sardar Parkash Singh Badalji. He courted arrest along with others. Everyday a group of Sikhs started from Akal Takht Sahib and courted arrest as a protest against Emergency. 40,000 Sikhs and Akalis had courted arrest in this movement. I hoped that the hon. President would mention the contribution of two per cent Sikh population against Emergency. However, it was not done.

Now, a backdoor Emergency is being imposed by using UAPA and NSA. The new laws have given sweeping powers to the police. This too is a sort of Emergency.

**HON. CHAIRPERSON:** Please conclude.

**SHRIMATI HARSIMRAT KAUR BADAL:** Akali Dal will continue to fight against all kinds of injustices.\*

*[Translation]*

**HON. CHAIRPERSON:** All the Honourable members are informed that those who want to lay their written speeches can lay the same on the table of the House. Thank you.

Shri Ajay Bhatt ji.

**SHRI AJAY BHATT (NAINITAL-UDHAMSINGH NAGAR):** Honourable Chairperson Sir, I am very grateful to you for giving me time to speak on the motion of thanks on the Address of the Honourable President which has been moved by Shri Anurag Thakur ji.

I would also like to congratulate the Speaker that his second term will be even better. This term is going to be even better than the last term. Under his able guidance we have taken the issues of progress relating to the ruling party and the opposition, the country and the world forward very well in the past and we are going to take it forward too.

I express my gratitude to the people of India who have given the country a stable government with clear majority for the third time under the leadership of our illustrious Prime Minister Hon'ble Narendra Modi ji.

I also express my special gratitude to the people of Uttarakhand and the people of Nainital-Udham Singh Nagar for electing me to serve in this House for the second time.

Sir, there is a ruling party and an opposition in democracy. The work of the opposition is that of an eye-opener. If something unacceptable happens somewhere under the rule of someone in power then we try to correct it.

Sometimes one gets a chance to sit here and sometimes one sits there. But if even one tyre gets punctured then the vehicle of democracy starts to wobble. There used to be a time when there were laughter and jokes. We have witnessed the era of Hon'ble Atal Bihari Vajpayee Ji, and have also heard Sushma Swaraj Ji. In 1971, Atal Ji had told the Prime Minister to move ahead as one can survive only if the country exists. Elections will be over in 10-15 days but we will taunt each other within the limits of democracy while staying within limits. But today it has crossed all limits. Wife can also be in opposition and husband can be part of another party. Brothers can be in different parties. Son and father can also be in different parties. But limits are never crossed. A decorum is always maintained. Here I am witnessing the Leader of Opposition that the dignity of the House has not been maintained for the past five years.

We belong to the land of lord Ram and Shiv. Ram Ji went to exile to protect the dignity and obeyed his father. Now there is no place for these virtues. How do we speak? I was watching a video in which people have been recorded as uttering words like 'this Narendra Modi, now you will see that he will not win'. What is this? These persons are like a father, like a brother, like an elder brother. Is this the way to speak?

You can speak as much as you want against the Government. Everyone is free to do this but your dignity and your language should be correct. You can recall the proceedings of the yesterday. They were saying "We save the Constitution, we save the Constitution", okay, they save the Constitution and then you must remember June 1975. During that time nails were pulled out,

people from the opposition parties were arrested, people were starved to death, people's intestines got swelled, many people remained ill for years and eventually left this world. Did you save this Constitution? Which Constitution are you saving today? What are you saying? Whom do you want to please by abusing Hindus? This should be clear. What is the matter? What is the reason for the hatred for Hindus?

Sir, I just want to ask you whether Hindus are violent? Have they attacked anyone? Who gave the slogan 'Vasudhaiva Kutumbakam'? Who talks about 'Vasudhaiva Kutumbakam'? This is our tradition. This is our own slogan of Sanatani people. We gave the concept of 'One Earth, One Family, One Future'. We have talked about it. Now the whole world has accepted it in G20 and everyone has adopted it. Where are we going after all?

We are called the 'Mother of Democracy' in foreign countries. Is this the 'Mother of Democracy'? We do not speak properly to our parents, elder brothers and sisters. The Leader of the House is a dignified post like that of the Leader of the Opposition. Both together move the democracy forward. What kind of allegations are made against the Leader of the House whenever he speaks? His name is taken in a rude manner and people also indulge in abusive behaviour and allegations ranging from a murderer to other things have been imposed on him. I thank the Honourable Prime Minister that he never lost his control over his speech. He keeps everything in mind.

Honourable Sir, please consider whether the Hindu Hriday Samrat Pujya Shivaji Maharaj was violent? Whether the Hindu Hriday Samrat Maharana

Pratap Ji was violent? Whether Jhansi ki Rani Lakshmibai was violent? Whether Subhash Chandra Bose Ji, Chandrashekhar Azad Ji, Bhagat Singh Ji, Sukhdev Ji and Rajguru Ji were violent? All of them were Sanatanis too. How were they violent? What sort of utterances were made by the Leader of Opposition? I want to repeat whom do you want to please? ... (*Interruptions*)

Was Lord Rama violent? ... (*Interruptions*) Was Lord Shiva violent? ... (*Interruptions*) Was Lord Vishnu violent? ... (*Interruptions*) Was Navdurga Mata violent? ... (*Interruptions*) Was Lord Krishna violent? ... (*Interruptions*) In order to save the country at all times under all circumstances and at every place and also to build a society that gives equal respect to all, it has been enshrined in our religious texts –

*“Yada yada hi dharmasya glānirbhavati Bharat.*

*Abhyutthanamadharmasya tadatmanamam srījamyāham.”*

Similarly, it has also been proclaimed that–

*“Vipra, dhenu, sur, sant hit linh manuj avatar”*

These references are also there. When the need arose, the gods took up Gandiva, sword or trident to teach the oppressors a lesson. For whom did they take up these weapons? Our gods and revered personalities took the responsibility of protection of the saints, the Brahmins, the virtuous people and the gentlemen in the society.

Hindus have never indulged in violence. Where did we commit violence? How can we be termed expansionists? Who can say that we indulge in abusive

behaviour? I have just recited a poem by Atal ji to you and I do not want to repeat it. Can even one person tell me if a Hindu has gone anywhere to kill even a fly? Yes, we all know what Shivaji, Maharana Pratap and Rani Lakshmibai of Jhansi did to protect the honor of the country. What Chandrashekhar Azad, Bhagat Singh, Rajguru and Sukhdev did to the oppressors when they crossed all limits is also known to all.

*"atishay ragad kare jo koi , anal prakat chandan se hoi"*

Sir, what sort of discussion is taking place in this country? You have seen this. The whole world is watching us. How the opposition leaders point fingers at us and make everyone fight amongst themselves.

Sir, they supported the people who had raised slogans like '*Bharat tere tukde honge, Inshallah Inshallah*', '*Bharat ki barbadi tak, jung rahegi jung rahegi*'. Our colleagues in opposition went there to pat their back. Our Leader of Opposition himself went there in their support. Is this the way? How will we become united and how will we move forward? They indulge in abusive behaviour and they had abused the Honourable Prime Minister in a foreign country. One colleague, a Congress leader went to Pakistan. This is a post of great dignity for us and it is a very dignified position no matter which party or group it belongs to. We can never say such things when we go abroad. Reputation of our country which is revered by us, gets tarnished. When we go abroad, we do not go there as a member of any party but as a citizen of India. They ask us [*English*] where do you come from? [*Translation*] We tell them that [*English*] I am from India. [*Translation*] They identify us as belonging to the

country of Modiji, welcome-welcome-welcome. Be it Congress, BJP, BSP, everyone is welcomed there. After all, where are we headed to?

Sir, we have taught such a lesson to our neighbour in Galwan that the entire world is shocked. You all witnessed that we penetrated deep inside their territory to carry out surgical strikes and air strikes. The world was shaken but our opposition raised the same questions as Pakistan. What do we want to say after all? The whole world watched that Abhinandan was immediately sent back to India. Such an incident is unprecedented in which a captive soldier like Abhinandan had to be sent back to India within 24 hours. We must see as to where we are headed to and what is going on in our country. I want to say it without mincing any words that it is childish, foolish and disloyal on the part of the opposition. Sir, you can expunge any word which you consider inappropriate. I am openly accusing them. They do not know the way to speak. You talk about Manipur and whose acts have ultimately led to such a situation. I will not say anything on that because a lot has already been said. Hit and run - hit and run and this is a common practice of Congress and the entire opposition. Last time when Manipur issue was discussed in this House and the Honourable Prime Minister and Honourable Home Minister replied to the discussion, I was also a Member of the previous Lok Sabha, all of them ran away. I would like to request them that when the Honourable Prime Minister replies to the discussion today, they should listen to him and not run away and only then the truth will surface and everyone will get to know well.

**HON. CHAIRPERSON:** Ajay Bhatt ji, please conclude now.

**SHRI AJAY BHATT:** Sir, I am concluding. We have done many great things. They have said that we spread casteism and communalism. It is you not us. During the Corona period, when three vaccines were administered for free, was it done on the basis of caste, religion or class? The free ration being given to 80 crore people and to be continued for 5 more years, is that being given on the basis of caste, religion or class? Whether caste, religion or class are being asked from the beneficiaries of the Ayushman Bharat Yojana wherein free treatment of upto Rupees 5 lakh being provided? Whether caste, religion or class were asked for providing free housing facility?

Sir, all this is just for the sake of saying but we have never witnessed this earlier. Our Honourable Prime Minister has treated everyone equally. Our Chandrayaan has reached its destination. Our Aditya L-1 is taking pictures.

**HON. CHAIRPERSON:** You have made your point. Now please conclude.

**SHRI AJAY BHATT:** You know that Ram ji faced only 14 years of exile at the wish of His mother Kaikeyi. Our opposition and Congress kept Lord Ram in exile for 500 years which ended only when Modiji came to power and now He has got His rightful seat.

**HON. CHAIRPERSON:** Thank you very much.

**SHRI AJAY BHATT:** Sir, I will sit down if you order me to do so.

**HON. CHAIRPERSON:** You may speak for one more minute.

**SHRI AJAY BHATT:** Sir, I will speak for one more minute, though I have just started.

**HON. CHAIRPERSON:** Many more Honourable members from your party are yet to speak.

**SHRI AJAY BHATT:** Our economy is one of the leading economies of the World. All the three wings of our armed forces are very strong. We have huge foreign exchange reserve, domestic exchange reserve, our per capita income is increasing and the country has been transformed in 10 years. The opposition does not like this. Morgan Stanley reported that the economy of India was declining from the year 2004 to the year 2010.

Sir, you know this. They have clearly mentioned this. However, the report presented by him for the period from the year 2014 to the year 2023 indicates that the country's economy is going to grow very fast. India's economy has grown. Today we are moving very fast and we are moving ahead in every field. We have our own fighter planes. We have built our Vikrant. The world is bewildered with our achievements.

Sir, I thank you very much for giving me time and I support the Address by Her Excellency the President. Thank you.

\* **SHRI VINOD LAKHAMASHI CHAVDA (KUTCH):** I support the Address by Her Excellency the President and I respect the way the President of India, Ms. Draupadi Murmu has presented her views on the policies and future

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\* Speech was laid on the Table.

plans of the Government in her Address in the 18th Lok Sabha. Apart from this, the President highlighted the historic scale of the 2024 Lok Sabha elections and mentioned the record voting by 64 crore people in the Lok Sabha. Today our country is moving towards self-reliance and all this is possible only due to the inspiration of the Honourable Prime Minister Shri Narendra Modi. We have completed four years and seven months under the able leadership of our Prime Minister Shri Narendra Bhai Modi. This Government is working for the poor and those deprived of the fruits of development. This Government is working for the farmers, dalits and our tribal brethren as the mandate that has been received again from the people in our democracy is for the construction of a new India. A new India that is proud of our ancient culture and which enriches the world with the power of its knowledge in the 21st century, a new India that plays a leading role in the fourth industrial revolution and reaches new heights on the world stage and in addition, the President has also mentioned that the 2024 election is an election of affirming the faith in policy, will, dedication and decisions- faith in a strong and decisive government, faith in good governance, stability and continuity, faith in honesty and hard work, faith in security and prosperity, faith in the guarantee and delivery by the government, faith in India's resolve to become a developed India.

She has underlined the global importance of stable government in India which has been elected with a clear majority for the third consecutive term. She has mentioned that this has happened after six decades. The President has

emphasized the resolve of government to reform, perform and change and she has also mentioned India's economic achievements including transforming the economy into the fastest growing economy in the world. She has mentioned that India has progressed from the 11th largest economy to the 5th largest economy during the last 10 years. From the year 2021 to 2024, India has progressed at an average annual growth rate of 8 per cent. She has also mentioned that India alone is contributing 15 per cent to the global economic growth and the Government is determined to make India the third largest economy in the world.

To enable the farmers meet their small requirements, an amount of more than ₹3,20,000 crore has been distributed under the Pradhan Mantri Kisan Samman Nidhi. In the initial days of its new term, the government has transferred more than ₹20,000 crore to farmers. The government has also made a record increase in the minimum support price (MSP) for Kharif crops. Besides, the government is creating a large-scale network of farmer producer organizations (FPOs) and cooperative organizations like PACS. And the achievements that are visible today are an extension of the devotion and hard work of the last 10 years. We all have been hearing the slogan of *Garibi Hatao* since childhood. Now for the first time, we are witnessing poverty being eradicated on a large scale. According to NITI Aayog, about 25 crore countrymen have come out of poverty during the decade of my government's tenure. This is a matter of instilling confidence in every poor person. When the poverty of 25 crore people can be eradicated then the poverty of others can also be eradicated.

The Honourable President has highlighted the unwavering commitment of the Government of India to women-led development and empowerment which marks a new era in the progress of the nation. Recognizing the longstanding demand, enactment of the Nari Shakti Vandan Act has empowered the women by ensuring more parliamentary seats for women in the Lok Sabha and the Legislative Assemblies. A massive campaign has been launched that aims to make 3 crore women 'Lakhpati Didis' by supporting self-help groups with greater financial assistance. This initiative is designed not only to improve economic skills and opportunities but also to enhance the status and respect of women in society.

Our Government is also running a campaign to popularize the millets, the '*Sri Anna*' as a super food across the world. The year 2023 was celebrated as the International Year of Millets across the world on the initiative of India. More than 19 lakh people have visited Kedarnath Dham, 13 lakh devotees have visited Ayodhya Dham in just 5 days after the *Pran Pratishtha* and the facilities are expanding unprecedentedly at pilgrimage sites in every part of India in the East, West, North and South. Government wants India to become a leader in the sector on meetings and exhibitions as well and infrastructure like Bharat Mandapam and Yashobhoomi are being built for this and tourism will become a big source of employment in the coming times.

The Government of Narendra Modi has embodied the strong resolve of 'Sabka Saath Sabka Vikas' by realizing the vision of Antyodaya through the philosophy of *Ekatm Manavavad*.

This way, our government is developing every aspect for all-round development. Employment is being generated through integrated initiatives like Make in India, Skill India etc. Our government is committed to promoting excellence and research in the field of education, health, cleanliness and to eradicate malnutrition. Let us all move ahead together in the direction of building a prosperous India as envisioned by Swami Vivekananda and Mahatma Gandhi. Our government has performed many such unprecedented tasks for which I fully support the speech of Her Excellency the President. Thank you! Jai Hind! Jai Bharat!

**\*DR. ALOK KUMAR SUMAN (GOPALGANJ):** I would like to put forth my views on the motion of thanks on the 87th Presidential Address to the Parliament. The President's Address to both the Houses of Parliament is comprehensive and presents a blueprint of progress as well as good governance. The progress being made by the country and the possibilities ahead in the future have also been covered. Challenges have also been mentioned. It also mentions the ways to bring prosperity in the lives of ordinary citizens.

Under the leadership of our Honourable Chief Minister Shri Nitish Kumar, every sector is on the path of progress. It is progressing like other states whether it is the field of education, road and transport, tap water system, special education for girls or green environment or water.

Senior economist Abhijeet Mukhopadhyay is of the opinion that the matter of special status for states like Bihar, Bengal or Orissa on the scale of social and economic development started from the second decade after independence. The provision was implemented whenever the central government felt that some states lagging behind in the race of development would have to be supported. The provision of special category status was made on the formula of NITI Aayog Vice-Chairperson D.R. Gadgil. States backward in terms of economy and infrastructure and such states which were not able to arrange sufficient revenue for themselves were considered. A list of 11 states was made in this regard. The Fourteenth Finance Commission had advised not

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\* Speech was laid on the Table.

to include states in the list of special category states which is not appropriate for a state like Bihar.

Bihar faces many problems including natural disasters like floods. 76% of the population in Bihar is affected by floods. 35.06 lakh hectares of land in 29 districts is affected by floods every year. According to the report of NITI Aayog, 51.91 percent of the population is below the poverty line. Industrial and economic development of Bihar is lagging behind in comparison to many states. After the separation of Jharkhand as a state, the amount of natural resources has reduced in Bihar. The most important fact is that Bihar is a land locked state due to which it is difficult to establish large and heavy industries there. In such a situation, investment in industry can be encouraged by exemption in central tax. Due to lack of investment, there is a decrease in employment due to which per capita income is less than other special category status states. Therefore, while presenting my point on the motion of thanks, I would like to request that Bihar state should be given the status of a special state because Bihar fulfills the criteria set for a special state.

The state of Bihar has its own special place and it is connected to big markets bordering North-East India and Nepal. The presence of an international airport connects it well to the rest of India and international markets. Bihar provides ample opportunities for investment and setting up of new businesses and industries. I urge the government to promote as many investment avenues and industries as possible in the state of Bihar.

Atal Mission for Renovation and Urban Transformation is also known as AMRUT Yojana. AMRUT Yojana has been introduced with the aim of developing selected 500 cities and towns across the country. Under this scheme, cities and towns have to develop basic infrastructure such as water supply, sewerage, waste management, rainwater drainage, water conservation, green spaces and parks etc. AMRUT Yojana has been started for five years i.e. from the year 2021-22 to financial year 2025-26. So far, the states have started 5,873 projects worth Rs 82,222 crore. My parliamentary constituency Gopalganj should also be included in the mainstream of development so that basic infrastructure can be developed there.

I would like to draw the attention of the Government towards Thawe Junction so that this time the developmental works can be speeded up under the AMRUT Bharat Station Scheme because rural tourism will develop there and One Station One Product will also reach big markets.

While speaking on the motion of thanks, I would like to suggest that fruit bearing trees should be planted on barren land and vacant government land on the sides of roads and railway tracks so that the unused government land can be fully utilized.

Through the Skill India Mission, the Ministry has started the Pradhan Mantri Kaushal Vikas Yojana through which the youth of the country will be given skill development training. This training has two components, Short Term Training and Recognition of Prior Learning. Jobs are also given after completion of the training. So far, 81,285 youth in Bihar and 2,217 youth in my parliamentary

constituency Gopalganj have got jobs. Bihar has been allocated Rs 128.65 crore through the Pradhan Mantri Kaushal Vikas Yojana out of which only Rs 36.82 crore has been released. If the pending amount is received by the state of Bihar soon then the pace of development will definitely accelerate.

The centrally sponsored Scheme namely Support to State Extension Programmes for Extension Reforms, aims to promote the latest agricultural technology and encourage the farmers to follow good agricultural practices through various farmer-friendly extension activities such as farmer training demonstrations, exposure, farmer fair, organizing farm schools etc. At present, this scheme is being implemented in 691 districts of 28 states and 5 Union Territories. An amount of Rs 7200 lakh was allocated to the state of Bihar out of which Rs 1800 lakh has been released. 93,875 farmers have benefitted from this. Therefore, the amount allocated in the ATMA Scheme should be released soon so that new technology can be extended to the farmers.

The participation of the deprived class in outsourcing and contractual jobs is very less. There is also a lack of transparency in this. Hundreds of youth who are educated and belong to SC/ST/OBC categories are not able to get a place in outsourcing and contractual jobs.

My suggestion to the government is that the India Guidelines issued in 2018 should be implemented in all departments so that the deprived classes can also get a place in outsourcing and contractual jobs and they can come out of poverty.

Thank you very much.

**\*SHRI UMMEDA RAM BENIWAL (BARMER):** I would like to express my views on the Address by Her Excellency Madam President. I hope that the members elected for the first time will get full opportunity to present their views in the House. You got the opportunity to become the Speaker of the Lok Sabha again by these virtues of accommodating all members. Congratulations to you on becoming the Speaker of the Lok Sabha. Congratulations to all the members elected in the 18th Lok Sabha which is the most prominent house in the largest democratic system of the world. Congratulations to our leader Shri Rahul Gandhi on being elected as the Leader of the Opposition.

I am thankful to the people of the Barmer-Jaisalmer-Balotra parliamentary constituency who trusted me and the principles of my party and elected me as their representative to this House. I assure the people of my constituency that every moment and even my last breath was and will always be for their service and the progress of the region.

The work of the government has been glorified in the Address by Her Excellency the President on 27.6.2024. I will not delve into the veracity of the all the works. I would like to submit to the government that the people of my constituency have been deprived of basic facilities and technology even after so

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\* Speech was laid on the Table.

many years of independence who are backward in all areas except humanity and belongingness due to geographically difficult conditions and being in the border area. I am not saying that various governments did not do any work. Or former representatives did not advocate for the people. I just want to say that somewhere there has been a lack of will power.

Even today there is a huge shortage of educational and medical facilities, roads, electricity, water and employment in the Barmer-Jaisalmer-Balotra region. We are still very backward as compared to other regions of the country. Here the settlements are located in small huts. Due to this, fewer schools have been opened here as per the prescribed norms. Even if they have been opened, there are no teachers in them. 60 percent of the third grade and 30-40 percent of the second and first grade posts are still vacant. What crime have our children committed? There is an urgent need for additional Kendriya Vidyalayas, Sainik Schools as well as higher secondary and primary level schools here. Also, there is a need to provide fiber cable connections, electrification, resources for smart classes and human resources in every school to impart education with the latest technology in schools. Education is the solution to all problems. If there is awareness and knowledge, then interest in science will also develop.

Even today 80 percent of the population live in villages. Farming and animal husbandry are the mainstay of life there. Due to lack of rain, farming is not done and animal husbandry has also become rare. The condition of the farmers is bad. Farmers who have taken loans from banks are not in a position to repay them. Their lands are being attached. The poor farmers are worried 24 hours a day.

On one hand, the gods are unhappy with them and on the other hand, there is government apathy. Where should the farmers go? They have no other option but to end their lives as they fail to live a life of dignity. Therefore, I request that the loans of the farmers be waived off. The state government should be directed to waive off the loans of land development banks and local cooperative banks and provide relief to the farmers. Due to lack of education and the indifference of the government system, the farmers here are not even able to get the benefit of crop insurance scheme. In the name of Samman Nidhi, the food providers are being treated like beggars and made fun of. They do not need Samman Nidhi as help but new technology, loans from banks, improved seeds, equipment and training and not mercy in the form of Samman Nidhi. In the last 10-15 years, the condition of farmers has worsened a lot, especially the farmers of our region.

There are no roads there. The roads built under PMGSY are not fit for use due to lack of repairs. Due to the low population density because of scattered settlements, the villages with a population of 150 should be connected with roads. And the broken roads should be renovated. Keeping in mind the demands of the local people in DNP, they should be given concessions. Co-products should be made available to local traders only and not to big industrialists and corporates to provide employment to local people in the refinery, to build a petrochemical hub there and to encourage local small scale traders. All kinds of conditions are favourable there for the production of solar and wind energy. Industries should be set up in this area. Cheap land, underground minerals, human resources and all other facilities are available there. In such a situation,

cement and other types of factories should be opened in this area of zero industries.

The people of this area are so troubled by the industrialists and the negligence of government rules that diseases are spreading in all the villages from Doli to Gandhav due to the spread of dirty water from the only river Maruganga which is polluted by the chemical waste of industrial units of Pali Jodhpur. Farmers are suffering due to polluted drinking water, air and damaged crops and fields. For this, it would be appropriate if the contaminated water is released into the Rann of Kutch through a canal or pipeline.

The following are the main demands of my area which should be included in the upcoming budget. Projects like provision of a civil airport in Barmer and the Jaisalmer-Barmer-Bhabhar railway line which was approved earlier have been deliberately kept in abeyance. For a permanent solution of the problem of drinking water, Mahi Project, Narmada Project and Indira Gandhi Project should be merged as WRCP project which should be implemented on the lines of ERCP to provide water for drinking and irrigation in this area. There is a need to open Sainik School and Kendriya Vidyalayas and connect revenue villages with a population of 150 with roads. Under the Janta Jal Mission, a scheme to supply water to every village and hamlet, only pipelines have been laid but where is the water? Nepotism has been practiced in the scheme of laying the pipeline. A huge scam has happened due to the collusion of the government, administration and contractors. It should be investigated that no attention was paid to provide water to the people. The government did not pay attention to this, and this is the reason

why despite the public meeting by the Prime Minister, the people have rejected the BJP in the Baytu legislative assembly and Barmer Lok Sabha elections and pushed it to the third position and the BJP candidate could save the deposit with great difficulty. The people of Thar have blessed me with great expectations.

**\*SHRIMATI GENIBEN NAGAJI THAKOR (BANASKANTHA):** I will present some of my points for amendment in the President's Address. The Government talks a lot about the upliftment of women but the rising prices of gas cylinders have not been mentioned in this Address because many houses have gas cylinders but people are unable to refill the gas cylinder due to its high price and the women have to face a lot of difficulties in the kitchen but there is no mention of this situation in the Address.

If we talk about Gujarat, recently more than 30 people lost their lives due to a massive fire in an illegal gaming zone in Rajkot, Gujarat on 25.05.2024. But there is not a single word in the Address for fair investigation, justice and proper compensation.

We regret that the President's Address lacks any mention of concrete steps to double the income of farmers or the increase in the production of farmers during the last ten years.

President's Address has no mention of restoring the special subsidy that was given for travel in railways for the elderly, journalists and people of special categories which was stopped by the government during Corona period.

There is no mention of number of vacancies in Government jobs and steps being taken by the Government to fill them in view of the way the government used to promise to provide two crore jobs.

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\*Speech was laid on the Table.

**\*SHRI VIRENDRA SINGH (CHANDAULI):** I want to add the following points to the Address by the Hon'ble President because those points were not mentioned in the Address by the Hon'ble President.

Our country is an agriculture dominated country. Agriculture is completely dependent on the means of irrigation. In our parliamentary constituency Chandauli, late Pandit Kamlapati Tripathi ji had made arrangements for canals for irrigation but after that work not even 1 meter of canal was built. Those canals were not even repaired. The main source of canal water is Chandraprabha Dam which has fallen prey to corruption. Despite spending crores of rupees, its leakage has not stopped while BJP keeps boasting of corruption free India. There has been corruption in it and it should be investigated.

The condition of health and education in the country is very worrying. There is no arrangement for treatment in emergency medical centers (related to diseases of serious nature) especially in rural areas. The condition of rural primary education is even worse in the country where teachers are made to do almost all the work other than teaching, such as gathering crowd in rallies, showering flowers to welcome the Prime Minister, lighting lamps on festivals etc. The government talks about uniform education policy but does not provide equal opportunities to the children of the poor. Please add this issue to the Address by the Honourable President.

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\* Speech was laid on the Table.

The Honourable President has mentioned about the contribution of roads in the development of the country but did not even mention anything in favour of rural roads. In our Lok Sabha constituency Chandauli, the condition of the connecting road of the village is very bad through which the children of farmers, labourers and poor people travel. The portal of Pradhan Mantri Gramin Sadak Yojana in Chandauli district has not been opening for the last several years due to which the proposal of roads is not reaching the government. Please add this at the end of the Address by the Honourable President.

I must submit with extreme despair that the Hon'ble President did not say a single word about employment in her Address. The government conducted dozens of examinations including NEET and UGC NET in the country but the intention of the government to provide employment was not right. Therefore, all the examination papers were leaked. The involvement of the Chairperson of NTA is directly visible in this.

The Bharatiya Janata Party government keeps singing the tune of provision of 24-hour electricity. But it has not been implemented on the ground. For example, all the 33/11 sub-stations of my parliamentary constituency Chandauli are overloaded. Therefore, the problem of continuous power cuts persists. Please add this statement to the Address by the Hon'ble President.

I want to submit with extreme despair that the Hon'ble President did not even mention the success of Namami Gange in Her Address. She did not mention the percentage stretch of the river Ganges that has been cleaned even after spending thousands of crores in the last 10 years. Whether the government

will make this a subject of investigation? The continuous erosion of the Ganga river has endangered the villages situated on its banks. The villagers are very troubled by the erosion. A comprehensive solution is required to stop it. Please draw the attention of the government to this by adding this point in the Address of the Hon'ble President.

**\*SHRI NARESH GANPAT MHASKE (THANE):** I support the Address by Her Excellency the President on behalf of the Shiv Sena party from Maharashtra and express my gratitude to Her.

I have been elected to this House of the country for the first time. I have got the opportunity to present my views here on behalf of Shiv Sena so I express my gratitude to the Honourable Prime Minister, Parliamentary Affairs Minister and our Shiv Sena group leader Dr. Shrikant Shinde and the Chief Minister of Maharashtra, Honourable Eknath Shinde. Some lines of the famous writer and Marathi writer Va Pu Kale ji are very famous and he has said that -

*Kabutarala garudache pankh lavta yetilahi pan gaganbharari ghedyacham ved  
raktatach asavam lagatam karan akashachi audh dattak gheta yet nahi.*

Therefore, first of all I congratulate our Honourable Prime Minister in the House who is sincerely striving for the development of the country.

Her Excellency the President spoke about the five 'Ns' during her Address. I want to mention this in the beginning. She has mentioned that this government is a government that works with neeti, neeyat, nishtha, nishchaya and nirnaya. I have the good fortune of being a part of such a government so I consider myself

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\* Speech was laid on the Table.

extremely lucky. The President has praised the commitment of government by giving a lesson to the Opposition through these five 'N's' which opposes every decision of the government.

There is a couplet of a poet –

*paseene ki syahi se jo likhte hain irade ko,  
uske mukkahar ke safed panne kabhi kore nahin hote ...*

I have not yet understood what problem the Opposition has with this Modi government which is on the path of development and good governance and has come to power for the third time with an absolute majority. As soon as the majority government and emergency are mentioned, the condition of the Opposition becomes like, as they say in Marathi, "*Nakaala Mircha Zhombalya*". But I am very grateful to Her Excellency the President that she said the correct and true facts in a straightforward manner. The President has rightly said in her Address that the Opposition should present its views keeping in mind the parliamentary traditions.

Several members like me have been elected to this House for the first time. And on behalf of our side as well as all the members of this House who have been elected for the first time, I want to assure the Honourable President and the Honourable Speaker that the dignity of this House will be kept intact by every member who has been elected for the first time.

The Opposition should also join us in the noble cause of taking schemes like IT, health sector, increase in farmer's income, public transport, development

of Northeastern states, Ayushman Yojana and Lakhpati Didi Yojana announced by the hon. Prime Minister to the common man of the country because these announcements may belong to any party till the elections are over but right now the government belongs to the whole country and I believe that the Opposition should also give its full support for any scheme in the interest of the common man.

Once again, on behalf of the Shiv Sena party and crores of people of Maharashtra, I heartily congratulate you on the occasion of the Address by Her Excellency President Draupadi Murmu ji and I express my gratitude for your guidance and I strongly support the motion of thanks on the President's Address.

*Vishwas ki lakeeren*

*Kheechi hai humne unke hatheli par*

And it has resulted in victory for the third term! We will fulfill the responsibility entrusted to us by the public with full faith. With this assurance, Jai Shri Ram, Jai Maharashtra, Bharat Mata ki Jai!

*[English]*

\*I thank all the voters of my Thane Lok Sabha Constituency, who elected and sent me to this House as their Member of Parliament to raise their questions.

While starting this speech, I want to quote great Marathi poet, Jnanpith Award winner Shree. Kusumagraj Shree. He writes,

“Let me put brave Marathi Tikka on my head

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\* English translation of the speech originally laid on the Table in Marathi.

Who belongs to hardness of rough and tough environment.”

Sant Dnyaneshwar says, ‘Marathi is finest language.’

I want to thank and bow down to the people of Maharashtra. I want to reiterate my demand for classical status to the Marathi language.

I wish to express my views on the Motion of Thanks to the President’s Address made by the hon. President of India, Droupadi Murmuji.

Actually, I was supposed to speak on the Motion of thanks to the President’s Address but the Leader of the Opposition, Rahul Gandhi yesterday made a nonsensical speech in the House. When will he act like a matured person? People call you yuva leader (youth leader) but he is in his fifties. His IQ and age do not match. He has learned a tactic to raise the voice while delivering a speech. This does not mean he is true.

You said every Indian will get Rs.9,000 in their bank accounts on 1st July. I did not get the money yet. You cannot win the battle on the basis of fake narratives. Rahulji, you can only win by doing the work honestly towards the society. You won 99 seats out of 542, but still if you feel you are ruling the Government, then my salute to your immaturity.

Hindus are famous in the world for their tolerant nature. They do not start a fight with anyone. Both Muslims and Christians are brothers of Hindus. You said, ‘Modiji or RSS is not a Hindu society’. Then, is Rahul Gandhi a Hindu society? Or, what is it? Rahulji always stands for one particular segment. He spreads fake narratives during the elections and also gives wrong signals to the Muslims who are living peacefully. While presenting yourself as secular, you

humiliated all the religions. Now, Hindu, Muslim, Christian, Sikh and Jains are done with your pseudo-secularism. That is why, people did not give you the mandate.

Balasaheb Thakre used to say with pride, “*Garv se kaho hum Hindu hain.*” (Say with pride that you’re Hindu) Yes, we are proud to be Hindus. I want to quote a poem written by late Prime Minister Shri Atal Bihari Vajpayeeji. I will be quoting four lines:

“I am a perfect Sindhu, this is my Hindu society.

My relation to this is immortal, I am the individual and this is the society.

Through this I gained body and mind, through this I gained life.

My only duty is to dedicate everything to it.

I am a member of the society.

I am a servant of the society.

I can sacrifice an individual for the sake of the whole Abhay.

Hindu is my body and mind.

Hindu is life; Hindu is all skin; and Hindu is my introduction.”

*[Translation]*

**\*SHRI DILESHWAR KAMAIT (SUPAUL):** I am thankful to you for giving me the opportunity to express my views in the discussion on the motion of thanks on the Address by Her Excellency the President on the occasion of constitution of the 18th Lok Sabha. I have got

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\* Speech was laid on the Table.

the opportunity to express my views as the leader of Janata Dal (U) in the Lok Sabha in the interest of the nation in this new Parliament House.

I also congratulate the hon. Prime Minister of India, Shri Narendra Modi for taking oath as the Prime Minister for the third time in the NDA government. I also extend my heartiest congratulations and best wishes to the Honourable Speaker that he has again assumed the charge as the Speaker of the Lok Sabha.

We are all overwhelmed by the Address by Her Excellency the President. The vision she has conceptualized for the bright future of India shows that certainly no one can stop our India from becoming developed, self-reliant and a world leader by the year 2047. In the Address by Her Excellency, the creation of such a nation has been envisaged which is connected to the glory of the past and which includes every golden chapter of modernism, which is self-reliant and which is capable of fulfilling its humane responsibilities and which does not have poverty and whose middle class is also prosperous. There should be such an India whose diversity is even brighter and whose unity is even more unshakable.

I express my heartfelt gratitude to the respected Prime Minister from the bottom of my heart for the visionary and progressive economic policies and schemes of the successful Prime Minister of India, Shri Narendra Modi which benefit all sections of the society along with the last person in the society in a parallel and meaningful way.

Her Excellency the President has mentioned in the fourth section of her Address that "Development of the country through the development of the states, there should be healthy competition among the states to attract investors from

all over the world". I come from a backward state like Bihar. Bihar has lagged far behind in the field of progress as compared to other states. Our leader and Honourable Chief Minister Shri Nitish Kumar has been making every possible effort for the development of the state with its limited resources for the last two decades. Many of his far-reaching schemes are not only succeeding in the state but those schemes are also being imitated in the whole country. But if the state gets more financial assistance and special state status from the central government, then the state of Bihar will also soon be included in the category of other developed states and Bihar state will prove to be an important contributor to the development of the country.

Our country is an agriculture dominated country. 70 percent of the population of India is dependent on agriculture and allied activities. The NDA government is making every possible commendable effort for the prosperity of the farmers. It is the priority of our government that the food producers of our country get a fair price for their agricultural produce and I thank the Hon'ble Prime Minister from the bottom of my heart that under the PM Kisan Samman Nidhi, about 9 crore farmers of the country are being honored with 6 thousand rupees per year as an incentive in the interest of farmers and the country. Under this scheme, so far more than 3 lakh 20 thousand crore rupees have been deposited in the bank accounts of farmers in the country.

My Parliamentary Constituency Supaul is a flood affected very backward border area in Bihar. Pratapganj railway station of our parliamentary constituency lies between Narpatganj and Raghapur and earlier all trains used to stop at the

said station. Now train no. 13211/13212 (Jogbani to Danapur) and 13213/13214 (Jogbani to Saharsa) do not have a stoppage there and there is only one passenger train. Therefore, both the above trains should have a one minute halt at Pratapganj for the benefit of the public. Also, new trains should be provided from Saraigarh to New Delhi via Supaul-Saharsa and the route of Saraigarh via Supaul-Patna or Vaishali Express train no. 12553/12554 and Rajyarani Express train no. 12567/12568 should be extended from Saharsa to Saraigarh.

I conclude by congratulating the government for successfully bringing 25 crore poor people above the poverty line and wishing that the government should be committed to empowering the poor, youth, women and farmers of the country for building a developed India. With these wishes, I support the motion of thanks on the Address by Her Excellency the President.

**\* SHRIMATI MANJU SHARMA (JAIPUR):** I support the motion of thanks on the Address by Her Excellency the President. Infrastructure plays a key role in the development of any country. The more our infrastructure develops the better it will be for the country and in other words, it can be said that infrastructure is the backbone of the country. Keeping this in mind, our government has given full emphasis on the development of infrastructure in the last 10 years. Today, high quality roads are being constructed very fast in the country. Road construction has been given priority in hilly areas and remote places. At the same time, we have laid a network of high quality roads along the international border. Our army has become comfortable in transporting its equipment. Our government has constructed tunnels even in inaccessible places which has not only facilitated traffic but has also facilitated the movement of goods from one place to another. For example, the Char Dham Yojana is also a part of this series. Its completion will not only promote tourism but will also benefit the armed forces. For this, I thank and congratulate my government that the Government of India has done more work in the last 10 years in developing district infrastructure than what was done in the last 60 years. The Constitution of the country teaches us that the government should leave no stone unturned in serving the villages, the poor and the farmers. In true sense, the dream of the Constitution makers is being seen as a new India under the leadership of the Honourable Prime Minister, Shri Narendra Modi ji for the last 10 years. There was a time when we were mute

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\* Speech was laid on the Table.

spectators watching the advent of an epidemic in the country. We were dependent on other countries for medicines. But the vision and thinking of the Honourable Prime Minister has given a new direction to the country. The common citizen of the country is praising the work of the Government of India done during the Corona period. Even developed countries are surprised that India developed the Corona vaccine first. The Government of India has been providing free ration to 80 crore poor people for the last 4 years and the government has decided to extend that scheme for the next 5 years. Many countries do not even have the population equivalent to the population which is being provided the free ration by the government and this is being discussed a lot in the international world. This has improved the image of the Indian government. The Indian government is also providing an amount of Rs. 6000 to the farmers every year so that they can buy good seeds. Our government is also running many programs for women so that women can be empowered and do not have to depend on anyone else. Today our countrymen proudly say that the future of India is safe in the hands of a person who thinks far ahead and his entire focus is on the means of progress of the country and the ways to make the country move forward, whether it is the defense sector, the international sector or any internal sector. Honourable Speaker, Sir, today we have an identity in the international world. Today no developed country can dare to take India lightly. The country is moving ahead in every field and it is growing continuously. Today we are the 5th largest economy of the world and in the near future we are going

to become the third largest economy of the world. All this is the result of the hard work and vision of the Hon'ble Prime Minister.

I conclude my speech by congratulating my government for development in every field and supporting the motion of thanks on the speech given by Her Excellency the President.

*[English]*

**\*SHRI SAPTAGIRI SANKAR ULAKA (KORAPUT):** I am grateful to my party for giving me this opportunity to express my gratitude to Madam President for her speech: On behalf of my party, I respectfully disagree with some of her observations and highlight the serious issues that have been gravely ignored by the BJP Government in the past and also recently.

In the midnight of 1947, India started its journey as a modern nation-state which Prime Minister Nehru described as a 'tryst with destiny'. Almost all the countries that got their independence during our time were not able to maintain their initial democratic values, but India's story is different. It is different because certain values were cultivated under the leadership of Mahatma Gandhi during our freedom movement. Additionally, the collective strength of India proved the success of democracy under the leadership of Prime Minister Nehru. It puts me in immense pain to say that, unfortunately, in the last 10 years, we have seen a reverse cycle, a complete erosion and systematic dismantlement of public

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\* Speech was laid on the Table.

institutions. This Government has exploited these public institutions against the representatives of the people. In the period of the Modi Government, nearly 95% of political cases filed by the ED were against the opposition leaders, while the conviction rate was a mere 2- 3%. If this is not finishing dissent, then what is?

I respectfully disagree with the sentiment expressed by the Hon'ble President about 'Reform, Perform and Transform', that it has delivered significant positive outcomes. This slogan, while appealing, appears to have primarily benefited the party in power rather than the citizens and the country. Upon closer scrutiny, it becomes evident that these reforms and transformations have not materialized into substantial improvements in the lives of our citizens. The promises made have fallen short of delivering real, meaningful change that addresses the pressing needs of our communities and this is evidently visible in the election results of this time.

While this Government glorifies our rural life in their speeches, the allocation for Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), which serves as a lifeline for rural India, has been dwindling over the years. The current allocation of Rs 60,000 crore marks a substantial 33% decrease from the previous year and is only 0.198% of the total GDP. Such a drastic reduction in funding is not just a number; it translates into fewer job opportunities and diminished financial support for the rural population that depends on this program for their livelihood. This revolutionary Act was introduced by Dr. Manmohan Singh-led Government for the welfare of the real India, it is disheartening for us to see it being pushed to the peripheries.

This Government also claims to be a champion of tribal welfare. However, I would like to highlight that the BJP has only selectively engaged with tribal culture and history, neglecting crucial aspects of tribal identity- their language, religion, and habitat. In 2020, the Government introduced a new environmental impact assessment draft notification, replacing the 1994 notification and its 2006 amendments. This new draft reduced public participation in the environmental clearance process by shortening the notice period for public hearings and eliminating them for many projects. These recurring initiatives are nothing but efforts to displace tribes from the land, forests, and other resources on which they depend.

Further, the Forest Rights Act (FRA), which recognized the rights of tribal people over forest resources, has also been undermined under this Government. This legislation required the consent of forest dwellers before acquiring their land for projects. However, in 2017, the Government decided that forest land leases could be issued without the necessary clearances. In 2019, the Government issued a circular permitting Stage I or "in-principle" approval for other projects without needing consent from forest dwellers. Despite protests, this change remained in effect. By taking away the required consent from forest dwellers, the Government has prioritized its "close" industrial friends over the rights of tribal communities.

We all know that health is an utmost priority despite numerous reports and recommendations from various committees, our health budget as a percentage of GDP remains at a mere 1.3%. This situation is in stark contrast to the

recommendations outlined in the National Health Policy of 2017, by the Modi Government itself. It clearly said that the budget allocation for healthcare must steadily increase to reach a target of 2.5% of GDP in a time-bound manner. This goal was set with the vision of ensuring better healthcare for all and improving the overall health infrastructure of our country.

There is an old saying that a family is just one episode of serious illness away from poverty. Sadly, this is not just a cliché, but a harsh reality for millions of our citizens. A recent report by Niti Aayog confirms this cliché. According to the report, 7% of India's population, about 10 crore people are pushed into poverty every year due to the exorbitant costs they incur on healthcare.

This statistic is alarming and highlights the urgent need for us to Address the inadequacies in our healthcare system. When families are forced to choose between health and financial stability, it is clear that we are failing to provide the necessary support and protection that every citizen deserves. As we discuss the critical issue of healthcare in our country, I must bring to the attention of the Government a serious limitation in the healthcare scheme- AYUSHMAN INDIA. While the scheme provides essential issuance support to people, it is largely restricted to in-patient departments (IPD) and does not extend assistance to outpatient departments (OPD). This is a significant oversight, considering that OPD services account for 40-80% of all healthcare services.

This restriction leaves a vast majority of our population without the necessary support for their day-to-day medical needs. OPD services, which include consultations, diagnostic tests, and minor procedures, are crucial for

maintaining the overall health of our citizens. By not covering these services, we are neglecting a fundamental aspect of healthcare.

I would like to draw the attention of the Government to the so-called prime schemes and programs initiated by this Government, which were launched with much fanfare and promises. Take, for example, the 'Make in India' initiative, unveiled with great enthusiasm. The Government set itself three ambitious goals: a) increasing manufacturing growth by 12-14% per annum b) increasing the share of manufacturing in the GDP to 25% by 2022 c) creating 100 million jobs in the manufacturing sector by 2022. However, I see no celebrations of success from the Government. Let me show the real picture. Post 2013-14, the manufacturing growth rate has averaged a mere 5.9%. The share of manufacturing in our GDP has stagnated and was just 16.4% in 2022-23.

Further, instead of the promised job creation, the Manufacturing Sector saw its workforce halved between 2016 and 2021. These figures paint a stark contrast to the initial promises and show us how this Government just knows how to promise things but fails at keeping its word. I would request the Government to instead of showing creativity in the titles and slogans of their schemes and programs, they must focus on putting efforts into strengthening the public delivery systems.

I would also like to thank the Hon'ble President for touching upon the recent paper leak controversy during her Address. I must also speak about the students who devoted years of hard work into preparing for these exams, and cracking these exams; some of them even taking 1 year, 2 years gap for

preparation. Such instances of Paper leaks shake the entire morale of these Students. The random practice of granting grace marks is an additional anxiety provoking act that has also severely affected the youth of our country who were only pursuing their aspirations. This Shows how a Central Government Agency, which is entrusted with the future of our youth, or children- can recklessly just destroy it within seconds. I would like to question the Government. How do they plan to give justice to each and every student who suffered due to it? Do they have the capacity to even map who all and how many have suffered?

And let me also inform that this is not the initial instance where NTA, formed as an independent entity in 2018, has come under criticism for exam-related errors. In the CUET 2022, there were accusations of question-and-answer key leaks, alongside incorrect translations from English to regional languages. Similarly, earlier this year, numerous Students raised concerns about Possible irregularities in the JEE (Main) exams. While there is a celebration of the victory during the elections, I must remind the Government that whatever has happened in the past decade is not worth a celebration. It is high time for the Government to acknowledge that while history May remember them for their long- Standing Power, true success will only be achieved if they are also recognized as a Government committed to the values of our constitution and public well-being. Thank you, Jai Samvidhan, Jai Hind

**\*DR. DHARAMVIRA GANDHI (PATIALA):** First of all, I thank for allowing me to express my views on the Presidential Address. I find a lot of inconsistencies in the speech of the hon. President. While it boasts of phony achievements of BJP Government, it does not make mention of miseries faced by farmers, workers, youth, students, Scheduled Castes, tribals, and minorities.

The facts mentioned on GDP, trade deficit, foreign laws, and employment are misleading.

Hon. President's Address boasts of fast developing economy but does not mention of the status of our country on the Human Development Index, Gender Development Index, Hunger Index, Human Rights, Press Freedom Index, and Freedom of Expression Index where we stand trailing at the lowest level of the tally.

I wonder at the stoic silence of our hon. Prime Minister on the historic farmers agitation in which more than 650 farmers laid down their lives, horrible treatment meted out to our women wrestler's association, atrocities against Manipur women, Bilkis Bano Case, and NEET scam which spoilt the carrier of lakhs and lakhs of students across the country.

Based on above facts, I disagree with the claims made by the Government structured Presidential Address.

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\* Speech was laid on the Table.

*[Translation]*

**\*SHRIMATI SMITA UDAY WAGH (JALGAON):** First of all, thank you for giving me the opportunity to express my views on this important discussion. I wholeheartedly support this motion of thanks moved by our senior colleague Shri Anurag Singh Thakur. It is the result of the dedicated efforts of our NDA government in the last 10 years that India has grown from the 11th largest economy in the world to the 5th largest economy today. Under the able leadership of respected Modi ji, India is now moving towards becoming the third largest economy in the world. It is the result of the continuous efforts of the government that our country has progressed in every field whether it is a matter of better health of the public or the economic development of the country or whether it is the field of foreign policy or the question of defense of the country.

Our Government is committed to the upliftment of all sections, especially farmers, women, poor and youth. During the last ten years, our government has increased the minimum support price of all agricultural products to an extent that has never happened in the history of independence. Pradhan Mantri Kisan Samman Nidhi has certainly proved to be very helpful in enabling farmers to meet their small needs.

While India has emerged as the third largest aviation market in the world, the Government has accelerated the pace of development of the country by building more than 380000 kilometers of roads in the last decade. Our

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\*Speech was laid on the Table.

government is constantly striving for the all-round upliftment of women including making 3 crore women lakhpati didis, Namoo Drone Didi Yojana, Krishi Sakhi Yojana. The result of these dedicated efforts of our government is that 25 crore people have come out of the poverty during the last ten years.

Under the Ayushman Bharat Yojana, free health services are being provided to 55 crore beneficiaries as on date. Now the government's decision to cover all the elderly above the age of 70 years is certainly praiseworthy and encouraging.

In the defence sector, while the efforts of our government have reduced the import of defence products significantly and saved precious foreign exchange, on the other hand, the country is earning a lot of foreign exchange from the export of defense equipment made in more than 40 of our ordnance factories.

As our President has mentioned in her Address, the Emergency imposed on 25 June 1975 was a direct attack on the Constitution and it has proved to be a black spot on our constitutional and democratic history. At the same time, our government has not acted against the Constitution even once during the last 10 years. The record of not imposing President's rule in any state during the last 10 years is a vivid example of the government's complete dedication towards the Constitution and the Cooperative Federalism.

Our Government has never shied away from taking bold decisions whether it is the

decision of demonetization or the abrogation of Article 370 in Kashmir. Our government is making new achievements in every field and deserves congratulations.

On this occasion, I draw the attention of the government towards the following problems of my parliamentary constituency Jalgaon and request that it should sympathetically consider these problems and take appropriate and prompt action to resolve them.

My Constituency Jalgaon is facing severe water crisis for decades. Even at this time, drinking water is being supplied through tankers to 75 villages in six talukas of Jalgaon. Jalgaon has lagged behind in terms of development due to absence of any kind of industry and there is an urgent need to set up one or two big industries there to accelerate industrialization. In view of the expectations of the general public, a 100-bedded naturopathy hospital should be established in Jalgaon district. Lower Tapti Irrigation Project was constructed about 25 years ago to provide a permanent solution to the water problem of Jalgaon. But due to lack of money, this project has been incomplete for the last 25 years. I request the government to accept this project under the Pradhan Mantri Krishi Sinchai Pariyojana and release the necessary funds for it and ensure that the construction work is completed in a time-bound manner so that the people of Jalgaon can get sufficient water for drinking and irrigation. There are a large number of plastic units in Jalgaon which manufacture various plastic products. A plastic park should be established here for the development of the plastic industry. A textile park or cluster should be established there for the development of the large number of spinning mills and other related industries in Jalgaon so that along with economic

development, employment opportunities for the youth also increase there. Banana, mango and orange fruits are produced in large quantities in Jalgaon district. Therefore, to ensure better prices to the fruit producing farmers and for their processing, an income training center should be established there along with processing industries so that their sources of income increase as well as employment opportunities increase by providing training to small entrepreneurs for processing.

With these words, I wholeheartedly support the motion of thanks moved by our colleague Shri Anurag Singh Thakur. Thank you.

[English]

**\*DR. MOHAMMAD JAWED (KISHANGANJ):** Party Leadership *aur Kishanganj ke logon ka shukriya!*

This was my 8<sup>th</sup> election. It was not only the longest, *dukh ki baat hai ki bahut hi nichley star ka tha. Natija – Jo 400 paar aur 370 paar kahte the, unko logon ney 240 paar tika diya.*

This election focused mainly on Muslim bashing.

DATE	NAME	TOWN	STATE	CATEGORY
7 Jun	Guddu Khan	Raipur	Chhattisgarh	Killed
7 Jun	Chand Miya Khan	Raipur	Chhattisgarh	Killed
7 Jun	Saddam Qureshi	Raipur	Chhattisgarh	Killed
14 Jun	Residents protested flat allocation to Muslim (Govt. Employee)	Vadodra	Gujarat	Hatred
16 Jun	Madrasa, Muslim properties attacked	Medak	Telangana	Riots
18 Jun	Aurangzeb	Aligarh	Uttar Pradesh	Killed
19 Jun	Javed	Nahan town	Himachal Pradesh	Looted
19 Jun	1800 structures razed, Basti	Akbarnagar	Uttar Pradesh	Bulldozed
22 Jun	Salman Vohra	Chikhodra	Gujarat	Killed
23 Jun	16 Muslim traders exodus	Nahan town	Himachal Pradesh	Exodus
27 Jun	12 Muslim houses bulldozed	Morena	Madhya Pradesh	Bulldozed
27 Jun	2 Mosques bulldozed	Mangolpuri	New Delhi	Bulldozed

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\* Speech was laid on the Table.

29 Jun	Salman Vora	Chikhodra	Gujarat	Killed
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There has been a total of eight lynching incidents after the results of the General Elections were announced on 4 June.

Twenty-three-year-old Salman Vohra, who had gone to watch a cricket tournament match in Chikhodra, Gujarat on 22 June, was mercilessly beaten to death by a group of men.

Three Muslim men, residents of Uttar Pradesh, were brutally attacked by a Hindutva mob in Chattisgarh's Raipur on 7 June. Saddam Qureshi and his cousin Chand Miya Khan (23), both from Saharanpur district, and Guddu Khan (35) from Shamli district, were transporting cattle when they were allegedly chased by a mob in Raipur; two died on the spot, while one died after 10 days.

A 35-year-old Muslim man Aurangzeb alias Farid was beaten to death by a group of Hindu men in Aligarh late on Tuesday (June 18), leading to communal tension in the communally sensitive city of Aligarh in Western Uttar Pradesh. 10 days after lynching, he and eight others were booked on June 29 by the Aligarh police in Uttar Pradesh for dacoity.

On 24 June, a Christian woman was murdered in Toylanka village in Chhattisgarh's Dantewada after she and some of her family members had converted to Christianity. The brutal murder was operated and planned by the local Hindu men including family members, her relatives alleged.

2 Lynching over 'phone theft' suspicion in Kolkata- Two alleged incidents of lynching in Kolkata came into light in a span of 24 hours, one in the heart of

the city and the other in the Salt Lake area. In the first incident, Irshad Alam, 37, was tied up and beaten to death at Bow Bazaar area, Central Kolkata, on June 28. The police arrested 14 persons in connection with this incident. Just 24 hours later, Prasen Mandal, 22, was lynched in the Salt Lake area.

Communal tensions gripped Telangana's Medak district where a clash erupted between two communities on 15 June over transportation of cows. The Hindu mob also carried out an attack on Minhaj ul Uloom madrasa and a local hospital in the district. Several locals who were inside the madrasa were injured in the attack and had to be taken to hospital.

In Balasore, a curfew was imposed for over a week after a communal scuffle that broke out on 17 June. It was relaxed only earlier this week. There was a confrontation between two groups over allegations of cow slaughter near a mausoleum near Patrapada area. After some locals noticed that water in the drain near the mausoleum turned red, they protested, claiming it was due to cow slaughter. Meanwhile, in Khordha, a Hindutva mob was seen entering Muslim houses, taking away freezers on suspicion of storing beef. They also allegedly vandalised the homes in the presence of the police.

Communal tension broke out in Jalori Gate area of Jodhpur, which led to stone pelting, leaving at least 16 people, including four policemen injured on June 22. The two sides clashed with each other over installing a religious flag in connection with Eid, police said. According to NDTV, a three-day Parshuram Jayanti festival is also underway in Jodhpur and religious flags were put up by both communities, which led to an argument that spiraled into clashes.

On June 21st, communal violence reportedly took place in Jodhpur's Soor Sagar area. This has resulted in two police men being injured and 51 people arrested in the wake of the violence. A shop was also set on fire and two vehicles were damaged. The issue took place with relation to the construction of a gate near an Eidgah at Rajaram Circle of the city.

On 19 June, a mob looted and vandalized a textile shop belonging to Muslim man named Javed in Himachal Pradesh's Nahan. This was after he had reportedly shared a picture of animal sacrifice on his WhatsApp status. Following this, there were reports that due to the tense atmosphere and pressure from Hindutva groups, around 16 Muslim shopkeepers also left the town. A week later, Shamli police have arrested the shop owner Javed following an FIR against him in which he is accused of promoting enmity. Although police investigation later confirmed that Javed had not slaughtered a cow but it was a buffalo, which is legally permitted for slaughtering and consumption.

Several homes belonging to Muslims were demolished by authorities in Mandla, Madhya Pradesh allegedly on the pretext of possession of cow meat. However, the police claimed that the reason for the demolition was that the people's houses were built on Government land.

Authorities in Madhya Pradesh demolished the homes of four Muslim men just after detaining them on charges of throwing bovine remains at a temple in Jawra, Ratlam district, even as the Madhya Pradesh High Court was hearing a petition against the impending demolition drive. The administration issued demolition backdated notices dating June 14 on June 16 around 12:30 PM, and

demolitions began shortly after. The court granted a stay order around 2:30 PM, but the houses had already been demolished between 12:30 PM and 1:30 PM.

Another large-scale demolition was carried out in Akbarnagar in Uttar Pradesh's Lucknow.

Three weeks after the election results, 13 cases of atrocities against Muslims happened in UP, MP, Gujarat, Himachal, Chhattisgarh and Telangana. Six Muslims were killed/lynched. Basti, Mosques and houses were bulldozed. This has been happening since last ten years of BJP Government. Multiple cases of killing/lynching have been there.

Masjid/Mazar/Madrassa/Kabristan/houses/shops/bastis have been bulldozed and destroyed. Waqf and Muslim properties have been taken away. Muslim journalists/activists have been sent to jail. This has to be stopped. There are 25 crore Muslims out of 140 crore population but only 24 Muslim MPs. There is not a single Muslim MP or Minister from NDA. It is not only sad but very shameful. I suggest, we need amendment to reserve at least 80 seats for Muslims as is the provision for SC/ST category.

AMU Centre was a gift to the people of Bihar Seemanchal to provide quality education to the most deprived people by the UPA Government in 2013. There are no funds. Also, no teaching/non-teaching staff has been provided yet after my multiple requests in the Parliament and despite meeting the Minister. Please do not deprive the people of Bihar their due. Is it because AMU *mein* 'Muslim' likha hai?

Every monsoon, hundreds of villages suffer. Thousands of acres of land is lost. Also, houses/roads/Mosques/graveyards are lost every year. We need a proper study and solution. One lakh crore is required for the development of Seemanchal in the next five years. Special status to Bihar and financial package is required. My demands are: Government Medical College in Kishanganj; AIIMS in Kishanganj; Dental College in Baisi; Engineering College in Thakurganj; Polytechnic College in Bahadurganj; Physiotherapy College in Amour; Law College in Terhagachh; Pharmacy College in Dighalbank; Agriculture College in Rauta; Job-related projects in my Constituency; Bridges on major rivers; Mahananda basin: Dredging of River, Concrete walls or boulder walls on both sides of the river; and Rejuvenation and beautification of Ramzan River after removal of encroachment as per 1902-03 survey.

*[Translation]*

**\*SHRI MITESH PATEL (BAKABHAI) (ANAND):** First of all, I would like to extend my heartiest congratulations to the Honourable Speaker of the 18th Lok Sabha on assuming office.

While addressing the first Joint Session of the 18th Lok Sabha, I thank Her Excellency, the President of India for giving me the opportunity to express my views on the achievements of the Government of India led by Modi ji in the last 10 years and the direction in which the Modi Government will move forward to make India developed

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\*Speech was laid on the Table.

in the coming times and how rapidly it will be active in fulfilling the expectations of the people of the country.

It is evident from the Address of Her Excellency the President that the policies of the Government of India under the leadership of the Hon. Narendra Modi's Government has achieved spectacular achievements during the last 10 years in various fields like economy, defence, healthcare, education, resources, National Highway development and social welfare.

When the country was celebrating the Amrit Mahotsav of Independence on the 75th year of independence, Hon. Prime Minister Shri Narendra Modi presented the concept of "Amrit Kaal" to the country. He said that the period from the year 2022 to 2047 will be Amrit Kaal for India and Hon. Modi ji has set the goal of developed India as a resolution for Amrit Kaal of India .The achievements mentioned in Her Excellency's speech and the roadmap shown ahead strengthen the belief that India will become a developed nation by the year 2047.

Hon. Modi ji's Government has been committed from the beginning to empower the youth, farmers, poor and women which is yielding positive results. The Government is working towards building a digital university to give the youth of the country a fair opportunity to showcase their talent. Under the visionary leadership of Modi ji, India has today become the third largest startup system in the world due to its hard work and efforts. The Government is giving equal importance to the three pillars of the economy,

that is, manufacturing, services and agriculture. PLI schemes and ease of doing business measures have contributed to the increase in investment and employment opportunities on a large scale.

Since the formation of the Government, an amount of Rs. 3.20 lakh crore as Pradhan Mantri Kisan Samman Nidhi has been provided to the farmers to meet their small needs. Today, India is moving forward keeping in mind its current needs. The Government is making policies to increase the income of farmers. There has been a record increase in the MSP of Kharif crops. A network of cooperative organizations like Farmer Producer Organizations and PACS is being created. The Government of India is making great efforts to end dependence on other countries in the field of pulses and oilseeds. Major efforts are being made to increase green employment opportunities. Agro-based industries are being expanded in the villages. The major problem of small farmers is related to storage. The Modi Government has started working on the world's largest storage scheme. In the last 10 years, 25 crore people have got rid of poverty. This includes people from every region including SC/ST. This change is being understood even more particularly in the tribal society. The scheme of Rs 20 thousand crore is being implemented with the inclusion of the most backward tribal groups. Nari Vandana Act shows the commitment of the Government of India towards women-led development and empowerment. The poor, youth, women and farmers of the country are being given great importance in the Government schemes. Only then, the country can develop. That is why the highest priority under the Government schemes is being given to these four pillars. A comprehensive campaign is going on to make 3 crore women Lakhpati Didi. Namo Drone Didi Yojana is a major initiative for this purpose. In

the last 10 years, 4 crore PM Awas houses have been allotted to majority of women. Krishi Sakhi certificates have been issued to 30 thousand womenself-help groups. Honourable Modi ji's effort is to provide them the benefits of all the Government schemes.

Today, under the worthy leadership of Hon. Modi Ji, our scientists have made successful landing on the South Pole of the moon. India is the world's fastest growing economy and India conducts such a big election fairly without major violence and chaos so it is natural for us to be proud. India which felt helpless in the grip of dynastic politics for 7 decades, is now accelerating freely on the path of rapid development.

New dimensions of development are being created in every sector of the country. India is working to achieve a standard in public transport and make it best in the world. The infrastructure development is reflective of India's plan in the direction of change. More than 3 lakh 80 thousand kilometers of road has been constructed in the villages. Today a network of National Highways is being laid in India. The speed of building National Highways has doubled. The Government has started feasibility study for bullet train in Eastern and Northern India. Today we have emerged as the third largest domestic aviation market in the world. Today, India has grown from 209 routes before 2014 to 605 routes in 2024.

The Government is also engaged in strengthening the Public Sector. Today, India is becoming a major power in the IT and Health sector. Employment and self-employment opportunities are being found in these sectors. A semiconductor plant is being set up in Assam with an investment of 27 thousand crores and this will make the North East a hub of semiconductors. This matches the vision of promoting Made in India products.

India has achieved this development even after the global pandemic and the difficulties going on in different countries of the world. Today, India alone is contributing 15 percent to the world economy. Today, Modi ji's Government is engaged wholeheartedly in making India the third largest economy in the world. For the third consecutive time, the mandate has been received to make the country developed. The development of States is the development of the country and the Modi Government is moving forward with this spirit. India is the fastest growing economy in the world today. During the last 10 years, India has risen from the 11th largest economy to the 5th largest economy.

The Emergency imposed on 25 June 1975 was the biggest and darkest chapter of a direct attack on the Constitution. There was a uproar in the whole country then. But the country emerged victorious over such unconstitutional forces because the traditions of the Republic have been at the core of India. The mention of the Emergency in the speech of the President shows that the leadership of the current Government has great deep faith and respect for the Constitution.

After the implementation of the Indian Judicial Code from 1 July 2024, justice will get priority over punishment and the judicial process will also be expedited. These laws will become a game changer in the judicial process of the country and the public's trust in the Government will be further strengthened.

When an airplane has to take off, the airplane starts at a slow speed on the runway and picks up speed. Before leaving the ground and flying in the sky, that is, just before

take off, the speed of the airplane is the fastest. That is, just before take off, the airplane has to apply the most power and then only it can fly in the sky. As a country, India has gained speed on the runway in the last 10 years during the tenure of Hon. Prime Minister Shri Narendra Modi Ji and the third term is now for the country to take off. This take off of the new India is towards a developed India and at such a time, the country needs to be most united and stand with its leader.

In the end, I would like to say that the speech of Her Excellency the President strengthens the belief that India is moving towards the fulfilment of the guarantee of a developed India given by Modi Ji.

**\*SHRI JASWANTSINGH SUMANBHAI BHABHOR (DAHOD):** I thank Her Excellency the President who once again gave such a wonderful speech. This is the third speech during the tenure of Her Excellency the President in the new House which has once again brought a positive message to the entire country and has also brought a ray of hope and enthusiasm. We are standing on the last step of a dream of developed India that we all have seen.

This speech of Her Excellency the President is once again an opportunity to honour the Constitution of India and the farmers, tribals, youth and women of far-flung areas as well as the entire country.

A glimpse of the development work done by the Honourable Prime Minister Shri Narendra Modi ji for the citizens of the country has been seen in the speech of Her

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\*Speech was laid on the Table.

Excellency the President. I think that the entire country is indebted to the Honourable Prime Minister for so much development in such a short time which could not be done in the last several decades. The vision of the Honourable Prime Minister Shri Narendra Modi Government and the work done in the country in the last 10 years were mentioned in detail.

Since the constitution of the 18th Lok Sabha, the first assignment of the Honourable Prime Minister Shri Narendra Modi has been dedicated to the farmers of the country. The 17th installment of PM Kisan Nidhi has been released. 9.3 crore farmers are benefiting from this. About Rs 20,000 crore was released directly into the accounts of farmers thereunder. This first revolutionary step shows that the Modi 3.0 Government is completely dedicated to farmer welfare. Since taking charge, the first decision has been taken for the welfare of farmers and more steps will be taken for the betterment of farmers and agriculture sector in the coming time.

The main objective of starting the PM Kisan Samman Nidhi Yojana is to help all the farmers of the country financially. India is an agricultural country where 75% of the population is dependent on agriculture. Many times farmers have to bear losses in farming and many problems related to agriculture also come as a challenge. Therefore, the Government has decided that financial assistance will be provided to all the small and marginal farmers of the country for which this scheme has been started. Farmers will get better livelihood through PM-Kisan scheme as well as farmers will be able to become self-reliant and empowered by taking advantage of this scheme.

During Modi 2.0, the Government took care that the cost of farming is less and the profit is more. More than 10 crore farmers have been given prominence in the

agricultural scheme of the country. Under PM Kisan Samman Nidhi in Modi 2.0 itself, farmers had received Rs 2 lakh 80 thousand crore. In two years, easy loan from the banks for farmers has been increased three times. In the last 10 years, about Rs 18 lakh crore has been received by farmers cultivating paddy and wheat in the form of MSP. More than Rs 11 lakh crore was spent in 10 years to provide cheap fertilizers to farmers.

Farmers are our 'Annadaata' – our food providers. During each year financial assistance is provided directly to 11.8 crore farmers under the PM-Kisan Samman Yojana which covers marginal as well as small farmers. Under the PM Fasal Bima Yojana, crop insurance is provided to 4 crore farmers. Apart from these, many other programs are helping the 'annadaata' in producing food for the country and the world.

The Electronic National Agriculture Market has integrated 1361 Mandis, and is providing services to 1.8 crore farmers with a trading volume of Rs 3 lakh crore. The sector is inclusive, balanced, poised for high growth and productivity. It facilitates farmer-centric policies, income support, coverage of risks through price and insurance support, promotion of technologies and innovation through start-ups.

To fulfill the resolution of a developed India by the Hon'ble Prime Minister Shri Narendra Modi, all responsibilities are being fulfilled to strengthen the trust of the public. Upliftment of 25 crore citizens from the level of poverty creates a new confidence that we Indians will succeed in getting rid of poverty very soon and this will be a great service to humanity. The people of the country, that is, 140 crore citizens do not hold back in working hard. We should provide maximum opportunities for them in

Modi 3.0. With this single vision in mind, our House should be filled with 18th Lok Sabha resolutions so that this dream can be fulfilled soon.

Now, many changes are becoming more visible especially in our tribal society. The life of tribals was better in Modi 1.0 and it was improved further in Modi 2.0 and I hope that it will be much better than the best in Modi 3.0.

The Government of Hon'ble Prime Minister Shri Narendra Modi has allocated Rs 13,000 crore to the Ministry of Tribal Affairs in the Interim Budget 2024-25 which is 70 percent more than the allocation in the previous financial year. The Tribal Ministry was allocated Rs 7,605 crore in the financial year 2023-24.

The Government has earmarked Rs 6,399 crore for construction of Eklavya Model Residential Schools (EMRS) in the year 2024-25 which is 150 per cent more than Rs 2,471.81 crore allocated for this purpose in the year 2023-24.

The objective of EMRS is to provide quality secondary and higher level education to tribal students in the remote areas enabling them to get the benefit of reservation in higher and professional educational courses and jobs in Government, Public and Private Sectors as well as access to best opportunities in education at par with the non-ST population. The allocation for Pradhan Mantri Adi Adarsh Gram Yojana has been increased from Rs 300 crore to Rs 1,000 crore.

Under the scheme, funds are provided to States or Union Territories with notified ST population for development and welfare of tribal people to bridge the gap in areas such as education, health, agriculture, skill development, employment-cum-income generation. The financial assistance given to tribal research institutes has been increased from Rs 50 crore to Rs 111 crore. However, the budget allocation for

'National Fellowship and Scholarship for Higher Education of ST Students' has been reduced from Rs 230 crore in 2023-24 to Rs 165 crore in 2024-25.

Her Excellency mentioned in her address that the Emergency imposed on 25 June, 1975 was a direct attack on the Constitution and there was an uproar in the whole country. But the country emerged victorious over such unconstitutional forces because the traditions of the Republic have been at the core of India. The Government of Hon'ble Prime Minister Shri Narendra Modi ji is making efforts to make the Constitution of India a part of public consciousness and we have faith in the democratic traditions of India, therefore, we consider June 25 as an unforgettable day for them. It has been 50 years since the black spot was put on India's democracy on 25 June. The new generation of India will never forget the time when the Indian Constitution was completely rejected. The shreds of the Constitution were blown away, the country was turned into a prison and democracy was completely suppressed. 50 years have passed after the dark period of emergency in India with a commitment that we Indians will take a resolution to keep democracy alive while protecting our Constitution with pride, protecting India's democracy and democratic traditions. We will take a resolution that our goal will be to fulfill the dreams of the common people as per the direction given by the Constitution of India.

Her Excellency has mentioned in her speech that the creation of a developed India is possible only when the poor, youth, women and farmers of the country are empowered. To strengthen the youth, poor, women and farmers, the Government has considered these four as the pillars of a developed India and has tried to take every

step to strengthen the foundation of a developed India. 1. Beti Bachao, Beti Padhao Yojana. 2. Sukanya Samriddhi Yojana 3. To strengthen women economically, provide them 33 percent reservation. 4. 7.5 percent interest on investment up to Rs 2 lakh through Mahila Samman Savings Certificate Scheme. 5. Launch of Mahila Shakti Kendra Scheme for rural women. 6. Introduction of Maternity leave for 26 weeks instead of 12 weeks. 7. Rs 5000 to pregnant women and lactating mothers on the birth of a child under the Pradhan Mantri Matru Vandana Yojana. 8. Imposition of a legal ban on triple talaq for Muslim women. 9. Free LPG connection and cylinder under the Pradhan Mantri Ujjwala Yojana. 10. Introduction of Mahila E-Haat Scheme. 11. Introduction of several startup schemes for women. 12. Mahila Poshan Abhiyan. 13. Mahila Helpline Scheme. 14. Surakshit matrutwa Ashwasan Suman Yojana. 15. Distribution of more than 50 thousand sewing machines free of cost in every State annually under the Free Sewing Machine Scheme. 16. Free treatment up to Rs 5 lakh under Ayushman Yojana. 17. Introduction of Working Women Hostel Scheme. 18. One Stop Center Scheme, under which women suffering from violence get all kinds of help under one roof. 19. Nutritious food for children in the womb under Matritva Vandana Yojana. 20. A big campaign was launched to ensure that children are born in hospitals. 21. Campaign to build crores of toilets so that drop outs of the daughters may be stopped. 22. Campaign to provide piped water to every house to provide water to daughters. 23. Free electricity connection scheme under Saubhagya Yojana. 24. Giving the right of joint partnership to daughters under PM Awas Yojana. 25. Launch of Mudra Yojana for women without bank guarantee. 26. Launch of the scheme to make 2 crore Lakhpati Didis from Red Fort . 27. Launch of the scheme to give loans to

women of self-help groups. 28. Provision of permanent commission to women in the army. Important initiatives and schemes like these are being implemented vigorously by the Government for the welfare of women.

"India's youth is India's biggest strength. Our youth are excelling in various fields and contributing to national progress". Honourable Prime Minister Shri Narendra Modi Ji has introduced following schemes for the welfare of the youth -

1. "Pradhan Mantri Mudra Yojana under which Pradhan Mantri Mudra Loan Scheme was started to promote micro and small industries and generate a lot of employment. On 7 April 2015, it was registered as a non-banking financial institution by the Reserve Bank of India and this scheme was started by Prime Minister Narendra Modi on 8 April 2015. Under this scheme, the Government provides a loan of 50 thousand to 10 lakh rupees to start an industry.
2. Pradhan Mantri Kaushal Vikas Yojana - under this scheme, the aim is to make the youth employable by giving them free training through skill development and to increase livelihood. This scheme is also known as Pradhan Mantri Youth Training Program, which was started in July 2015. In its first phase, about 19.86 lakh youth were given training.
3. PM Swanidhi Yojana was launched to promote employment by Modi Government. The Modi Government has launched the PM Swanidhi Yojana in the year 2020 to make street vendors self-reliant, to create more jobs, increase their employment and increase their income in which an easy loan of Rs 10,000 to Rs 50,000 is given by the Central Government without guarantee and at low interest rates.

The Government is making tireless efforts to empower the youth of the country with many such schemes providing benefits.

Her Excellency has mentioned the defence, foreign and economic policies of the country in her address. Referring to the Nari Shakti Vandan Act, she has mentioned that the Government is committed to increasing the representation of half of the population in the legislature. Honourable President Draupadi Murmu has mentioned the Prana Pratishtha in the Ram temple of Ayodhya in her address.

Referring to the Ram temple in Ayodhya, she mentioned that Ramlalla was seated in the grand temple on January 22 after a long wait. Our legacy should be such that the coming generations remember us. The aspiration to build the Ram temple which had been suppressed for centuries has now been fulfilled. Let us tell you that the ceremony of consecration of Ram Lalla in the Ram temple under construction in Ayodhya, Uttar Pradesh was held on 22 January. PM Modi consecrated the festival idol of Ram Lalla. On this occasion, about eight thousand guests from India and abroad were present as special guests.

Her Excellency the President has highlighted some important points in her address. Keeping in mind the basic mantra of the Government of the Hon'ble Prime Minister Shri Narendra Modi, which is 'Sabka Saath, Sabka Vikas, Sabka Vishwas, and Sabka Prayas', the President has said that the Modi Government has made various basic schemes and facilities accessible to the poor, farmers and labourers with one motto, one goal and one idea at the center of our work culture, 'India First Citizen First'. During her address, Her Excellency the President had mentioned that such areas have been linked to development for the first time which had been neglected for decades.

The villages adjacent to our borders were called the last villages. My Government has made them the first villages of the country. A lot of work has been done for the development of these villages.

During her addresss, she has also mentioned the Andaman and Nicobar Islands and Lakshadweep. She said that these islands were deprived of development. Our Government has also built modern facilities in these islands. Road, air traffic and fast internet facilities have been provided there.

She said that India is the fastest growing economy amidst serious crisis situations around the world, and the country's growth rate has been seven and a half percent in the last two consecutive quarters.

Her Excellency the President has nullified Article 370 from Jammu and Kashmir and reservation facility has been provided for the first time. Modi ji's Government has developed 5 places associated with Baba Saheb Ambedkar as Panch Teerth.

Her Excellency the President has mentioned that it is difficult to imagine daily life without Vishwakarma families here. The Government has also taken care of such Vishwakarma families. More than 84 lakh people have joined the PM Vishwakarma Yojana.

She has mentioned about the Modi Government's schemes for the tribals and has said that my Government has also taken care of those who have been away from the stream of development till now. There are tribal villages where electricity has reached in the last 10 years. They have started getting water through pipes. 4G net facility is being provided in thousands of tribal dominated villages. The most backward

tribes among the tribes have been taken care of. PM Janman Yojana of Rs 26 thousand crores has been made for them.

She has also mentioned farmers in her address. She has said that his Vikasit India Sampark Yatra is going on in the country from November 15 and so far about 19 crore countrymen have joined this journey. During the last two years, the world has seen two wars and a pandemic like Corona. Despite this, my Government kept inflation under control in the country and did not let the burden of ordinary Indians increase. During the 10 years before the year 2014, the average inflation rate was more than 8 percent. During the last decades, the average inflation was 5 percent. My Government has been trying to ensure that the common man saves as much money as possible. Earlier, citizens were taxed on income of Rs 2 lakh. Today, there is no tax on income up to Rs 7 lakh in India.

The announcement of celebration of 'Veer Bal Diwas' on 26 December to commemorate the sacrifice of Sahibzadas and ' Vibhajan Vibhishika Smriti Diwas ' on 14 August is a reflection of this thinking. The Government has also decided to celebrate Lord Birsa Munda's birthday on 15 November as ' Janjaatiye Gaurav Diwas ' as a tribute to him.

Her Excellency the President has mentioned in her address that the country has four very important pillars. She has said that this country stands on the strength of youth, women power, farmers and the poor. Their situation is the same in every society of the country. Therefore, the Government is working at every level to improve these four pillars. More than 10 crore people have got permanent houses.

Under the Nal Se Jal Yojana, 11 crore villagers have been provided piped water so far. 80 crore countrymen are being given free ration since the Corona period. Now it has been extended for the next 5 years. It is estimated that another 11 lakh crore rupees will be spent thereupon.

Her Excellency the President has mentioned Digital India and my Government is working to make it easier to do business in India. Ease of doing business is getting easier. Another major reform of my Government is the creation of Digital India. Digital India has made business easier in India.

Her Excellency the President has said that the banking system which was completely collapsed earlier has become the strongest in the world today. NPA which was earlier in double digits has now come down to only 4 percent. A few years ago, India used to import toys and now it is exporting Made in India toys. India's defence project has crossed one lakh crore. Fighter aircraft Tejas is now becoming the strength of our Air Force.

She has mentioned the creation of new laws in place of colonial criminal laws, Nari Vandan Act and many other steps of the Government. She has praised everyone for passing the Nari Shakti Vandan Bill after three decades and said, "I salute the members for passing the Nari Shakti Vandan Act. This strengthens my Government's resolve for women-led development. This has ensured greater participation of women in the Lok Sabha and the Assembly. This Parliament took a very dignified decision, which was the Nari Shakti Vandan Act. On 26 January also the country experienced the strength and bravery of Nari Shakti on the karwa chauth.

The IPC has now become history. Now justice is the priority and not punishment. The country has got a justice code. Now justice is the priority and not punishment. The country has got a justice code.

During the last 12 months, my Government has also brought several important bills. These bills have become laws today with the support of all the Members of Parliament. These are such laws which are the strong basis for the achievement of the resolve of developed India. After 3 decades, I appreciate you for passing the Nari Shakti Vandan Act. This has ensured greater participation of women in the Lok Sabha and the Legislative Assembly. This strengthens my Government's resolve of women-led development. My Government has continuously continued its commitment to reform, perform and transform. The criminal justice system inspired by the period of slavery has now become history. Now the priority is not punishment but justice. The country has got a new judicial code on the principle of 'justice is paramount'. The digital space is going to be more secure with the Digital Personal Data Protection Act. The National Research Foundation Act will strengthen research and innovation in the country. The Jammu and Kashmir Reservation Act will give the right of representation to the tribal communities there too. During this period, the Central University Act was also amended. This has facilitated the creation of Samakka Sarakka Central Tribal University in Telangana. Last year, 76 other old laws have also been repealed. My Government is aware of the concerns of the youth regarding the irregularities in examinations. Therefore, it has been decided to make a new law to crack down on such wrong practices.

Her Excellency the President has said that the past year has been full of historic achievements for India. During this time, many moments came that made the countrymen proud. India has become the fastest growing economy in the world. The success of the historic G-20 conference increased India's prestige all over the world. Mission Aditya was launched. India got its largest sea bridge Atal Setu.

Referring to the priorities of the Centre, the President said that the Government has continued to 'reform, perform and transform'. During this address, she also mentioned the passing of the Women's Reservation Act and said, "I salute the members for passing the Nari Shakti Vandan Act. This strengthens my Government's resolve for women-led development."

The year 2023 was full of historic achievements and the new Parliament House will continue to energize India's mission journey; there is hope of starting new and healthy traditions there. The fragrance of Ek India Shreshtha India is emanating from the new Parliament House and India became the first country in the world to hoist the flag on the South Pole of the Moon and also, giving Government jobs in mission mode is a big achievement. There was a successful organization of the G-20 countries conference in India. About 25 crore citizens of the country were uplifted above the poverty line. India is the 5th largest economy in the world and soon we are going to come to the third position. The number of startups in the country has increased beyond the figure of one lakh. Mobile manufacturing in the country has increased by five times. A big change has been registered through Digital India and there is a record transaction of Rs 18 lakh crore from UPI. There is an emphasis on making farming more profitable for farmers. For the first time, a policy of agricultural export was made and 1300 railway

stations are being renovated across the country. A glimpse of local cultural heritage will be seen. One Rank One Pension Scheme was implemented for soldiers. The Government is committed to reform, perform and transform.

Her Excellency the President has also highlighted the national policies brought by the Government of the Hon'ble Prime Minister Shri Narendra Modi and the various welfare schemes made by the Government for the poor. This is also the 75th year of the implementation of our Constitution. In this period, the celebration of 75 years of independence, Amrit Mahotsav was also completed. During this period, many programs were held across the country. The country remembered its unknown freedom fighters. After 75 years, the young generation again lived that period of the freedom struggle. This tenure of the Prime Minister was celebrated like a festival across the country. During the recently held Amrit Mahotsav, the statue of Netaji Subhash Chandra Bose was installed on the kartavya path. A museum dedicated to all the Prime Ministers of the country till date was opened in the capital Delhi. Shanti Niketan and Hoysala temples were included in the World Heritage List. Veer Bal Diwas was declared as the day to commemorate the sacrifice of Sahibzadas. The birth anniversary of Lord Birsa Munda was declared as ' Janjatiye Gaurav diwas '. 14th August was declared as Vibhajan vibhishika Diwas in memory of the partition of the country . Under the campaign 'Meri Maati, Mera Desh', Amrit Kalash alongwith soil from every village across the country were brought to Delhi. More than 2 lakh Shila-Phalakams were installed. More than 3 crore people took the oath of Panch Prana. More than 70 thousand Amrit Sarovars were built. More than 2 lakh Amrit Vatikas were constructed.

More than 2 crore trees were planted. More than 16 crore people uploaded selfies with the tricolour.

The President has mentioned that India has strongly advocated for her interests in the world even in this era of global disputes and conflicts during the last decade. She has mentioned that many colleagues will not be present in this House to witness the 100th anniversary of independence in the year 2047 but our legacy should be such that the generation of that time remembers us.

The next 25 years of Amritkaal have been highlighted as the period of the golden century of independence and the creation of a developed India in which every citizen of the country will get the opportunity to demonstrate the zenith of duties and to build a new era which will lead to the creation of a nation by 2047 that will be connected to the glory of the past and will have every golden chapter of modernity. The Prime Minister is trying to build an India that is self-reliant and will also be capable of fulfilling its human obligations, an India that will be free of poverty, whose middle class will also be prosperous, an India whose youth power and women power will stand at the forefront to give a new direction to the society and the nation whose youth will be two steps ahead of time, and an India whose diversity will be more radiant and whose unity will be more unshakable.

We have kindled the aspirations of the Scheduled Castes, Scheduled Tribes and Other Backward Classes, which were the most deprived of the benefits of development. Now, that basic facilities are reaching this class, these people are able to dream new dreams. Programs like Dr. Ambedkar Utsav Dham, Amrit Jaldhara and Yuva Udyam Yojana are being run for the socio-economic empowerment of the

Scheduled Castes. The Government has taken unprecedented decisions for tribal pride. For the first time, the country started celebrating the birth anniversary of Lord Birsa Munda as Janjatiye Gaurav Diwas. Recently, the Government has paid tribute to the tribal revolutionaries at the national level for the first time at Mangarh Dham. Today, more than 36 thousand tribal-dominated villages are being developed under the Pradhan Mantri Adi Adarsh Gram Yojana. Now, more than 400 Eklavya Model Schools have been opened in tribal areas in the country. More than three thousand Van dhan Vikas Kendras have become new means of livelihood across the country. The Government has given constitutional status to the National Backward Classes Commission and empowered the O.B.C. The country has made its commitment apparent for the welfare of the nomads. For the first time, Welfare and Development Board has been constituted for the Banjara, nomadic and semi-nomadic communities.

The country has entered Amrit Kaal after completing 75 years of its independence. The period of next 25 years of Amrit Kaal is the time of the golden century of independence and the creation of a developed India. In the Amrit Mahotsav, if anyone has done the work of honouring all the great men who sacrificed for the independence of this country and devoted their lives for the unity and integrity of this country, then it is the Modi Government.

Her Excellency the President has wished that every citizen of the country should be able to discharge human responsibilities. There should be no poverty and the middle class should be prosperous. The youth should be two steps ahead of time and India should be such that its diversity is brighter and unity is more steadfast.

All these welfare schemes are not just facilities. They are having a positive impact on the entire life cycle of the citizens of the country. The effects of the schemes of my Government have been studied by various Government and non-Government organizations. Their results are very effective and are inspiring every country in the world fighting poverty. Studies conducted by various organizations in the past years have revealed that the construction of 11 crore toilets and removing the practice of open defaecation have prevented many diseases. Due to this, every poor family in the urban area is saving up to Rs 60,000 per year on treatment. Due to the Pradhan Mantri Surakshit Matritva Abhiyan, 100 percent institutional deliveries are taking place in the country today. Due to this, maternal mortality rate has also come down drastically. According to another study, the incidence of serious diseases has decreased in the beneficiary families of the Ujjwala Yojana.

Her Excellency the President has praised the Government of the Hon'ble Prime Minister Shri Narendra Modi and said that during the Corona period, the Government has succeeded in saving the citizens of India from going below the poverty line and advised to avoid the politics of shortcuts and present a permanent solution which solves the problems of the common people. In Modi ji's Government, Garibi Hatao is no longer just a slogan, rather the Government is working to empower everyone. Her Excellency the President praised the Government of Hon'ble Prime Minister Shri Narendra Modi and said that during the Corona period, the Government has kept the national interest paramount. Will power has guided the policy and decisions. From surgical strikes to retaliation, from LOC to LAC, the Government has worked everywhere.

Prime Minister Shri Narendra Modi's Government has worked everywhere from 370 to triple talaq. Today many countries of the world are surrounded by crisis but India's situation is different from those countries due to the decisions taken by Modi ji's Government.

The Government led by Hon'ble Modi Ji is a Government that follows honesty in the country and is working for a permanent solution to poverty in the country and the permanent empowerment of the poor. This Government is a Government that gives top priority to public welfare. Along with progress in the country, modernity is being promoted along with preservation of heritage while taking care of nature.

The Government of the Hon'ble Prime Minister Shri Narendra Modi has chosen the path of strengthening heritage and giving priority to development. On one hand, Ayodhya Dham is being constructed in the country and on the other hand, a modern Parliament building is also being built. Kedarnath, Kashi Vishwanath and Mahakal Lok have been built and medical colleges are being built in every district.

While developing pilgrimage sites, India is also becoming the world's biggest space power. India has also launched the first private satellite. On one hand, we are moving on the path shown by saints like Adi Shankaracharya and Basaveshwara while on the other hand, India is becoming a hub of high-tech knowledge.

India is promoting the traditional crops of millets of natural farming. Technology like nano urea has also been developed. Infrastructure for farming is being increased and farmers are being empowered with drone technology and solar power. Drone mapping of village houses is being done. Hundreds of modern Vande India trains are being launched. River-waterways and ports are also being modernized.

I once again thank Her Excellency the President and support her address. I also thank the Honourable Prime Minister, the National President, the Honourable Home Minister and the Honourable Speaker for giving me this opportunity to express my views. I am very grateful for this and congratulate him for being elected as the Speaker of the Lok Sabha for the second time.

**\*DR. LATA WANKHEDE (SAGAR):** I represent Sagar Lok Sabha constituency which is one of the most backward areas of Bundelkhand. There is an industry in this area which is called beedi industry where the poor are becoming poorer and the rich are becoming richer. Women run their households by making beedis. People used to suffer from serious diseases due to tobacco smoke. The majority of the population in this area belong to scheduled castes, scheduled tribes and backward classes whose main occupation is agriculture because the people of this area were forced to make beedis to satiate their stomach but during the last few years since the Bhartiya Janata Party Government assumed power in the Centre as well as in Madhya Pradesh, the conditions have improved. Since Honourable Shri Narendra Modi ji became the Prime Minister and under the leadership of the then Chief Minister in Madhya Pradesh and currently handling the portfolio of Union Agriculture and Rural Development Minister, Honourable Shivraj Singh Chauhan ji have started many dams and Bina project "Ghasaan Ken Irrigation Project" for irrigation in the Bundelkhand region which has led to an unprecedented increase in the area under irrigation. Under the well conceived "River Linking Scheme" of the Hon. Atal Bihari Vajpayee, the first major scheme in the

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\*Speech was laid on the Table.

entire country “Ken-Betwa Link Project” is also taking shape during the tenure of this Government with the blessings of Hon. Prime Minister Modi. As a result of all this, revolutionary changes are being witnessed in the agriculture sector in entire Bundelkhand and especially in Sagar Lok Sabha constituency.

During the recent elections (Lok Sabha), the entire country has expressed its faith in the able leadership of Hon. Narendra Modi and has given the mandate for the third time. Just a few days after that, the Honourable Agriculture Minister, while handling the ministry has announced the implementation of “Krishi Mitra Sakhi Yojana” in his very first announcement emphasizing on “women empowerment” which will prove to be a historic step towards women empowerment especially for the economic and social upliftment of women in the backward agricultural sector. Through this scheme, the three crore women of the country who are living in remote backward areas will be provided special training through “Lakhpati Didi Yojana” and “Krishi Mitra Sakhi Yojana” to make them economically strong, capable and self-reliant and uplifted in terms of social equality. I wholeheartedly support the meaningful, multipurpose, development-oriented address by the current first tribal woman of this great country, Her Excellency President Honourable Draupadi Murmu ji and express my respectful gratitude and thanks to her.

*[English]*

**\*ADV. DEAN KURIAKOSE (IDUKKI):** I would like to congratulate my fellow Parliamentarians for getting elected to this august House and securing an opportunity to represent the will of 1.4 billion Indians. I am also congratulating the council of ministers for forming the Government. The Hon'ble President has addressed the House, outlining the policy priorities of the new Government. In many ways, we were hopeful that the address would be a reassurance to the people of India. Especially when they have given a strong message to the ruling party that is led by the Prime Minister. The people have categorically stated that they are not happy with the way activities of the Government were carried out.

The ruling party lost 63 seats in this House, falling short of the majority mark by 32 seats. The Prime Minister passed with a very small margin - in fact, the smallest for any Prime Ministerial Candidate since independence. The Government hangs by a tiny thread - on the Support of its coalition partners. The people have clearly communicated a message that they are not happy with the way power was concentrated and democracy sabotaged by the previous Government.

The previous Government went to elections seeking a mandate to continue their agenda. The past ten years were by no means the best years of our democracy. All institutions that held our democracy together was systematically assaulted. Even our esteemed Parliament was not allowed to function properly. The unprecedented suspension of 146 Members of Parliament in December 2023 gave an impression that

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\*Speech was laid on the Table.

we are going through an undeclared emergency. Last week, we were discussing the emergency that happened 49 years ago. Need of the hour is that we investigate the undeclared emergency that is going on today. Two opposition Chief Ministers are in jail with no evidence against them. Shri Hemant Soren secured bail two days ago and he was behind the bars for weeks without any evidence against him.

The Presidential Address should have addressed the concerns of the people regarding the situation of our country. Crores of students are going through great uncertainty due to question paper leaks and malpractices in all prestigious examinations of our country like NEET-UG, NET and NEET-PG. Examinations are cancelled without any notice and question papers and seats are sold for lakhs of rupees. There is absolutely no faith in the system. This has led to young people leaving our country in hoards. When they go to the airport for that, they see that even airports are collapsing over their heads! The infrastructure built by the last Government is shaky, and there is no guarantee that an Indian could reach home safely after going out for work in the morning. Only a few weeks ago, many people died in a hoarding collapse in Mumbai. The great loss of human life in Morbi, Gujarat went unpunished. The airport we all use - Delhi Indira Gandhi Airport also saw a mishap just a few days ago, claiming four precious lives. The utter incompetence and callousness of this Government is brought to the forefront, but there is no mention of all those.

The outgoing Government had a record of giving “guarantees” to the people with no intention of fulfilling them. First, there was a guarantee that petrol price will become Fifty Rupees if the Prime Minister is voted to power. We know what happened. Then, there was a promise of Rupees fifteen lakhs being deposited in every Indian’s account.

We know what happened. There was a guarantee of “Make in India”, but it failed spectacularly because there was no broad-based consultation. The youth of our country is struggling to find a job, yet the announced policies of Start up India, Stand up India, Job in India - all have failed miserably. The nation has still not recovered from the misadventure of Demonetisation, faulty GST implementation, CAA-NRC, failed farm laws etc. The list is very big, I may need an entire session to list out the failures of the previous Government's guarantees.

Despite all these failed guarantees, now they are giving a new set of guarantees. People of India are certain that these will fail too. The Presidential Address could have mentioned solid steps to build the confidence of people. None was found there. Whatever policies that are outlined have no mention of how it will solve the problems that India is facing in the 21<sup>st</sup> century.

The policies outlined fail to address the concerns of the people. Climate Change is causing great distress to all people, especially our farmers. Last summer alone, drought and wild animal attacks led to a loss of more than 250 crores in the Idukki district in my Constituency. There is no support to farmers in the form of Minimum Support Price to spices like Cardamom. Procurement systems have failed. The Government had greatly publicised the PM Krishi Sampada Yojana as a means to promote Food Processing Industries. However, actual progress on ground is close to zero - no farmers have been benefited through increased food processing. The focus of this Government is more on publicity than actually solving issues on the ground. The Presidential Address has failed to address this concern.

The safety and security of women and girl children is a matter very close to our hearts. In the last two days, two brutal murders have surfaced - of girls aged 10 and 16 years old. The complete failure of law and order in many states has a direct bearing in the policy and messaging of the Central Government. The ruling party has a long history of defending sexual offenders. The way our medal winning female wrestlers were treated is a testimony to this.

The Presidential address should have echoed this concern and reiterated a commitment to solving this issue. It is unfortunate that no concrete action was declared for this.

The last years have seen rising attacks against the members of minority communities across the country. The ruling party nurtures a cottage industry of hatred, that creates false narratives and discontent against the minorities. They create narratives that are used to justify violence against the minority communities. The violence in Manipur is one example, but many Muslims were lynched and their houses demolished in the last a few days after the elections. This is only a side effect of the divisive agenda taken forward by the ruling party led by the Prime Minister. I am ashamed to repeat the kind of words used by the Prime Minister during the election Campaign. His party lost in the majority of constituencies where he gave inflammatory Speeches. The people have categorically rejected the communal agenda of the ruling party. The Presidential Address should have reiterated the commitment of this Government to uphold and protect the secular ideals enshrined in the constitution.

Considering all these, I would like to mention that the Government has failed to reflect the concerns of the people of India. It has failed to address the issues faced by

the people. The Presidential Address doesn't reflect the solutions that India needs urgently. I urge to vote against the motion of thanks so that the Government may be forced to initiate policy that is in the best interest of the People of India.

*[Translation]*

\* **SHRI KAUSHALENDRA KUMAR (NALANDA):** Thank you for giving me the opportunity to express my views on the motion of thanks on the address by Her Excellency the President in the first session of the 18th Lok Sabha.

Her Excellency the President has specifically discussed the new campus of Nalanda University in the 23rd section of her address for which I as the Member of Parliament of Nalanda express my gratitude to the Hon'ble Prime Minister. On 19 June, the Hon'ble Prime Minister inaugurated the new Nalanda University campus in Nalanda. Nalanda has been a city of historical knowledge since ancient times. Nalanda has its own glorious history. After Takshashila, Nalanda was the second oldest university in the world and the first university as a residential campus. It is also important that students from all corners of the world were given free education in Nalanda. After its establishment in 450 AD, Nalanda University existed for about 800 years. Even today, only 10 percent of this world famous Nalanda Buddhist University which is situated in the form of ruins in about 1 lakh 95 thousand square yards, is continuously visited by researchers, scholars and tourists from all over the world to analyze and research.

Our leader and Honourable Chief Minister Shri Nitish Kumar ji, through the State Government's own resources has established a new Nalanda University in Rajgir on the lines of the historic Nalanda University on 25 November 2010 and as an extension of the institution the new campus was inaugurated by the Honorable Prime

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\*Speech was laid on the Table.

Minister on 19 June 2024. It is hoped that Nalanda University will prove helpful in making India a knowledge hub on the world stage in future. It will work to prove India's glorious past as a center of global knowledge.

Just like the establishment of the ancient Nalanda University, the successors of the Gupta dynasty ruler and the subsequent ruling dynasties as well as foreign rulers used to contribute, provide patronage and grants for the prosperity of the university, I hope that the Central Government will also continue to provide full financial support, protection and assistance to Nava Nalanda University in the same manner.

Now I would like to talk about the State of Bihar. Bihar State has lagged far behind other States in the phase of development. Today, economic growth is happening very fast in the country. The Government hopes that India will soon become the third economic superpower of the world. Currently, India is ranked 5th according to GDP rank and the estimated GDP of 2024 is estimated to be 8.2 percent. The contribution of Bihar State also holds a very important place in the development of the country. In the year 2022-23, the growth rate of Bihar has been 10.98 percent but today, Bihar State is called the most backward State of the country according to the standards of NITI Aayog. After the division of Bihar, all the natural resources, industries etc. of the State became the part of Jharkhand state. Bihar got only floods and droughts. Resources became limited and natural disasters have been hurting the growth of Bihar every year. As a result, the State kept lagging behind in the phase of development.

Our Honourable leader and Chief Minister Shri Nitish Kumar ji has been trying his best to develop the state with limited resources for nearly two decades but did not get the expected financial support from the Central Government. The available data

show that Bihar state has received only Rs 29,026 crore, Rs 54,775 crore and Rs 52,161 crore respectively in the year 2022-23, 2023-24 and 2024-25 as grant from the Central Government. In all these circumstances, the state Government has been continuously demanding special status for Bihar since the year 2005.

Just as giving special status to other states till now has led to economic growth and progress of such states similarly if Bihar also gets this, then the state can come at par with other developed states of the country in a short time. There will be industrialization in the state. Industries there will get more tax exemptions, like other states are getting now. This will provide employment opportunities to the youth along with revenue. There will be economic progress in Bihar. Per capita income will increase which is currently at a low level. It is hoped that the Central Government will announce special status for Bihar in the first budget to protect the interests of the oldest state.

The state of Bihar has already conducted the census on caste, economic and social basis in the last year 2023 with its own resources and expenses. This census has also been published. With this census, the state has a factual basis to keep in mind the progress and well-being of all while making plans for its citizens. Therefore, my party JDU urges the Central Government to conduct a census in the country on the lines of the Bihar Government in the next census. This census will also prove helpful in implementing the Women's Reservation Law. I believe that the Government will take all meaningful steps to implement the Women's Reservation Law on time.

Her Excellency the President has mentioned in the 10th section that the country is committed to making cities the best living spaces in the world. In the same sequence, the Honourable Prime Minister is working to make 100 cities smart cities. Among those

100 cities, there are four cities of Bihar state and Bihar Sharif of my parliamentary constituency has also been covered under it. The NDA Government will complete the work on all these cities as soon as possible and will bring all the parameters of smart city in 100 cities. I am concluding my speech by saying that Her Excellency Hon. President has mentioned in the 14th section that the creation of a developed India is possible only when the poor, youth, women power and farmers of the country are empowered. This is the commitment of the NDA Government and in the future the country should get freedom from poverty and there should be economic progress of farmers and fair price for their crops. The youth of the country should get employment, and that too within appropriate time. Only then, the the country will make economic growth and the common citizens will be prosperous. The citizens living at the backward level will get some share of the benefits of the country's growth. I support the proposal. Thank you.

*[English]*

**\*SHRI V. K. SREEKANDAN (PALAKKAD):** I thank you very much for giving me an opportunity to express my views on motion of thanks on the Hon'ble President's address. The Constitution provided by Dr. Baba Saheb Ambedkar is not merely a book, it is a guiding tool or principle for every Indian and the Government of the country. For the last nearly a decade we have been witnessing our constitutional agencies have been largely used with an angle of political interest, disrespecting their values and deviating from the very principle for which they were created by our predecessors.

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\*Speech was laid on the Table.

The people of the country largely fear that there is a move to deviate from the very laid down principle of our constitution and the people have reacted strongly against it through their votes. Abiding Constitution and respect its ideals and institutions are Paramount important for every Indian. The very idea of any Government is to ensure equal distribution and opportunities for its citizens and the benefit and fruit of development should reach to everyone. But in our country, it is not actually happening and a larger section of our population is neglected and deprived of the above.' Therefore, to ensure equal distribution and opportunities for every citizen, the caste census should be undertaken, so that the share of development and opportunities can be given according to their strength. Many States wanted to have a caste census and some States have already initiated Steps in this regard.

The country becoming a developed nation is a dream of every Indian and they work for it. But when our Government could not conduct an important examination i.e. National Eligibility-Cum-Entrance Test (NEET) being conducted by National Testing Agency concerning the health of the people of our nation as the Papers of the current NEET examination were leaked and more than 24 lakh students future was affected, It is a matter of shame. These youths were trying and working on this examination for years. But the leakage has shattered their hope. Sir, this is not happening for the first time, during the last seven years 70 papers have been leaked and more than 2 crores students were affected. Can't this country conduct a fair examination? Slogan shouting and putting things into perfect are totally different and I think this Government believes in Slogan shouting rather than taking the country into a right path. The failure or leakage of NEET examination papers is a testimony to it.

Unemployment is a big issue the nation is facing. The unemployment level has surpassed all previous records and the youths of our country are losing hope even after attaining higher degrees or qualifications. The unemployment projected to reach 8.3% in 2024 in February this year it has already reached 8.1%. It is predicted to rise in the next few years. The wrong implementation of Goods & Services Tax and demonetization forced closure of job generating avenues which made our youths to roam here and there in search of jobs But in this address, it is saying nothing on the creation of jobs. India is considered as a nation of youths, and if their hope is shattered, mere slogan shouting will not work. Instead of providing 2 crore jobs as guaranteed by the Government, the Government snatched employment opportunities of the youths of the country by following wrong policies and decisions. There are nearly 10,00,000 posts vacant in Central Government Departments. Merely distributing appointment or offer letters to a few thousands of job seekers is of no solution when the backlog is huge. But this address does not say anything when the Government is going to fill up these vacancies running into several lakhs.

The country has been witnessing continued increase in the price of all essential commodities and the poorer section of our population is mostly affected on this account. On the other hand, the reduced income due to reduction in jobs and on the other side high cost of all essential commodities, all these made the life of the poor miserable and the address does not show any concern towards them. The inflation level is all time high and not a single item is untouched of this inflation. The looting is going on and who is benefiting nobody knows and the Government's intervention is

seen nowhere. The Government thinks that by giving five-kilogram foodgrain, it is ensuring a better living for the poorer section of our society. It is not.

The rail is the lifeline of our nation and the countrymen have been thinking this way till a few years ago. But today rail journey is not a safe option. The continued rail accidents has tarnished badly the image of Indian railways. I have a point to Say this. Just after one of the biggest three trains collision that killed nearly 300 people on 2.6.2023, another major rail tragedy took place on 17.06.2024 near Jalpaiguri, killing more than 15 people on board.

The major contribution towards this unabated train accidents in the country is the huge unfilled vacancies especially pertaining to rail Safety. The inquiry reports may say many things on rail accidents, but the fact is that the loco pilots are being forced to restless duties. Many recommendations say that Loco Running Staff should not be compelled to work for more than 2 continues nights at a Stretch and also recommended that grant of periodical rest of 40 hours. But this is not happening as recommended. The reasons put forwarded by many for forcing the Loco Running Staff to perform duties without rest, were because of huge unfilled vacancies of Loco Running Staff. The rail journey was once sure travel of reaching destination without worry, has now become uncertain of reaching destination, despite paying heavy train fare. With regard to other rail safety workforce, there are huge vacancies exist, and the situation is no different. If we have to reduce the rail accident and to ensure safe rail journey, the vacancies of rail Safety workforce should be filled up on a time bound basis. In Railway 3.12 lakh posts are lying vacant. The price on petrol and diesel have nearly doubled since the year 2014 and whereas the international price on crude oil reduced by half

per barrel. The reduced international price of crude oil has no bearing effect on the prices by which petrol and diesel are being sold in India.

The present record price on diesel has led to an increase in the cost of all essential commodities. In the case of cooking LPG Gas, the price of the same has been steady for the last several years and whereas the same was available at Rs400 or so when the United Progressive Alliance Government was there till May, 2014. Due to this exorbitant cost of cooking gas the households are facing acute problems and are unable to meet both the ends. Even the beneficiaries of Ujala scheme were not able to refill the second cylinders. But in this address these have no place, showing no concern. When this Government came to power in the year 2014, it was assured the nation that the crime against women will be taken care of to reduce. But what happened was that the crime against women has been steadily increasing since then year after year and is going on unabated and according to the National Crime Records Bureau (NCRB), crime against women is happening the most in most of the year since 2014 is in the double engine sarkar of Uttar Pradesh. Not only this, in another State which is Gujarat where also the double engine sarkar is existing, the Government there freed 11 convicts of Gujarat gang rape from jail in Gujarat's Godhra town after the state Government approved their application for remission of sentence. So this is the reality. Talks something for the consumption of the general public and contradictory things happen. But this address does not Say anything about the prevention of crimes against women. The farmers who are the anna dhathas of our nation have been demanding guaranteed Minimum Support Price for their produce. It was assured to them that this issue will be addressed, to call off their year long strike in the national capital. But these

farmers now feel that they have been cheated and the Government has gone back on its promise. Their demand for guaranteed Minimum Support Price was based on the fact that the cost of all input materials such as fertilizers, etc. and the labour charges wherever required have gone up drastically and there is even a proposal to withdraw or reduce subsidy on fertilizer due to budget deficit as well as on international pressures. Therefore, the farmers fear that the cost of farming will go up to a level which cannot be affordable for small and marginal farmers. But in this address there has been no mention of guaranteed Minimum Support Price, except saying setting up of Farmer Producer Organisations, but the fact is that such an organization is already existing for the same Purpose in the name of Commission for Agricultural Costs & Prices. Most of the political parties and experts have been demanding a debate on the aggression by China at the Line of Actual Control, but the Government is not willing to do so. There are reports that the Chinese Army PLA is very much inside our territory in some pockets. The locals in Arunachal Pradesh have been complaining about this. The Clashes between our soldiers and the Chinese army have been reported quite often. We lost our 20 brave Soldiers at the hands of the Chinese army in Galwan valley earlier. China is creating all types of infrastructure at the LoAC. Even we were warned by world countries on this issue. But I am sorry to say nothing has been elaborated in detail in the address. Due to implementation of policies without consulting the State Governments, several State Governments are facing huge fiscal stress, forcing many developmental projects halted and social welfare schemes to be put on hold, but at the same time the States are not allowed to borrow money beyond a limit. States had to approach the Central Government/Supreme Court to allow them to borrow money to

run their Government. Again this serious issue found no place in the address. With this I conclude. Thank you.

**\*DR. RABINDRA NARAYAN BAHERA (JAJPUR):** My heartfelt thanks to Mahamahim President of India for her speech in the Lok Sabha. Thanks to the hon. Prime Minister of India for historic development in India and transforming India into India, and new India into Digital India.

I would like to state that a lot of development work has taken place in my constituency, Jajpur. Jajpur is rich in minerals and is also known for its industries, cultural heritage, Buddhist Conclave, agriculture and river belt. We have seen development in railway sector especially in Haridaspur-Paradip line.

Already survey has been done between Jajpur road and Dhamera rail-line. Development is also done in mines sector. I also wish to congratulate the Government for constructing Ram Mandir, and developing other heritage sites in various parts of the country.

I want to draw the attention of the Government towards a few other very important projects in my constituency,

There is an urgent need for developing railway connectivity between Biraja Khetra (Jajpur town) on Jajpur road and Dhamera rail-line.

There is also a need to revive Pushpagiri Vishwavidyalaya near Ratnagiri and Langudi Buddhist Archeological Site.

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\*Speech was laid on the Table.

There is a lot of scope of development in agriculture sector in my constituency. The Government can also take several initiatives under Digital India in Jajpur constituency. Several river development projects can also be taken up. Thank you very much.

**\*SHRIMATI ANITA SUBHADARSHINI (ASKA):** I support the motion moved by hon. Member, Shri Anurag Thakur.

In the past ten years, Modi Government has spent a lot for the development of the common people, but unfortunately, the State Government did not cooperate.

Some things were done, but a lot has to be done for my constituency, Aska in the Ganjam District of Odisha.

There was no railway connectivity in my segment. We need an AIIMS at Aska segment as health facilities there are in a bad shape.

We need to take some initiatives for job creation as migrant labourers are maximum in my district, in the State of Odisha.

Aska sugar factory has to be taken care of as it is going to be a dying industry because of the least interest of the previous State Government.

As we now have a BJP Government in the State, we expect that the development of my parliamentary constituency would be done at double speed.

I would also request to add Aska in Modi ji's developed India. Viksit Aska, Viksit Odisha, Viksit India. Thank you.

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\*Speech was laid on the Table.

**\*DR. PRADEEP KUMAR PANIGRAHY (BERHAMPUR):** It was indeed a pleasure to listen to the address of Honourable President Madam Smt. Droupadi Murmu on June 27, 2024.

I am thankful for giving me an opportunity to extend my thanks to the President of India for her address with a warm welcome to the newly elected members of the 18<sup>th</sup> Lok Sabha. I am one among the very few who got this privilege to be elected as member of Lok Sabha and serve the nation and the people of my Constituency-Berhampur, Odisha. Madam President delivered her address by vesting a lot of responsibilities on us to fulfil the aspirations of 140 crore Indians and server the country in the spirit of Nation First. On this occasion, I also express my gratitude to the people of my constituency who have full faith on me to fulfil their aspirations.

Madam President has aptly said that the election 2024 has been an election of trust in policy, intention, dedication, strong decision and decisive Government. People's trust in good governance, stability, honesty and hard work of the Modi's Government can only deliver Government's guarantees and making our country in the vision of our Honourable Prime Minister for a Viksit Bharat. The Government's mission of service and good governance delivered during the past 10 years has been the hallmark of development and reflected in the election result.

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\* Speech was laid on the Table.

Truly, this 18<sup>th</sup> Lok Sabha will witness and script a new chapter on decisions for public welfare. I am glad that I will be part of Modi Government's 3.0 far reaching policies and futuristic vision of appropriate reform, perform and transform in making India as World's third largest economy.

Honourable Prime Minister Modi is committed in striving to make India's overall development keeping people of India at the centre of each policy decision. The commitment of the Government is indeed reflected with the continuation of fund disbursement through PM-Kisan Samman Nidhi to enable farmers to meet their small expenses.

During last 10 years, the Government led by Honourable Prime Minister Modi has been successfully delivering its commitments and promises. Among others, rural connectivity through PM Gram Sadak Yojana-as the lifeline of rural masses, has been the testimony of Modi Government's success. The implementation of New Education Policy, policy on Universal Health Coverage through strengthening health service delivery institutions and focus on infrastructure building and tertiary care, Commitment for Housing for all, Doubling Farmers Income, Swachh Bharat Mission, connecting tap water to each household for safe drinking water under Jai Jeevan Mission, and unleashing the potential of market to drive appropriate policy reform for the welfare of the masses are some of the symbolic development model of the Modi 1.0 and 2.0. The unfinished tasks (due to COVID 19 pandemic) of the Modi Government will be fulfilled in Modi 3.0.

The vision of the Honourable Prime Minister for making India self-sufficient and reliant on defence production, manufacturing needs and to reduce the import cost to the exchequer, ease of doing business policy, startups, make in India and slogan on vocal for local helped youths of India to think beyond the traditional means of livelihood.

The Krishi Sakhi Initiative trained Krishi Sakhis into modern agricultural practices, the Sukanya Samriddhi Yojana, PM Surya Ghar Muft Bijli are steps in right direction in achieving the goal of Viksit Bharat. In the difficult times of the Corona pandemic, the Government started PM Garib Kalyan Anna Yojana to provide free ration to 80 crore persons.

India has been at the forefront in safeguarding humanity. The way the world now views India was evident during the G-7 summit held recently in Italy. India hosted the G-20 summit and won the confidence of Africa and the entire Global South. Following the Neighbourhood First Policy, India has strengthened its relations with neighbouring countries on various policy matters like trade, investment, bi-lateral and multi-lateral cooperation agreements etc. In the spirit of Sabka Saath-Sabka Vishwas and Sabka Vikas the East Asia, Middle-East and Europe the India Middle East Europe Economic Corridor was set up, which will prove to be one of the biggest gamechangers of 21<sup>st</sup> century. Jai Jagannath

**\*SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR):** Thank you, for giving me the opportunity to express my views in support of the Motion to thank the Hon'ble President for her address to the Parliament.

I take this moment to express my sincere gratitude to the people of India and Odisha, in particular thanking them wholeheartedly for their support and blessings, which have contributed to our significant electoral success.

The Hon'ble President of India, in her address to the joint sitting of Parliament, underscored the significance of India's stable Government, elected with a clear majority for the third consecutive term, with the Kashmir Valley surprising everyone with a massive voter turnout and home voting facility being introduced for the first time to ensure optimum voting. This achievement is due to the leadership and vision of our Hon'ble Prime Minister, in whom the people of India have placed their trust. This is the result of Modi's guarantee. Modi's Guarantee embodies a relentless commitment to the people's welfare. It promises a Viksit Bharat. This guarantee stands for the progress of our youth, the empowerment of our women, the welfare of our farmers, and the upliftment of the marginalized and vulnerable who have been neglected for decades. Under Modi's Guarantee, what was promised has been delivered; what will be promised will be achieved.

Both the Nation and my state of Odisha stand united in unwavering trust and faith in our Prime Minister. As a result of Modi's Guarantee, we now have a

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\* Speech was laid on the Table.

Double Engine Government in Odisha for the first time ever. Viksit Odisha will be a vital growth engine, aligning with the vision of a Viksit Bharat by 2047.

Hon'ble President emphasized the Government's commitment to reform, perform, and transform, highlighting India's economic achievements and its transformation into the world's fastest-growing economy. She noted that in the past 10 years, India has risen from the 11<sup>th</sup> largest economy to the 5<sup>th</sup> largest in the world. Between 2021 and 2024, India experienced an average annual growth rate of 8%. She emphasized that India is responsible for 15% of global growth and that the Government is working to elevate India to the position of the 3<sup>rd</sup> largest economy in the world.

The President also emphasized that the Government accords equal importance to all three pillars of the economy: Manufacturing, Services, and Agriculture. In a bold move to uplift our farming heroes, more than 23,20,000 crore has been swiftly disbursed through PM-Kisan Samman Nidhi. Hon'ble PM, upon beginning his third term, signed his first file authorising the release of the 17th instalment of PM Kisan Nidhi, amounting to more than Rs 20,000 crores to around 9.26 crore beneficiary farmers reaffirming the government's resolute commitment to farmers' welfare.

The Government has enacted a significant rise in MSP for Kharif crops and is developing a wide network of Farmer Producer Organizations (FPOs) and cooperatives such as PACS. The Government is attempting to create the World's largest storage capacity in the cooperative sector.

The Double Engine Odisha Government has pledged the Samrudh Krushak Niti, guaranteeing paddy procurement at Rs 3,100 per quintal. Payments will be expediently transferred to farmers within 48 hours through direct benefit transfers, with procurement conducted using electronic weighing machines across all markets, reflecting the Government's profound care and respect for farmers.

The Hon'ble President underscored that due to the resolute implementation of Government Schemes with a saturation approach over the past decade, 250 million Indians have transcended poverty.

In the face of the Corona pandemic's challenges, the Government promptly launched the PM Garib Kalyan Anna Yojana, extending free rations to 800 million individuals. This steadfast guarantee signifies our leader's unwavering commitment to ensuring no citizen sleeps hungry, embodying our pledge to uplift and empower every Indian towards a prosperous tomorrow.

The Hon'ble President emphasized several groundbreaking programs designed to improve living standards and economic opportunities for different societal groups. One key initiative, the PM Surya Ghar Muft Bijli Yojana, aims to eliminate electricity bills and generate income by selling electricity. This program includes installing solar panels on rooftops, with the Government providing up to 278,000 in support for each family.

The Double Engine Odisha Government is launching the transformative Prime Minister Surya Ghar Muft Bijli Yojana, which seeks to provide free electricity for 300 units through rooftop solar installations. This visionary scheme

will not only supercharge Odisha's local economy and create numerous jobs but also strengthen our national energy security.

In 10 years, the Government has successfully built over 3,80,000 kilometres of village roads under the PM Gram Sadak Yojana, significantly improving rural connectivity. Additionally, the development of National Highways and Expressways has seen remarkable progress, with the construction pace more than doubling.

The PM SVANidhi scheme will be extended to cover street vendors in rural and semi-urban areas. In 10 years, metros have been built in 21 cities.

Construction of three crore houses has been approved under PM Awas Yojana. Within 24 hours of taking oath as Member of Parliament in the newly constituted 18<sup>th</sup> Lok Sabha, the Railway Ministry approved Rs 183.89 crore for an 8.11 km flyover at Titilagarh Junction, located within my Bolangir Lok Sabha Constituency. This flyover will enable seamless movement of trains towards Vizianagaram, Sambalpur, and Raipur without the need for crossings. Previously, trains had to stop at Titilagarh to accommodate cross-traffic from these three directions, causing delays and operational challenges. This proves the seriousness of the Modi Government to deliver.

The Hon'ble President of India proudly underscored the Government's unwavering dedication to women-led development and empowerment, heralding a transformative era in the nation's progress. Responding to the long-standing call for greater representation, the historic enactment of the Nari Shakti Vandan

Adhiniyam has empowered women by securing their increased participation in the Lok Sabha and Vidhan Sabha.

A comprehensive initiative has been launched with the goal of transforming 30 million women into 'Lakhpati Didis', supported by increased financial assistance to Self Help Groups. 10 crore women have been mobilised into self- help groups (SHGs), 30,000 women belonging to SHGs have been provided with Krishi Sakhi Certificates in the past decade. The NAMO Drone Didi Scheme is a key initiative contributing to this goal, empowering women from various Self Help Groups with drones and training them as Drone Pilots. Over the last 10 years, majority of the 4 crore PM Awas houses have been allocated to women beneficiaries.

Under Modi's Guarantee, the Double Engine Odisha Government is launching the Subhadra Yojana, providing every woman with a Rs 50,000 voucher to be redeemed over two years. This groundbreaking initiative aims to empower women and boost entrepreneurship among the women of Odisha, heralding a new era of progress and prosperity for our nation.

Hon'ble President highlighted the significant advancements in India's educational sector over the past decade, underscoring its vital importance for the nation's progress. In the last 10 years, 7 new IITs, 16 IIITs, 7 IIMs, 15 new AIIMS, 315 medical colleges, and 390 universities have been established, reflecting a robust expansion of higher education infrastructure.

A new Digital University is to be launched. Under PM Modi's leadership, the New Education Policy strives to create a conducive environment which is

inclusive and promotes regional languages. The emphasis on education is pivotal for building a knowledgeable, skilled, and empowered generation that will drive India's future growth & reverse 'Brain Drain'. Nalanda University, rooted in its rich historical legacy as an ancient seat of learning, has been re-established to position Bharat as a Global Knowledge Hub.

Under the visionary leadership of Prime Minister Modi ji, free health services are provided to 55 crore beneficiaries through the Ayushman Bharat Yojana. Our Government has now taken the 'sankalp' that every individual above 70 years of age will now be included in the Ayushman Bharat Yojana, demonstrating our resolve to prioritize healthcare accessibility and affordability for all elderly citizens. 25,000 Jan Aushadhi Kendras are being opened at a fast pace to improve healthcare access, affordability, and quality across India.

Our Government, under Prime Minister's leadership, has always prioritized the needs of our armed forces. As a result, the long-awaited One Rank One Pension scheme has been implemented after four decades, honouring the service and sacrifices of our military personnel.

The creation of the Chief of Defence Staff (CDS) has brought significant reforms and added new strength to India's defence Under the "Make in India" initiative, India's defence manufacturing has exceeded one lakh crore rupees. Last year, around 70% of defence procurement was sourced domestically. The defence forces have had imports of over 500 defence items, and defence exports have soared over 18- fold to Rs 21,000 crore.

The Bharatiya Nyay Sanhita will come into effect across the nation starting July 1st. focussing on justice over punishment, this is in harmony with the foundational principles of our Constitution.

The Government has initiated the process of granting citizenship to refugees through the Citizenship Amendment Act (CAA), offering a dignified life to many families impacted by Partition.

Prime Minister Modi's vision for social justice guarantees inclusive growth and empowerment for all sections of society. The Pradhan Mantri-Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) Scheme, with an allocation of more than Rs. 24,000 crore, aims to uplift Particularly Vulnerable Tribal Groups (PVTGs), addressing their unique challenges and enhancing infrastructure for a promising future.

Our Government initiated the celebration of Bhagwan Birsa Munda's birth anniversary as Jan Jatiya Gaurav Divas. Next year, we will enthusiastically mark his 150<sup>th</sup> birth anniversary nationwide.

The 21<sup>st</sup> century belongs to India, where unity under Prime Minister Modi's visionary leadership is essential to achieve Viksit Bharat & Viksit Odisha. Together, let us harness our collective strength to drive innovation, sustainable growth, and inclusive development across all sectors. By embracing our cultural heritage and leveraging modern advancements, we can propel India to global leadership, ensuring prosperity and well-being for all our citizens. Let us unite with determination and dedication to fulfil this transformative vision, shaping a future where India shines brightly on the world stage.

With these remarks, I conclude my speech and I support the Motion of Thanks on the President's Address.

*[Translation]*

**\*SHRI SUKANTA KUMAR PANIGRAHI (KANDHAMAL):** Thank you for giving me this opportunity to express my views on the motion of thanks on the address by Her Excellency Madam President in the Parliament. In her address , the President has guided all of us and the countrymen. The Honourable Madam President has not only boosted the pride of the tribal society, but it is also a great inspiration for millions of sisters and daughters of the country.

Today, every credible institution of the world, all the experts who study the global impacts very deeply and who can predict the future well, all of them have great hope, faith and enthusiasm towards India. Today the whole world is looking towards India with great hope. The reason for this is the stability in India, India's global credibility, India's growing strength and the new possibilities being created in India.

In the last 9 years, India has created 90 thousand startups and today we have reached the third position in the world of startups. A very big startup ecosystem has reached even Tier 2 and Tier 3 cities of the country. It has reached every nook and corner of India. It is becoming the identity of India's youth power.

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\*Speech was laid on the Table.

Our Government is capable of providing ration to the poorest of the poor anywhere in the country through One Nation One Ration Card. Also, through the Kisan Samman Nidhi Yojana, 11 crore rupees are deposited in the accounts of farmers thrice a year.

Our Government has worked to provide concrete houses to more than 3 crore people who were homeless or who were forced to live on the footpath and who used to live in slums.

Our Government has worked to augment the honour of women and has provided free gas connections to 9 crore people by giving them the benefit of schemes like Ujjwala. 8 crore families have been benefitted by giving the benefit of Har Ghar Jal Nal Yojana .

I congratulate for the roadmap drawn in the Honourable President for the journey from ' resolve ' to ' achievement ' with far-reaching policies and vision for the future in her address. I heartily thank the President. Today, the country has started from here with a new zeal, new confidence and new resolution. Thank you very much.

**\*SHRI HARENDRA SINGH MALIK (MUZAFFARNAGAR):** Thank you very much for giving me the opportunity to express my views on the address by Her Excellency the President.

Today, I have reached here in the Lok Sabha of the world's largest democracy after following leader of farmers Chaudhary Charan Singh, '

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\*Speech was laid on the Table.

dhartiputra ' Shri Mulayam Singh Yadav, Netaji and Chaudhary Mahendra Singh Tikait, a symbol of struggle and also because of the able leadership of Hon. Akhilesh Yadav ji. For this, I thank from the bottom of my heart the respected people of Muzaffarnagar, where in the year 2013, some people had instigated riots and tarnished the name of Muzaffarnagar. The people of Muzaffarnagar have not only made me victorious, but have also defeated the mentality that has been making people fight in the name of religion. They have proved that they all believe in the policies of the symbol of secularism and farmers, and a hero of the youth, forward and backward classes, the National President of the Samajwadi Party, Shri Akhilesh Yadav ji, and are with him.

I have read this address of Her Excellency the President many times. It has mentioned doubling the income of farmers but nowhere is it mentioned how the income will be doubled. There is no announcement of making MSP guarantee law. Nor is there any announcement of building new mandi. We had hoped that cheap and free electricity will be made available to farmers across the country but there is no such announcement. In such a situation, how the income of farmers will be doubled is beyond understanding. Employment was talked about in the address of Her Excellency the President but jobs are being snatched away in the country. There are about 30 lakh vacancies under the Central Government itself which are not being filled. State Governments are exploiting the youth by hiring employees on contract. The papers of examinations get leaked. Unemployment is at its peak. The youth who are the future of the country, sometimes fall prey to NEET examination paper leak and sometimes to

other examinations. They are disappointed. The same is the condition of weavers. Weavers of my Lok Sabha constituency Muzaffarnagar, lawad and Sardhana are distressed by expensive electricity. There is no announcement of providing them cheap electricity. Muzaffarnagar pays a lot of GST but neither any Government medical college nor any Government university is set up there.

I request the Government to establish a medical college and university in Muzaffarnagar. Muzaffarnagar is within NCR but there is no NCR facilities there, rather the people have to face various restrictions due to industries set up in the name of NCR. I request the Government that despite being in NCR, Muzaffarnagar is not being connected to the proposed rapid rail service. In such a situation, I request the Government to take Muzaffarnagar out of NCR and build an industrial corridor from Muzaffarnagar to Saharanpur and a big industry should also be established there by the Central Government so that the people there can get employment.

Her Excellency the President has talked about the respect of women. I just want to say that the incident in Manipur has shamed the country and the way Delhi Police treated the internationally renowned wrestler sisters cannot be more shameful. Anyway, crimes against women have increased in the whole country. I will talk about the mention of elections in the address of Her Excellency the President. All the colleagues here have contested elections. The way elections are being conducted at present is a threat to democracy. I myself am a victim. On the day of elections, there was not a single polling booth where the inspector did not go and intimidate the voters. Not only this, even after sending

photographs and videos of the family members of the candidate belonging to the ruling party who was roaming around with 12 cars, no action was taken by the administration and my son Pankaj Malik, who is a MLA was put under house arrest and I myself, while I was in a car was stopped and my car was searched, people were counted, and thereafter, I was detained for about half an hour. Not only this, voting was stopped by deploying heavy police in Muslim dominated areas and finally the District Magistrate himself stood with the SSP along with a heavy police force in Muslim dominated areas on the road leading to the police stations so that Muslim voters could not go to vote and they were actually stopped. Whether democracy will survive in this way? There was no village head and ration dealer left who was not threatened. Not only this, an attempt was made to rig the counting and the AROs of both the assembly constituencies from which they won with more votes and who were on the post of SDM were removed and attached to the district headquarters. Their fault was the victory of Harendra Malik in the areas of Budhana and Charkhawal. Is this democracy? Will democracy survive in this way? I find the future of democracy frightening.

Finally, before concluding my speech I would like to request the Government to implement the old pension scheme which is the support during the old age of the employees and provide employment to the youth, give beneficial prices to the farmers, provide cheap electricity and pay the sugarcane farmers the dues with interest and free the farmers from small animals and make proper arrangements for the fodder of the small animals kept by the Government in the cowshed. Our businessmen brethren are being harassed daily in the name

of GST and efforts should be made to stop this. If the farmers and youth remain troubled, the country will never be able to progress. Thank you very much for giving me the opportunity to present my views.

**\*SHRIMATI ANITA NAGARSINGH CHOUHAN (RATLAM):** I am very grateful to you for giving me the opportunity to express my views in writing on the address by the Hon'ble President.

I am one of the newly elected members of the 18th Lok Sabha. I have come from a rural area from where no sister had ever reached here before. I am a woman from a tribal area where the district is primarily agricultural, but if I have reached here today, it is because of Modi ji.

He made the Nari Shakti Vandan Act to promote women and I thank him for that.

I thank the mothers, sisters, brothers, and respected elders of my parliamentary constituency who believed in me and sent me to Parliament to develop the area.

I am proud that the address by Hon'ble President was given by such a sister, such a mother who is a tribal woman and it has been possible only under the Government of Modi ji. This is a matter of pride for me.

I would like to tell you that it is the rainy season right now. These days the firewood gets wet making it difficult to cook food with it. Not only difficult but the eyes and lungs of the sisters get damaged. But the Modi Government has given

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\*Speech was laid on the Table.

a new lease of life to our rural sisters by formulating the Pradhan Mantri Ujjwala Yojana. It has saved their eyes from getting damaged.

Not only this, today many of our sisters living in villages are making organic fertilizers through Self-Help Group/Aajeevika Mission Group and are performing the work of making soap, sanitary napkins and incense sticks. Modi ji's Government has taken steps to make sisters Lakhpati Didi. In the coming time, our sisters will learn other works and move forward.

\* **SHRI SANATAN PANDEY (BALIA)**: I would like to add the following points to the address of the Hon'ble President. Since I did not get a chance to speak due to lack of time, therefore, I would like to add some of my points in writing while opposing the address by the Hon'ble President.

My parliamentary constituency number 72 is Balia which is surrounded by two rivers due to which most of the Lok Sabha Constituency remains in the grip of floods and every year the scene of devastation ruins millions of people. There is no concrete plan regarding the above.

The district Balia is located in the eastern most region of Uttar Pradesh. There is no facility for medical treatment there. There is neither a medical college nor AIIMS for health improvement in the district Balia and there is no concrete plan for it either.

There is a university in the name of the Hon'ble former Prime Minister Jananayak Shri Chandrashekhar in the Lok Sabha constituency number 72,

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\*Speech was laid on the Table.

Balia. Recruitment of employees and professors have been conducted in it and reservation has not been followed in that process. Not a single appointment has been made from the backward and Dalit class and neither is there any plan for it.

Balia district is devoid of industries and there is no plan to set up industries there in future.

There is not a single engineering college in Balia, Uttar Pradesh and neither is there any plan to open one.

The President Madam has not said anything concrete on inflation and unemployment.

*[English]*

**\*SHRIMATI SUPRIYA SULE (BARAMATI):** While the issue of paper leaks was briefly addressed by the Hon'ble President, the proven negligence of the National Testing Agency (NTA) has been overlooked. The sudden and repeated postponement of several key examinations, all in the name of maintaining the sanctity of the examination process, has raised serious questions about competence and accountability of the NDA Government. In last five years, out of 66 exams conducted by NTA, 12 exams suffered Paper Leaks, affecting 75 Lakh Youths. Multiple arrests are happening now in the states of Bihar, Gujarat, Madhya Pradesh, interestingly all NDA ruled states, however it is a must for the

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\*Speech was laid on the Table.

Parliament to investigate as to why the massive delay in detecting the largescale scam and corruption. The National Testing Agency works in absolute opaqueness involving conducting of exams by private agencies, which remain not disclosed. It is crucial for us to define the purpose of the NTA, and bring in transparency.

The 18<sup>th</sup> Lok Sabha should make transparency its cornerstone. Professionalism of educational institutions such as the National Council of Educational Research and Training, the University Grants Commission and universities have been damaged in the last 10 years. The recent law brought in as mentioned by the Hon'ble President is only punitive in nature, neither preventive nor compensatory in terms of the prejudicial impact on the students.

It has been a continuing initiative and demand of the UPA Government for the caste census to be released for the perusal by the people of India & their representatives. It is only basis proper study and analysis of accurate data that adequate policies can made to uplift India. The NDA Government has grossly delayed the holding of a census even of the population of India, gravely affecting policy making at the Parliament Level. 50% Cap on Reservation It is the opportune time for the Parliament of India to pass a law to exceed the 50% cap on reservation.

Be it in Maharashtra, or Bihar, or the southern states, the reality of the Schedule Castes, Schedule Tribes and OBCs cannot be restricted within the 50% cap. There is no logic for such a limit, which is not even provided for in the Constitution, but applicable due to judicial decisions.

Despite the verdict of the country's electorate, the clear signal against the crushing price rise & unemployment, it is crucial for the President's address to include atleast the intent if not the comprehensive action plan of the NDA Government to solve the crisis.

According to the India Employment Report 2024, which was jointly published by the International Labour Organization (ILO) and the Institute of Human Development (IHD), India's youth are facing high unemployment rates. The report indicates that nearly 83 percent of the jobless population in India consists of young people. It is also concerning to note that the proportion of educated young people with at least a secondary education among the total unemployed youth has almost doubled from 35.2 percent in 2000 to 65.7 percent in 2021. According to a report from Hindustan Times, as of April, 712 out of approximately 2,000 students registered for the 2024 placements at IIT-Bombay were still seeking job opportunities. This represents about 36% of the student population.

Several Instances out of which one being the roof of the Delhi Airport has collapsed killing one person and injuring eight. The answer to the question who was responsible for the said roof to collapse, is not the answer that the family of the driver (Ramesh Kumar) killed, will accept It is to be noted that the Roof of the Jabalpur Airport collapsed, despite it being inaugurated 3 months back by the Prime Minister of India. Rs. 17,843 crore infrastructure project of this scale should be held to the highest standards of engineering and oversight.

This year has marked one of the biggest tragedy caused due to illegal Hoardings which is the tragic incident in Mumbai, where a massive 250-ton hoarding collapsed during a dust storm, leading to the loss of 17 lives, underscores the broader issue of corruption, inadequate regulation and enforcement around public structures. Further the issue of Manholes in Gujarat, Year after year, after the very first rainfall, roads in Gujarat collapse. On 30 June 2024, despite the ruling Government in power in the State, roads have collapsed/sunk in tier 1 cities such as Ahmedabad.

Similar is the crisis that Maharashtra has been facing with water logging in low lying areas and localised flooding of roads. Across these diverse infrastructure failures, a common thread emerges-the need for the Government to take a more proactive, comprehensive, and accountable approach to infrastructure management. Failure to address these systemic issues will only lead to more preventable tragedies in the years to come.

As Hon'ble President emphasised on green energy and jobs. However, the reality today is starkly different. As per the World Air Quality Report, India is ranked 3<sup>rd</sup> most polluted country. Almost 70% of the Indian Population live in areas that exceed the country's own national air quality standard. On average, every Indian loses 5.3 years of his life due to pollution, which should be seen in comparison with cardiovascular diseases that reduces the average Indian's life by 4-5 years, and child and maternal malnutrition reduces by 1.8 years. Between 2013 to 2021, 60% of the world's increase in pollution has come from India. If we

focus and control the pollution crisis, residents in Delhi would gain 12 years of life expectancy.

Recently, Vijay Warlikar, National Vice-President of the National Association of Fishermen, has appealed for attention to the gathering of devotees and saints from across the country and abroad in preparation for the 29<sup>th</sup> Palkhi procession of Shri Dnyaneshwar Maharaj to Pandharpur. He highlighted that the river Indrayani is heavily polluted due to the discharge of chemicals from nearby factories, with devotees and pilgrims bathing in this contaminated water. This poses a serious threat to their health and well-being, as well as risking the destruction of aquatic life and the environment.

I would like to add that only if the population is at its optimum efficiency, will India grow. As per the survey done in 2018 by the Indian Council for Medical Research, high expenditure on mental disorders is shooting up the families' healthcare budget. The study highlights a profound mental health crisis in India, with mental illnesses accounting for one-sixth of all health-related issues, including conditions such as depression, anxiety, bipolar disorders, and schizophrenia.

It is pushing 20 percent of Indian households into poverty. Out of the total household budget on healthcare, almost 20% is on mental care. We need preventive and corrective policy, of reducing work & society related stress, reward compassionate work environment, and also provide financial risk protection to reduce impact of healthcare expenditure on mental illnesses.

The Hon'ble President highlighted the Act East Policy of the NDA Government showing commitment towards the peace and prosperity of the North East region. However, it is global knowledge that Manipur has been experiencing prolonged unrest for the past year, women were raped and paraded, we demanded a discussion even in the 17<sup>th</sup> Lok Sabha, however, all was done to avoid any discussion let alone devise any comprehensive plan in the face of escalating violence and destruction of social harmony. Therefore, the 'Act East' policy rings hollow unless there is any intent towards accepting our mistakes, and working for regional peace.

Implemented on 1 July 2024 Amidst breach of the parliamentary security and demand for discussion on price rise, the 3 criminal law bills were railroaded in the Parliament without any discussion. Increase in the police remand period from 15 days to 60 or 90 days would prove to weaponise the police by the respective State Governments. Retention of solitary confinement despite it being in absolute violation of human rights. The introduction of the power to handcuff without court permission is again moving towards a police state. The 18th Parliament must reconsider the Criminal Law Bills and revise all the provisions in line with the Constitution of India.

It is high time that the law allows for Governments to weaponize it for their political motives, as seen in the case of Arvind Kejriwal & Hemant Soren. Similarly amendments to forest conservation and biological diversity protection forest laws were railroaded without any discussion. The Great Nicobar Project is deeply concerning. The recent bail of both Arvind Kejriwal and Hemant Soren

display the weaponizing of the investigative agencies of the country for political purposes. Huge amount of Government resources are focussed only on suppressing the voice of the opposition, this is a fraud on the taxpayers money. The 18<sup>th</sup> Lok Sabha, must in the spirit of consensus and to move ahead, bring in necessary provisions to restrict any Government be it Centre or State from weaponizing agencies for political purposes.

Honourable President has mentioned about the FPO networks being made but what cannot be neglected is rather than promises, we need a consultative mechanism, where farmers of the country are consulted before taking every decision. The three controversial farm laws, have proven that the approach of the Government is wrong.

First time in history, the "Vote from Home" option was made available. Firstly I would like to congratulate the Election Commission of India for increasing voter penetration, however, there were sizeable cases of malpractices by the NDA leaders and pressure upon the Hon'ble Commission. An important example is that of breaking of parties by defecting and approaching the Election Commission to be called the original party to create a defence to the Tenth Schedule. Weaponising the Hon'ble Election Commission to further the interest of NDA is condemnable as it is insulting to the people of India, and inevitably the Constitution of India.

There is mention that the farmers are unable to take care of expenditure - PM Kisan Samman Nidhi- 3 Lakh 20 Thousand Crores has been launched. I would like to shed some light on The Pradhan Mantri Kisan Samman Nidhi (PM-

KISAN) scheme, which provides a meagre Rs. 500 per month to farming families, is grossly insufficient and fails to meaningfully address the significant economic challenges faced by India's agricultural sector. If there were genuine concerns about the wellbeing of farmers, it would take far more substantive measure. Foremost, legal status must be granted to Minimum Support Prices (MSP). Additionally, comprehensive loan waiver schemes are necessary to free farmers. Furthermore, the Government should act to reduce the costs of essential agricultural inputs like fertilizers, seeds, and equipment. This could be achieved through higher subsidies and the removal of the Goods and Services Tax (GST) on these critical supplies.

Government has been working on Ease of Doing Business Constantly. But it is to be noted that the region-wise discrimination and bias shown by the NDA Government is against the cooperative federalism.

Even though as mentioned that the Government is continuously working on extension of farming activities including dairy and fishery, the current payment of 22 to 27 per litre to milk producers is significantly lower than the Government-announced rate of 34 per litre. Compared to other states, milk producers in Maharashtra receive 10 to 12 less per litre, exacerbating their financial struggles. Adding to the discontent, the Government's recent decision to permit the import of 10,000 tonnes of milk powder and remove the import duty has further jeopardised local this move is likely to depress rates even more, causing distress among local producers. It has been claimed that there have been Construction of 4 crore PM Awas Houses but The CAG audit of the Pradhan Mantri Awas

Yojana (PMAY) has revealed several issues, including irregular selection of beneficiaries, diversion of funds, and lack of effective monitoring. These findings suggest that the implementation of the scheme in the state has been plagued by various irregularities, undermining the objective of providing affordable housing to the urban poor. I would like to bring the attention towards Construction of more than 3 lakh 80 thousand kms. of road under PM Gramin Sadak Yojna. PMGSY-III aims to be completed by March 2025. As we enter the final year of this six-year project, it should ideally be 84% complete if progress were uniform each year. However, the reality is quite different. As of now, only 78,492 km of roads have been constructed, which is a mere 63% of the initial target of 1.25 lakh km. To make matters worse, just 1.15 lakh km has been approved so far, casting serious doubts on the scheme's timely completion. The situation is particularly dire in states like Mizoram, Manipur, and Sikkim, where not a single road has been completed under the scheme. This lack of progress is compounded by a damning report from a standing committee on rural development in 2022, which criticized the quality of the roads as "completely unacceptable."

Even if there has been growth in construction of the highways by 2x, the Atal Setu Bridge, which was inaugurated just three months ago, has already developed cracks. Even more alarming, a half-kilometre stretch of road near Navi Mumbai has sunk by a foot. Despite the state pouring a staggering Rs 18,000 crore into the Mumbai Trans Harbour Link (MTHL), these incidents highlight a glaring lack of proper construction practices. These problems underscore that it's not enough to simply build infrastructure; quality and durability are crucial.

Moreover, our national rail network, highways, and overall development lag significantly behind other parts of India, reflecting a need for more comprehensive and robust planning and execution in our infrastructure projects.

As stated by the Honourable President that there has been Growth of Tourism, Connectivity, Employment etc. in North-Eastern States, I would like to bring to attention that according to the Ministry of Statistics and Programme Implementation, during the financial year 2018-19, the eight North-Eastern states had a growth rate lower than the national average. In the financial year 2018-19, the 8 North Eastern States of India contributed only 2.8% to the country's GDP, most of this share came from Assam. Other states together gave 1/3 of the contribution. This region is behind other parts of India in many areas like power use, roads and railways, and social and economic development. Further it is that the Government working for Peace in the North- East. The Northeast of India has historically been a hotspot for secessionist movements, making it imperative for any governing body to prioritize establishing peace, ideally through political negotiations. Manipur incident is a reflection of the dearth of any proper intervention by the Government to establish peace.

The topic of women representation that the Government is working for Women Empowerment The number of women representatives in the cabinet reflects otherwise.

Further claims of 3 Crore Women benefited through Lakhpati Didi Abhiyan but the significant gender gap in workforce participation cannot be overlooked, especially when there's a young and educated female demographic ready to

contribute. It's not enough to rely solely on microfinance schemes. We urgently need more affordable childcare options, safe transportation, flexible work arrangements, and measures to address unconscious biases in recruitment and career progression. These are the real barriers that limit women's potential in the Member of Parliament, Lok Sabha Supriya Sule labour force. While rural women self-help groups have their role, the challenges faced by working women in urban areas are markedly different and demand targeted solutions.

The Free Ration and Affordable (Cheap) rates of Cylinder are not as helpful as being. Over the past five years, the cost of meals has surged by a staggering 71%, while salaries have only increased by a mere 37%, highlighting an alarming disparity that disproportionately affects households with regular salaried individuals. In Maharashtra, the average cost of a home-cooked vegetarian thali has risen by 71%, with a recent Crisil report revealing a 7% increase in March compared to the previous year. Particularly troubling are the price hikes of essential ingredients: onions, tomatoes, and potatoes, which have seen increases of 40%, 36%, and 22% respectively. This stark contrast between rising food costs and stagnant wages underscores the mounting financial pressure on ordinary families.

There has been mention of Last Mile Delivery approach of the Government has supported lot of families and specially Adivasis. However, arguably the biggest leader of the Adivasis Hemant Soren was incarcerated for 6 months for political reasons.

With the support of Government, 25 Crore Indians have come out of poverty. But it's hard to understand how Niti Aayog claims its poverty numbers are accurate when no third party, including the World Bank and the IMF, supports these figures. Niti Aayog has set its own standards for measuring poverty, but why were these particular standards chosen? They seem to be based on the Government's flagship schemes, which raises questions about their objectivity. The national multidimensional poverty measures look at deprivations across three dimensions- health, education, and standard of living each given equal weight. These dimensions are assessed using 12 indicators that align with sustainable development goals. The indicators include nutrition, child and adolescent mortality, maternal health, years of schooling, school attendance, cooking fuel, sanitation, drinking water, electricity, housing, assets, and bank accounts. Niti Aayog's National Multidimensional Poverty Index (MPI) employs the Alkire Foster methodology to gauge the decline in poverty rates. However, while the National MPI uses 12 indicators, the global MPI only uses 10.

In COVID time Government gave free ration to 80 Crore people under PM Garib Kalyan Anna Yojana. The 2023 Global Hunger Index paints a stark and troubling picture of hunger in India, ranking it 111 out of 125 countries. This dismal ranking places India behind all its neighbours: Pakistan is at 102, Bangladesh at 81, Nepal at 69, and Sri Lanka at 60. According to the index, 16.6% of India's population is undernourished, and the under-five mortality rate is 3.1%. Even more alarming is the prevalence of anaemia among women aged 15 to 24 years, which stands at an astonishing 58.1%. These statistics are a

clear admission of the severe hunger crisis and nutritional deficiencies plaguing the country. 16. Solar panels are being installed on the rooftops of houses under PM Surya Ghar Muft Bijli Yojana. But there are plethora of complaints made regarding the scheme as they are facing problems ranging from installation to website not working properly. Once we bring in a policy, we must implement it end to end.

I would like to address some critical concerns that have been persistently overlooked, despite the appreciation for the efforts made thus far. While it is commendable that work is being carried out, there are significant underlying issues that demand more strategic planning and dedicated attention. Merely completing tasks is not sufficient. Maintenance and aftercare are integral parts of any successful project. Unfortunately, this is where we see a glaring deficiency. It is not enough to just perform the work; it must be executed with thoroughness and precision, only then can it be considered truly complete and effective. What we are witnessing is a troubling trend of enacting laws without proper consultation with the opposition. This approach not only undermines the democratic process but also results in legislation that lacks broader acceptability and support. The absence of comprehensive dialogue and consideration of diverse viewpoints leads to laws that are perceived as undemocratic and, in many cases, counter-productive. It is essential to understand that the strength of our democracy lies in inclusivity and collaboration. When laws are passed without the involvement and consensus of all stakeholders, they fail to represent the interests of the entire populace. This exclusionary practice is detrimental to

the very fabric of our democratic institution. The only aim is just not to complete the tasks but also ensure they are carried out with the highest standards of quality and inclusiveness.

**\*DR. T. SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN (CHENNAI SOUTH):** I would like to take this opportunity to express my gratitude and Indebtedness to our great leader and mentor Dr. Kalaignar. My sincere thanks to our beloved Chief Minister of Tamil Nadu, Philosopher and Guide Thalapathy Thiru M.K. Stalin for providing me this opportunity to express my views.

We have great pride to say that we belong to the Dravidian Stock. Dravidians have a special trait conqueror of the conquered. It's the Dravidian trail enshrined in the annals of the Periplus of the Erythraean Sea. The same never say die attitude was demonstrated by the people of Tamil Nadu. The hon. Chief Minister of Tamil Nadu is spearheading the Dravidian Model Government in Tamil Nadu.

The present Union Government with a fractured mandate has failed to address the economic and agrarian crisis and rise upto the expectation of the people who gave them a clear mandate in the past ten years. Now they have downsized them to a minority.

First of all I deeply regret that the hon. President's address does not mention several issues which affects the life and nature of the poor middle class people. The insensitive economic policies of the Government have led to the

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\*Speech was laid on the Table.

lower GDP and loss of employment in the country. Hon. President's Address does not mention anything about the growing unemployment and the job loss in the country and also the failure of the present Government in providing employment to the two crore people every year as promised. It is really unfortunate that the President's address fails to mention the reason for mounting miseries on the people due to economic recession and the failure of the Government to tackle the economic crisis. There is no comprehensive policy for the India's 8 million differently-abled population whose interest cannot be protected in the absence of institutional mechanism. The address does not mention about the steps taken by the Government in this important issue. The Government should have statutory plans for compensation to the victims of violence especially the victims of communal riots and rehabilitation to such victims. We Tamil people share an umbilical tie with the Srilankan Tamils and our Leader Dr. Kalaignar has stood his grounds for their rights and welfare. There is a need to amend the Citizenship Amendment Act 2019 to confer citizenship to Sri Lankan Tamils who are staying in refugee and rehabilitation camps in Tamil Nadu as refugees for more than 5 years. They should be recognised as citizens of our country. There is an urgent need to pass a resolution for constituting an International Court of inquiry into the missing of thousands of Tamilians during the ethnic war in Sri Lanka. It is so disappointing to note that the President's Address does not mention about the need to include all the languages listed in the Eighth Schedule of the Constitution as official languages of the Union and also does not mention about the need to

amend the Constitution of India in order to transfer the residuary powers, from the Central sphere to the State sphere.

Our Party Leader Thiru M.K. Stalin has submitted a detailed memorandum voicing the concerns and anxieties in implementing the New Education Draft Policy to the Central Minister for Education. D.M.K. Party has always opposed (and will continue do so) the implementation of NEET as it poses a grave threat to the cause of Social Justice and Empowerment. There is an urgent need to discontinue NEET in the State of Tamil Nadu in view of large scale injustice imposed on the rural poor students who do not have the wherewithal to prepare for the costly NEET exams. If you look at the precarious condition and the unfaithful manner NEET is being conducted, plagued by question paper leaks and mishandling it is high time the Government should withdraw the NEET exams and go back to the robust system practised earlier. Otherwise the chaos will continue and genuine. There is a growing intolerance manifesting the violence and spread of communal polarization in the country and this very fact is conspicuously absent in the President's address. There is no mention in the Address about tackling global economic recession affecting Indian industries and loss of jobs of lakhs of workers and employees especially in our indigenous industries. There is no mention in the Address about lakhs of job lost in India during the last 5 years as a result of privatization of the PSUs as well as disinvestment. The growing incidence of child abuse and trafficking of women and children in the country is really worrying factor. The failure of the Government

to take effective measures to tackle this very important problem is unreasonable and unpardonable.

The growing incidence of 'paid news' in every sphere of media viz. print, television and social media that has become a dangerous phenomenon world distorting parliamentary democracy. There is no mention in the Address about the failure of the Government to curb and control the menace of fake news and paid news in the country.

The mounting increase of NPA's in PSU Banks affecting their financial health as well as loss of public faith in the financial system is a great threat to the economic freedom of the people. Government instead of punishing the culprits and wilful corporate defaulters candidly help them to get away with it. There is no mention in the address about this grievous situation arising out of NPAs in PSU Banks.

There is no reason why the price of petrol and diesel were raised, even when the prices of crude oil in the international market is declining. The Government has failed miserably to bring down the petrol and diesel prices that too when the crude oil price is very less in the international markets. Students will be betrayed by the system. when a system is corrupt and unwieldy it is better to abandon than to continue with same corrupt practices. People have lost faith on NEET and other exams conducted by the NTA. The integrity and transparency is missing. Very important issues like the need to find a solution to the Indian fishermen row on the fishing rights in the Palk Bay Strait and Gulf of Manner and the need to provide proper protection to the fishermen from the harassment of

Sri Lankan Navy is not mentioned in the President's Address. There is a need for providing proper medical facilities for fishermen and their families.

The appropriate steps and effective measures needed to arrest the steep fall in the ground water level and to encourage rain water harvesting in the country is not addressed in the President's address and we can only regret that it does not mention either about linking rivers, especially Godavari and Cauvery, Krishna to Pennar and Pennar to Cauvery. It is unfortunate that the President's address does not show any interest in resolving the water disputes among different states in the country.

Baba Saheb Ambedkar has said "My ideal would be a society based on Liberty, Equality, and Fraternity... Democracy is not merely a form of Government... It is essentially an attitude of respect and reverence towards one's fellow men". I consider myself a privileged person for being a product of the Dravidian philosophy propounded by Thanthai Periyar, proposed politically by Perarignar Anna, propagated by Muthamizh Arignar Dr. Kalaaignar and protected by our beloved leader Thalapathy Thiru. M.K. Stalin. Tamil Nadu has been the pioneering champion to achieve the social justice, liberty and equality for all people. The Justice party which heralded the Social Justice Movement in India during British Raj, followed by Thanthai Periyar's Dravidar Kazhagam worked on the principles of Self Respect, Social Justice and Equality. Any Government in India should religiously follow these ideals as its motto, the mantra which encompasses social justice, equality, respect and equal opportunities.

A Government which professes so much about the welfare of kisan, farmer has totally ignored about their prosperity. It is unfortunate that the President's Address does not mention about the need to implement fully the recommendations of the M.S. Swaminathan Committee for the welfare of farming community and the need to provide remunerative prices to farmers for their agriculture produce in order to save them from abject poverty and miserable conditions, leading to suicides. It is indeed a great achievement of the farmers of the country whose untiring hard labour has showed the world that farmers feed the people of all walks of life. It's true that many countries have experienced scarcity of foodgrains and faced starvation during the Corona crisis. But we in India have ensured that nobody remained hungry during the worst pandemic. The credit goes to our farmers and sons of the soil. *Uzhudhuntu Vaazhvaare Vaazhvaarmatr Rellaam Thozhudhuntu Pinsel Pavar* which means, they alone live who live by agriculture; all others lead a cringing, dependent life. I would like to give maximum credit to the small farmers of the country for this consistent success and strengthening the agriculture sector. Under the PM-Kisan Samman Nidhi, I would like to suggest that the Government should increase this to Rs. 12,000 per annum and also include the landless agricultural workers who are the backbone of the country.

It is very important to protect the health of all citizens from the risks associated with any future pandemic. To mitigate these risks, the role of the health insurance sector becomes even more vital, necessitating a collaborative

effort to improve health insurance penetration and the development of healthcare facilities across the country.

Dr. Kalaignar has achieved this in Tamil Nadu 15 years back. In Tamil Nadu any patient can enter into most of the hospitals and get proper medical care and come out of the hospital with all the required medicines, all at free of cost. The people of Tamil Nadu are indebted to DMK Government for having created such large number of top-quality medical infrastructure in Tamil Nadu

Tamil Nadu, being a front runner in the field of medical care and medical infrastructure development, has become the Medical Hub of the South Asia. Health facilities are now easily accessible to the common people because of the responsive policies of our State Government. We are ever grateful to the Government of Tamil Nadu in achieving this great success.

Health and Education are the two eyes of the Nation. Health and Education are the real wealth of the Nation. The country which focuses more on good Health and Education will prosper under any crisis. I wish the union Government should allocate 6 per cent of our GDP each for both Health and Education. All we need is, will power with strict discipline, undaunted dedication and the spirited determination to do that.

I would like to record in the august House that after ten years of this Government, the Nari Shakti is in danger; the Yuva Shakti is in deep distress and the elderly population is betrayed. Women of this country are suffering from oppression, gender inequality, deprived of their education and socio-economic rights as the violence against the women is at its highest, but the Government is

shying away from its constitutional obligations. From the brute majority enjoyed from 2014 to 2024 the BJP has been reduced to minority. The people of this country have understood clearly that they are betrayed by your hypocritic approach.

Before I conclude my speech, I would like to remind the people in power that now you have somehow managed to form the Government. In Tamil there is a saying "*Thalai Thappiyathu Thambiran Punniyam*" But remember the people of the country are watching. If you continue to betray the aspirations of the people, especially the youth, women, poor labour and middle-class population of the Nation, they will show you the exit door. It will not be far too long for the entire country to follow the footsteps of Tamil Nadu. Thank you.

*[Translation]*

**SHRI LALJI VERMA (AMBEDKAR NAGAR):** Honourable Chairperson, Sir, I am thankful to you for giving me the opportunity to participate in the discussion on the President's address. First of all, I would like to thank the people of Uttar Pradesh who came forward for the formation of a strong Government. At the same time, I would like to thank the people of Ayodhya who united to teach a lesson to Bhartiya Janata Party on all five seats of that region.

Honourable Sir, the Government has expressed its gratitude to the Election Commission under the points made by the Honourable President. Certainly, the Government should express its gratitude to the Election Commission because if this Government is formed, then ...\*

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\* Expunged as ordered by the Chair.

**HON. CHAIRPERSON:** Shri Lalji Verma ji, you are a senior parliamentarian. You are saying that this Government ... \* You know that the Election Commission is a constitutional body. You yourself have said that you have won all the five seats of Ayodhya. This must have happened only because of the impartiality of the Election Commission.

**SHRI LALJI VERMA:** Hon. Chairperson, Sir, if the election had been fair and machinery had not been misused and money and liquor had not been used openly in many places, then India Alliance would have got twenty more seats in Uttar Pradesh alone.

**HON. CHAIRPERSON:** You are questioning the voters.

**SHRI LALJI VERMA:** Hon. Chairperson, Sir, the election was not fair. The Government has completely failed in fulfilling the promise made in the year 2014 which is evident from the way the Bhartiya Janata Party Government had been performing for 10 years. A promise was made to end inflation. A promise was made to end unemployment, but what has this Government given? The Prime Minister's Government has guaranteed inflation for the common people. Guaranteed paper leaks for students and has guaranteed unemployment for the youth, guaranteed accidents for passengers, guaranteed to make farmers debtors, guaranteed ruin for small industries. Scheduled castes and scheduled tribes got reservation due to the tireless efforts of Baba Saheb Bhim Rao Ambedkar. After great struggle, people of backward castes got a share in

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\* Expunged as ordered by the Chair.

Government jobs through the Mandal Commission. The Bhartiya Janata Party Government worked to put ...\* to that reservation. Privatisation was done so that various classes could not get the benefit of reservation and the BJP Government has given the guarantee of 'not found suitable' on reservation in the jobs that are left. The legal guarantee of Minimum Support Price was not given to the farmers.

Honourable Sir, Hon. Anurag Thakur ji moved the motion of thanks on the address by Her Excellency by taking more than an hour, but it was evident that he was worried about not being made a minister and that is why he was not able to praise the Government and he had to resort to the glass of water frequently.

Honourable Sir, today the reservation for OBCs has been completely abolished by this BJP Government in various institutions. There are 34 universities in Uttar Pradesh. Among the Vice-Chancellors of those 34 universities, one or two are from 'PDA'. Similarly, these categories have also been neglected in the posting of Government officials in various districts.

Sir, I would like to give you an example of the way injustice is being perpetrated against reservation. The number of recruits called under OBC category in a college in Delhi University was 377. Out of the total advertised post, there was 1 post for unreserved, 1 post for OBC, 1 post for EWS. 377 people were eligible for it. After the interview, it was informed - 'Not found suitable', that is, out of 377, not even one candidate was suitable in Shri Ram College. Not even one candidate was found suitable among the PhD and NET qualified people who studied from the same Delhi University.

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\* Expunged as ordered by the Chair.

**HON. CHAIRPERSON:** Hon'ble Member, this is your maiden speech, names of 9 members have been received from your Party. Please conclude your speech.

**SHRI LALJI VERMA:** Hon'ble Sir, I am concluding my speech in just one or two minutes.

Hon'ble Sir, similarly, SGPGI in Uttar Pradesh, there is a very good institution. Recently, interviews were conducted there. 48 posts were reserved for SC and OBC. Out of the 48 posts, there was one vacancy in Microbiology, one post was reserved for Scheduled Caste. A girl who had studied from KGMU appeared for the interview. She had won 15 gold medals in KGMU. But, she was declared as 'not found suitable' for that. She was not eligible for that too.

Hon'ble Sir, similarly, there were two vacancies in Neurology and one of which was un-reserved and one was reserved for OBC. There were two students who passed out from there. They were Assistant Professors in K.G.M.U. for two years. The merit of the one who was un-reserved was low in the entrance exam. He qualified for the general seat but was declared 'not found suitable' for the OBC seat.

Honourable Sir, I am concluding my speech in just one minute. I understand my limits.

Honourable Sir, the way experts are appointed for the posts of Scheduled Caste and Backward Caste people in the entire country and state, three out of three experts are appointed from the General category. There is no reservation in it. This is how the Bhartiya Janata Party Government is working today. It has also worked to form the cabinet. It is said that the Honourable Prime Minister

himself is a OBC but even then injustice is being done to the OBC and to the Scheduled Caste people in this way.

Sir, I would like to point out that the Government is not giving a share even amongst the 30 people who have been made Cabinet Ministers. Today, the support price of the crops of the farmers, it was said that the income of the farmers will be doubled, the income has not doubled, but their cost-of-production has doubled.... *(Interruptions)*

Sir, this was my first speech. I am very grateful to you that you gave me this opportunity to speak. Be it weavers, farmers or the students, injustice is being perpetrated against them today.

**SHRI P. P. CHAUDHARY (PALI):** Honourable Chairperson Sir, I thank you for giving me the opportunity to express my views in support of the Motion of Thanks moved by Anurag Thakur on the address by Her Excellency the President.

Hon Chairperson Sir, it is a matter of elation that we have witnessed freedom from slavery under the leadership of Prime Minister Modi for the first time during the last ten years. I am a lawyer by profession. During 43 years of my profession, I have observed that there used to be Indian Penal Code, Criminal Procedure Code and Evidence Act and these were the result of slavery and there was only provision for punishment in it and they did not talk about justice. British had formulated the laws according to their own needs. No one had realized this for a long time and we have seen for the first time that such a realization has been made by our Hon. Minister of Home Affairs Amit Shah ji under the leadership of Prime Minister Modi. The new laws came into force from July 1 and

the general public across the country is happy that now timely action will be taken. We will no longer have to witness the delay in getting justice and these laws are no longer for punishment but for justice. They are for providing justice to both the parties. Earlier, their only approach was that of punishment. This is a great tribute to our freedom fighters.

Hon. Chairperson Sir, I would also like to tell you that there has been a resolution of reform, perform and transform in the last ten years which has been Modi ji's vision for the country in these ten years and if we compare these ten years with the period after the country got independence, then we will find that the Indian economy which was at number 11 in ten years, has come to number 5 during Modi ji's rule. According to the present growth rate, we will become the third economy of the world in the next few years. This is a very big achievement in itself and it is a matter of great joy for all the countrymen. Not only this, there has been development and growth at the rate of eight percent between the year 2021 and 2024. Although that time period was not normal. There was no big disaster like Covid during the last hundred years and India's economy is such that it did not falter anywhere in any form under the leadership of Prime Minister Modi. Therefore, it is clear that today India contributes 15% to the world's growth. This is the reason why India is respected and honoured all over the world. This is the reason why the entire country has made Modi ji the Prime Minister for the third time because the public has faith in his leadership and governance. During the last ten years, whether it is women empowerment or youth empowerment, it has always been given attention through various schemes. Not only this, under

the world's biggest scheme for providing free food grains, foodgrains are being provided to 80 crore countrymen for the last several years. This system is not found anywhere else in the world and it is only in India and it is being implemented without any discrimination. This is a big feat in itself. There is improvement in rural development and urban development. About three lakh 80 thousand kilometers of roads have been built under the Pradhan Mantri Gram Sadak Yojana under rural development in the last ten years. If we talk about infrastructure, whether it is National Highways, expressways or railway infrastructure, it is clear that development has taken place in the last ten years. I would like to talk about farmers because I come from a farmer family and this is the first time that about three lakh 20 thousand crore rupees have gone directly into the accounts of farmers under PM Kisan Samman Nidhi in the last ten years .I would like to ask my colleagues in the opposition whether any Government has ever brought such a scheme for farmers? The biggest plus point is that the amount was given through Direct Benefit Transfer as a result, it does not fall prey to corruption.

#### **14.00 hrs**

If we analyze the Direct Benefit Transfer then it is evident that leakage of money through corruption has been stopped. Work has been performed at a record level for farmers on MSP. A separate ministry has been formed for co-operatives. A network of Farmers Producers Organisations, PACS i.e. Gram Seva Sahakari Samiti will be formed across the country. This will greatly benefit farmers and their income will increase. Today, coarse grains are being adopted

as super food and it has become a fashion. Earlier, no one in the whole world used to buy millets. Today, it has become fashionable to buy coarse grains. People are also using coarse grains from the point of view of health. Now, coarse grains will also be exported and our farmers will also benefit from it.

Hon. Chairperson Sir, we witnessed the misuse of communication revolution, a technology whether it was inside India or outside India was misused during the recent elections. Disruptive forces spread rumours, propagate untruth, misled the public and spread confusion to weaken democracy and create rifts in the society. Misinformation was spread among the public that if BJP wins the election, reservation will be abolished. In a way, lie was promoted among the general public. I thank the public that they did not believe in their untruth and elected Prime Minister Modi for the third time.... *(Interruptions)*

**HON. CHAIRPERSON:** Please call ...\* as untruth. ...\* is an unparliamentary word. Instead of ...\*, you can say untruth.

**SHRI P.P. CHAUDHARY:** Yes, Sir. This will not be allowed to continue unhindered. It has been misused a lot against humanity. I must say they have used falsehood as a generator because colleagues from Congress Party are also sitting here and other colleagues from the opposition are also sitting here.... *(Interruptions)*

Sir, Rahul Gandhi was speaking here yesterday. I would like to tell you that he called the Hindu society violent and called it a hateful society and,

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\* Not recorded.

therefore, the Hindu society of the entire country is very angry over it. He should apologize for this. Not only for this, but for the facts he has misrepresented in the Parliament in the case of Agniveer. Our Defence Minister had told this at that time. Just now we saw that our opposition colleagues were taking oath on the Constitution of India. It seems that those who made the biggest attack on the Constitution and who tore the Constitution to pieces are talking about the Constitution. We talk about emergency but it is important to know the reason why emergency was imposed. Emergency was imposed because Indira Gandhi's election was annulled by the court after Congress won 352 seats in the year 1971. When the court annulled her election an amendment was made in the Indian Constitution that the election of the Prime Minister cannot be challenged. There was a movement against this. I would like to thank my members and also, our Samajwadi Party colleagues, DMK colleagues and RJD colleagues are also present. Our leader late Mulayam Singh Yadav, Lalu Prasad ji, Karunanidhi ji and all others had raised their voices and started movements. Today I am surprised that the members from their parties are associated with India Alliance. Their ideology does not match with that of the Congress party.

Sir, when our Honourable Speaker was giving his speech and we had stood to pay our respect, it seemed from the situation at that time, that is, the position of Congress and you people that your association is not going to last long. I believe that you have your ideology relating to the Constitution. Whether it is our Samajwadi Party colleagues, RJD colleagues, DMK colleagues, ideology of all of you towards the Constitution does not match that of the Congress. The

pretense was created and oath was taken by showing the Constitution of India but when the common people remember the Emergency they come to know who has made the biggest attack on the Constitution.

When the Emergency was imposed and you may recall that in order to create a committed judiciary, in the case of Golaknath, in the case of Kesavananda Bharati, in the case of ADM Jabalpur when the Constitution Bench of the Supreme Court gave the decision that the basic structure and the fundamental rights cannot be changed, you changed the basic structure during the Emergency. During the Emergency, when all the leaders such as Mulayam Ji, Lalu Ji, Karunanidhi Ji, Atal Bihari Vajpayee Ji, LK Advani Ji and all the other big leaders of the country were in jail, you had changed Constitution of India and now these people talk about Constitution. You changed the Constitution of India and made amendments therein and extended the tenure of the Parliament by one year by changing the Constitution. There cannot be a bigger attack on the Constitution in the history of India than this. The general public now understands this. This kind of action is not going to continue. The judges who had given a verdict against them and in case, they had said that the basic structure cannot be changed, were superseded. Their junior was appointed the Chief Justice of India. He also had to resign. The strangulation of the judiciary during the Emergency and the rule of Indira Gandhi by the Congress during her tenure has never happened in the history of India. Today, judiciary is a big part of democracy and it is independent, but judiciary was completely committed then. Only those

people got promoted and became Chief Justice of India who favoured the Government.

You talk about Dalits. What treatment did you give to Ambedkar Ji? When Modi Ji started to bring him to the forefront, you got involved in a race to take credit. You did not allow him to become a member of the Constituent Assembly in the year 1946. He had to become a member from that part of Bengal, which is now in Bangladesh. After that, Nehru Ji campaigned against him in the Lok Sabha elections in the year 1952 and defeated Baba Saheb Bhim Rao Ambedkar Ji. In the the year 1954, by-elections were held and in that too, you defeated Ambedkar Ji. When you talk about Dalits, it seems like a joke and drama.

The Bhartiya Janata Party under the leadership of Prime Minister Modi ji, has given Dalit leaders of the country a lot of respect and honour because their level was such. Nehru Ji was always afraid of Ambedkar ji because he knew that Ambedkar ji matched his stature and wanted to suppress him. Attempts were always made to suppress him. Whenever Prime Minister Modi and the Bhartiya Janata Party were in power, we had created Panch Teerth. Be it his birthplace in Mhow, his house in Delhi, 15 Janpath Auditorium, his cremation ground in Mumbai, or the place where he studied in London. Apart from this, he was awarded Bharat Ratna because of Honourable Atal Bihari ji. What I mean to say is that even though, they talk about Dalits, but do nothing for them. They may not have removed poverty but they have definitely removed the poor. There is a difference between what Congress says and what it does.

I thank Rahul Gandhi ji for taking position of the leader of the Opposition. But I also request him with folded hands that the role of the Opposition is huge and he should maintain dignity as well as maturity. I have full faith that he will display full maturity in future. He will not talk like this with such immaturity and in a way that the dignity of the House will not be undermined in the whole country and the whole world as it has happened in the past. With these words, I thank you very much.

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14.09 hrs

**PAPERS LAID ON THE TABLE-Contd.**

*[Translation]*

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE ( SHRI PANKAJ CHOUDHARY ):** Sir ,on behalf of Smt. Nirmala Sitharaman I beg to lay on the Table a copy of the Notification No. 17/2024-Central Excise (Hindi and English Versions) dated 1st July, 2024 together with an explanatory memorandum seeking to amend Notification No. 18/2022-Central Excise, dated the 19th July, 2022 to increase the Special Additional Excise Duty on production of Petroleum Crude from Rs.3250/MT to Rs.6000/MT under sub-section (2) of Section 38 of the Central Excise Act, 1944.

[Placed in Library, See No. LT 105A/18/24]

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**14.10 hrs**

**MOTION OF THANKS ON PRESIDENT'S ADDRESS-Contd..**

*[Translation]*

**SHRI ASADUDDIN OWAISI (HYDERABAD):** Hon. Chairperson, Sir, you gave me the opportunity to speak. I would like to tell you at the beginning that I am speaking against this resolution brought by the Government. I have also given amendments on the President's address.

Hon.Chairperson Saheb, some poet might have said this couplet in Urdu language for the ruling class,

Usool bechkar masnad kharidne walon nigahe ahale wafa mein bahut hakeer ho tum  
Watan ka paas tumhe tha na hoga kabhi apne hirs' ke bande ho, bezameer ho tum  
Izzate nafs' kisi shakhsa kee mehfooz nahin ab toh apne hi nigahbaan se dar lagata  
hai,

Danke ki chot par zalim ko bura kahta hoon, mujhe soolie se na zindano'n se dar  
lagata hai.

Hon. Chairperson Saheb, today I am speaking on behalf of those people who are visible and about whom discussions take place but no one listens to them. I am talking about those about whom Hon. Prime Minister Modi had said that they are infiltrators. I am talking about those daughters and mothers about whom Modi had said that they give birth to more children. I am talking about those innocent youth who are being killed through mob lynching. I am talking about those voiceless mothers and

fathers whose children are rotting in jails today because of the wrong laws of this Government. When the customs were being formulated and the constitution was being framed in the Constituent Assembly the matter of separate voter list and electoral reservation came up, founding fathers and our elders from both the communities, Hindus and Muslims decided that they will not agree to this rather they opposed the separate voter list and electoral reservation. They had said, *[English]* it is the duty of majority community to ensure that minorities are elected in the representative numbers. *[Translation]* BJP wins on the basis of hatred of Muslims and the so-called Messiah of Muslims gets 90 percent of the Muslim votes, yet the doors of this hall does not open for Muslims and only four percent Muslims win. The Constitution is not just a book that can be kissed and is not just a book that can be shown but the Constitution is also a symbol.

*[English]*

**HON. CHAIRPERSON:** Nothing will go in record.

*[Translation]*

**SHRI ASADUDDIN OWAISI:** Sir, the Constitution is a book of our elders and our elders understood democracy in such a way that the opinion of people from every community, religion and society will be included to run this country but only four percent Muslims reach this House through electoral victory. I would like to tell those who claim to love the Constitution to read the debates of the Constituent Assembly and must get to know what Nehru ji, H.C. Mukherjee and Sardar Hukum Singh had said about the minorities. What is future of our beloved country going to. BJP wants me to disappear and for other opposition parties we exist only to cast vote and ultimately rest in grave.

That is why you get this social justice where four percent Muslims win. Now in this House, Members of Parliament belonging to OBC community have reached at par with Members of Parliament belonging to upper caste. OBC community MPs have become equal to upper caste MPs. 14 percent Muslims win only 4 percent of the seats. CSDS data show that the vote bank in the country which casts votes en masse, belongs to the upper castes. Muslims never had a vote bank nor will they ever have. After 4 June, 6 Muslims were mob lynched, 11 houses were destroyed by Modi's bulldozer in Madhya Pradesh. One Muslim's shop was looted in Himachal Pradesh. Opposition parties are silent. ... *(Interruptions)* I would like to tell you that the mandate that Narendra Modi ji has got... *(Interruptions)*

**HON. CHAIRPERSON:** One minute, all of you sit down.

Mansukh Mandaviya ji.

... *(Interruptions)*

**HON. CHAIRPERSON:** Honourable members, sit down please.

... *(Interruptions)*

**THE MINISTER OF LABOUR AND EMPLOYMENT; AND MINISTER OF YOUTH**

**AFFAIRS AND SPORTS (DR. MANSUKH MANDVIYA):** The word used by the Hon'ble Member in his initial speech should be authenticated. He has mentioned that Modi's bulldozer has performed mob lynching there and that should also be authenticated. ...*(Interruptions)*

**HON. CHAIRPERSON:** Certainly.

... *(Interruptions)*

**SHRI ASADUDDIN OWAISI:** It is okay. You are sitting in the Chair, the Minister had stomachache, Masha Allah, thanks to him. ... *(Interruptions)*

**HON. CHAIRPERSON:** The Minister is accountable.

... *(Interruptions)*

**SHRI ASADUDDIN OWAISI:** What is wrong in this? One can have a stomach ache. ... *(Interruptions)*

**HON. CHAIRPERSON:** This is not right.

... *(Interruptions)*

**SHRI ASADUDDIN OWAISI:** It is okay, there was pain, there was a heart ache. ... *(Interruptions)*

Sir, the mandate that Narendra Modi has got is only and only because of his hatred for Muslims and Hindutva. ... *(Interruptions)* [English] I would like to say that it is not that Modi is in the dock. Every single person voted him despite his anti-Muslim voice. I would like to tell the Opposition parties that this is not a moral victory for them. This is a victory of majoritarianism. Everyone should contemplate into introspection one thing. Why is it that only the OBCs and upper castes are getting their due representation and not the Muslims? Are we here only to vote for you and not to get elected? If that is the case, please tell us that we are here only to vote for you.

[Translation]

Sir, today half of the youth of India are unemployed. The state of unemployment is such that during the five years of Modi Government, the lives of 75 lakh aspirants have been ruined. ... *(Interruptions)* 6 papers were leaked. The state of unemployment is such that people are going to Russia and losing their lives. The state

of unemployment is such that the Narendra Modi Government runs employment camps for the youth to go and work in Israel and they are making them cannon fodder so that the properties of the Palestinians can be usurped. ... *(Interruptions)*

**HON. CHAIRPERSON:** Please conclude.

... *(Interruptions)*

**SHRI ASADUDDIN OWAISI:** I still have some time left. ... *(Interruptions)*

**HON. CHAIRPERSON:** no time left?

... *(Interruptions)*

**SHRI ASADUDDIN OWAISI:** They have taken my time. Please give me two minutes.

... *(Interruptions)*

This is the policy of 'Vishwaguru' that 27 tonnes of weapons are going to Israel. 9 million Indians work in the Gulf and what will be the impact? 47,000 Israelis and Palestinians have been killed. What is our policy? Why are we giving weapons? What kind of generation is this going to be?

**HON. CHAIRPERSON:** Please speak on the address by Her Excellency the President.

... *(Interruptions)*

**SHRI ASADUDDIN OWAISI:** I am speaking on that. It is written in it, see paragraph 25 in the Foreign Policy. ...*(Interruptions)* There is a saturation approach in Sadar-e-Jamuria. ...*(Interruptions)* Why doesn't the Modi Government make demand driven free scholarships for minorities? ...*(Interruptions)* You reduced its budget. Weavers of Banaras are victims of recession for 18 months and they are going to Surat and Bangalore.

I am concluding. Nikhil Gupta in Pannu case ... (*Interruptions*) Modi ji had said that we entered the house and killed him so who ordered Nikhil Gupta to kill Pannu? ... (*Interruptions*) If it wasn't you, then save him. If not, then why don't you apply PMLA on him? You formed a committee and what happened to it? We are not going to SCO. I am telling you that I am making this speech of mine in the context of Tipu Sultan and this is Tipu Sultan's photo. Will you hate this too? There is Tipu Sultan's photo in the constitution which was signed by Vallabh Bhai Patel ji, Shyama Prasad Mukherjee ji. This is your hatred. ... (*Interruptions*)

Finally, I am concluding my speech with a couplet.

Kya din dikha rahi siyaset ki dhoop- chhanv

Jo kal sapoot thae, wo ab kapooton mein aa gaye.

Jo thae iss kadar azeem ki pairon mein taaj thae,

Itne huey zaleel ki ab jooton mein aa gaye.

جناب اسد الدین اویسی (حیدرآباد): ]

محترم چیئر مین صاحب، اپنے مجھے بولنے کا موقع دیا مینشرو عاتمینبتانا چاہر باہونکہ حکو متکیٹر فیسے لائے گئے اسریرز و لیوشنکیمخالفتمینبولر باہون میننے پریریزڈینٹسایڈریس کے لئے امینڈمینٹسبھیدئے ہیں۔

چیئر مین صاحب، آپار دو جانتے ہیں، کسیشاعر نے شاید برسر اقتدار جماعت کے لئے یہ شعر کہا ہوگا۔

اصول بیچکر مسند خریدنے والوںنگاہاہلو فامینبہت حقیر ہوتم

وطنکاپاستمہینتہانہہوسکے گاکبھیکہاپنیحرصکے بندے ہوئے ضمیر ہوتم

عزت نفسکسیشخصکیمحفوظنہیں

ابتواپنے بینگہبانونسے ڈر لگتاہے

ڈنکے کیچوٹپہظالمکوہر اکہتاہوں

مجھے سولیسے نہزندانونسے ڈر لگتاہے

محترم مچیر مین صاحب، مینا جانلو گونکی طر ف سے بول رہا ہوں جو دکھتے تو ہیں، جنکے بارے م  
 یں بات تو ہوتی ہے، لیکن کوئی انکی سنٹا نہیں ہے مینانکے بارے مین بول رہا ہوں جنکے بارے مین مو  
 دینے کہاتھا کہ گھسپیٹھئیے ہیں، مینا بیٹیوں اور ماؤنکے بارے مین کہہ رہا ہوں جنکے بار  
 ے مین مو دینے کہاتھا کہ زیاد بچے پیدا کرتے ہیں، مینا بمعصو منو جو انوکے بارے مین کہہ رہا  
 ہوں جنکو ماہلنچنگکے ذریعہ مارا جا رہا ہے۔ مینا بیے زبان اور پاپکے بارے مین بول رہا ہوں  
 جنکیا ولاد اس حکومتکے غلط قانونکے چکر مین جیلو مینسٹر رہیے۔ اسایو ان مین ج دستور  
 بن رہا تھا، آئین بن رہا تھا، اسوقت علیحد ہووٹر لسٹ اور انتخابی ریزرویشن کی بات آئی تو اسوقتکے ہما  
 رے فاؤنڈنگ فادر نے ہمارے بزرگوں نے دونوں جماعتوں کو اور مسلمانوں نے فیصلہ کیا کہ ہما  
 سپر اڈینہ ہونگے بلکہ ہانہونے کیا کہاتھا کہ ہانہونے علیحد ریزرویشن لسٹ اور انتخابی  
 ریزرویشن کی مخالفت کی تھی۔ انہونے کہاتھا کہ It is the duty of majority community to  
 ensure that minorities are elected in the representative numbers.

بی۔ جے۔ پی۔ مسلمانوں کی نافر تیر جیتتی ہے اور مسلمانوں کے ناموں ہا دمسیح مسلمانوں کے  
 90

فیصد وٹ حاصل کرتے ہیں، پھر بھی مسلمانوں کے اسایو انکے دروازے نہیں کھلتے ہیں، صر  
 فچار فیصد مسلمان جیت کر آتے ہیں۔ آئین صر ف ایک کتاب نہیں ہے، جسے چوما جائے، دکھایا جائے  
 وہا یکسمبل بھی ہے۔

محترم مچیر مین صاحب، آئین ہمارے بزرگوں کی ایک کتاب ہے، ہمارے جمہوریت کو بزرگوں  
 نے اسطر حسم جہا کہ اسملک کو چلانے کے لئے ہر طبقہ، مذہب اور سماجکے ماننے والے لو  
 گوں کی رائے کو شامل کیا جائے گا، مگر اسایو ان مین صر ف 4

فیصد مسلمان جیت کر آتے ہیں۔ جو آئین سے محبت کے دعوے کرتے ہیں ان سے کہو نگا کہ کنسٹیٹ  
 یوینٹس اسمبلی کی ڈی بیٹیٹ ہو، نہرو جی، ایچ۔ سی۔ مکھرجیا اور سردار حکم سنگھ نے مائینوری  
 ٹیز کے بارے مین کیا کہاتھا۔ وطن عزیز کامستقبل کیسے ہوگا، جب بی۔ جے۔ پی۔ مجھے غایب کرن  
 اچاہتی ہے، دیگر حز باختلاف کی پارٹیوں کے لئے میرا جو دصر فو وٹڈالنا اور اپنی قبر و نمین جا کر  
 سو جانا ہے۔ اسلئے آپ دیکھتے ہیں کہ ہمسماجیا ن صاف ہے کہ 4

فیصد مسلمان جیت کر آتے ہیں۔ اسایو ان مینا و بی۔ سی۔ سماجکے ایم۔ پی۔ اے کا سٹکے ایم۔ پی۔  
 کے برابر ہونگے ہیں۔ 14 فیصد مسلمان صر ف 4

فیصد جیت کر آتے ہیں۔ سی۔ ایس۔ ڈی۔ ایس۔ کاڈا اٹا بتا ہے کہ ملکہ مین جو و وٹ بینک ہے، ایک مشتو  
 وٹڈالنا ہے وہا پر کا سٹک ہے۔ مسلمان کانہ کہہ یو وٹ بینک تھا اور نہ کہہ یو گا۔ 4 جونکے بعد 6  
 مسلمانوں کی ماہلنچنگ ہوئی، 11

گھروں کو مدھیہ پر دیش مین مو دیکے بلڈوزر نے نیستو ناپو دکر دیا۔ ہما چلر دیش مینا یک مسلمان  
 کیدو کانکو لوٹ لیا گیا۔ حز باختلاف کی پارٹیوں کی طر ف سے سنٹا ہے۔

ٹھیکہ در دہوا، دلکادر دہوا  
(مداخلت)۔ سر، نریندر مو دیجیکو جو مینڈیٹ ملا ہے، و بصر فاو ر صر ف مسلمانو ن کینفر تیر اور  
ہندو تو کیو جہ سے ملا ہے (مداخلت)

سر، آج بھارت کے آدھے نوجوان بے روزگار ہیں۔ بے روزگاری کا عالمیہ ہے کہ مو دیسر  
کار کے پانچ سال میں 75 لاکھ اسپرینٹس کیز ندگیبر باد بو گئی (مداخلت)۔ 6  
پیپر سلیکھوئے۔ بے روزگاری کا عالمیہ ہے کہ لوگروس جا رہے ہیں، و بانجا کر اپنی جان دے رہے  
ہیں۔ بے روزگاری کا عالمیہ ہے کہ نریندر مو دیسر کار روزگار کا کیمپنو جو انوکے لئے چلاتیہ  
ہے کہ تم اسر انیل مینجا کر کام کرو، انکو کینفو ڈر بنا رہے ہیں تاکہ فلسطینیو ن کی جائیداد کو بڑیا ج  
اسکے (مداخلت) ابھیمیر اٹائم جا ہے۔ یہوشوگرو کیپالیسیہ ہے کہ اسر انیل کو 27  
ٹہ تھیار جا رہا ہے۔ 9 ملین بھارت کے لوگ کلفمین کا کرتے ہیں، کیا اثر پڑے گا؟ 47000  
اسر انیل فلسطینی مارے جا چکے ہیں۔ کیا ہے ہمار پالیسی؟ کیونہ تھیار دے رہے ہیں؟ نسلکش  
یہور بیہے۔

مینا سپر بولر ہا ہوں، اسپر لکھا ہوا ہے، فور نیالیسی مین پیر اگر اف 25 دیکھ لیجئے۔

(مداخلت) صدر جمہور یہ مینسیچوریشن اپیر و چہے۔ (مداخلت)  
کیونہ مینمو دیسر کار مائینور یٹیز کے لئے فریاسکارل شپڈی مائڈ ڈریون کرتی؟ (مداخلت)  
آپنے اسکا جٹک مکر دیا۔ بنا رکے بکر 18

مہینے سے مندی کا شکار ہیں، سور تاور بنگلور جا رہے ہیں۔

آخری بات مینکنکو ڈکر رہا ہوں۔ پنو کیسی میننکھلگپتا (مداخلت)

مو دیجینے کہ ہاتھاکہ ہمنے گھر مینگھسکر مار اتونکھلگپتا کو کسنے پنو کو مارنے کا آرڈر دیا  
تھا؟ (مداخلت) اگر نہ ہندیاتو اسے بچائیے۔ اگر دیاتہ ہینتو

پھر اسپر پی۔ ایم۔ ایل۔ اے۔ کیونہ ہینلگاتے؟ آپنے کمیٹی بنا تیتو اسکا کیا وا؟ ہمای۔ سی۔ او۔ کو نہیں  
جا رہے مینا پکو بتا رہا ہوں کہ مینا پنیاسنقریر کو ٹیپو سلطان کینظر کر رہا ہوں، یہ ٹیپو سلطان کی  
فوٹو ہے۔ کیا آپاس سے

بھینفر تکرینگے؟ آئین مینٹیپو سلطان کی فوٹو ہے، جسپر ول بھہائی پٹی لاجینے سننکئے، شیم  
پر ساد مکر جیجینے سائنکئے۔ یہ آپ کینفر تہے (مداخلت)۔

آخر میں، مینا پنی بات کہ شعر کے ساتھ ختم کر رہا ہوں۔

کیا ندکھا بیسیاست کید ہو پچھاؤں

جو کلسپو تھے وہ، اب کیو تو مینا گئے

جو تھے اسقدر عظیم کہ پیر و نمینتا جتھے

[اتنے ہوئے زلیلکہ باجو تو مینا گئے

*[Translation]*

**SHRI GAURAV GOGOI (JORHAT):** Honourable Chairperson, Sir, thank you. I am standing in front of you but at present my mind and attention is on the flood in Assam. I hope that the Government should express its concern and send NDRF team to Assam immediately today. Along with this, the Minister of Jal Shakti should also go there. The way embankments are breaking all around and the way, the water level is rising, a very dangerous situation has been created. You can see how people are troubled by flood erosion in Bihar and UP. I would like the Government to express its concern towards the flood in Assam and send NDRF team today and the Minister of Jal Shakti should go there immediately.

At the outset, I would like to extend my best wishes to the Members of Parliament belonging to BJP and the Members of Parliament belonging to our 'India Alliance' and all other Members of Parliament for winning this election. I would especially like to extend my best wishes to the BJP MPs because they had to face a lot of difficulties in this election. In the earlier elections of 2014 and 2019, they came to power and got elected to the House on the advantage of the popularity of Narendra Modi. In this election, they would have experienced themselves that this time they have not got votes in the name of Prime Minister Narendra Modi but on the basis of their own hard work. Many of you Members of Parliament have struggled and won by 30 thousand to 5 thousand votes. You have won on your own strength and not in the name of any Prime Minister. That is why I would like to extend my best wishes to you and remind you that the people of India want to say through this vote that the person who thinks of

himself as God is not God but just a human being. We can see this message in the mandate of the country today.

Sir, I would like to thank the common people of this country who today have chosen not a Prime Minister but a strong leader of the opposition. Today, the country has chosen not the ruling party, but a strong opposition. That is why I express my gratitude to the people of the country and through you, I would like to send this message to the people of the country that we will continue this struggle as long as you are there. We will continue to move ahead on the path for the struggle to save democracy, the struggle to save the Constitution and for fulfilling there resolution we have taken to save the constitutional rights of the backward, dalit and deprived minorities. We will be the voice of those countrymen whose problems are neither expressed in this House today nor in the newspapers. We will raise our voice for those poor people who have to stay in the hospital for about six years but they do not get an appointment for surgery. We will raise our voice for the youth sleeping on the road and for the people who are killed by the car of a rich father's son and then, that son later gets bail. Nobody thinks about those who sleep on the road. We will raise the issue of those small shopkeepers whose years-old shop is demolished when a temple is expanded. We will raise the issue of those unemployed youth who in the struggle for getting the visas go to America, Canada, Europe, Middle East through Panama routes. Today, the youth of UP, Haryana, Punjab and Gujarat do not get employment in the country but abroad. We will raise our voice for those children who are crying today whose years of hard work wasted when the NEET paper was leaked. We will raise the issue of those soldiers who have been martyred in Jammu, and of those honest tax

payers whose money is wasted when a bridge collapses. Their money is wasted when an airport terminal is affected by leakage somewhere. We also know that Prime Minister Modi ji will not change his attitude. Prime Minister Modi ji has only two weapons. One is of fear and the other is of confusion. He shows fear through Income Tax, ED and CBI. This time the countrymen have said that we are not afraid of Income Tax, ED and CBI.

Sir, their second weapon is that of confusion. We also saw during the campaign what he said in Banswara, Banaskantha. The countrymen will reject the confusion you are trying to create on the speech of Rahul Gandhi ji today, in the same way, the countrymen rejected the confusion created by Prime Minister Modi ji in the Lok Sabha elections. That is why I express my gratitude to the countrymen because the country has transformed and the House has transformed. Today you are witnessing that when the opposition raises its point, even the Prime Minister and the cabinet has to seek protection from the Speaker. I have not seen such a scene in the last 10 years that the Leader of the Opposition is speaking and the opposition is speaking and the Home Minister is standing up and saying repeatedly that give us protection. This is the power of democracy. If you have power, it does not imply that you are correct. If we are in the opposition, it does not mean that we are wrong. The ruling party and the opposition submit two different opinions of the people.

It is the people who decide whose opinion they will accept whether it is the ruling party or the opposition. Today the country has changed. North-Eastern region has changed from where we have won two MPs from Manipur today. The Congress party had won in Nagaland last time in 1996. Now we have won again in 2024. We have

snatched Tura Lok Sabha seat from them in Meghalaya. We had won that seat last time in 1996 and 1998. Today we have won the Tura Lok Sabha seat again. Today the people of North-Eastern region have rejected the NDA. They have lost both the seats in Manipur and have lost one seat in Nagaland and lost both the seats in Meghalaya. I want to thank the people of Jorhat through you, who have defeated a Chief Minister. I want to thank the people of Dhubri who have defeated a communal force by 10 lakh votes and gave a message that whether it is a minority or any person who calls himself a religious guru but if he divides the society in the name of religion then the people will not be with him. Therefore, I would like to thank them. I thank all the different sections of the society for bringing this change. I want to thank those thousands of people who went on the 'India Jodo' Nyay Yatra with Rahul Gandhi ji. I want to thank those journalists who took up the responsibility of their journalism impartially. Today a message has gone to those journalists who harbour hidden affinity for the Prime Minister Modi ji. A message has gone to those journalists who say that it is just a formality to focus on your journalism otherwise people will stop watching you. Today I want to thank the youth because they did not use WhatsApp but they had used their discretion. I express my gratitude to those followers of Sanatan Dharma who today have not focused on hatred and violence but on what religion teaches us – humanity whether one is Hindu, Muslim, Christian or Sikh. Every religion teaches us to be a good human being. It teaches us the ideals of humanity. It teaches us that society should be ideal.

Hon. Chairperson Sir, I want to make a request through you. ... (*Interruptions*)

I am concluding. I want to speak about two or three points at the end. I want to request

through you that they keep talking again and again that they have built a new House but would it not have been appropriate that whether it is the old House or the new House, the statue of Dr. Bhaio Ambedkar should have been installed in front of both these Houses. Was it not appropriate?

**HON. CHAIRPERSON:** This is the prerogative of the Speaker.

**SHRI GAURAV GOGOI:** Sir, I am requesting you. I am reflecting my anguish. I am requesting the Speaker through you to keep the statue of the respected Father of the Nation Mahatma Gandhi in front of the Parliament House as before and to keep the statue of Dr. Bhaio Ambedkar as before. This is my request. I am requesting the Speaker while respecting his decision to listen to us as well.

**HON. CHAIRPERSON:** I am in the chair. If you have requested the Speaker then please listen. You have said that the statue of Baba Bhimrao Ambedkar which was installed there should be re-installed at the same site. You must have also been invited. For the first time in this Parliament, a big altar has been built for all the great historical figures ranging from Baba Bhimrao Ambedkar to Maharana Pratap alongside the Constitution Hall which was inaugurated recently. Perhaps if you go there you will feel that such a new addition has been made inside the Parliament House that if any delegation from outside or our own Members of Parliament or people from outside come here they will get a chance to see this " Samvidhan Bhavan" and this new Parliament House building along with the statues of great historical figures of our country at the same time. A park has been made by placing all the statues of the great historical figures of our country in a proper manner.

**SHRI GAURAV GOGOI:** Hon. Chairperson Sir, I am just requesting that you listen to us also. If Prerna Sthal is to be built in front of the Parliament House then it should be built in front of the House at the same place for which there was a movement in the whole country for several years to install the statue of Dr. Bhiao Ambedkar and that place was chosen for a reason that it should be in front of the House. Whether it would not be appropriate? Whether the statues of Dr. Bhimrao Ambedkar and Mahatma Gandhi ji should not be in front of our Parliament House as a mark of respect for the makers of our Indian Constitution? I request you again with folded hands and I humbly request you to place the statues of these two great historical figures in front of the House.

**HON. CHAIRPERSON:** Now please conclude your speech.

**SHRI GAURAV GOGOI:** Sir, we have put forward a demand that there should be a discussion on NEET....*(Interruptions)* Today there is a lot of confusion regarding the education department...*(Interruptions)*

**HON. CHAIRPERSON:** The Leader of the Opposition has said that.

...*(Interruptions)*

**SHRI GAURAV GOGOI:** Sir, there should be a discussion on NEET and you should implement that discussion....*(Interruptions)* The Honourable Education Minister took charge in the year 2021 and so many papers have been leaked till date after his assuming the charge in the year 2021. Education Minister one more day...*(Interruptions)*

**HON. CHAIRPERSON:** You have demanded a discussion.

Dr. Indra Hang Subba ji.

**DR. INDRA HANG SUBBA (SIKKIM):** Chairperson Sir, I rise here today to support the motion of thanks on the President's address. On behalf of Sikkim, I congratulate all the newly elected members. First of all, I thank all the voters of Sikkim from the bottom of my heart. They have once again given me the opportunity to represent the issues of Sikkim and the people of Sikkim in this House.

As the President has mentioned the 18th Lok Sabha is historic because India is entering the Amrit Kaal. The 18th Lok Sabha is also very historic for Sikkim. It is very special. In the year 2025, Sikkim will complete 50 years as an integral part of the 22nd state of India. On the occasion of the golden jubilee of Sikkim, the SKM Party and our Government are moving forward with the commitment to make our state golden and prosperous.

During the last 10 years, the NDA Government has supported Sikkim in every sector. A lot of work has been done for the development of Sikkim. Sikkim is a Himalayan state and the roads there used to be very narrow. There was only one national highway in Sikkim which was from Sevoke to Gangtok and which is two lane. Even today the stretch of NH-10 from Sevoke to Rangpo faces many obstacles. We and our Government have requested the Honourable Prime Minister to assign the task of NH-10 to NHIDCL or any central agency because Sikkim is suffering the biggest loss due to inadequate maintenance of National Highway-10 by the West Bengal Government.

My state is a beautiful state. Many of you members must have gone to Sikkim on a trip. During the last 10 years, our Ministers have been visiting Sikkim every month

or three months after the formation of the NDA Government. Sikkim is a very peaceful state. The Sikkim Government has done everything to maintain it.

Hon. Chairperson Sir, with regard to roads, I want to tell the Government through you that it is not just about Sikkim but any Himalayan region has typical issues. It has a Monsoon period for five to six months. Due to monsoon, there are a lot of landslides in the state due to which roads are disturbed. Therefore, I want to request the Government that there should be exceptions in the policies made not only for Sikkim but for the entire Himalayan region. There should be funds for that and separate policies should be made. I also request that whatever policies are made for the Himalayan region, a separate committee should be formed for that so that typical issues of the Himalayan region can be discussed in it. Like the target has been set to fully develop India by the year 2047 and we are with the Prime Minister and the Government. We also want to do something with Sikkim. Sikkim has always been a peaceful state. You have seen the apparent climate changeduring the past few days. The Himalayan regions are the ones that are being affected the most due to this climate change despite the fact that we have created the most greenery. I want to tell you about Sikkim.

**HON. CHAIRPERSON:** Please conclude because many Honourable members want to speak. I have given you more time to speak than your allocated time. Please conclude your speech in a minute.

**DR. INDRA HANG SUBBA:** Sir, I will conclude my speech in a minute or two.

Sir, climate change has become very visible. Heatwaves and unprecedented rainfall are occurring. We have never seen such rainfall. Last year, there was a huge

flood in Sikkim which we did not expect. We have prepared a complete report on this and given it to the Government. The NDA Government is fully cooperating with us in this. We want that a committee be formed to formulate a separate policy for Sikkim and Himalayan region. This committee should have our typical issues. Along with this the task of delimitation and women empowerment should also be taken forward. With this, I fully support the motion of thanks on the President's address. Thank you.

**SHRIMATI LOVELY ANAND (SHEOHAR):** Thank you very much Hon. Chairperson Sir.

Sir, I have come to the temple of the world's largest democracy after being elected by the great people of Sheohar. I express my gratitude to the great people of Sheohar from here and thank them. Sir, this is my second term.

Sir, I congratulate and wish the Honourable Speaker from the bottom of my heart for being elected to the post of Speaker for the second time.

Sir, I stand to support the motion of thanks on the address by Her Excellency the President. I wish that under the leadership of our reknowned Prime Minister, Honourable Narendra Modi Ji and our leader, Vikas Purush Nitish Kumar Ji, may our our country and state 'progress by leaps and bounds'.

Sir, my family has been a family of freedom fighters. Anand Mohan Ji's grandfather, late Ram Bahadur Babu Ji whom the people of Kosi used to call 'Gandhi' and my grandfather, late Rameshwar Babu Ji were together in the freedom movement. Our ancestors have contributed a lot in establishing freedom and democracy in this country. But it is sad that today when we are celebrating Azadi Ka Amrit Mahotsav then exactly 50 years ago on a dark night of 25 June , 1975 Emergency was imposed by

Indira Ji who was given the title of Hitle at that time on the lines of dictatorship of Hitler. Limited dictatorship was advocated during the Emergency. Someone even gave the slogan- 'Indira is India; India is Indira.' Lakhs of people like Loknayak Jayaprakash Narayan Ji, Shri Morarji Desai, Shri Rajnarayan, Shri Madhu Limaye, Shri Chandrashekhar, Shri Atal Bihari Vajpayee, Shri Lal Krishna Advani, Shri George Fernandes, Shri Nitish Kumar, Lalan Ji and Anand Mohan Ji, Lalu Ji were also were put behind the bars of the jail at that time. The whole country was converted into a prison. The judiciary was put under surveillance. The sword of censorship was hung on the press. Many tamperings were made with the constitution. A tough struggle continued for three years in which thousands had to face lathicharge, bullets, prison and death. The country came out of that dreadful scene after millions of people lost their youth and it was called second independence.

Today, the surprise is that the people who turned the country into a prison, strangled the democracy, snatched away the freedom of the press and the judiciary, trampled the Constitution under their shoes, have been shouting in the elections that the Constitution is in danger, the Constitution is in danger. In this way we saw the Constitution being mocked. They kept taking oath with the copy of the Constitution in their hands.

Hon. Chairperson Sir, we have got this mandate in the Amrit Mahotsav year of Independence. We will work to keep the freedom of the judiciary and the press intact at all costs. We will work to make the country strong, prosperous and great. The Honourable Prime Minister is continuously moving forward in the direction of empowering women, providing employment opportunities to the youth and making the

country corruption-free from thieves, robbers and dishonest people. He has given 33 percent reservation to women. Similarly, the Hon'ble Chief Minister of Bihar has given 50% reservation to women in Panchayati Raj for women empowerment and in this way has taken forward women empowerment. The whole country congratulates the Hon'ble Prime Minister on becoming the Prime Minister for the third time. Dinkar ji had once said:-

"Senani karo prayan abhay , bhavi itihās tumhara hai  
ye nakhat ama'n ke bujhte hain , sara akash tumhara hai"

Hon. Chairperson Sir, through you, I express my heartfelt gratitude on behalf of all Mithila residents including Sheohar and Sitamarhi to the Hon'ble Chief Minister Nitish Kumar for the allocation of Rs. 72 crore 47 lakh for land acquisition and beautification at Punaura Dham which is the birthplace of Mother Sita, and Rs. 5 crore by the Hon'ble Prime Minister for the construction of a grand temple of Mother Janaki. Through you, I strongly demand that Sheohar must be connected by rail and the Riga sugar mill which has been closed for years, should be started. On the lines of small district rapid development work, work should also be performed to make Dhaka a district. Please pay attention to this work.

Finally, I request through you that a special corridor should be built between Ayodhya-Sitamarhi-Janakpur to facilitate movement for the devotees. Along with this, my party demands that carving out of Jharkhand state from Bihar lead to a shortage of resources in Bihar, therefore, our party's old demand is that Bihar should get the status of a special state. I strongly demand this. While approving the address by Her Excellency the President, I thank you for the time provided to me for speaking.

**ADVOCATE CHANDRA SHEKHAR (NAGINA):** Honourable Chairperson, Sir, Jai Bhim. I am grateful to you for giving me the opportunity to speak on the motion of thanks on the address by Her Excellency the President.

Hon. Chairperson Sir, first of all I bow down to all the saints, gurus and great men born in the Bahujan Samaj amongst whom I remember Mahatma Jyotiba Phule, Dr. Baba Saheb Ambedkar ji and Honourable Kanshiram Saheb on this day. Along with this, I also thank the great people of Nagina, Bhim Army and our party Azad Samaj Party and followers of Kanshiram jee. Along with this, I also bow down to my Kul Guru, Jagatguru Ravidas Maharaj ji who presented to this world the greatest democratic philosophy in the form of Begumpura city about 600 years ago.

Hon. Chairperson Sir, this country was under the British rule on 14 August, 1947. We became independent on 15 August, 1947. The country was independent on 16 August 1947 but there was no division of wealth, land and ownership rights. Due to improper division of the resources a large population was deprived of facilities. Democracy was established to give them respect and to ensure that facilities reach the last person but where we stand even after 70 years of independence is a matter of concern. I believe that social justice will happen only when the caste census is completed. Caste census will be conducted and along with it reservation for the deprived classes will be increased on the basis of numbers. Along with that when she was presenting the President's address she talked about the development of urban and rural areas. She also said that we should have the best cities in the world.

Honourable Chairperson, Sir, 70 percent of the population live in villages so we will also have to think about the population of villages and how their lives can be

changed? Honourable Chairperson, Sir, caste atrocities are being committed against the students of Bahujan Samaj in higher educational institutions. They are being murdered continuously. Along with this, SC, ST, OBC, Muslim and other religious minorities are also being exploited on the basis of caste and religion in Government offices. Therefore, I demand that the old pension scheme should also be restored. Employees who are engaged in the service of the country should also be respected.

Honourable Chairperson, BJP gave the slogan of 'Sabka Saath - Sabka Vikas' for electoral gains which is hollow because the atrocities committed against Dalits, tribals, Muslims and other religious minorities in the last 10 years are not hidden from anyone. This is wrong. This should stop.

Hon. Chairperson, the address of Her Excellency the President does not include any mention of reservation for SC, ST and OBC in the private sector which is a topic of discussion nowadays. Because 98 percent of the workforce work in the private sector and 2 percent is in the Government sector. There should be talk of our share in 98 percent private sector as well.

Honourable Chairperson, there is no mention of salary hike for ASHA workers, Anganwadi workers and Bhojan Matas and we will have to think about them too. Honourable Chairperson, I have reached the Lok Sabha after being elected from Nagina Lok Sabha constituency. It is a very backward area and no special economic package has been given in that area. There are no employment services and youth migrate, IIT, IIM, AIIMS, Kendriya Vidyalaya and medical institutions should be established.

Honourable Chairperson, monsoon has arrived. My area is affected by floods. Therefore, I will request you to provide relief to the people of the area from floods. Honourable Chairperson, China is threatening us and is continuously infiltrating the borders of our country. Therefore, army recruitment should be started again by removing 'Agniveer Yojana'. Along with this, 'Chamar Regiment' which was one of the oldest and bravest regiments of India, should be reinstated. This is also my request to you.

Honourable Chairperson, our current Prime Minister has taken twice the loan that all the previous Honourable Prime Ministers have taken together. If a farmer goes to get his loan waived off he has to face lathi charge whereas the Government has waived off Rs 15 lakh crore of the rich. We will have to pay attention to this. Our future generations will have to pay this debt.

Honourable Chairperson, farmers should get legal guarantee of MSP and their loans should be waived off. Along with this, a large number of cases were filed against children belonging to Scheduled Caste and Scheduled Tribes category on 2 April, 2018. Our struggle was correct. The Honourable Supreme Court also accepted this and later the Government also accepted it. Those cases should be withdrawn immediately.

Honourable Chairperson, the press is also being targetted and the journalist who speaks against the Government has to lose his job. Our weapon is social media and various restrictions are being imposed on it and those who protest are being suspended from their social media handles.... *(Interruptions)*

Hon. Chairperson Sir, the future of the youth of the country is in danger due to paper leaks and cancellation of exams. There has been a scam in NEET, UP-Sepoy recruitment, 69 thousand recruitments of teachers. There is no one to ask them. Children are helpless. Youth are suffering the brunt of unemployment. ...*(Interruptions)*

**HON. CHAIRPERSON:** Please conclude.

**ADVOCATE CHANDRA SHEKHAR:** Honourable Chairperson, I am speaking for the first time. I will sit down if you instruct me to do so. I will follow constitutional decorum.

**HON. CHAIRPERSON:** Please speak for one minute.

**ADVOCATE CHANDRA SHEKHAR:** Honourable Chairperson Sir, thank you. This Government talks about women's respect but we saw what had happened in Manipur, we saw the fate of wrestler daughters and we saw the fate of the daughter of Hathras. The Government did not fulfill the promise it made to the Hathras family. The NCRB data even today says that the atrocities being committed against women, especially Dalit, backward, Muslim and tribal women are intolerable. Along with this, we have seen dead bodies floating in the Ganga during Covid and have also seen the plight of labourers. *(Interruptions)* We have also seen the collapse of small and medium scale industries due to demonetisation.

Hon. Chairperson Sir, eligible candidates belonging to OBC and SC/ST category in educational institutions, universities and medical institutions are being thrown out by declaring them NFS and our doors are being closed through lateral entry. We are also witnessing this. I also want to say that this issue concerns everyone that private employees and Government employees work for more than eight hours at many places. They do not get proper salary. Their minimum salary should be fixed at Rs

20,000. They have to perform 24 hours duty. For example, there are UP policemen who do a lot of work.

**HON. CHAIRPERSON:** That is a state subject.

... (*Interruptions*)

**ADVOCATE CHANDRA SHEKHAR:** Sir, I am bringing the state Government's issue to your notice. ...(*Interruptions*)

**HON. CHAIRPERSON:** You speak about the issues of the Central Government here.

**ADVOCATE CHANDRA SHEKHAR:** Police is everywhere. But the question is that they sweat a lot. There is a discrepancy between eight hours duty and salary. They should be taken out of the border scheme. Honourable Chairperson, give me a minute. The President had talked about religion. Before the issue of Ram Mandir, the decision regarding our Gurughar in Tughlaqabad had come. Till now the Gurughar of Sadguru Ravidas Ji Maharaj in Delhi has not been built. At the same time, while concluding my speech I want to tell you that this country belongs to us as much as it belongs to others. We are not born to be killed and we are being killed by anyone who desires to do so. We are being killed for keeping a moustache, sitting on a mare and touching a pot. What has changed even after 70 years? Violence against Dalits, backward, Muslims is not stopping. I urge through you to provide protection and that these incidents should be stopped and the country is not patrimony of anyone. The country is governed by the Constitution and will be governed by the Constitution. Tampering with the Constitution will not be tolerated. Thank you. Jai Bhim, Jai Bharat.

**SHRIMATI APARAJITA SARANGI (BHUBANESHWAR):** Honourable Chairperson Sir, I express my gratitude to you for giving me the opportunity to speak on the motion of thanks on the address by the Honourable President. As I stand before you, I am reminded of two very famous lines:

'Kuch Baat Hai Ke Hasti Mit'ti Nahi Hamari,  
Sadiyon Raha Hai Dushman Daur-e-Jamaa'n Hamara.'

We all had given the slogan of "phir ek baar Modi Sarkar". The blessing and the prayers of the people transformed this slogan into reality. Based on the ideology of service, good governance and welfare of the poor, the Modi Government has started serving the people of India for the third time. I am proud to say that the Indiaiya Janata Party has won an absolute majority in the state of Odisha from where I come from. We have just started serving the people in the state of Odisha. I dedicate this statement of mine in the 18th Lok Sabha to the tribal people of Bhubaneswar Lok Sabha constituency, my brothers and sisters who showed faith in me for the second time and sent me to the Lok Sabha.

*[English]*

Hon. Chairperson, Sir, since yesterday, I have been hearing all the leaders of Opposition one after the other. They all have been accusing the BJP of spreading hatred and violence in the country. The Bhartiya Janata Party is being projected as a political party which has sinister designs and which is creating disharmony in the society.

Dear friends from both the sides, the fifth largest economy in the world and its GDP does not grow at around eight per cent in 2023-24 per annum with a kind of doomsday scenario that all of you are painting about the country. We have become the 5<sup>th</sup> largest economy, and our GDP grows at around eight per cent because there is good governance in the country, there is peace in the country, and there is stability in the country. We must understand this. If we have seen the record exports of 780 billion dollars in 2023-24, if India has become the second largest exporter of mobile phones in the world, if India has emerged as the biggest exporter of rice in the world, if the Indian engineering goods are finding place in every nook and corner of the world, and if the Bombay Stock Exchange sensex points cross 79,000, then my dear friends it does not happen in a society ripped by violence and hatred.

It happens in a society where there is strong, able, decisive and efficient Government, and that is why, we all need to acknowledge this particular aspect. Our Government has been pursuing the setting up of IIMs, IITs, NISERs all across the country with, I would say, a single-minded devotion. The Government has been spending around Rs. 10 lakh crore on infrastructure development every year, and I must tell you that because of this infrastructure development focus, we have been able to get a lot of private investments. I am delighted as a part of the Government and as part of Modi Ji's team that today, 27 per cent of the GDP is the private investment in our country. This particular figure of 27 per cent was down by six per cent in 2016. It is going up every day because we are trying to create a very positive environment in the country. Private investments are coming. Infrastructure development is taking place. There is a lot of stability and peace in the country.

My dear friends, I have heard all of you. In fact, I have been hearing all of you all the while I have been sitting here. In regard to price rise and inflation, one after the other, you have been accusing the Government of Prime Minister Modi. I am delighted that the hon. Finance Minister, for whom I have tremendous regard and respect, is sitting here. The Opposition leaders have been talking about inflation, price rise in the country. I am giving you a data. Let us talk with figures. Let us talk with data. Let us talk with statistics. Dear friends, only two months back, sugar was being sold at Rs. 120 per kg in the neighbouring countries, whereas our Government could manage to keep it between Rs. 35 and Rs. 40 per kg. When onion was being sold at Rs. 100 to Rs. 120 per kg abroad, our Government was good enough, efficient enough, able enough, and prompt enough to manage to keep it between Rs. 30 and Rs. 35 per kg. I am talking about the price of onion. It is because of the Russia-Ukraine conflict when the wheat was selling in the global market at Rs. 40 to Rs. 45 per kg, our efficient Government brought it down to Rs. 20 to Rs. 25 per kg. My dear friends, instead of appreciating the Government's efforts at controlling the prices despite very adverse and very volatile geo-political situation, I heard a number of Opposition leaders cribbing about the price rise and not appreciating the role of the Government in handling these crucial matters.

Friends, while pursuing the goals of Viksit India by 2047, I would urge the hon. Leaders of the Opposition to be positive; to give concrete ideas; to offer solutions, rather than indulging in mudslinging.

This Government of Prime Minister Modi has been moving with a lot of purpose and steadfastness, and I would definitely like to bring to your kind knowledge that all

the Ministries have been asked to prepare their 100 days' action plan and we are all moving with heart within and God overhead towards creating a better India, towards creating a developed India that we all have been talking about. We are talking of economic development; we are talking of strategy for women, poor, youth and farmers. Friends, we are on our way to becoming a USD 5 trillion economy by 2027 despite your negativity and pessimism. We have been able to provide four crore houses. In the last 10 years, 10 crore women have been integrated with self-help groups, three crore Lakhpati Didis are coming in the country. They are actually being promoted. 100 per cent saturation approach is being adopted as far as provisioning of water supply system is concerned.

**15.00 hrs**

So, I think, we all need to be positive. We all need to give concrete solutions. We all need to be a part of the development process. We are all moving towards Viksit India by 2047. *[Translation]* Before I conclude my speech, I would definitely like to say one sentence in Hindi—

“sajishe'n lakhon banti hain meri hasti mitane kee,  
bas duyein apki unhe mukammal hone nahin deti ”

*[English]*

I support the Motion of Thanks tabled by Shri Anurag Singh Thakur ji. Many, many thanks.

*[Translation]*

**SHRI ANAND BHADAURIA (DHAURAHRA):** Honourable Chairperson, Sir, thank you for giving me the opportunity to speak on the motion of thanks on the address by Her Excellency the President.

Honourable Sir, first of all, it is a matter of pride for me to get the opportunity to speak in this temple of democracy and the largest panchayat of the country. I want to give credit for this to my Samajwadi Party, the great people of my Lok Sabha constituency Dhaurahra and the unity of the PDA. I salute and congratulate my leader respected Akhilesh Yadav ji for binding that larger society in the thread of unity and making the Samajwadi Party the third largest party in the country.

Honourable Chairperson, Sir, I was hoping that there would be some mention of a decade old promise of doubling the income of farmers in address by Her Excellency the President. Remember, words like Amrutkaal and developed India are meaningless without the prosperity of farmers. I am reminded of four lines of Adam Gondvi sahab –

“tumhari filo'n mein gaon ka mausam gulabi hai,  
Magar yeh aankde jhuthe hain, yeh dawa kitabi hai,  
Lagi hai hod see dekho, ameeri aur garibi mein,  
Yahan jumman ke ghar mein aaj bhi phooti rakabi hai ”

What is the condition of the farmers today? The farmer is burdened with debt. Stray animals and bulls have wreaked havoc in the fields. Bulls are killing farmers and

common people on the road. Leopards have created terror in my entire Lok Sabha constituency. During the assembly elections of the year 2022, the Honourable Prime Minister himself had said in the public meeting of Bahraich that they will be accountable for solving the menace of stray animals after March 10. I want to remind the Hon'ble Prime Minister of his promise.

The first meeting of the newly constituted 18th Lok Sabha is taking place at a time when the youth of India are out on the streets with their legitimate demands. The tradition of leaking of question papers of very important recruitment examinations has started during the tenure of the Indian National Congress Government. Employees across the country are making legitimate demands for the old pension scheme. Hundreds of Shiksha Mitras are committing suicide in UP. Inflation and unemployment have made life difficult for the common man.

I would like to tell these youth of the country and all these people of the working class with full responsibility and assure them that the Samajwadi Party will continue to raise its voice.

" humne yeh sochkar talwar utha lee,  
badhkar zulm sehna bhi to zalim ki tarafdari hai "

Hon. Chairperson Sir, before coming here, I had heard a lot about the new Parliament but as soon as we entered inside, our steps froze when we saw the replica of a peacock feather on the floor. In our Hindu religion, the peacock feather is

considered sacred which gives energy. Lord Krishna himself had honoured it by wearing it on his forehead. ... *(Interruptions)*

**HON. CHAIRPERSON:** We do not criticise our own House. This House or premises of the Parliament is in the domain of the Speaker. You give your suggestions but you cannot criticise the Government for this.

...*(Interruptions)*

**SHRI ANAND BHADAURIA :** Honourable Chairperson Sir , this should be removed and therefore I demand its removal. ... *(Interruptions)*

Honourable Chairperson, you have interrupted me. ...*(Interruptions)*

**HON. CHAIRPERSON:** I did not interrupt you, rather I corrected you.

... *(Interruptions)*

**HON. CHAIRPERSON:** This is your maiden speech, therefore, I was not interrupting you.

... *(Interruptions)*

**HON. CHAIRPERSON:** You have translated your feelings from the lines of Adam Gondvi.

... *(Interruptions)*

**SHRI ANAND BHADAURIA:** Honourable Chairperson, since I was attacking the Government more, that is why you were probably interrupting me but I want to say this much that even though the ruling party claims through the address by Her Excellency the President that it has formed a majority Government but the country knows the reality that this Government is standing on crutches.

Here I am reminded of four lines of Dushyant Kumar ji –

"Tumhare paaon ke neeche koi zameen nahin  
 Kamaal yeh hai ki phir bhi tumhe yakeen nahin  
 Mein inn bepanah andheron ko subah kaise kahoon  
 Mein inn nazaron ka andha tamashbeen nahin "

Finally, I bow down to the holy land of Naimisharanya, the holy land of Choti Kashi Gola, the holy land of Maharaja Chhita Pasi, bow down to the feet of respected Netaji and conclude my speech.

Jai Bhim, Jai Bharat, Jai Samajwaad.

**[ ENGLISH ]**

**\*SHRI SUBBARAYAN K. (TIRUPPUR):** Hon Chairperson Sir, Vanakkam. People have given a clear mandate. Now there is a weak ruling party and a strong opposition. We should see how intelligent the people are to give such a verdict. We can look at this result with the experience we had during the last 10 years. What is the concern of the ruling party towards social, political and economic life? After considering the policies implemented by the Government, the people have given such a historic mandate. That is why, the ruling party, which is expected to be strong, is weak whereas the Opposition which is expected to be weak is strong. The wrong approaches made by the Government during the past 10 years are the reason behind such a decision of the people. I do not have much time to talk in detail about that. On the political front, the ruling side does not have belief on Constitutional democracy. They have learnt from

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\*English translation of the speech originally delivered in Tamil.

their masters who have no belief on democracy. According to them, they were taught that democracy is not an Indian material but of a foreign origin. That is why they have learnt not to accept democracy in any way. As a result, the ruling party is dismantling and destroying democracy by using the Constitutional and democratic institutions. The verdict has shown that people of this nation have not accorded their approval to such activities of the ruling side. What is democracy? It is to win over the Opposition. Fascism is nothing but killing the other side. It is clearly evident that from the activities at the topmost level of the Government, the hon. Prime Minister, to all the levels, they do not have an approach to win over the hearts of the Opposition. They will face failures again and again till they do not leave the path of fascism. On the economic front, what this Government wants to say? They are supporting privatisation in all fields such as education, employment and health. What is the status in these three fields? Education should be offered free of cost. Similarly, the Government has the responsibility to provide employment opportunities and healthcare facilities. But the Government has given up its responsibilities. It is now in the hands of the private sector and the private parties are looting in the name providing such services. Who is behind this? The wrong economic policies of the Government are the reason behind this downfall. Besides the economic policy, the Government's FDI policy, it is also allowing the foreign corporate giants to exploit the resources and the hard work of the Indian people. The Economic policy is therefore giving a big chance to the foreign companies in expanding their exploitation. Natural resources such as sea, land and mountain resources are being looted by the foreign companies. The economic policy of the Union Government paves the way for such an exploitation. On the social aspect, what is the view of this

Government? They want to divide the society on the basis of caste. On the political front they follow a fascist attitude. On the economic side they are destroying the domestic industries by way of allowing the foreign companies to loot in the name of liberalisation, and on the social front they have tried to divide this society on the basis of caste. These activities have made an impact on the people. They are detrimental to the growth of this country. Have you ever asked the view of the people before privatising the PSUs? Are you not ashamed to talk about Pandit Jawaharlal Nehru? Due to his long and rich experience that he derived from his association with the freedom struggle Pandit Nehru created more than 245 PSUs in our country. They are considered and protected as temples. But the ruling side is continuously engaged in privatising and disinvesting these PSUs. Who gave you the right to disinvest these PSUs? Did the people of this country permit it? Why are you allowing disinvestment? This is wrong. But they are so adamant enough on this aspect of privatisation. After seeing all your wrongdoings, the people of this country have given this verdict. Who are all parties to it? ...\* was in alliance with BJP. ED, IT Department, CBI and other agencies were also working in tandem with the BJP. They have weakened the system and the opposition parties. But the people of this country have strengthened us. Their wrong policy is the reason for such a debacle. Who is providing employment in India? Hon. Chairperson Sir, I will conclude in two minutes. This is the problem. In a democracy, they are not even allowing to speak. The ruling side should have all ears to listen to the Opposition parties and others in a vibrant democracy. But you are not

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\*Not recorded

allowing me to speak for even a minute. I will conclude by saying one thing. What is the view of this Government on labourers and farmers? All the four anti-labour laws have to be repealed and withdrawn. What is the agreement you in the WTO about our farmers? That is against the welfare of the farmers. But this Government is not ready to do away with all those agreements and laws. I will conclude by saying this. You see their taxation policies. The MPs are given Rs. 5 crore per year. In that, 18 per cent is the GST which comes to around Rs. 80 lakh. Whose money is this? This is the money of the tax payers. We have to give back Rs. 80 lakh to the Union Government, 18 per cent as GST out of Rs 5 crore in one year. This is improper and should be changed. The hon. Finance Minister is here. Sir, through you, I make this request to the hon. Finance Minister. With this I conclude. Thank you.

**DR. THOL THIRUMAAVALAVAN (CHIDAMBARAM):** Hon Chairperson Sir, Vanakkam. I thank the voters of Chidambaram Parliamentary Constituency for electing me to this House. I thank the voters of both Chidambaram and Villupuram Parliamentary Constituencies for according victory to Viduthalai Chiruthaigal Party, VCK. This has led to recognition of VCK as a State Party. I thank the voters of Tamil Nadu and Puducherry for giving a grand victory of 40 MPs out of 40 seats to the DMK led alliance. I thank the voters of our nation for making INDIA bloc win in 234 constituencies through a historic mandate. The hon. President in her address has stated that the BJP with 240 MPs in this Lok Sabha has secured majority, which is totally wrong. This Government is duty bound to thank her. But the Opposition is duty bound only to thank the people of this great nation. INDIA bloc had only one stand and in single voice they opined that the obstructive forces against the Constitution of India

are to be opposed and defeated. Shri Rahul Gandhi and all other leaders of the INDIA bloc have, in one voice, stressed that the Constitution of India is in danger and the Political Parties led by the BJP want to destroy our Constitution. We all made an appeal to the people of India to vote for the INDIA bloc not just to come to power but to protect the Constitution and the democratic fabric of our country as they are to be protected always. Respecting the appeal of the leaders of this INDIA bloc, people of 234 constituencies have given us victory and we are now a strong Opposition in this House of People. The people have also taught a lesson to the ruling side. Like a snake without teeth and a bull without horns, the BJP is weakened and sitting in this House without absolute strength. I am once again thanking the voters of this country for giving such a historic mandate. Many MPs spoke here about NEET. Many irregularities have taken place in NEET. The NTA, the National Testing Agency should be dismantled in the first instance. After NTA came to existence, many such irregularities have come to the fore. I urge upon you that not only NTA should be dismantled but also NEET should be abolished at the national level.

**15.13 hrs**

(Kumari Selja *in the Chair*)

The State Legislative Assembly of Tamil Nadu, not once but twice, passed a resolution to exempt Tamil Nadu from NEET and this resolution was sent to the approval of the hon. President of India. But such a resolution has been kept aside. This is seen as disregard and disrespect for a resolution passed by the State Legislative Assembly of Tamil Nadu whose Government has elected by the people of that State.

NEET should be abolished at the national level. Article 47 of the Constitution talks about directive principles. This gives an important direction. It directs the Union Government to bring about prohibition of consumption of drugs and intoxicating drinks which are injurious to health. On this basis, a Prohibition Enquiry Committee was set-up in the year 1954 and its report should have been implemented in the year 1958 itself. But the Union Government has not made any effort to implement the report of this Prohibition Enquiry Committee. Rather this Government is very keen in making all efforts to implement the Uniform Civil Code as explained in Article 44 of the Constitution. But it has set aside Article 47. The youth of this country are affected at the national level. Is the Government concerned about this? The future of our youth is a question mark due to intoxicating drugs. Human resources are affected very much. Drugs and intoxicating substances are not said to be available in some States or in some select places in the country. They are freely available in almost every State of the country. Illicit liquor is also being manufactured. Other than 4 States in the country, all the State Governments are selling liquor to the people. This is a betrayal to the nation and the younger generation of this country. This is affecting the human resources as well. This Government should bring a policy to check this menace. Prohibition of liquor should be implemented throughout the country. I urge the Government that it should come forward to stop selling of intoxicating drugs and to check its use. Thank you for this opportunity.

**THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS**

**(SHRIMATI NIRMALA SITHARAMAN):** Dr. Thol Thirumaavalavan, a very senior Member has just spoken. In this respect, if you allow me, I want to say something both in English and Tamil.

He is requesting the Union Government to invoke the provisions given in the Constitution, particularly in reference to the Preamble to bring in prohibition and also to ensure that there should be no drug available in the country. It is a very noble idea.

I really appreciate the point that he has raised. But the Party which is in power in Tamil Nadu and with which he is in alliance saw the death of 56 people due to the consumption of illicit liquor ... *(Interruptions)*

He should first preach there. ... *(Interruptions)* He should first preach there. ... *(Interruptions)* He should first talk there. Drug is rampant in Tamil Nadu. He should talk there rather than ask us like that. ... *(Interruptions)*

**DR. BYREDDY SHABARI (NANDYAL):** Respected Chairperson Madam and hon. Members, I am extremely happy to make my maiden speech on the occasion of the Address of the hon. President of India.

Firstly, I would like to object to the words of Kalyan Banerjee ji. Today, he has commented on our hon. Chief Minister Nara Chandrababu Naidu garu and misled the House that he was arrested by ED and CBI. Our hon. Chief Minister Nara Chandrababu Naidu garu was arrested by APCID in my own parliamentary constituency Nandyal. Nandyal parliamentary constituency has been ruled for many decades either by the Congress or by the YSRCP. I would like to question Banerjee ji. Why does he think that we won seven out of seven assembly seats in Nandyal? Why does he think I have won with more than the majority he was boasting about today? Why does he think that the people of Andhra Pradesh have given clear mandate to Telugu Desam Party, Jana Sena and the NDA alliance winning 164 seats out of 175 seats and 21 parliamentary seats out of 25 parliamentary seats? He was very sarcastic. I wish he was here today at this session. He was very sarcastic today. He mentioned that our hon. Narendra Modi ji is working with two crutches where one crutch is Telugu Desam Party.

I regard him as a senior leader with immense knowledge but please remember that the crutch you are talking about is not a crutch but it is a sword. As you can see, the world has witnessed our leader Nara Chandrababu Naidu garu who has transformed Hyderabad and Secunderabad into an IT hub. Everybody knows how he has improved the lives of the farmers and how our per capita income was increased.

I would also like to remind that the youths of our State have been employed under the rule of Telugu Desam Party. Our country is going to be coronated the third largest economy very soon and I am sure our Party is going to become the jewel in that crown under the leadership of Nara Chandrababu Naidu garu, Pawan Kalyan garu, and the future of Andhra Pradesh, Nara Lokesh garu.

I would like to remind every citizen of Andhra Pradesh that when the country was developing, the last Government of YSRCP had missed the bus of development during the last five years. Due to the unhealthy fiscal policy of YSRCP party, now, when we have acquired this State, the State of Andhra Pradesh is in severe economic crisis. I would like to know whether there is any State without its capital in this country. It is our State, Andhra Pradesh.

I need one minute, Madam. This is the first time I am speaking in this House. ...  
*(Interruptions)* This is my maiden speech. I will take just one minute. ...*(Interruptions)*

Talking about Amaravati, the foundation was laid by our hon. Prime Minister and also by our hon. Chief Minister, Nara Chandrababu Naidu Garu. Then, after YSRCP came to power, they opted for three capitals for which not even a single stone was laid.

As regards Polavaram Project, about 33,000 acres of fertile land was donated by our farmers of Amaravati which has gone to waste. About 70 per cent of this Polavaram Project was completed by the Telugu Desam Party but not even one per cent of it was built by the YSRCP. About 13,000 crore were given on July 15<sup>th</sup>, 2022 to the YSRCP but that amount was completely used for corruption. About Rs. 8,000 crore were given by the Central Government to the Panchayati Raj out of which not even a rupee was used for our village panchayats. Not even a single industry, not even a

single IT company, especially in my Rayalaseema region, was brought by the YSRCP. All we saw was vendetta politics, liquor mafia, sand mafia, land mafia and nothing else.

As you can see, during the regime of YSRCP, that is, Yuva Jana Shramika Rythu Congress Party, we have seen youth of our State have gone begging. We have also seen hunger suicides of shramiks and farmer suicides. ...*(Interruptions)* So, my only request is this. ...*(Interruptions)* I would like the Union Government to support our State. ... *(Interruptions)*

*[Translation]*

**SHRI AWADHESH PRASAD (FAIZABAD):** Honourable Chairperson Madam, I am very grateful to you for giving me the opportunity to express my views in this temple of the world's largest democracy. I am very grateful to you.

Honourable Madam, today I express my gratitude to all those Honourable members of this August House who have won from their respective areas in this great House and I welcome and congratulate them.

Honourable Chairperson Madam, I express my gratitude to our leader Honourable Akhilesh Yadav. Our Ayodhya is the land of Lord Shri Ram, the Maryada Purush. The eyes of the country and the world were on this seat (Faizabad). Today the election has been held and the deiform voters have sent me to this House through win in the election. Today it is being discussed not only in India but all over the world.

Honourable Chairperson Madam, I express my gratitude to the deiform voters. I express my faith and gratitude to Lord Shri Ram. I have heard and seen the address by Her Excellency the President.

Honourable Madam, this address is of 29 pages but I am sorry that the name of Her Excellency the President is not mentioned here. Her name should have been mentioned here. This is the address of the President of India before this Parliament. What kind of message will it send to the world? Name of President should have been mentioned in it.

Honourable Madam, I was very surprised that this address of 29 pages has no mention of Ayodhya and there is no mention of the land of Maryada Purushottam Lord

Shri Ram. Lord Shri Ram is famous not only in Ayodhya but in the entire country but there is no mention of it anywhere in this Address.

Madam, it was a matter of concern when I went to Ayodhya a day before yesterday I saw that the streets were full of mud. Our country's respected Prime Minister inaugurated a railway station named Ayodhya 6 months ago. More than 150 feet of the boundary wall of the station has collapsed. People not only from India but also from all over the world come to visit the temple of Lord Shri Ram after reaching the station. The saddest aspect is that there is a one kilometre long road there and there is so much dirt there that it seems as if the dirt of the whole world has come to Ayodhya. What kind of people go there for darshan. If they go to the temple of Lord Ram they will go by splashing all the dirt with their feet.

Hon. Madam, when I went further I saw 'jalaayan' of logged water there. The locality of Ayodhya near the temple of Lord Shri Ram is filled with lot of water. It is a locality of the poor, the weak, the locality of the Dalits and it is filled with water. I have heard that 35 crore rupees have been allotted for its drainage. But I do not know where this money has gone and on what is it being spent?

Madam, an aerodrome has been built there, but the poor and the farmers were not paid for the construction of the aerodrome. It is matter of regret that the circle rate increases every year at the end of March. The value of land is determined by the circle rate. But, it has to be said with regret that the circle rate has increased in every district of our Uttar Pradesh but land of the farmers of Faizabad and Ayodhya has been given to outsiders at a very low price due to lack of increase in the circle rate for seven years now.

A number of people came to our leaders. Leaders said that they will get them compensation. Our leader had asked for it but they did not get compensation. This is the land of Maryada Purushottam Ram. The dignity has not been maintained ...

*(Interruptions)*

**DR. NISHIKANT DUBEY (GODDA):** Hon. Chairperson Madam, thank you. I rise here to support the motion of thanks on the President's address tabled by Anurag Singh Thakur. I have heard the speeches of the entire opposition from yesterday till today. The speeches of the entire opposition contained lies, misleading facts, pessimism, fear and the height of fear that there is nothing beyond fear and which recorded that we can never win and such speeches were heard. Here the opposition leader gave a speech that I am not what I am and I am not what I appear to be.

Last time I had said that a ghost came here and gave a speech and went away. We had seen a film India. In this film, Anil Kapoor is not visible to anyone and sometime he becomes visible. If red light is present anywhere, Anil Kapoor of Mr. India becomes visible and sometimes not. You understand what the opposition is afraid of. They are trying to turn falsehood into truth on the basis of Gospel Truth. The entire opposition which has been indulging in Muslim politics is today shouting Hindu, Hindu. ...*(Interruptions)* The Lok Sabha constituency from which Awadhesh Pasi is a MP is called Faizabad. No one said Faizabad but everyone said Ayodhya. This is the victory of the Bhartiya Janata Party and this is the victory of Modi.

I wish to congratulate the Prime Minister, I wish to thank him[ **ENGLISH**]

.... *(Interruptions)*

**HON. CHAIRPERSON:** If there is anything unparliamentary, it will be expunged by the Speaker.

... (*Interruptions*)

[*Translation*]

**DR. NISHIKANT DUBEY:** There is a verse in Ramayana

'Ram Ramaapati kar dhanu lehu, khaichahu chaap mitahi sandehu'n.

He gave this message to the whole country that this country is a Hindu nation. There can be no politics in the name of Muslims. Nobody from the opposition took the name of Faizabad. What is the truth? ED and CBI targeted us but we are not afraid of anyone. You went to Banswara and what speech did you give.

I am such a person, Akhilesh ji, listen carefully, Congress and JMM filed 44 cases against me. Cases were filed against my 80-year-old mother and father, my wife is sitting in the gallery and children are also sitting and cases were filed against them, cases were filed against my brother. I have sought an RTI, the High Court and Supreme Court charged me ten crore rupees to fight the case. When I went to contest the election, Rahul ji visited, Mallikarjun Kharge ji had two programs, Priyanka Gandhi ji went there and she had said that I keep sitting in the chamber. I had said that I am a soldier of Modi, I am a soldier of Bhartiya Janata Party, I took a vow that I will not go to the public to ask for votes and the party announced my ticket on 2 March. My election was held on 1 June and during the entire campaign of 90 days I did not ask for votes from the public and I have reached the Parliament after winning and I have come after defeating you. I am a MP from the district from where Hemant Soren is a MLA. I have

come after winning by 10 thousand votes from a tribal dominated area. It is my time and you listen and these things will not end in 5 minutes.

What kind of truth and untruth are you talking about? You are saying that there is a mention of Muslims and Mangalsutra and that the Prime Minister called them infiltrators, yes, the Prime Minister called them infiltrators.

Hon. Chairperson Madam, you were a Minister in the year 2009. I have spoken in this Parliament 200 times since 2009. The area from where I come, that is, Santhal Pargana has seen an increase in Bangladeshi intruders. Be it Jamtara, Pakur, Sahabganj, Murshidabad, Malda, Kishanganj, Araria, this is our situation. Vijay Hansdak is sitting here and I was asking him, there is a village named Gopichak, a cow was slaughtered and when Muslims protested against the slaughter, just 15 days ago, Bangladeshi intruders who call themselves citizens of West Bengal, raped our daughters and daughters-in-law, burnt their houses, chased them out of their homes. You are saying that they are not Bangladeshi intruders. They do not have a population. I am talking about Gopichak.

Delimitation has been performed in the entire country and you talk about tribals and backward people. No delimitation was performed there and the number of tribals which was 36 percent has been reduced to 26 percent and the whole country needs to know this. One Lok Sabha seat and three assembly seats are decreasing. Delimitation did not happen and infiltrators are increasing, tribal girls are getting married to them, and conversions are taking place. Even then, you think that the Prime Minister will not talk about infiltrators. What kind of politics are you doing?

There is a discourse on Shiva. We are people with that ideology, that is, those who do not understand anything keep on preaching and if you had to show Shiva, Guru Nanak, then you should have gone to the temple, to the Gurudwara. Why are you showing the photo in this Parliament? The Abhay Mudra you are talking about, I am a Brahmin and I am proud of that identity. The Abhaya Mudra that we talk about in which Lord Shankar has four hands and not just one hand and in Hasta Mudra it is like this also, there are 28 mudras and what are those 28 mudras? Everybody needs to know what Honourable Modiji is saying.

In the Abhaya Mudra that you are talking about, Lord Shiva has four hands and not just one hand. In Hasta Mudra, there are hands this way and that way and there are 28 Mudras. What are the 28 Mudras and everyone needs to know what Honourable Modi ji is saying that one Mudra is that in which there is a Damru in the hand, Damru means a start, create nature and energy, start life and start working for the poor. What is in the other hand? Another aspect for destruction which means there is fire in the hand of Lord Shiva. That hand signifies whether it is ...\*, whether it is ...\*, whoever is corrupt, whoever has looted the money of the public, send him to jail. ... (*Interruptions*) The third hand signifies feeding the people. The fourth hand means that Lord Shiva is for developed India and for the future and salvation. If you do not know religion itself, then from where will you get to know about religion? Trishul explains the past, future and present, that is why, it is a Trishul. Our Prime Minister is moving ahead with the

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\* Not recorded as ordered by the Chair.

resolve of developed India by looking at the past, future and present but you will not understand this. ...*(Interruptions)*

Madam Chairperson, they talk about the Constitution. Just now I have said that Misa ji I will talk about you. When Misa Bharti ji was born he was in jail. My Guru Govindacharya was in jail at that time. Ram Bahadur Rai ji was also in jail and Ram Bahadur Rai ji suggested Lalu ji to name his daughter Misa, and she was named as Misa Bharti. There is a book which was released by Rahul Gandhi ji, M.K. Stalin's autobiography and do you know wha the best topic is therein. During the Emergency his father had handed over to the police. ... *(Interruptions)*

Akhilesh Yadav ji is sitting here and I got a chance to work with his father who was a man of stature. He was such a man that he always used to say that he used to listen to my speech. He told me the story of the Emergency that the day he went to jail during the Emergency, his wife did not have food to feed the family. You talk about the Constitution.

You had said that the state has been divided. Do you know what had happened? When Nehru ji enacted Seventh Amendment in the year 1956...*(Interruptions)* You had said Narendra Modi, so I have said Nehru. ...*(Interruptions)*

**HON. CHAIRPERSON:** Address the Chair please.

... *(Interruptions)*

**DR. NISHIKANT DUBEY:** Hon. Chairperson, Madam, seventh amendment was incorporated which made the provision that the state will not have any right to choose its boundary. This is the reason that 14 states and 6 union territories were constituted after the seventh amendment. Whether you are concerned about the Constitution? Do

you talk about saving the Constitution? During the Emergency, all the big leaders, whether it was Lalu Prasad ji, Mulayam Singh Yadav ji, Karunanidhi ji, Advani ji, Atal ji, Hemvati Nandan Bahuguna, Chandrashekhar ji of Congress or Babu Jagjivan Ram ji, I am talking about MPs, when everyone was in jail, Swarn Singh Committee was formed in the year 1976. We are religious, we are Hindus, Bittu ji is sitting here, he is a Sikh, Rijiju ji is a Buddhist, Owaisi is sitting here and Islam is a matter of religion for them. The 42nd amendment was passed and the 42nd amendment made our religious country secular and changed it overnight. You added the word integrity to it. ... *(Interruptions)* The whole country is honest, that is, why it is governed with honesty and you added the word honest and you added the word socialist. How can we be socialists, friends? Someone can be a communist, someone can be a capitalist. You changed the entire preamble. You talk about formulation of the constitution? They had said that they will make laws and you added the words fundamental duties to the fundamental rights that were provided by our forefathers. Do you really want to talk about formulation of constitution?

Hon. Chairperson Madam, Indira ji's membership was expired and she had said that she will be reinstated and will become the Prime Minister of the country and nobody can question her. The term of the Lok Sabha was five years and she had said that it will be increased to six years. 'There is no account book or accountability, whatever Indira Gandhi says is right.' The constitution is the same and Modi ji has changed the constitution and changed it for Article 370. He has changed it for the Schedule Caste, changed it to give constitutional status to OBC and whenever there will be a matter of SC, ST, OBC, we will change the constitution and we have no

hesitation in doing this. They talk of Aryan and non-Aryan. They talk of kings, sages and seers. Raja Saheb, you are our friend. I was one such person who went to meet you in Tihar. Congress had sent you to jail. You know Guru Vashishtha, Vishwamitra and Agastya Muni were not Brahmins. Writers of Ramayana and Mahabharat or Geeta were not brahmins. No God is a Brahmin. Ramayana was written by Valmiki and Mahabharat was written by Vedavyas. All the four Vedas and 13 Upanishads were written by Vedavyas who was the son of a fisherman. Rishi Agastya and Rishi Kannan were not Brahmins. You talk about Arya and Anarya. In the year 1952, Nehru ji made Ramdhari Singh Dinkar a Member of Parliament from the Congress party. He was an MP for 12 years. He was a great poet of the country. He had written 'Sanskriti ke chaar adhyaye'. In the ' Sanskriti ke chaar adhyaye ', he has written that there is neither any Arya nor any Anarya. The Harijan in Tamil Nadu is the Brahmin in Kolkata and the OBC in Kolkata is the Sikh in Punjab. He has written this and Congress and your Member of Parliament has written this. We are proud that this country is one. There is no caste or community. You talk about caste system. I would like to say one thing. Saugata Roy ji must be among the elderly people sitting here. Fifty years ago, there was no toilet in any big house or village. Whether it was women from a big family or a small family, all had to go to the fields. When they used to go to the fields, then from where did the practice of sweepers originated? You are accepting the practice introduced by the Mughals as eternal truth. You only try to mislead the whole country in the name of Hindutva, in the name of Arya, in the name of non-Aryan, in the name of Islam. Stop this gospel truth, stop saying this and talk about taking the country together.

In the end, I would like to make a point. Yesterday it was said that the Speaker saheb bowed down and greeted the Prime Minister and behaved in another manner with Rahul ji. Today I saw a photo of the Army Chief. It is said that the men in forces should not bow down to anyone whenever the personnel is in uniform. Today, the photo of the Army Chief is published in all the newspapers and he is in uniform touching the feet of his mother and paying his obeisance to her. There is a shloka in Netropanishad –

Abhivadan Sheelasya Nityam Vridhop'sevin |

Chatvaari Tasya Vardhante Aayurvedya Yasho Balam ||

You can bow down to whomsoever elder than you without paying heed to post or the dignity. I am talking about the month of February when the session of Parliament had ended. That day I was waiting for the car outside. I attack Congress the most. Rahul ji, Sonia ji, the entire Congress and the Gandhi family are the centre of my arguments because my father was sacked during the Emergency of 1975. He did not get a job in his entire life. My family members were locked up for 19 months during the Emergency, that is why, I have this feeling of rebellion and revolt against Congress since childhood because I got my childhood ruined. We were all considered to belong to family of a traitor. Sonia ji came and held my hand. This happened in public in front of everyone, that is why, I am saying this publicly. She had told me that ' Nishikant I was unwell today. People like you should come to the Parliament '. I saluted her. I did not think that she is Sonia Gandhi. She is elderly. What kind of discourse do you want to indulge in? Honourable Modi ji is a elderly figure in our party. Shri Om Birla is sitting on this Chair after the party gave him the ticket. If Birla ji had saluted him by touching

his feet, even then the power of that Chair would not have decreased. You are not aware of the Indian civilization and culture. If you do not know about this, then you cannot do anything in life. ... (*Interruptions*) Today you have 98 seats and you will not even get a chance to become the Leader of the Opposition in the next election. I am grateful to you that you gave me a chance and with these words I conclude. Jai Hind, Jai Bharat.

*[English]*

**\*DR. PRABHA MALLIKARJUN (DAVANAGERE):** I would like to express my views on the highly important discussion on the Motion of Thanks to her Excellency the President of India for the joint address to both the Houses of the Parliament on 27.06.2024.

First of all, I would like to thank our hon. President Smt. Droupadi Murmu Ji. I, as a woman, feel proud and have high regard for her as she occupied the top post of the world's largest democracy as second women President of India.

At this juncture, I would like to mention with pride that Shrimati Pratibha Devisingh Patil was the first woman President of India to hold the highest office in 2007. It is my Congress Party which had created a new history by electing her as the first women President of India.

I would like to thank my Congress Party leaders, my people of Davanagere Lok Sabha Parliamentary constituency well-wishers and my mentors and for their support and blessings to make me a Member of this august House for the first time.

As I understand the President's Address to the Joint session of the Parliament is the most important occasion in our democracy. It is not an ordinary document or a piece of paper. It is a policy statement of the Government of India. It plays a vital role in informing the Parliament, I mean, to the elected representatives of 140 crore people of the country. It is a great opportunity for

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\* Speech was laid on the Table.

the first time MPs like me, as we are 52 per cent newly-elected MPs in this 18<sup>th</sup> Lok Sabha. It helps us to understand the activities and achievements of the Government as well as its initiatives, policies and plans envisaged for the ensuing year.

However, I am surprised that there is no mention of the burning issues such as constantly rising unemployment, increase in the number of crimes against women and children, and incidents of lawlessness have only added to the miseries of the common people. Also there is no promise made in the Address of the President about what measures are going to be taken to find a solution to all those problems.

The President in her address highlighted that the people of India have full faith that only my Government can fulfill their aspirations. Therefore, this election of 2024 has been an election of trust in policy, intention, dedication and decisions.

The fact is that the BJP failed to win the hearts and minds of the people of the country. That is why they got only 240 and it falls short of 32 seats to assume power on their own. I just want to highlight that the BJP Government failed to uphold the trust of the people. The best example is the NEET exam scam.

The NEET-UG controversy has spotlighted the widespread issue of paper leaks, a malpractice that has plagued India. For the past seven years, there have been 70 confirmed exam leaks across 15 States, casting serious doubts on the integrity of the nation's examinations. These leaks have disrupted the schedules of 1.7 crore applicants. The recent NEET-UG 2024 paper leak, affecting an all-

India exam with over 24 lakh aspirants, underscores the considerable influence of the paper leak mafia over India's examination system.

It is the failure of the Union Government in the implementation and compliance of comprehensive Standard Operating Procedures (SOPs) to ensure a transparent examination system in the country.

In 12<sup>th</sup> para of her speech Hon. President mentioned that the Government is committed to women-led development has started a new era of women empowerment and also the enactment of Nari Shakti Vandan Adhiniyam. I congratulate the Government for this.

However, I want to remind them that our Congress Party made effort to bring Women Reservations Bill in 2014 itself and passed it in Rajya Sabha and could not get through it in Lok Sabha as it had gone to election.

I am of the opinion that enacting the law is not enough. We need to ensure the law is implemented in its letter and spirit. Facts and figures of our recent Lok Sabha elections are before us. Only 74 MPs (means 14 per cent ) elected to the 18th Lok Sabha are women, whereas 78 women MPs were there in 17<sup>th</sup> Lok Sabha. So, it is marginally lower than in 2019. Even though the Women Reservation Bill is enacted, our society still needs to encourage the women to get elect to become legislators. So, we all irrespective of Political Parties need to create an atmosphere in the society and also to provide more opportunities to women to come forward to serve as legislators of the country.

Hon. President in 4<sup>th</sup> paragraph mentioned that the 18<sup>th</sup> Lok Sabha is historic in many ways. This Lok Sabha has been constituted in the early years of Amrit Kaal and it will script a new chapter on decisions for public welfare.

As a Member of Parliament from the state of Karnataka, I welcome and I am also happy to mention that my state Karnataka is actually one of the most developed States in India, with a strong economy, a rich cultural heritage, and significant contributions in various fields such as technology, education, and industry. However, there are many areas the co-operation of the Union Government is highly needed for the overall development of Karnataka. In a federal structure of our Indian democracy, I believe my State Karnataka is not ignored while disbursing resources from the Government of India.

Before concluding my speech, I would like to draw the kind attention of the Union Government about the facts and figures indicating that Karnataka has experienced steady economic growth over the past 5 years, with a consistent GSDP growth rate above 7 per cent and a rising per capita income. The State's economy is largely driven by the services sector, particularly the IT and ITES industries, as well as other high-growth sectors. Karnataka also continues to rank high in the ease of doing business, making it an attractive destination for investments. So, considering all these facts I once again hope my State Karnataka would get a better deal in the next Budget for the year 2024-2025.

With these few words, I conclude.

*[Translation]*

**\*SHRI HASMUKHBHAI SOMABHAI PATEL (AHMEDABAD EAST):** Heartiest congratulations to the Honourable Speaker on assuming charge as the Speaker of the 18th Lok Sabha.

While addressing the first Joint Session of the 18th Lok Sabha, Her Excellency Madam President has mentioned the achievements of the Government of India in the last ten years and the direction in which the Government should move forward to make a developed India in the coming times and I would like to put forth my views in support of it.

It is evident from the address of Her Excellency Madam President that the policies of the Government of India under the leadership of the Honourable Narendra Modi Government in the last 10 years have achieved spectacular achievements in various fields like economy, defence, healthcare, education, resources, national highway development and social welfare.

When the country was celebrating Azadi Ka Amrit Mahotsav on the 75th year of independence Prime Minister Shri Narendra Modi ji put forward the concept of "Amrit Kaal" in front of the country. He had told that the period from the year 2022 to the year 2047 will be Amrit Kaal for India and in the form of Amrit Kaal of India, Honourable Modi Sahab set the goal of developed India. The achievements mentioned in Her Excellency's speech and the roadmap ahead strengthen the belief that India will become a developed nation by the year 2047. The Government is working towards

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\*Speech was laid on the Table.

building a digital university to give the youth of the country a fair opportunity to showcase their talent. Under the visionary leadership of Modi ji, India has today become the third largest startup system in the world due to his hard work and efforts.

The Emergency imposed on 25 June 1975 was the biggest and darkest instance of a direct attack on the Constitution. There was an uproar in the entire country then but the country showed victory over such unconstitutional forces because the traditions of the Republic have been at the core of India. Mention of the Emergency as a dark chapter in the address of Madam President shows that the leadership of the present Government has great and deep faith and respect for the Constitution. Under the able leadership of Modi ji, our scientists have successfully landed on the South Pole of the Moon. India is the fastest growing economy in the world. If India is able to conduct such a big election fairly without much violence and chaos then we should be proud of this feat. During the last 10 years, the level of 25 crore people have been raised above the poverty line. This includes people from every section including SC/ST. This change is discernible in the tribal society in particular. The scheme of Rs 20 thousand crores has been implemented for the most backward tribal group. Importance is being given to the poor, youth, women power and farmers of the country in the Government schemes. Only then can the country develop. That is why the highest priority is being given to these four pillars in the schemes of the Government. Honourable Modi ji aims to provide them the benefits of every Government scheme. New dimensions of development are being created in every sector of the country. India is making all the efforts to make the public transport best in the world. The development of infrastructure is showing the plan of India moulding in this direction. More than 3 lakh 80 thousand kilometers of

road has been built in the villages. A network of national highways is being laid in India. The pace of construction of national highways has doubled. The Government has started feasibility study for bullet train in eastern and northern India. Since the formation of this Government an amount of Rs 3 lakh 20 thousand crore has been provided to the farmers. Today India is moving forward keeping in mind its current needs. The Government is making policies to increase the income of farmers. The Government of India is making a big effort to end the dependence on other countries for pulses and oilseeds. The Government is also engaged in strengthening the public sector. Now India is becoming a big power various sector ranging from the IT to health sector. Employment and self-employment opportunities are being found in these sectors. Agro-based industries are being expanded in the villages. The Government is creating a big network of farmers' product association. The biggest problem of small farmers is related to storage. The Modi Government has started work on the world's largest storage scheme. India has achieved this development even after the global pandemic and the difficulties going on in different countries of the world. Now India alone is contributing 15 percent to the world economy. Modi's Government is working hard to make India the third largest economy in the world.

We have got the mandate for the third time in a row to develop the country. Development of states leads to the development of the country and the Modi Government is moving ahead with this spirit. India is the fastest growing economy in the world. India has risen from the 11th largest economy to the 5th largest economy during the last 10 years.

Finally, I would like to say that the guarantee of a developed India given by Modi is possible through the empowerment of the poor, farmers, women and youth which the Government of India is implementing with full sincerity. The address by Her Excellency Madam President strengthens the belief that India is moving towards its fulfillment. I express my gratitude to Madam President for this address which confirms that the Government has lived up to the trust of the people of India and congratulate and wish the leadership of the Government.

**\*SHRIMATI MALVIKA DEVI (KALAHANDI):** I put forth my views on the address given by Her Excellency Madam President after the constitution of this new Lok Sabha.

I will try to present my view and views of my party on some points mentioned by Her Excellency President in her address one by one.

Today I feel very proud to be a member of parliament for the first time and that I have won for the first time and that too from the BJP Government. BJP means majority Government and the Government that has changed the face of the whole of India in ten years and the Government that people have trusted and made it victorious. One thing that is completely beyond my understanding is that the people of that side who are struggling to get even get 99 or 100 seats, are questioning the majority of our majority Government. They have either not studied Maths in schools or they do not think it right to think before speaking anything. Today, if the people of India can walk with their heads held high in front of the world with pride it is only because of our Modi Ji's Government and his work. Now the world's big leaders ask us for our views and suggestions. We have formed a majority Government not only at the Centre but also in Odisha. BJP has 20 out of 21 members of parliament in the state. This is no small achievement. The people of Odisha have formed a double engine Government with majority by reposing faith in Modi Ji and BJP. This is a Government that does not only talk but also shows by performing. Like work has been performed in our nearby states of Chhattisgarh and Madhya Pradesh. The economy, which was at number 11<sup>th</sup> position has reached number 5 position today and is going to reach number three in the coming

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\*Speech was laid on the Table.

five years. 64 crore voters had voted and that too in the largest election of the world and they have made BJP win with majority for the third time. And these elections included a peaceful and successful voting. Manufacturing services and agriculture will be given equal importance and green age will be promoted. Rs 32,000 crore has been given under PM Kisan Samman Nidhi to help farmers. National highways have been doubled. *[English]* Today we export defence equipments, unlike never before. *[Translation]* 3,80,000 kilometres of rural roads have been built. National Highways have been widened under PM Gram Sadak Yojana. During ten years, 4 crore Pradhan Mantri Awas have been given to women.

Hon'ble Modi ji's Government has transformed India in ten years. Hon'ble Modi ji's Government believes in the ideals of Ambedkar that the progress of society is gauged from the lower strata of the society. I would just like to say that today all the members of parliament are here for the people and even though our suggestions may differ on many issues we all agree on one point that our only goal is to develop India. We exist because of the people.

I hope that these 5 years will be written in golden letters to record the development of India and we all will work together for the people of India.

Thanks to the people of Kalahandi and Nuapada who have reposed faith in me by electing me. I heartily congratulate the people of my parliamentary constituency on the hat-trick of victory by the Modi Government.

**\* SHRI ARUN KUMAR SAGAR (SHAHJAHANPUR):** I heartily support the address delivered by the H.E. President in the Joint Session of both the Houses of Parliament on Thursday and compliment her for the congratulating the newly elected Members of Parliament. In her address she has presented a blueprint for making the country a developed nation in the period of 25 years of Amrit Kaal which reflects the important aspiration of the Central Government.

Address by the President reflects that the Central Government is taking the country forward on a new path of rapid economic development in accordance with the promise of "Sabka Saath Sabka Vikas". The poor, dalits, exploited, deprived, farmers, workers and youth of the country are at the center of this inclusive economic development of the Government.

It is a matter of pride for all of us that a stable Government with full majority has been formed in the country after six decades. The citizens of the country have shown trust in the respected Prime Minister Shri Narendra Modi ji for the third consecutive time. Because they know that only the Central Government of Shri Narendra Modi ji can fulfill their aspirations. This Lok Sabha was formed in the early years of Amrit Kaal. Therefore, the 18th Lok Sabha is historic in many ways.

Our country is known as the largest democracy in the world which was ruled by various kings, emperors and European imperialists for centuries. India became a democratic nation after its independence in the year 1947. After that the citizens of India got the right to vote and elect their leaders. India is the seventh largest country in

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\*Speech was laid on the Table.

the world in terms of area and the second largest country in terms of population and due to these reasons India is also known as the largest democracy in the world. After the independence of the country in 1947, a democratic Government was formed in India. In our country, parliamentary and state assembly elections are held every 5 years to elect the central and state Government.

The election of the 18th Lok Sabha of the country was the biggest election in the world. Approximately 64 crore voters have performed their duty with enthusiasm and zeal. A pleasant picture has emerged in this election, especially from Jammu and Kashmir where the voting records of many decades in the Kashmir valley were broken. The last four decades saw bandhs and strikes due to which very low voting took place.

It is a matter of delight for us that the Election Commission of India has conducted the election for the 18th Lok Sabha very efficiently. This time the record of decades in the valley in Jammu and Kashmir has been broken and a large number of people have voted there. Madam President has also praised the Commission for this and which is a welcome step.

Her Excellency, the President is\_ right in stating that building a developed India is possible only when the poor, youth, women and farmers of the country are empowered. Therefore, they are being given top priority by the Government. The aim of the Government is to provide them the benefits of every Government Scheme and work is being done with such determination that not even a single person is deprived of Government Schemes.

During his successful tenure, the Hon'ble Prime Minister Shri Narendra Modi Ji has lifted 10 lakh poor people out of poverty line. It is true that the upliftment of the poor in the last decade during his tenure has been unprecedented since independence.

A new era of women empowerment has also started during the tenure of respected Shri Narendra Modi Ji. Today schemes like PM-Janman worth more than Rs 24 thousand crores are becoming a medium for the upliftment of the most backward tribal communities.

The respected Prime Minister Shri Narendra Modiji is committed to the all-round development of the country. His commitment to reform, perform and transform the three pillars of the country's economy has made India the world's fastest growing economy. In 10 years, the country has become the fifth largest economy from the 11th largest economy. India has grown at an average pace of 8 percent between the year 2011 and the year 2021.

The Central Government is also giving equal importance to manufacturing, service and agriculture. PLI scheme and ease of doing business are increasing investment and employment opportunities on a large scale. More than Rs 3 lakh 20 thousand crores has been given to the farmers of the country under PM Kisan Samman Nidhi so that they can meet their small expenses. The Government has also made a record increase in the MSP for Kharif crops.

Along with the traditional sectors, the sunrise sectors are also being promoted on mission mode. As a result, the commitment to reform, perform and transform has made India the fastest growing economy in the world today. This has also been mentioned by the President in her address which is a welcome step.

The Honourable Prime Minister of the country Shri Narendra Modi ji is focusing on farmers making them increasingly self-reliant . The Central Government has introduced several schemes that are proving very beneficial for them.

The Central Government is also working to improve the storage of agricultural products. The MSP (Minimum Support Price) for agricultural produce has been increased. The demand for organic products is increasing all over the world. The farmers of the country are fully capable of meeting this demand. Rapid efforts are also underway to increase the income of farmers and 20 thousand crores have been transferred to them.

The future belongs to the Green Era. The Central Government is taking all necessary steps to achieve this and investments in green industries are being increased, leading to an increase in green jobs.

During the last 10 years of Shri Narendra Modi's tenure, the banking sector has also become significantly stronger than under previous Governments. The profit of public sector banks has crossed 1.4 lakh crores in the year 2023-2024. This is 35 percent more than last year. The banks strength will enable them to expand their lending base and contribute to the nation's economic growth.

For the first time, the Government of Hon'ble Prime Minister Shri Narendra Modi has made the poor feel that the Government is at their service. Over the past 10 years, the nation's achievements and development have been based on empowerment of the poor. During the difficult times of COVID -19 pandemic, the Government launched the PM Garib Kalyan Yojana to provide free rations to 80 crore people. Today the

Central Government is providing the benefit of the Ayushman Bharat Yojana to 55 crore beneficiaries.

The Central Government is manufacturing indigenous assistive devices for our Divyang brothers and sisters. This commitment to serve the underprivileged is true social justice. Today, the poor, youth, women and farmers of the country are being given significant importance in the schemes of the Central Government as only then the country can make progress. Therefore, the highest priority in the Government Schemes is being given to these four pillars so that they can easily get the benefits of all Government Scheme.

It is a matter of delight for all of us that the work is progressing rapidly to ensure that the country's public transport is among the best in the world. The infrastructure development reflects India's plan for a transformation in this direction. More than 3 lakh 80 thousand kilometers of roads have been constructed in the villages. Today, during the tenure of Honourable Prime Minister Shri Narendra Modi a network of national highways is being laid across India. The pace of construction of national highways has doubled and feasibility studies for bullet trains have been initiated in eastern and northern India.

The Central Government has also launched Mera Yuva Bharat (My Bharat) Campaign to further enhance youth participation in nation building. Campaigns like Start-up India and Stand-up India are enhancing the capabilities of the country's youth. In this way, young people are also being encouraged to start ups.

Under the central leadership of Honourable Prime Minister Shri Narendra Modi, 10 new IITs, 16 IIITs, 7 IIMs, 15 new AIIMS, 315 medical colleges and 390 universities have been established in the country in the last ten years which is a record.

It is a matter of delight for all of us that the work of opening 25 thousand Jan Aushadhi Kendras across the country is progressing rapidly and now all elderly people above 70 years of age will also benefit from free treatment under the Ayushman Bharat Yojana. This is a very important initiative by the Government for the poor communities of the country.

Respected Prime Minister Shri Narendra Modi is making continuous efforts to integrate the North-Eastern states into the national mainstream and has increased the allocation for the North-East by 10 times. The Government is advancing development in every sector of the North-East. A semi-conductor plant is being built in Assam at a cost of 27,000 crore rupees and continuous efforts are being made to achieve lasting peace in the North-East. In the last 10 years, many old disputes have been resolved. Rapid development in the disturbed Northeast region is also underway to phase out AFSPA. In this way, new dimensions of development are being created in every region of the country.

I strongly support the President's statement that the Emergency imposed on 25 June 1975 was the darkest and most direct attack on the Constitution. At that time, the entire country was in turmoil because India is rooted in republican traditions. Therefore, the country triumphed over such unconstitutional forces.

The President's statement is also correct that even when the Constitution was being drafted there were forces in the world that wished for India's failure. Even after

the Constitution was implemented, the Constitution faced numerous attacks, including the emergency imposed in 1975, which was highly condemnable and inconsistent with our sacred Constitution.

In her address, Her Excellency the President has mentioned in detail the work done by the Central Government in the last 10 years in which an idea of the self-image of our popular Government is clearly visible.

I once again heartily congratulate and strongly support the address delivered by Her Excellency the President to the joint session of the Parliament. Thank you.

*[English]*

**\*SHRIMATI POONAMBEN MAADAM (JAMNAGAR):** I would like to extend my sincere thanks to the hon. President of India for highlighting the remarkable strides our Government has made. The unwavering commitment to inclusive growth has been emphasised through this Address, and I am heartened by the significant progress we have made towards becoming a 'Viksit Bharat'.

In 2014, when this Government under the leadership of hon. Prime Minister, Shri Narendra Modi ji came to power, the country was facing enormous challenges. With 'Sabka Saath, Sabka Vikas' as its mantra, the Government overcame those challenges. Structural reforms were undertaken; pro-people programmes were formulated and implemented and conditions were created for more opportunities for employment and entrepreneurship. It is through these

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\* Speech was laid on the Table.

initiatives that we have witnessed India's remarkable transformation from being one of the 'Fragile Five' to one of the 'Top Five' economies globally.

Today, India is at a turning point contributing 15 per cent to global growth with the fastest growth rate among the major economies. Our Government is committed to making India the third largest economy in the world, bringing us closer to becoming a developed nation.

Farmers play an invaluable role in driving our economy forward. The strength and vitality of our nation's farmers, also referred to as *annadatas*, are closely linked to the overall empowerment and prosperity of India. Through the PM-Kisan Samman Nidhi, over 3.2 lakh crore rupees have been disbursed to farmers to help them cover small expenses. Moreover, the Pradhan Mantri Fasal Bima Yojana is now the largest crop insurance scheme in the world by way of farmer enrolments and the third largest by way of insurance premiums.

To further empower rural communities, a vast network of Farmer Producer Organisations (FPOs) and Primary Agricultural Credit Societies (PACS) have been created. Recognising the storage challenges faced by small farmers, the Government has also initiated a scheme to create the world's largest storage capacity in the cooperative sector. In the effort to boost exports, the first-ever Agricultural Export Policy was implemented leading to 24 lakh crore rupees in agricultural exports.

Soil health cards which provide farmers with the nutrient status and composition of their soil, have been distributed to 23.58 crore farmers as of December 2023. These initiatives reflect the Government's commitment to

strengthening the agricultural sector and ensuring that farmers across India experience a new-found sense of economic security and stability.

With rural connectivity being paramount, 3.80 lakh kilometres of new roads under the PM Gram Sadak Yojana have been constructed. Today, our country boasts of a growing network of National Highways and Expressways and the rate of National Highway construction has more than doubled.

In rail modernisation, 25,000 kilometres of new tracks have been laid with 100 per cent electrification. Vande Bharat trains are operating on over 39 routes and 1,300 stations have been upgraded under the Amrit Bharat Station Scheme.

Additionally, significant strides have been made in air travel infrastructure. The UDAN scheme has doubled the number of airports from 74 to 149 improving air travel connectivity across the nation. India is now the world's third largest domestic aviation market, with airline routes increasing from 209 in April, 2014 to 605 by April, 2024. This expansion has not only improved accessibility but it has also increased economic growth and development in smaller cities, creating new opportunities and enhancing the quality of life.

Similarly, the SagarMala Project has doubled the cargo handling capacity at major ports, enhancing maritime infrastructure. These infrastructural changes are driving India towards a prosperous and inclusive future, ensuring every citizen benefitting from the nation's progress.

In our journey towards a developed India, this Government has left no stone unturned. Since 2017, we have witnessed record-breaking GST collections, exceeding 22 lakh crore rupees in April 2024. The dream of Digital

India is unfolding before our eyes, as we become one of the fastest-growing digital economies with a record number of UPI transactions. In addition to digital advancements, the Government has introduced impactful schemes to support the families. More than 1 crore families have registered under the PM Surya Ghar Muft Bijli Yojana, which aims to reduce electricity bills to zero and by installing rooftop solar electricity systems. The Government is also providing soft loans to disadvantaged groups through the PM-SURAJ portal, creating new livelihood opportunities.

Moreover, for disabled people in India, the Government is developing affordable indigenous assistive devices and expanding PM Divyasha Kendras across the country. In the pursuit of equity in education, the Government has taken steps to address unfair situations faced by students due to language barriers. With the implementation of new National Education Policy, students can take up engineering courses in Indian languages. Moreover, this Government has established seven new IITs, 16 IIITs, 7 IIMs, 15 new AIIMS, 315 medical colleges and 390 universities over the past decade. It is this Government's endeavour to further strengthen these institutions and ensure that quality education is accessible to all.

Women's economic empowerment has been a cornerstone of this Government's agenda. The PM Awas Yojana has allotted the majority of four crore houses to women beneficiaries. Schemes like Lakhpati Didi, Namoo Drone Didi and the Krishi Sakhi Programme further support this effort. Over 10 crore women are now part of Self-Help Groups. These transformative initiatives not

only empower women economically but also position them as key contributors to the nation's growth and prosperity.

Representing a constituency with a thriving MSME sector, I understand the vital role these enterprises play in our economy. The Government's focus on supporting MSMEs and small entrepreneurs is evident through various initiatives. Over 3.5 crore MSMEs are now registered on the Udyam portal. The Government has also launched the MSME Trade Enablement and Marketing (TEAM) initiative, which helps small businesses participate in online trade through the Open Network for Digital Commerce (ONDC) platform. Additionally, the newly launched Yashaswini campaign will support informal women-led businesses by providing them with better access to capital and trade opportunities with large corporations, helping them become more formalised.

The world's perception of India has significantly transformed, as shown by our G20 Presidency where the African Union's permanent membership was facilitated. India's pioneering spirit can be seen during the first flag hoisting on the Moon's southern pole and the successful Aditya Mission, which has ventured 15 lakh kilometres into space. Our human-centric approach has positioned us as a first responder in global crises. This proactive stance has established India as a strong voice for the Global South.

Furthermore, India's leadership in traditional wellness practices has gained global recognition. The establishment of the International Day of Yoga and the promotion of traditional medicine by this Government shows our contributions to global health. It is a matter of pride that India is now home to

WHO's Global Centre for Traditional Medicine whose headquarters is in my constituency at Jamnagar. These achievements reflect India's growing influence and leadership on the global stage, demonstrating our dedication to fostering international cooperation and well-being.

As we reflect on the remarkable progress our nation has made, I extend my heartfelt congratulations to the hon. Prime Minister, Shri Narendra Modi ji for his dedication and visionary leadership. His efforts have transformed India, increased economic growth, and established our country as a leader in the global arena. As we stand on the brink of a new era filled with opportunities and promise for every Indian, I urge all of you to support the Government's initiatives that aim to shape a brighter and more inclusive future.

At the end, I support the Motion of Thanks on the President's Address in its entirety.

**\*SHRI VIJAY KUMAR HANSDAK (RAJMAHAL):** I would like to put forward my views on the President's speech on behalf of my party JMM.

Release of Shri Hemant Soren, ex-Chief Minister of Jharkhand from jail has shown the misuse of the Central agencies by the present BJP Government. Central Government and State Government should have relation like big and small brother but the present Government, in whichever State they are not in power, behave like big country and small country.

BJP lost in Ayodhya, Chitrakoot, Sitapur, Basti, Sultanpur, Prayagraj, Ramtek, Nasik, Kopal, and Rameshwaram. The people have given their decision on these seats and proved a vital point and the BJP if ever now do not stop misusing God's name, then I can only say pride has grown even worse and will be broken in future. Constantly relations are weakening with neighbouring countries, which is a raising concern. Long pending demands of our State of Jharkhand are GST, mining, royalties, Sarna Code, DM Awas, railway demands and many more which I have been raising for the last ten years but yet have not been fulfilled. I have been saying about falling job opportunities, inflation for the last ten years but the NEET leak has proved that this Government is not serious about the youth of this country.

We are going to celebrate 75 years of Constitution of India. We talk about manufacturing services and agriculture but the falling food standards of India has

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\* Speech was laid on the Table.

seen many increases in medical cases. I find this Government has been only selling lies to the country and I oppose the President's speech.

**\*DR. C. N. MANJUNATH (BANGALORE RURAL):** I would like to lay my maiden speech on the discussion on Motion of Thanks to Her Excellency the President of India for her Address to both the Houses of Parliament on 27<sup>th</sup> June 2024. I wholeheartedly support the Motion moved by Shri Anurag Singh Thakur ji and seconded by Kumari Bansuri Swaraj.

At the outset, I would like to thank my Party leaders, my people of Bangalore Rural Lok Sabha Constituency, my well-wishers and my mentors for their support and blessings so that I could become a Member of this august House, the Parliament of India for the first time.

In the last decade (2014-2024), the country has seen how our NDA Government under the leadership of hon. Prime Minister worked day and night to build a prosperous country with comprehensive development of all people and all regions. Our Government strengthened its 'mantra' to 'Sabka Saath, Sabka Vikas, and Sabka Vishwas'.

In India, our strength lies in our diversity, our vastness and our vibrancy. We have people of every religion here. Hundreds of types of food, hundreds of ways of living are our identity. Hundreds of languages and dialects are spoken in our country. We have hundreds of problems being faced by our people in their day-to-day life.

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\* Speech was laid on the Table.

Despite global economic challenges, India's GDP is projected to surpass 7.2 per cent in 2024 marking the third consecutive year of over 7 per cent growth. FDI inflows are increasing at an annual rate of 5.9 per cent to 6 per cent. Our Prime Minister, with all his administrative machinery, is working to make India a 'Vikasit Bharat' by 2047. The Vikasit Bharat covers all sections of the people at all levels. For achieving that goal, there is a need to improve people's capability and empower them. It can be made a reality with our dynamic Prime Minister, Shri Narendra Modi ji.

He has set many examples before us by taking the historic decision for implementation of GST, abrogation of Article 370 related to Jammu & Kashmir, Amendment to Citizenship Act, etc. Nari Shakti Vandan Adhiniyam was brought by Shri Narendra Modi ji, which is one of the best examples for how he works for the overall progress of the country.

India is becoming stronger and stronger under the leadership of Shri Narendra Modi ji. It is only because he is committed to take a strong decision for the country. The concept of 'One country, One tax, One market' has become a reality because of our Prime Minister who not only advocates for "Nation first" idea, but also follows it in letter and spirit.

Nearly, 13 per cent deaths in India is caused due to road accidents. Most of them suffer from multiple injuries. Hence, there is a need to establish Polytrauma Centre, NIMHANS, Bangalore. The proposal is pending for many years. I would like to draw the attention of the Health Ministry to accord approval for this 300-bedded Polytrauma Centre to treat patients during the 'Golden Hour'.

Since 2014, the Modi ji Government has overcome a number of challenges in the right earnest by introducing structural reforms. Pro-people programmes were formulated and implemented promptly. Better conditions were created for more opportunities for employment and entrepreneurship. The economy got a new vigour. The fruits of development started reaching the people at all levels. The country got a new sense of purpose and hope.

The National Education Policy, 2020 is ushering in transformational reforms. PM Schools for Rising India (PM SHRI) are delivering quality teaching, and nurturing holistic and well-rounded individuals. The Skill India Mission has trained 1.4 crore youth, upskilled and reskilled 54 lakh youth, and established 3,000 new ITIs. A large number of new institutions of higher learning, namely seven IITs, 16 IIITs, seven IIMs, 15 AIIMS and 390 universities have been set up. PM Mudra Yojana has sanctioned 43 crore loans aggregating to Rs. 22.5 lakh crore for entrepreneurial aspirations of our youth.

Development programmes, in the last ten years have targeted each and every household and individual through 'housing for all', 'har ghar jal', electricity for all, cooking gas for all, bank accounts and financial services for all in record time. The worries about food have been eliminated through free ration for 80 crore people. Minimum Support Price for the produce of 'Annadata' is periodically increased appropriately.

On environmental protection, the hon. Prime Minister of India, Shri Narendra Modi had presented the idea of Lifestyle for Environment (LiFE) to the world. Mission LiFE is a comprehensive approach to environmental protection

that inspires every person to adopt behaviours that promote the culture of reduce, reuse and recycle in their life. That is why, today, we need to adopt such a lifestyle and approach which is not harmful for our environment. This is the individual and collective responsibility of all of us. LiFE Mission has given us a new way to deal with contemporary challenges like climate change, sustainable development, health security, food security and energy security. Today, this idea has become a global movement.

There are certain issues like climate change, lifestyle change, behavioural change and social change that cannot be addressed by making policies and laws alone. Rather, we all need to contribute collectively by incorporating changes in our daily routine. I am confident that we will be successful in achieving the goal of building a better India by incorporating the values and messages passed on to us from the rich Parliamentary democracy of our country.

With this hope, I once again thank the hon. Speaker for allowing me to lay my maiden speech. I support the Motion.

**\*SHRI KOTA SRINIVASA POOJARY (UDUPI CHIKMAGALUR):** I would like to express my views on the Motion of Thanks to the President's Address.

The Address delivered by the President is not only our parliamentary procedure and culture but also a manifestation of the spirit and expectations of the common man, women force, farmers, labourers and different sections of our society. Moreover, it has also reflected the Government's objectives of comprehensive development of each and every section of the society living in every nook and corner of the country. Her Excellency the President has listed the achievements of the Government in the last 10 years.

We did not just become the fifth largest economy in the world from being the 11<sup>th</sup> largest, leaving behind U.K, but we also became the fourth largest stock exchange and third largest automobile manufacturer in the world. Today India's domestic Civil Aviation sector has become number three in the world. We are number two country that manufactures mobile handsets. We are the first in the world to touch the untouched corners of the Moon and the South Pole. As mentioned by Madam President, our scientists played a big role in it. President Madam has mentioned in point five - Reform, Perform and Transform. Our Government had done this after coming to power: Started giving LED bulbs, 37 crore LED bulbs distributed till now, more than the total population of America.

Under the leadership of our Prime Minister, regarding power, the target was set that by 2030, India's installed capacity of power, 40 percent of generation

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\* Speech was laid on the Table.

will be from clean energy/renewable energy. I want to tell that for the first time in the history of India that 40 percent target of installed capacity by clean energy was achieved 8 years earlier, i.e. in 2022. We have become the third largest country in terms of solar energy. In the context of solar energy, in the year 2014, solar energy was 2.6 GW; whereas in the year 2023, it is 66.7 GW, and not only this, now the Government has launched 'Pradhan Mantri Surya Ghar Muft Bijli Yojana'. People have installed rooftop solar connections. This helps bring the electricity bill of households to zero. Free health services are provided to 55 crore beneficiaries under Ayushman Bharat Yojana.

25,000 Jan Aushadhi Kendras are being opened at a fast pace. Seven new IITs, Seven IIMs, 15 AIIMS, 16 IIITs, 315 Medical colleges, and 390 Universities have been established in the last decade. Students can now study engineering in Indian languages. PM JANMAN has been allocated more than Rs. 24,000 crore. It focuses on the development of backward tribal communities.

To enable livelihood opportunities, soft loans are being provided to disadvantaged groups through the PM SURAJ Portal. Majority of the four crore houses built under the PM Awas Yojana have been allotted to women beneficiaries. Over the last decade, 10 crore women have been mobilised into Self Help Groups.

The Government has started a campaign to make three crore women Lakpati Didis. To achieve this, financial assistance to SHGs is being increased. People will drive electric scooter or electric car, and charging of their vehicles will

also be free. There is no impact on the environment. Free energy is available and that too without putting any burden on the Government exchequer.

Madam President mentioned that we are the world leader in Startups. We have become the third largest eco-system. We have become the third largest civil aviation sector in terms of domestic flights. Madam President mentioned that in the year 2014, 209 airline routes were there, but now there are 905 airline routes. This has directly benefitted Tier-2 and Tier-3 cities. Now, almost every State has an airport.

The pace of construction of National Highways has more than doubled. In 10 years, more than 3.58 lakh Kms of village roads have been constructed under the PM Gram Sadak Yojana.

PM SVANidhi will be expanded to include street vendors in rural and semi-urban areas. Construction of three crore houses has been approved under PM Awas Yojana.

See what kind of change has taken place that today the highest world class bridge was completed over the Chenab River, Reasi district of J&K. Asia's longest bridge over the sea was completed in Mumbai during the time of our Government. The biggest bridge has been built in Gujarat during the time of our Government and the metro running under the river was launched recently in Kolkata.

Honey is commonly used in Indian households. Honey exports were worth Rs. 445 crore in 2014 and in 10 years, it has increased to Rs. 1,623 crore. In the last 10 years, we have exported toys worth Rs. 1,844 crore.

The Khadi market which was worth Rs. 31,000 crore in 2014, now it has increased to Rs. 1 lakh 35 thousand crore, which means we have increased the investment in Khadi by four times.

Madam President has mentioned about two defense corridors built in Uttar Pradesh and Tamil Nadu. They have developed India's first Intermediate-Range Ballistic Missile, which we have started exporting.

Only a year and a half ago, there was a lot of controversy that SBI is sinking, LIC is sinking, and public sector banks are going down. Madam President said that this year public sector banks have disbursed Rs. 1,40,000 crore, and earned a profit of Rs. 1,000, which had never happened till date. Non-performing assets of these banks have reduced.

I also wish to inform that HAL has earned revenue of Rs. 29 thousand crores and orders worth Rs. 80 thousand crores. This indicates that SBI, LIC and HAL have achieved the highest position during the tenure of our Government.

The Government started PM Garib Kalyan Anna Yojana to provide free ration to 80 crore persons. Benefits under this Scheme are also being extended to families that have come out of poverty, to prevent them from slipping back into poverty. More than Rs. 3.2 lakh crore has been disbursed to farmers under the PM-KISAN Samman Nidhi. The Government has effected a record increase in MSP for Kharif crops.

In the last point, Madam President said that in 2047, India will be developed. Nation has to be built and for the developed nation, she explained how our Government is moving forward. The digital revolution that has come

after Modi ji's arrival, is a major influence on the things happening in the world today. Forty-six percent of digital transactions take place in India, which is the fourth largest in the world after USA.

I welcome and support the Address delivered by the hon. President. With these words, I once again thank Her Excellency, the President for addressing and enlightening the country through Joint Session of Parliament.

Thank you.

*[Translation]*

\* **SHRI RAMSHANKAR RAJBHAR (SALEMPUR)**: I would like to express my views on the address of Her Excellency the President. Many learned leaders have already expressed their views on the address before me and I would not like to repeat those points.

It has been mentioned in the address of Her Excellency, the President that the Government is focussing on manufacturing, services and agriculture. This statement does not seem to be true because our farmers are still facing many problems and the Government is not providing any assistance to them. Her Excellency, the President has stated that her Government is working extensively on infrastructure but people like us who come from small places feel that villages have still not been covered under the scheme of construction of roads.

Railways face a significant infrastructure problem. The present Government is focussing a lot on high-speed trains and bullet trains which will require significant investment but will only be accessible to the affluent. I believe that instead of focusing on high-speed trains and bullet trains, the Government should focus on making the existing railway network more accessible and safer so that train accidents can be prevented in the country and ordinary people can get train tickets as per their need.

Her Excellency, the President has stated that 25 crore people have risen above the poverty line in the country in the last 10 years because the Government has been continuously striving to eradicate poverty but the truth is that this slogan has been

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\* Speech was laid on the Table.

raised for the last 70 years but poverty has still not been eradicated. Government data shows that in the last 10 years rich people have become richer and poor people have become poorer in the country. The gap between the rich and the poor is increasing. The Government needs to pay attention to this.

An important issue is that the Government is providing medicines at low prices by opening Jan Aushadhi Kendras but Doctors are of the opinion that Jan Aushadhi medicines are not proving effective and the dosage of the medicines has to be increased by 4 to 5 times to make them effective on the patients. Therefore, in addition to opening Jan Aushadhi Kendras the Government must pay special attention to the quality of medicines so that the patient gets well by taking the appropriate medicine.

The Government is not sensitive towards public concern. The Government has not taken any concrete measures for the future of the youth being ruined due to rising unemployment. The Government is not even ready to hold any discussion on inflation. During this time of inflation, the Government builds houses worth Rs. 1,20,000 (one lakh twenty thousand rupees) and this is not to provide housing to the poor but to make fun of them. The Government which gave the slogan of crossing 400 seats has not been able to increase the wages of MNREGA workers to Rs. 400 per day till date. The wages of cooks who prepare food in primary schools under the Mid Day Meal scheme, Asha workers, Rozgar Sevak, Chowkidar, Anganwadi Sevika, Sahayika have not been increased to Rs. 400 per day. The Government is silent on this issue and repeatedly gives false speeches about the welfare of poor workers. There are no concrete solutions for them in the address.

The employees of the country are agitating for old pensions but the Government is playing with their future. Farmers are burdened by debt but the Government is not waiving off their loans. The Government is not serious about the future of students by making education expensive. There are no concrete solutions for the families affected by floods and natural calamities. Overall, the Government has become completely autocratic.

The Government relying on hollow announcements and populist slogans does not debate the issues concerning the people. The youth is disappointed with the Agniveer Yojana. Reservation for SC, ST, OBC and EWS is being abolished in outsourcing jobs.

In her address, Her Excellency the President has stated that the Government is doing a lot of work for the youth and running various incentive schemes for their welfare and upliftment but when we see the reality, we find that unemployment has increased in the country in the last 10 years and crores of youth are still wandering in big cities in search of employment. The youth who possess high level degrees like B.Tech, M.Tech, LLB are running around aimlessly for a job of just Rs. 10,000. I believe that nothing will happen by just implementing the schemes. The efficacy of the schemes has to be assessed for achieving the desired purpose. Apart from this, another important issue is that on one hand there is so much unemployment while on the other hand more than 40 lakh posts of the Government of India are lying vacant and the Government is not making any effort to fill them. The Prime Minister showcases that he is providing online jobs to one lakh people but the number of people who have been provided jobs has become much less than the number of people retiring in the last 10 years. This is the reason why vacancies persist in every Department and Ministry. I would like to tell

about another important issue, that is, the new criminal laws which came into effect on 1<sup>st</sup> July. I don't know the reasons as to why the Government has hurriedly got them passed in the Parliament and implemented them. Leading legal experts and analysts suggested numerous reforms but the Government implemented them without even considering them. Many members expressed their disagreement with these laws under consideration in the parliamentary committee but the Government ignored them and passed them. Regarding the Government's special attention to the North East Region, I want to say that the Government is making every effort to change the State Governments in the North East. The Government has no real concern for the development of the region. The months long violence in Manipur and the Central Government's mute spectatorship are examples of this.

Thank You.

**\*SHRI ASHOK KUMAR RAWAT (MISRIKH):** I heartily support the address delivered by Her Excellency, the President, Shrimati Droupadi Murmu in the joint session of both the Houses of Parliament on Thursday and compliment her for congratulating the newly elected Members of Parliament. It is a matter of pride for all the countrymen that after six decades a stable Government with full majority has been formed in the country. The citizens of the country have reposed their trust in the respected Prime Minister Shri Narendra Modi ji for the third consecutive time because they know that only the Central Government of Shri Narendra Modi ji can fulfill their aspirations. This Lok Sabha was formed in the early years of Amrit Kaal. Therefore, the 18th Lok Sabha is historic in

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\* Speech was laid on the Table.

many ways. India is known as the world's largest democracy having been ruled for centuries by various kings, emperors and European imperialists. India became a democratic nation after its independence in the year 1947. After that, the citizens of India gained the right to vote and elect their leaders. India is the seventh largest country in the world in terms of area and the second largest country in terms of population and due to these reasons India is also known as the largest democracy in the world. Following India's independence in 1947, a democratic Government was established in India. In our country, Parliamentary and State Assembly elections are held every 5 years to elect the Central and State Government.

The election for the 18th Lok Sabha of the country was the largest election in the world. Nearly 64 crore voters performed their duties with enthusiasm and zeal. This election has also brought positive results, particularly from Jammu and Kashmir where decades-old voting records were broken in the Kashmir valley. The previous four decades were marked by shutdowns and strikes which resulted in significantly lower voter turnout.

It is a matter of delight for us that the Election Commission of India has conducted the elections for the 18th Lok Sabha very efficiently. This time in Jammu and Kashmir, the valley has witnessed the first elections in decades and records were broken and a significant number of people voted there. Her Excellency, the President has also praised the Commission for this, which is a welcome step.

The respected Prime Minister Shri Narendra Modiji is committed to the nation's all-round development. His commitment to reform, perform and transform the three

pillars of the country's economy has made India the fastest growing economy in the world. In 10 years, the country has become the fifth largest economy from the 11th largest economy. India has grown at an average pace of 8 percent between the year 2021 and the year 2024.

The Central Government is also giving equal importance to manufacturing, services and agriculture. The PLI scheme and ease of doing business are boosting investment and employment opportunities on a large scale. More than Rs 3 lakh 20 thousand crores has been given to the farmers of the country under PM Kisan Samman Nidhi so that they can meet their small expenses. The Government has made a record increase in the MSP for Kharif crops.

Along with the traditional sectors, the sunrise sectors are also being promoted on mission mode as a result of which the commitment to reform, perform and transform has made India the world's fastest growing economy. This has also been mentioned by the President in her address which is a welcome step.

The Honourable Prime Minister of the country Shri Narendra Modiji is focusing on farmers and making them increasingly self-reliant. The Central Government has come up with many such schemes which are proving to be very beneficial for them.

The Central Government is also working towards the storage of agricultural products. MSP (Minimum Support Price) has been increased for agricultural produce. The demand for organic products is increasing all over the world. The farmers of the country are fully capable of meeting this demand. Rapid efforts are also underway to increase the income of farmers and 20,000 crore rupees have been transferred to them.

The Honourable President's statement is correct that building a developed India is possible only when the poor, youth, women and farmers of the country are empowered. Therefore, they are being given top priority by the Government. The aim of the Government is to provide them the benefits of every Government Scheme and work is being done with such determination that not even a single person is deprived of Government Schemes.

The honourable Prime Minister Shri Narendra Modi ji has uplifted 10 lakh poor above the poverty line during his efficient and successful tenure. It is a fact that the upliftment of the poor in the last decade during his tenure has been unprecedented since independence.

A new era of women empowerment has also begun during the tenure of Honourable Prime Minister Shri Narendra Modi. Today, schemes like PM-Janman Yojana worth more than 24 thousand crore rupees are becoming a medium for the upliftment of the most backward tribal communities. The future belongs to the Green Era. The Government is taking all necessary steps to achieve this and is increasing investment in green industries which has also led to an increase in green jobs.

The Central Government is manufacturing indigenous assistive devices for Divyang brothers and sisters. This commitment to serve the underprivileged is true social justice. Today, the poor, youth, women power and farmers of the country are being given significant importance in the schemes of the Central Government because only then the country can develop. Therefore, the highest priority in the Government schemes is being given to these four pillars so that they can easily get the benefits of every Government Scheme.

During the last 10 years of honourable Shri Narendra Modi ji's tenure, the banking sector has also become significantly stronger than under previous Governments. The profit of public sector banks has crossed 1.4 lakh crores in the year 2023-2024. This is 35 percent more than last year. The banks strength will enable them to expand their lending base and contribute to the nation's economic growth. The Central Government has also launched the 'Mera Yuva Bharat – My Bharat' campaign to further enhance youth participation in nation's building. Campaigns like Atal Tinkering Labs, Start-up India and Stand-up India are augmenting the capacity of the youth in the country. In this way youth are also being encouraged for Start-Ups. Under the central leadership of the Honourable Prime Minister Shri Narendra Modi, 10 new IITs, 16 IIITs, 7 IIMs, 15 new AIIMS, 315 medical colleges and 390 universities have been established in the country in the last ten years which is a record. It is a matter of delight for all of us that the work is progressing rapidly to ensure that the country's public transport should be the best in the world. The infrastructure development reflects India's plan for a transformation in this direction. More than 3 lakh 80 thousand kilometers of roads have been constructed in the villages. Today, during the tenure of Honourable Prime Minister Shri Narendra Modi a network of national highways is being laid across the country. The pace of construction of national highways has doubled and feasibility study has been started in eastern and northern India for bullet train. The Government of the Hon'ble Prime Minister Shri Narendra Modi has made the poor feel that the Government is at their service. Over the past 10 years, the nation's achievements and development have been based on the empowerment of the poor. During the difficult times of Corona, the Government launched the PM Garib Kalyan

Yojana to provide free rations to 80 crore people. Today the Central Government is providing the benefit of Ayushman Bharat Yojana to 55 crore beneficiaries. It is a matter of delight for all of us that the work of opening 25 thousand Jan Aushadhi Kendras in the country is also going on rapidly. Now all the elderly above 70 years of age will also benefit from free treatment under the Ayushman Bharat scheme.

Respected Prime Minister Shri Narendra Modi is making continuous efforts to integrate the North-Eastern states into the national mainstream and has increased the allocation for the North-East by 10 times. The Government is taking forward the development work in every field in the North-East. A semi-conductor plant is being built in Assam at a cost of 27,000 crore rupees and continuous efforts are being made to achieve lasting peace in the North-East. In the last 10 years, many old disputes have been resolved. Rapid development in the disturbed North East region is also underway to phase out AFSPA. In this way, new dimensions of development are being created in every region of the country. I strongly support the President's statement that the Emergency imposed on 25 June, 1975 was the darkest and most direct attack on the Constitution. At that time, the entire country was in turmoil because India is rooted in republican traditions. Therefore, the country triumphed over such unconstitutional forces.

The statement of the President is also correct that even when the Constitution was being drafted there were forces in the world that wished for India's failure. Even after the Constitution was implemented, the Constitution faced numerous attacks including the Emergency imposed in 1975 which was highly condemnable and inconsistent with our sacred Constitution. Address by the President reflects a clear glimpse of the work

performed by the Central Government during last 10 years and also reflects the fact that the Central Government is taking the country forward on a new path of rapid economic development in accordance with the promise of "Sabka Saath Sabka Vikas". The poor, dalits, exploited, deprived, farmers, workers and youth of the country are at the center of this inclusive economic development of the Government. I once again heartily support the address given by Her Excellency, the President. Thank you.

*[English]*

**\*DR. K. SUDHAKAR (CHIKKBALLAPUR):** I would like to express my views on the Motion of Thanks to Hon'ble President's address and like to refer to an editorial — "India: Another Tryst with Destiny," which was published in the UK's The Guardian newspaper. On 18<sup>th</sup> May 2014, John Crace wrote "Today, 18 May 2014, may well go down in history as the day when Britain finally left India. Narendra Modis victory in the elections marks the end of a long era in which the structures of power did not differ greatly from those through which Britain ruled the subcontinent. India under the Congress party was in many ways continuation of the British Raj by other means." Well, the editorial is a profound piece of truth and one that has stood the test of time.

After 10 years one can safely say Bharat has been undergoing a complete decolonization of sorts on various parameters and is still an ongoing process cleaning up the colonial mindset. Mindset is a framework, a set template of rigid

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\* Speech was laid on the Table.

notions and a big and diverse country like ours cannot be governed by archaic western constructs.

A nation marred by monumental scams was cynical and yet hopeful of a new dawn when Shri Narendra Modi was announced as the Prime Ministerial candidate on 13<sup>th</sup> September 2013. Real Leaders always rise and make places powerful around them by making structural changes filled with conviction and transform lives.

Starting June 2014 India that is Bharat under Shri Narendra Modi had undertaken rapid reforms on a wide spectrum of governance areas which have a common thread tied to one another —Atmanirbharta (meaning self-reliance). The farsighted financial inclusion program Jan Dhan Accounts (using Jan Dhan bank accounts, Aadhaar, and Mobile) — banking for the unbanked was the first mega initiative by the Modi Government. It looked trivial for many, but it was a mega step towards initiating savings and corruption free delivery to the masses. Many economists failed to see the huge impact Jan Dhan could bring about — as we write this piece 51.42 Crore (514 million) beneficiaries banked so far with Rs 213,798.10 Crore (25 billion USD) balance in beneficiary accounts. The Mudra loan scheme too has been a great game changer providing loans up to Rs 10 lakh (1 million) to the non-corporate, non-farm small/micro enterprises. The “Swachh Bharat Abhiyan” has led to significant progress in improving sanitation and hygiene across the country. Millions of toilets have been built, reducing open defecation, and improving public health. A staggering 409 million toilets were built in rural India since the launch of Swachh Bharat in October

2014. The programme led to the construction of over 40 crore individual household toilets, taking sanitation coverage from 39% in 2014 to 100% in 2019 when around 6 lakh villages declared themselves Open Defecation Free (ODF). While studies indicate that the SBM-G campaign led to significant economic, environmental and health impacts, contributing to the empowerment of women, it also led to the achievement of SDG 6.2 (Sanitation and Hygiene), 11 years ahead of the stipulated timeline. This should be global case study on how to implement mass programs for social welfare.

Digital India was aimed at democratising internet, 4G rollout was being done at a scorching pace with per GB data in India costing just Rs 13 (0.16 USD) — one of the cheapest in the world, governance delivery took a new leap. The most impending Tax reform — Goods & Services tax was courageously brought forward and implemented on 1<sup>st</sup> July 2017 and ensured One Nation One Tax and ease of movement of goods with minimum delays and processes leading to improved ease of business.

Foreign policy too stood out with Prime Minister connecting with ease with Indian diaspora in every country he would visit in his first term, it was logical for world Governments to forge a friendly relationship with India under Narendra Modi. So many successful missions over the past years — Operation Ganga, Operation Dev Shakti, Operation Raahat, Operation Maitri and notably Vande Bharat Mission in which India brought back 6.76 million stranded passengers with the help of special international flights. This was apparently India's biggest evacuation mission since 1990, when it rescued 170,000 civilians from Kuwait

during the Gulf War. India's G20 Presidency witnessed the largest ever in-person participation with over 100,000 participants, from 135 nationalities attended our G20. Organised under the theme "One Earth, One Family, One Future," drawing upon our age-old belief of "Vasudhaiva Kutumbakam" India's Presidency was the most inclusive of sorts representing 85% of global GDP, 75% of world trade and 2/3rd of world population, it witnessed the highest profile international gathering in the history of independent India.

Infrastructure push has been stellar with massive investments in building roads, railways, ports, and airports. The "Smart Cities" initiative aims to create modern urban centres that offer a high quality of life for citizens. Highway construction is happening at a scorching pace of around 40Km/ day as compared to around 3 Km/ day in earlier regimes. Railways has been greatly transformed with 41 semi-high-speed Vande Bharat trains being introduced, not only reducing travel time between cities but also offering passengers greater comfort and experience Bharat's diverse countryside through expansive glass windows.

Adversity brings the best out of a great leader—as the world was grappling in hopelessness, India under the able leadership of Prime Minister Modi stood out as a ray of hope — with the Digital connect and Jan Dhan Accounts, the fund transfers were eased up ensuring last mile delivery. During the COVID-19 pandemic, Modis leadership was evident in the swift implementation of measures to protect public health. Initiatives like "Aatmanirbhar Bharat" supported the economy during these challenging times. Vaccine rollout through Co-Win — a real-time digital framework for vaccine delivery has been applauded and

implemented by many countries across the world. The live vaccination data in the country would have crossed 2,20,67,56,592 doses — a staggering achievement considering how once black marketing and hoarding featured governance delivery.

Prime Minister Narendra Modi understands Bharat like no other leader in recent memory has, from celebrating every Diwali with our armed forces in the border to renovation of age-old temples like Kashi Vishwanath temple with the grand Kashi corridor, Somnath, Kedarnath, Ujjain, Chardham project, Ayodhya. PM Modi has celebrated what the common man of Bharat has held close to his heart always. National Education Policy in 2020 was a much-needed reform in the school education sector preparing young India for jobs of tomorrow. The National Education Policy aims at an education, system rooted in Indian ethos that contributes directly to transforming India, that is Bharat, sustainably into an equitable and vibrant knowledge society, by providing high quality education to all children. Learning in mother tongue and emphasis on holistic education have made the policy a truly transformative vision in action for New India.

National security too has been a top priority — one can safely say that since Modi has assumed the Prime Minister's office there has not been a single terror attack on any civilian in the country. From revoking article 370 to the Citizenship Amendment Act the thread remains India First policy. From International Day of Yoga to the successful Chandrayaan 3 landing and solar mission, India has shown it has all the right ingredients of the making of a super power, have highlighted some of the key measures, schemes, governance

methods, but few may ask what does it translate for the nation — the common man? The NITI Aayog discussion paper has many answers and will leave many spell-bound for what an efficient Government is capable of. As many as 24.82 (248.2 million) crore people moved out of multi dimensional poverty in nine years to 2022-23, with Uttar Pradesh, Bihar and Madhya Pradesh registering the largest decline according to the NITI discussion paper, multi dimensional poverty in India declined from 29.17 per cent in 2013-14 to 11.28 per cent in 2022-23, showing a reduction of 17.89 percentage points, with about 24.82 crore people moving out of the bracket during this period. In Artha Sastra Kautilya has clearly specified the rules for an Ideal King or ruler. Such ideal kings were called Raja Rishis meaning Sage like King. On 28<sup>th</sup> May 2023, Prime Minister installed the Sengol or the Raja Dhanda in the new Parliament—a reminder to the ruler that Dharma needs to be upheld on all accounts. This is when we start to understand PM Modi as a whole, a towering world leader, leading as a socio — economic reformer to a cultural ambassador of Bharat, to a whole new dimension of a Dharmic Leader — a true Raja Rishi. Prime Minister Narendra Modi is indeed the ideal Philosopher King or Raja Rishi.

As the nation of 140 crore (1.4 billion) celebrated the Prana Pratishta (grand opening) of the Ram temple in Ayodhya on 22<sup>nd</sup> January 2024, we are but compelled to draw an analogy to the emotion and jubilation that is perhaps closest to the moment when Lord Rama returned to Ayodhya after Vanavaas. Prime Minister Modi's speech during the Prana Pratishta —“Ram is not a fire, Ram is energy. Ram is not a dispute; Ram is the solution. Ram is not only ours,

Ram is for everyone. Ram is not just the present, Ram is eternal', needs to be internalized for it encompasses Bharatiya ethos and true inclusivity.

This is India's Moment. Thanks to the phenomenal work by Prime Minister on policy making, structural economic reforms, development for all and all of this has happened in less than 10 years of Prime Minister Narendra Modi. One can only be awe inspired by the modern Raja Rishi Shri Narendra Damodardas Modi.

I would like to conclude by mentioning the change that every common man has witnessed in the last decade. Ten years ago, when PM Modiji embarked on the mission to transform our great nation, India's challenges were monumental - our economy was in the doldrums, the nation was among the fragile five, pessimism and despair was all-pervasive, and corruption was rampant. There were serious doubts in the minds of many about India's ability to fulfil the dreams and aspirations of her citizens.

But, if challenges were enormous, so was PM Modiji's resolve to build a stronger, safer and prosperous nation. Powered and inspired by the strengths and skills of 140 crore Indians, PM Modiji did convert obstacles into opportunities, decay into development and pessimism into positivity. One can clearly see how development has become a mass movement. Numerous people friendly decisions have led to the empowerment of 140 crore Indians and the safeguarding of our strategic interests. Today, India stands tall at the international level. The world recognizes India's immense potential, which is clearly reflected in a record rise in foreign investment. India's stand on subjects like terrorism, climate change and prevention of money laundering are setting

the global narrative. Our nation has witnessed both the challenges of the yesteryears and the indomitable efforts made by your Government to overcome those challenges over the last decade.

This historic mandate is a testimony to the unwavering trust and confidence that people of India have on PM Modi's leadership. In 2047, our nation would complete a hundred years of independence. The dream of 'Viksit Bharat' has resonated across the length and breadth of India. That is why, the support BJP and NDA have received has been historic and unprecedented as New India has broken from the shackles of the past. Thanks to PM Modi's inspiring leadership, today, we are a nation that is daring to dream and dreaming to dare. There is an air of hope and a spirit of aspiration among the youth.

I am confident that under PM Modi's leadership the NDA Government will strive to build a strong and inclusive India, whose citizens are assured of dignity, prosperity, security and opportunity. Thank You, Jai Hind, Jai Karnataka.

**\*SHRI NAVASKANI K. (RAMANATHAPURAM):** I would like to express my views on the Motion of Thanks on the President's Address.

The Hon'ble President addressed the First Session of the Eighteenth Lok Sabha. She mentioned many achievements and prides of this Government. But it is disappointing that in that speech there is nothing about the challenges the country is facing today, about the future of the country with vision, about the problems faced by the people in different parts of the country, about the poor, minorities, dalits and other oppressed people. The reality is that the Bharatiya Janata Party, which has been in power for ten years, has not made any achievements to speak of.

This Government is not ready to discuss the NEET exam today. The malpractices in the NEET exam have shocked the country. We continue to demand that Tamil Nadu be exempted from NEET. In Tamil Nadu, the ruling party, the opposition party, all the parties except the Bharatiya Janata Party, and all the general public have been saying that we do not want the NEET exam for many years. But this Union Government is forcing something on us that we say we don't want.

The Government is making our students who are appearing for the NEET examination suffer/undergo mental stress in the name of examination. The Government has committed a great crime by asking the students to remove even Thali "Mangal sutra", which is highly respected in Tamil Nadu. I would like to

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\* Speech was laid on the Table.

question why this Government, which claims to be taking various measures to prevent such malpractices, is now refusing to discuss the massive malpractice that may have taken place in the NEET examination. I would also like to raise the question whether the Government is afraid that any connection between the malpractice and the party will be revealed if we discuss it like that.

The Government suddenly postponed the post graduate NEET exam a day before without any prior notice. Doctors who have come with various preparations for that exam are faced with various difficulties. Tamil Nadu is constantly asking for the complete cancellation of this ambiguous NEET exam. The voice of Tamil Nadu has become the voice of India today. I request to cancel this illegal NEET exam completely.

This Government is keeping silence on the problem of Tamil Nadu fishermen. This Government created an image of caring for the welfare of fishermen only for the sake of fishermen's votes during elections. But after the elections, this Government has left the fishermen in a helpless state. We have been asking for a permanent solution to the Tamil Nadu Sri Lankan fishermen problem for years. In the last five years, I have spoken about this and raised questions many times in this House. But then no response was given. When the elections were approaching, all the Union Ministers came to our constituency and made various promises and took various measures for the liberation of the fishermen. But now 25 fishermen and four boats have been captured by the Sri Lankan Navy. Why the Government is not taking the immediate action as it took during the election, now? I would like to ask why this Government is now refusing

to show the same concern that was shown during the election. Sri Lanka is a smaller country than us, dependent on us for business and other needs. Why is it that our country has not yet been able to reach a permanent solution to the Sri Lankan Tamil Nadu fishermen problem? I request this Government to take immediate action to protect our fishermen by negotiating with the Sri Lankan Government and to put an end to the problem of fishermen permanently.

Hon'ble Prime Minister has not yet visited Manipur which was on fire. Our Prime Minister goes to various countries and addresses all about world peace and world unity, But he refuses to open his mouth about Manipur, which has been burning in our country for more than a year. This Government only continues to show its hatred towards minorities. This Government has formed a cabinet without Muslims. This Government has made the Ministry of Minority Welfare useless. This time the Muslims who went for Haj have faced various difficulties. Haj pilgrims are suffering without proper coordination and proper guidance.

A key reason for this is the apathetic attitude of the Ministry of Minority Affairs. Similarly, this Government has done a great betrayal to the minorities in the last 10 years by stopping various funds including Maulana Abdul Kalam Azad Education Foundation which was given to the minorities. I request you to give up that trend in the future and focus on the development of minorities.

The National Emergency was mentioned in the President's speech, but we must not forget that the Bharatiya Janata Government is imposing an undeclared emergency.

It should not be forgotten that this Government created an undeclared state of emergency by passing various laws including the Citizenship Amendment Act, the cancellation of the special status granted to Kashmir, disrupting the peace of the country, oppressing all those who raised their voices against it.

We cannot forget the tendency of this Government to use all the Government machinery like Enforcement Department, CBI, Income Tax Department etc. for political revenge.

This Government dealt with the situation where the Chief Ministers of the state themselves could make arrests without warrant.

If this is the case for the Chief Ministers of the state, the question arises what kind of condition can be expected for the common people. Those who question this Government, those who raise their voice against their policy and those who stand in the field in support of the people are oppressed by this Government.

They are threatened by Government machinery like CBI, Income Tax Department, Enforcement Department etc. This poses a great danger to democracy. I request this Government to abandon such a situation. This minority Government should give the answer to the people in this House.

This time is definitely not going to be like last time when you sat in power with a brute majority and did everything you thought of.

With the support of the people, India Alliance is currently sitting strong as the opposition. It sits with the audacity to challenge you.

Therefore, I request that we should focus on the development work needed by the people who elected us, the effects on the people, and the removal of laws against the people, and we should discuss here. I also request that the power of Government given by the people should be used without anti-democracy respecting the constitution and focusing on the development of the country.

Thank you.

**\*SHRI C. N. ANNADURAI (TIRUVANNAMALAI):** I oppose the Address by Hon'ble President of India to the Parliament delivered on 27<sup>th</sup> June, 2024. The huge gap between the promise made by the previous Government and the actual performance has already reflected on the result of the General Election, 2024. The high-flown slogans used in the General Election has made present 'Modi Government' a weakened one and the opposition has become stronger.

The increasing number of suicides by the farmers is stark reality. The Government policy to generate two crore employment each year remained only an election plank. Youth are running from pillar to post in search of jobs. The inflation is sky rocketing leaving the hapless poor hopeless and cross-fingered. Needless to say, the policy and programme of Government projected for 'Viksit Bharat' in the 'Amrit Kaal of Independence' remains a mere dream in the absence of efficient and effective execution of development projects. Government Economic Policy has led to concentration of wealth in few hands and the poor has become the poorer. The Government policy to give 5 kg free grains to 80 crore people under PMGKY is not a fight against poverty but a guarantee for continuance of poverty. 'Nari Shakti Vandan Adhiniyam' is a long drawn dream. High price of Gas Cylinders is affecting the household management.

The personality cult in Governance and naked scramble for power has disrupted social fabric, fraternity, harmony, faith in democratic culture and constitutional provisions.

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\* Speech was laid on the Table.

The uneven and imbalanced distribution of resources between Centre and States is causing stress and strains on co-operative federalism. The economic policies of Government emphasizing on privatization all along, including Airports and other PSUs does not match Government's claim 'Sabka Saath, Sabka Vikas, Sabka Vishwas and Sabka Prayas'.

Therefore, I find failure of Government's policy and programmes/schemes on all fronts.

**\*SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH (KANYAKUMARI):** I would like to express my views on the Motion of Thanks to the President's Address.

I thank Madam Soniaji and my leader Rahulji and the people of my constituency, who have been kind enough to send me to this temple of democracy.

I have come here with greater aspiration with many new innovations and initiatives to develop the nation and to strengthen the democracy and economy of the nation. Everybody is aware that recent elections were fought on communal, caste, linguistic and what not basis. We all faced a tough time during campaign. I take this opportunity to congratulate all Members who have been elected to this Lok Sabha.

I have some issues, which I want the Government should focus on and take corrective measures for a solution.

My Constituency, Kanyakumari is one of the coastal areas and situated in the southernmost part of the country. It is a place where three oceans meet and frequented by lakhs of tourists, both national and international. Three lakh persons in my constituency are engaged in fishing out of the total population of 18 lakhs. I certainly need to share their concerns to this House.

Everyone knows that when there is a ban on fishing or when there is a high tide or storm or difficult situation, fishermen are not allowed to go for fishing

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\* Speech was laid on the Table.

for at least 60 days in a year. Though they get subsistence allowance, it is a paltry sum and it has to be enhanced.

After 2012, licenses given for deep sea fishing have been withdrawn. Kanyakumari is the one place where there is ample scope for deep sea fishing. Therefore, I urge upon the Government to review this and provide licenses for deep sea fishing. Fishermen are also given diesel on subsidized rates by the State Government, but it is not sufficient.

Therefore, I request the Government to increase the quantity of diesel to 2000 litres for bigger boats and 500 litres for smaller boats and the expenditure can be reimbursed to the State Governments. Due to sea erosion and high tide, the houses of fishermen are damaged and destroyed. Government should give adequate compensation.

A helipad with Coast Guard Station should be constructed in order to locate missing fishermen.

The House is aware that Kanyakumari is a very important tourist destination in the country. Every year, crores of people are visiting both from India and abroad. But, I am sorry to say that infrastructure facilities are very very poor. We are talking about Swacch Bharat but we do not have toilets even in important tourist places like Kanyakumari. Even hotels are not sufficient to meet the requirements of the tourists.

The transport facility is almost nil. I request Government to set up the Airport to attract the tourists. The whole constituency depends on tourism and

fishing. If there is no facility for tourism, which also give considerable revenue to the Government, how do we expect the tourists to arrive there.

Due to natural calamities or when there is storm or when there are high tides or due to sea erosion, the high tides coming into places where people are inhabited and houses are destroyed. But, as on today, there is no mechanism for providing compensation for the houses damaged or any provision is there to rebuild the houses. I take this opportunity to demand that a scheme should be evolved to provide for compensation for the houses damaged due to natural calamities.

I am sure everybody would appreciate the importance of Kanyakumari as a tourist destination. In Mumbai, we have a Gateway of India structure, from where one can go into Arabian Sea. But, three oceans meet at Kanyakumari and it is befitting that Gateway of India like structure should be set up in Kanyakumari. Everybody would appreciate the great work done by the then Chief Minister of Tamil Nadu, Mr. Kamaraj. He was instrumental in the development of Tamil Nadu, especially in the sectors of education and irrigation. He was also instrumental in launching Mid Day Meal Scheme for children, and in fact, he was the first Chief Minister to do this, and later on, other chief ministers followed. He was very much anxious to ensure that no child was left uneducated in Tamil Nadu. Under his able leadership, many major and minor dams were built and he took efforts in the interest of farmers for irrigation, power supply and good harvesting. He also took several steps for industrialisation of the state. He was respected and regarded by everyone cutting across the party lines not only in

Tamil Nadu, but the whole India. Today, we have a giant statue of Sardar Vallabhai Patel in Gujarat. In the same way, it would be befitting to install a statue of the late Chief Minister Mr. Kamaraj at Kanyakumari like Gateway of India structure with a height of 1000 feet so that our young generation would remember him forever.

Neyyar River Left Bank Canal will help to irrigate an area of 9200 acres in Vilavancode Taluk in Kanyakumari. In 2012 Tamil Nadu government filed a petition against Kerala Government seeking uninterrupted water supply from Neyyar River, and the matter is now pending in Supreme Court. The Tamil Nadu government has contended that the Neyyar is an Inter State River because a portion of the river's catchment area lies in the territory of Tamil Nadu. Tamil Nadu government has not received water since 2004, which has caused serious hardship to the farming community. Previously, in 1999, the Kerala government took a stand that Neyyar was not an Inter State River. However, in its own draft agreement, Kerala informed Tamil Nadu in 2010 that the water shall be supplied subject to realization of water charges and payment of distribution charges and making the agreement valid for five years to be renewed by mutual consent. The Supreme Court, in November 2016, had framed certain issues including whether the river can be classified as an inter- State river, and also whether the legal obligation is imposed on the Kerala government to supply water from Neyyar to Kanyakumari under the States' Reorganisation Act, 1956. The matter is pending in Supreme Court now. I request the Central Government to ensure water supply from Neyyar to Kanyakumari to help farmers in the district for irrigation purposes.

Kanyakumari belt is an Education Hub, but unfortunately, there is no University there. Therefore, I request a Central University to be set up. I also take this opportunity to request the Central Government to extend financial assistance for conversion of the General Hospital at Nagercoil on the lines of Madurai, Salem & Tanjore. A Cancer Research Institute may also be set up to provide assistance to the patients in and around Kanyakumari. As you all know a large number of tourists visit Kanyakumari every year. They enjoy the sun rise and sun set and also whenever possible they go for boating upto Vivekananda Rock. There is a statue of Saint Thiruvalluvar located there. Public also want to visit the statue, but due to paucity of boats they are unable to go there. There should be adequate boat services so that the people can enjoy. A rope car between Vivekananda Rock and Saint Thiruvalluvar statue over the sea would also boost the tourism.

Tamil Nadu Government has formulated a Chennai- Kanyakumari Industrial Corridor. But, there has been no progress. Detailed project report is not even in place and financial provision is also not there. Considering that southern districts of Tamil Nadu are backward in industries and rampant unemployment in those districts, I urge upon the Government to set up the Chennai-Kanyakumari Industrial Corridor on priority basis by providing adequate funds or direct the state government to implement it immediately.

My Constituency Kanyakumari consists of coastal areas and thousands of fishermen go into sea for catching fish as it is their only livelihood. But due to natural calamities, especially in storm, high tides they get lost in the deep sea.

Because of non-availability of satellite phones, it is very difficult to locate them. Therefore, I request that satellite phones should be provided to fishermen so that they can be located during the emergency. I also take this opportunity to request that a helipad may be constructed at Kanyakumari so that in emergencies it can be used to locate fishermen. During non-emergency times helicopters can be used for tourism purposes. Government can also consider the setting up of a Naval Base with Coast Guard facility so that it will be easier for locating the fishermen who are lost in the mid sea.

I therefore demand that a package should be extended immediately by the Central Government for the development of tourism in Kanyakumari. There are natural resources like honey and rubber, which are available in plenty in Kanyakumari. This can be exploited by setting up of a Rubber Park and Research Institute and Ayurveda Hospital to utilize the availability of honey.

A rosy picture is being given for economy of the country. It is said that there is a growth rate of 7.6% of GDP, but experts and economists say that there is only a growth rate of 4.5%. I do not know why the Government is giving such a rosy picture. The whole country is aware that after GST, small and medium enterprises have been affected and harassed. Every small entrepreneur has to file innumerable applications with a result that they are not able to focus on the development of their companies. Though there have been a demand for simplification of GST, nothing has been done by the Government. On many items, the GST rate is 28% even now with the result that the prices have gone up. I urge upon the Government to take a decision to reduce the rate so that the

consumers, businessman and the Government can be benefitted. The real estate sector has been the most affected due to the GST. Thousands of flats are not sold and builders are facing lot of problems. Recently, just before elections with a popular move in mind, Government reduced the rate to 5% in case of under construction houses. But, here is also a catch. The Government would not reimburse the tax credit inputs to the builder with a result that the prices of houses have not come down. Millions of our youth have lost their jobs due to demonetisation GST and Covid-19 impact. There is no concrete action on the part of the Government to provide employment. The skill development which was started 3-4 years back has not moved an inch forward. I do not know why crores of money is being wasted on skill development/Make in India when nothing has come out of it. I want to demand from the Government - is there any plan to provide employment to our millions of youth?

With a full heart, I wish to express my views on the Internal Security. Hundreds of our soldiers are getting killed, hundreds of our security forces including police are getting killed through Naxalite/Terrorist activities. But what action has been taken by the Government? Is there any preventive action taken by the Government? If so, please come up. This Government does not have a clear policy regarding Jammu & Kashmir, nothing has been specified clearly by this Government regarding Jammu & Kashmir. We hear only media reports. I demand the government should come up with a White Paper regarding the situation in Jammu & Kashmir.

In the recent years the agriculture has seen its worst phase. Farmers are committing suicide, they are not getting fertilizers. Water is not available. The subsidies and facilities given by the earlier government have been withdrawn and farmers are facing lot of difficulties. They are not getting loans from banks and even in case of a single default they are harassed, their houses are confiscated and sometimes they are thrashed by the bank agents. I want to know from the government why poor farmers are humiliated, harassed and beaten by agents of banks when big ticket industrialists go scot free even after taking crores of rupees as loans. I, therefore, urge upon the Government to come out immediately with a farmer user friendly scheme and to provide further welfare of farmers.

In business medium and small enterprises have taken loans from banks and after GST many of them are not able to continue their operations and they have defaulted in loan repayment. To give the boost to small scale sector, I urge upon the government to waive off the interest taken from the banks and to give a Tax Holiday for 10 years.

Taxation Law is very complicated and the government has done nothing to simplify it. The tax burden is very heavy, both on the consumers as well as industrialists. I request the government to reduce the tax burden to improve our economy.

In 2023, over a sudden surge in prices of flight tickets, flyers in India expressing their dissatisfaction with rising airfares, it is pain point for flyers. I

request the government to possibility of implementing a fare ceiling method for all routes.

Our Hon'ble Chief Minister MK Stalin says the decision vindicates Tamil Nadu's stand against NEET. NEET gives an undue advantage to those who can afford expensive coaching, thereby giving very little chance for those students from poor and rural backgrounds. So, we seek exemption from NEET for Tamil Nadu. I am requesting you to stop the paper leak issues and to re setup the NTA because the students lost their faith with this government.

Undermining the important pillar of democracy and freedom of speech, India's press freedom is on the decline, with the country ranking 159 out of the 180 in the 2024 World Press Freedom Index by Reporters without Borders. I request the Government to address this issue.

The most important issue is question about the future of Students in India, I would like to seek your attention about the recent Exam Paper leaking issue like NEET, CUTE, UGC, etc., and also more than 40% vacancies are not filled in IIT, IIM, Central Universities etc, It will damage the futures of millions of students, I also request the government to address this issue.

Another most important issue is Change of Security forces in Parliament, Even the MP's are questioned/ misbehaved by the CISF security staff (CISF personnel asking to MP: Why you are coming here?) during the Oath ceremony time family members of MP's are harassed, Whether the Government is aware about this issue or not, why this urgency to changing forces in Parliament, if you need to change give the necessary/proper training to security personnel at least

equal or better than before. Now it is completely mess. I personally feel the change of security force is not a success one. I request to address this issue.

Many of the ministries sending reply letter to the MP's in Hindi, We are from Tamil Nadu non Hindi speaking state, we are unable to understand the text of the letters, So I request the Government to address this issue.

In a parliamentary democracy the views of the opposition should also be seriously taken and implemented wherever possible. I request the government to take our views on every issue and seriously try to implement the same. With these words I conclude.

Thank you.

*[Translation]*

\* **SHRI RAHUL KASWAN (CHURU)**: First of all, I would like to congratulate and convey my best wishes to the Honourable Speaker on being re-elected as the Speaker of the House. I hope that under his guidance all the Members of the Opposition in this House will be given adequate time to draw the attention of the Government.

I express my views on the address by Her Excellency, the President.

At present our country faces numerous problems and we must work together to address those problems. Poverty, unemployment, lack of education and health services and many other issues are ultimately uniting our society. Our party is committed that we will move forward by holding the Government accountable. We will support those policies which ensure social justice, development and progress for all.

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\* Speech was laid on the Table.

Today the country needs a new direction which ensures equal constitutional rights, equal opportunity and equal development for all. Our goal is that we all move together towards an India in which no one will be left behind in the end.

Many works have been performed by the Bharatiya Janata Party led Government in the last ten years but most of the works were completed before time just to turn them into photo opportunity in which all the issues related to the quality and safety of the work were sidelined and the result of which is in front of us today.

The Government of India has been working superficially on the infrastructure in the country for a long time, whereas instead of this, effective and proper construction of basic structures is necessary. Today the government is saying that 75 thousand kms of national highways have been constructed in the last 10 years. This is a very good achievement. But on what basis all these highways are being constructed by the Government which has always been working by calculating ROI in every work. The Delhi Mumbai Expressway has the least traffic and the same is the condition of the Bharatmala project as there is absolutely no traffic on them in proportion to the capital investment being made on these roads. On the contrary, we have been demanding from the Government for the construction of Sirsa to Churu National Highway for the last ten years, and Honourable Prime Minister Narendra Modi himself came to Churu on 26 February 2019 and announced the construction of this highway but even after that the work on this road has not been started till date. Along with this, the work of fourlaning of National Highway No. 2 is being carried out in my Lok Sabha constituency. But despite our repeated demands, the Government of India is not issuing approval for VUP and CUP in view of the very important demand of the common people. We have

been demanding for a long time to build VUP and CUP in villages Bhangiwad, Baghsara Athuna, Khotia, Dhani Dispura, Ramsara, Dhadhar, Lakhau, Sirsala, Laddia, Khemana on Sadulpur bypass on routes to Dhadhal and Gulpura, Sheopura and Indasar etc. Therefore, the Government should pay attention to this.

Similarly, an announcement was made by the Hon'ble Minister to construct a bypass at Churu district headquarters and Sadulpur tehsil headquarters of my Lok Sabha constituency but no action has been taken on it till date. At one place, the Government is unnecessarily spending lakhs and crores of rupees without any consideration and in the matters of genuine need and demand only political gains are being fulfilled.

The Government of India is stating that work on Mumbai to Ahmedabad bullet train is in progress under the high speed railway network in the country, and at the same time, the project to run bullet trains on other circuits is being considered as well. It is proposed to spend more than 1 lakh crore on the Mumbai Ahmedabad bullet train route. During the last ten years, we have got a proposal formulated for laying a new railway line by conducting a survey on various routes of Churu Lok Sabha constituency but every time the Railway Board had refused to lay a railway line on an extremely important route by referring to negative ROI.

All the routes in my Lok Sabha constituency for which we have been constantly raising demand are very important from economic and strategic point of view and for which surveys have also been conducted repeatedly. Therefore, in view of the important demand of the common people, the Government of India should lay new railway lines on very important routes like Sikar to Nokha via Bidasar, Sadulpur to

Gajsinghpur via Taranagar Sardarshahar, Sardarshahar to Hanumangarh, Bhadra to Bair via Adampur etc.

The Government is proposing to run high speed trains in India and on the contrary, the speed of the already running semi high speed train Vande Bharat is being reduced and running of various trains were refused in our area citing negative ROI and low occupancy and even stoppages of the trains were not given. Whether the Government has ever considered the level of occupancy in Vande Bharat trains and what is their ROI. Keeping in mind the convenience of the common people of my Lok Sabha constituency, we are demanding to run new trains from Hanumangarh to Delhi via Nohar Sadulpur Intercity, Sriganaganagar to Jaipur via Sadulpur Intercity, Sriganaganagar to Udaipur via Sadulpur but till now no action has been taken by the Government in this regard.

Ever since the Pradhan Mantri Fasal Bima Yojana was launched , I have performed a deep study of this scheme and tried to extend the benefits of it to the farmers of my area. The outcome of the efforts is that the farmers of my area have received insurance claims of more than Rs 7800 crore in the last 6 years but due to the indecisive policies of the Government and protection given to insurance companies, the insurance companies are deliberately raising objections and depriving the farmers of their benefits. Till recently, crop insurance was being provided in our area by the public sector bank, SBI due to which there was direct contact with them and they were also working. But now a private company has been given the work of crop insurance in Churu Lok Sabha constituency whose representative also does not sit in our area. Due to this reason there is no one to listen to the farmers and the farmers

are not able to get the insurance claim for their losses for the last one year. Along with this, the outstanding claims of Rabi 21-22 and Kharif 22 have also not been released yet.

It is being said by the Government of India that 3.50 lakh kms of new roads have been constructed in the last 10 years under the Pradhan Mantri Gramin Sadak Yojana. This is an extremely important scheme of the country under which the work of connecting the deprived villages of the rural area has been done. Due to continuous monitoring by us, the area has got a lot of benefit from it and most of the villages of the area have been connected to the road but due to some shortcomings of this scheme, most of the villages of the area are still deprived of connectivity. Under this scheme, if any village is connected to the road from one side then it cannot be connected from the other side due to which the villagers have to take a detour despite being at a short distance. Therefore, the Government should work to connect the villages by including missing links and kutchra roads under Phase 4.

The Government of India has started the RDSS scheme to strengthen the power system but the work being done under this scheme in my Lok Sabha constituency is being deliberately stopped due to political reasons. We have conducted a survey in my Lok Sabha constituency Churu which has revealed that there are more than 46 thousand dhans in Churu Lok Sabha constituency where electricity connections need to be provided. After the proposals were sent by the Electricity Department, approval was issued to electrify only 6 thousand dhans. Still more than 40 thousand families are deprived of electricity facilities. Along with this, the Government of India has made a provision to release a maximum amount of Rs. 50 thousand for the connection of

each dhani but due to the distance among dhanis in my Lok Sabha constituency the amount of Rs. 50 thousand is very less. Therefore, the Government should reconsider this and increase this amount.

In the address of Her Excellency the President there is a mention about the proper implementation of various schemes in the country and I hope that the Government of India will work for the proper development of the country by following the address of Her Excellency the President without any discrimination.

*[English]*

**\*\$SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR**

**(OSMANABAD):** First of all, I would like to thank you for giving me the opportunity to express my views. I would also like to congratulate the hon. Speaker for being elected as the Speaker of the 18<sup>th</sup> Lok Sabha.

In all the States, which are leading in the production of soybean crop, including Maharashtra, the price of soybean is Rs.4,900 per quintal. Last year the price of soybeans was close to Rs 10,000 per quintal, but the Government, which gave the slogan of 'Sabka Saath Sabka Vikas', has trampled on the development of the farmers. By increasing the market price of soybeans, the price of soybeans for farmers is brought down by importing soybean oil and DOC. Also, it is imperative to change the onion export policy followed in respect of farmers in the State of Maharashtra. The export of Gujarat's white onion variety

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\* Speech was laid on the Table.

§ English translation of the speech originally laid on the Table in Marathi.

is allowed by the Centre while it is fighting with the farmers of Maharashtra. No decision is taken regarding the onion export in Maharashtra. So, it is necessary to take a proper decision regarding the export policy.

The Government should take necessary action to complete the Dharashiv-Tuljapur-Solapur line railway project. The Union Government has started many trains like Vande Bharat, Bullet train having modern facilities but it is not taking care of the common passenger. The condition of all the general coaches is very pathetic. It lacks cleanliness and basic amenities. These coaches are always overloaded and packed with passengers. Hence, the number of general coaches needed to be increased and the basic facilities should also be provided. The number of general coaches on the trains passing through my constituency should also be increased.

Under the Pradhan Mantri Crop Insurance Scheme, the farmers have been paid Rs. 3,981.99 crore. Out of which, the State Government's share is Rs. 14,764.65 crore and the Central Government's share is Rs. 14,313.58 crore, during the years 2016-2023 from my Maharashtra State. Rs 33,060.21 crore has been paid to various companies. The insurance companies have paid Rs. 23,874.51 crore to farmers as crop insurance compensation, out of which a net profit of Rs. 9,185.07 crore has accrued to the insurance companies. This scheme is not being run for the benefit of the farmers but for the benefit of the companies.

As per the circular dated 30/04/2024 issued by the office of the Ministry of Agriculture, under the Pradhan Mantri Crop Insurance Scheme with reference to

Maharashtra only, the farmers of 32 Revenue Circles in my constituency are ineligible for the Prime Minister Crop Insurance Scheme 2023 (Kharif Season). In fact, drought like conditions have been declared in the State by the State Government. This circular is unfair to the farmers of Maharashtra, and it has knowingly deprived the farmers from claiming insurance compensation.

During the year 2003, around 5, 60,468 farmers had assured their crops under the PM Crop Insurance Scheme. The insurance companies had given 25 per cent advance on account of disrupted rainfall for 21 days. On the basis of the circular issued by the Union Government dated 30.04.2024, out of 57 revenue circles, the farmers belonging to 25 revenue circles were sanctioned Rs.39.52 crore. The farmers of the remaining 32 circles were deprived of insurance benefits. Around 5,19,000 farmers are still waiting for the compensation.

The National Testing Agency, New Delhi, conducted the exam on 05.05.2024 at 4750 centers. 67 students got 720/720 marks in this examination. More than 1500 students have been given grace marks due to malpractices in this examination. Due to the malpractice in this exam, many students have suffered and the UGC NET exam conducted by the National Testing Agency has been cancelled. There has been malpractice in both the above examinations. Both the examinations need to be investigated.

Due to unfavourable natural conditions in Maharashtra, sometimes heavy rainfall causes damage. Sometimes due to drought and sometimes due to lack of water, the farmers face a lot of troubles.

Some east channel rivers in Maharashtra should be connected with the west channel rivers. Connecting rivers will solve all the water problems, including drinking water. The rivers Tapi, Girna, Darna etc., in Maharashtra under the river linking project of Godavari and its tributaries need to be connected to reduce the impact of drought situation in Marathwada, and thereby the water scarcity will also be reduced forever.

21 TMC water will be available to Dharashiv and other districts. This will permanently solve the problem of drinking water and also the water needed for agriculture. This project should be given special status and completed immediately.

The slogan 'Nation First' is given, but this Government never fulfills its promises. The slogans, Modi Government and Modi Government's guarantee, were spread in the campaign instead of Indian Government, but all the Indian people as a nation are not first, only Modi is shown first. This is wrong. It is necessary to discuss this in the House because national loyalty is different from personal loyalty.

The Digital Payment Scheme was launched by the Central Government with great fanfare. But the installments under the PM Kisan Scheme are not available without e-KYC. The farmers get only Rs 12,000 per year. A large number of farmers have not received the Pradhan Mantri Kisan Yojana installments even after updating through the e-KYC.

In a democracy, the Election Commission has been given autonomy. But there needs to be some restrictions on how the Election Commission has been helping those in power over the years.

The concession given to the houses being built under the Pradhan Mantri Awas Yojana (PMAY) should also be given to the houses under the Ramai Awas Yojana in Maharashtra. The relaxation given is not mentioned. So, this mention needs to be made, and the amount given for the houses should also be increased.

There is no mention of Maratha reservation, Dhangar reservation and Lingayat reservation in the President's Address. So, it should be included.

Dharashiv has been included in the aspirational districts. So, due to its inclusion in the backward district, there are many developmental schemes or if any such projects are implemented by the Centre in the district, they will provide direct employment to its citizens. The Government has not mentioned about any such projects being implemented in the district of Dharashiv. So, the projects being set up by the Central Government in Dharashiv should be mentioned.

The Prime Minister Crop Insurance Scheme is there to cover the losses due to natural calamities. There is no mention of stopping the arbitrariness of contractual companies. Therefore, there is a need to stop the arbitrariness of insurance companies. New rules are mentioned for that. They should be implemented.

There is a participation subsidy of 60 per cent of the Central Government and 40 per cent of the State Government under the Pradhan Mantri Krishi

Sinchan Yojana. Every Drop plus Income Scheme is pending. An amount of Rs 17, 70,65,244 for a total of 8,328 beneficiaries in Dharashiv District till April 2023 is pending. It is necessary to take the right decision regarding its distribution.

Dharashiv is included in the list of ambitious districts. Therefore, it is necessary to promote the industry by setting up textile industry in Kaudgaon and Vadgaon MIDC of Dharashiv. There is a need to set up industrial clusters in other places too.

Dharashiv being an ambitious district, the only effective means of bringing about a change in the situation here is education. There is an urgent need to repair 527 classrooms and construct 594 new classrooms to spread and disseminate education here, and raise the standard of education. There is a dearth of resources for higher education. It is very important to establish educational institutes like IIMs and IITs here. Being an ambitious district, there is a need to establish an independent university in this district.

Crores of rupees of common man's investment has been looted through various chit fund companies across India. Many companies like Pulse Star in this cheat fund scam have defrauded the common citizens. This also needs to be investigated.

A hundred-year-old Barshi Textile Mill in my Osmanabad Constituency has been closed during the Corona period. Other yarn mills in India have started working whereas the yarn mill at Barshi is currently closed. The salary of the mill workers has not yet been paid. A proper decision should be taken to start the said mill immediately by paying the workers' salary.

*[Translation]*

\* **SHRI RAM SHIROMANI VERMA ( SHRAWASTI )**: I would like to put forth my views on the motion of thanks on the President's address.

I have to say with great regret that that the Hon'ble President in her address has not specifically discussed the blueprint for complete development of backward, poor, farmers, dalits, youth, women, unemployed and the last section of the society and to connect them with the mainstream and neither is there any mention of any special scheme or programme proposed to be implemented for them .

The Hon'ble President's Address, did not even mention any special plan or package to provide relief to the farmers. Today the farmers of the country are deeply distressed. Many farmers are forced to commit suicide every day. The Government should have waived farmers outstanding loans, provided 100% tax exemption on agricultural equipment and provided 100% subsidy on solar pumps to save electricity. Additionally, special provisions should have been made to implement MSP, compensate for crop losses caused by natural disasters and waive farmers loans.

I demand from the Government that, in addition to the above demands, MSP should be implemented to strengthen the farmers socially and economically and their outstanding loans should be waived. Along with this, arrangements should be made to train farmers in smart farming to increase crop productivity and to provide proper storage facilities in remote areas, ensuring fair and accurate pricing for their crops.

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\* Speech was laid on the Table.

There is no special mention on the NEET paper leak issue in the address. Today, there is resentment in the whole country regarding the NEET exam. Thousands of students of the country are on the streets with their families in the scorching heat. Students, considered the future of the country, are being lathicharged. The future of the students is being played with by some examination mafias through paper leakage and hijacking of examination centers and grace marks scam.

I want to know from the Government that NTA, which is just a society registered under the Societies Registration Act, 1860, is capable of conducting all major examinations of the country smoothly and successfully. Does it have all its sufficient resources / manpower available? Whether Government agencies are not capable of conducting exams? According to a report, , in the last 5 years between the year 2019 and 2024, papers for approximately 65 major examinations have been leaked and cancelled. These include exams like the Indian Army Recruitment Examination, Common Entrance Exam (CEE) 2023, CTET 2023, JEE Mains 2021 and NEET UG 2023. Some of the major paper leak cases are as follows:-

#### 2024

- NEET-UG paper leak.
- NET-UG and NET-PG exams cancelled.
- Uttar Pradesh RO-ARO paper leak case.

#### 2023

- Papers of two subjects leaked during Assam High School Leaving Certificate.

- Higher Secondary Certificate Mathematics paper leaked in Maharashtra.

- Rajasthan Elementary Teachers Examination (REET) leaked.

2022

- Lekhpal recruitment examination leaked in Uttar Pradesh.

- Rajasthan Forest Guard Recruitment Examination result leaked on social media . Rajasthan.

- Bihar Public Service Commission (BPSC) exam cancelled after leak.

- Uttarakhand Subordinate Services Selection Commission Examination .

- Arunachal Pradesh Public Service Commission Assistant Engineer examination .

- Odisha Staff Selection Commission Junior Engineer (JE) Civil Main Examination .

2021

- UPTET paper leak.

- Engineer and other examinations in Maharashtra Housing and Development Authority.

- Gujarat Subordinate Services Selection Board written examination question paper leak 2020.

- Bangalore University B.Com Examination Leak.
- UP board Class 12th English paper leak and many other examinations leaked and cancelled.

The Government should immediately abolish the NTA with immediate effect and enact the stringent law to ensure the bright future of the students so that the exam mafia thinks twice before trying to compromise their future.

The address made no mention of restoring the old pension scheme for Government employees. For nearly 20 years, the Government has been ignoring the demand of restoring OPS of Government employees due to which about 6 crore employees of the Central and State Governments and their dependents are being directly affected. Under the new pension scheme, the future of these employees and their dependents is not secure. During the global pandemic like Corona, teachers, employees and officers have served humanity diligently without caring for their lives. The employees, who have retired under the New Pension System (NPS), are getting a meagre amount of Rs 1800, Rs 3500 and Rs 4000 per month in the name of social security pension which is like a drop in the ocean in today's era of inflation. My demand from the Government that the old pension system should be restored in public interest as soon as possible for the social and economic security of the employees.

There is no mention of socio-economic and caste census in the address of Her Excellency. No caste census has been conducted since the year 1931. The current need of the hour is that it has become extremely necessary to conduct socio-economic and caste census in order to connect the people of the lowest strata and deprived

sections of the society, the poor, farmers, youth and women with the mainstream of the society and to remove unemployment from the country so that the actual eligible beneficiaries in rural and urban areas can be identified and arrangements and policies for resources can be made according to them and the Government can provide them maximum benefits alongwith the benefits of reservation in the field of education and in higher posts and all other Government jobs so that the SC, ST, backward class and people belonging to different caste groups can also become socially, economically and politically strong and can join the mainstream and contribute to the development of the country's economy and the country can become the third largest economy in the world.

Just as the Government tried to do commendable work in the health sector during the Corona period, similarly the government should have arranged a special package to improve the quality of basic health facilities in the health sector.

In this era of rising inflation, education of children has become very expensive today. The Government should have paid special attention on providing free education to children and improving higher education.

The level of unemployment in our country has increased a lot in the last 10 years. No special provision has been made in the address to remove unemployment. At present, there is a need to bring a law to remove unemployment and for the right to employment.

Transparency in elections is the constitutional right of the people. Even in technologically advanced countries like England, France, Germany, Netherlands and America, elections are conducted using ballot papers. Serious allegations have been made not only in India but all over the world regarding the security, accuracy, reliability

and verification of elections through EVM machines. Therefore, my demand from the Government is that elections should be conducted using ballot papers to bring transparency in the election process and to conduct elections without any rigging.

Thank you!

**\* SHRI PARBHUBHAI NAGARBHAI VASAVA (BARDOLI):** I heartily congratulate the Honourable Speaker on being elected as the Speaker of the Lok Sabha.

I represent the Bardoli Parliamentary Constituency and would like to express my views on the motion of thanks on the address of Her Excellency the President. Your unwavering commitment towards the progress and prosperity of our nation is truly inspiring. Your leadership, vision and dedication have helped our country overcome many challenges and lead it towards a bright future. The impact of your work is felt in every corner of our nation and thank you for your tireless efforts, determination and unwavering commitment towards the welfare of the people of the country. Under your leadership, our nation has achieved many achievements.

I have been an active member of this August House for the last 10 years. During the last 10 years our Government has taken many historic decisions under the leadership of Hon'ble Prime Minister, Shri Narendra Modi and India is marching ahead in the path of development in every field due to which our country is being renowned all over the world and we are progressing towards becoming a world leader. The development of agriculture, electronic technology, and that which is defence related,

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\* Speech was laid on the Table.

aircraft, health related, ayurveda related, infrastructure, railways etc. in particular is giving new dimension to the progress of the country.

Her Excellency, the President our Government is becoming a medium of development and upliftment of most backward society, the primitive Tribes Group which is called the ' dattak samaj ' by making a provision of more than 24 thousand crore rupees under the PM-Janman Yojana for the first time.

Our Government is working on development with as much pride as on heritage. This resolution of pride on heritage is now becoming a symbol of pride for the scheduled castes, scheduled tribes, deprived class and the entire society and we have started celebrating the birthday of Bhagwan Birsa Munda as 'Janjatiya Gaurav Diwas '.

Keeping the farmers in mind, our Government has distributed over ₹3,20,000 crore under the Pradhan Mantri Kisan Samman Nidhi to enable farmers to meet their small expenses. In the initial days of its new tenure itself, the Government transferred over 20,000 crore to the farmers. The Government has also made a record increase in the Minimum Support Price (MSP) for Kharif crops. Along with this, the Government is building a large network of cooperative organisations like Farmer Producer Organisations (FPOs) and PACS. Our Government has highlighted its unwavering commitment towards women-led development and empowerment of women which is an indication of a new era in the progress of the nation.

Recognizing the long-standing demand, the provisions of the Nari Shakti Vandan Act has empowered women by ensuring more Parliamentary seats for women in the Lok Sabha and Legislative Assemblies.

Our Government has launched a comprehensive campaign for women aiming to make 3 crore women 'Lakshpati Didis' by supporting self-help groups with increased financial assistance. This initiative is designed not only to improve economic skills and opportunities but also to elevate women's status and respect in society.

Our Government has launched the Krishi Sakhi initiative for empowerment of women in agriculture. So far, 30 thousand women from self-help groups have been awarded Krishi Sakhi certificates empowering them with crucial agricultural skills and resources. Our Government is focussing on developing affordable indigenous assistive devices for the Divyangs. This initiative aims to increase access and support to Divyang persons across the country.

Our Government is also pursuing a plan to establish a digital university reflecting its commitment to promote education and technology in the country. In the last 10 years, 7 new IITs, 16 IIITs, 7 IIMs, 15 new AIIMS, 315 medical colleges and 390 universities have been established.

*[English]*

**\*SHRI RAJU BISTA (DARJEELING):** On behalf of the constituents of Darjeeling Lok Sabha Constituency, I am thankful to President Madam. Your speech lays down the direction and vision with which your Government is working to ensure a "Vikshit India".

I am also taking this opportunity to draw your kind attention, to the absolute discrimination against our Darjeeling hills, Terai and Dooars region by the West Bengal Government. In 2023 Oct, we got massive flood on Teesta River. Nearly 400 families were impacted severely due to these floods. People lost their homes, their agricultural land, their livelihood, and 12 people even lost their lives. Yet the West Bengal Government has refused to acknowledge this as a "disaster". West Bengal Chief Minister Mamata Banerjee made a public announcement of Rs 25 crore being allocated for disaster relief but that money has gone missing. They promised allocation of land for rehabilitation, but no allocation has been made till date. They announced construction of new homes, only 3 are being constructed, but even those are sub-standard. We are also part of India. Our people also pay taxes. In fact, our region contributes the highest amount of revenue to the West Bengal Government. From Teesta river alone, the West Bengal Government earns over Rs 750 crores from Hydro-dams situated there. West Bengal is the sole beneficiary of hydro dams on Teesta river and they have earned over Rs 7500 crores so far in the past decade. Yet, these funds have never been used by the West Bengal Government to ensure the welfare of the local communities. There is a deliberate discrimination against our region by West Bengal Government. This is why, people have been demanding a Separate State

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\* Speech was laid on the Table.

Gorkhaland because people feel West Bengal Government will always discriminate against our region.

**Padma Shree awardee, scientist Dr. Eldavya Sahrma ji has made the following observations on Teesta:**

Teesta Bazar's vulnerability is a humanitarian issue; therefore, it needs attention from all sections of the society and Government systems; The sediment regulation, guideline and clearing plans have to be designed and implemented by each and every hydropower projects in upstream and downstream, which are obstructing the river flows of the Teesta river. Dam safety plans have to be reviewed and corrected from time to time with the changing river conditions, and implemented; Landslides, land subsidence and flooding are likely to be a regular feature in these areas including Teesta Bazar; The townships and cities in the upstream are likely to face frequent disruption on road connection and commuting. The land cutting by river water on road sides and submergence of roads in low lying areas (now, because of raising of river beds) are likely to damage the roads. Therefore, in many places of the national highway along the Teesta river the roads have to be shifted to higher ridges; Disaster risk assessment of entire township and roads need to be carried out by technical institution with support from authorities keeping in view long term scenarios and potential impacts; Safety of the people can only be ensured if dwellers of lower areas are rehabilitated in safer higher ridges or elsewhere; The rehabilitation of people and households have to be compensated and executed with support of authorities, and helped by voluntary and non-governmental organizations; It is evident, that we need intervention from the Central Government along with interventions by the State Government; and I am

therefore, requesting for Teesta floods to be declared a "National Disaster," since the impacts are not confined to one state alone, and request for immediate intervention by the Central Govt.

There is mass influx of illegal Rohingys and Bangladeshi immigrants in our region. This settlement is actively supported by the State Administration, for their "Vote Bank". We have seen recently how the TMC MLA from Chopra, in North Dinajpur District referred to the incident of TMC cadres brutalizing a woman as being "social norms of a Muslim Rashtra". This is not a random incident. Majority of our border districts are seeing massive demographic changes. I fear, such incidents are happening everywhere in the border regions, but don't get reported due to the fear of State Administration persecuting the victims, as we have seen in the case of Sandeshkhali. This massive infiltration and settlement of "Vote Bank" by state administration is causing the indigenous people - Gorkha, Rajbangshi, Adivasi, Bengali, Hindi Bhasi and others to become marginalised in our own land. This also poses a grave threat to National Security in the "Chicken Neck" region There is urgent need for Central Intervention here.

Revenue over 50000-70000 crores are drained out of our Darjeeling hills, Terai, Dooars region every year by West Bengal Government. Not even a fraction of this is returned as investment for development in our region. West Bengal Budget of 2024-25 is Rs 3.7 lakh crores. Out of this, they have allocated only Rs 861 crore for North Bengal Development. This is for the 7 districts of North Bengal - Darjeeling, Kalimpong, Alipurduars, Jalpaiguri South Dinajpur, North Dinajpur, Cooch Behar. It is less than

0.002% of the budget allocation. Even out of this, they will only spend around 20-30% of the allocation. How can any development take place?

North Bengal is a hub of tea production, and cinchona gardens; Central Government brought Four New Labour Laws; It ensures-Higher Wages, Better Social Security, Better Facilities; However, till date, the WB Govt has not implemented this Code till date; West Bengal Government has refused to give Parja Patta land rights to the workers; Minimum Wages Act is not implemented; and Workers kept deprived.

Under the succeeding West Bengal Governments, Darjeeling hills, Terai and Dooars has suffered; 1988-2010-Darjeeling Gorkha Hill Council (DGHC) ; 2011-Gorkhaland Territorial Administration (GTA) ; Both supposed to be autonomous - but has been made to fail by West Bengal Government; Because of this, there has been massive deprivation; Zero investment was made towards augmenting infrastructure in the region Internet, Mobile, Communication and Transport Connectivity was severely lacking; Schools and Colleges Infrastructure crumbling-Lack of qualified teachers ; We don't have proper medical facilities - AIIMS North Bengal was taken to South Bengal by TMC Government; and We don't have technical colleges - No IITS, NITS, IIMS in the entire North Bengal region.

Darjeeling is perhaps the only place in India, where three-tier Panchayat elections haven't been conducted since 1988; Recently only elections to two tier were held; Elections to Three out of 5 Municipalities - Kurseong, Kalimpong and Mirik; have not been held since 2022; We don't have grass roots governance system; and Our constitutional rights are not recognized; and We are kept deprived and subjugated.

Forest Rights Act passed by Parliament in 2006, still not implemented in our region; No Parja Patta for DI Fund land residents; Corruption in PMGSY, RIDF, BADP, AUT, Har Ghar Jal; Teachers Ghotala, Coal Ghotala, Ration Ghotala, even asking questions in Parliament Ghotala; and Post Poll Violence.

Darjeeling hills, Terai and Dooars is a frontier region; As a mountain region Darjeeling has been a pioneer in many aspects; 1<sup>st</sup> Municipality in Mountain Region of India-1850; 1<sup>st</sup> mountain region to have industry; Tea Industry 1841-75, Cinchona 1865; 1<sup>st</sup> mountain region to be connected with railways-1871; 1<sup>st</sup> city in entire Asia to get electricity connection-1897; 1<sup>st</sup> English school in mountain region 1823 Darjeeling; and Darjeeling hills, Terai and Dooars had many firsts to its name.

1954-Merged into West Bengal through The Absorbed Areas (Laws) Act, 1954; Till 1954, Darjeeling was the most prosperous region in entire Eastern and North Eastern India; and However, when our region was merged with West Bengal in 1954, it was done without any consultation with the local populace, and because of this our deprivation began.

Administratively, Darjeeling hills, Terai and Dooars were always governed as a tribal region. Prior to 1861-Non-Regulated Area; 1861-70-Regulated Area; 1870-74-Non-Regulated Area; 1874-1919-Scheduled District; 1919-1935-Backward Tract; and 1935-47-Partially Excluded Area.

The Gorkha contribution to nation building is immense; Freedom Fighters Helen Lepcha, Dal Bahadur Giri, Sahid Durga Malla, INA Capt Ram Singh Thakuri, Dalbir Singh Lohar, Bhakta Bahadur Pradhan, and hundreds of others; But we are labelled as Foreigners; Sir we did not immigrate our birders changed; How can we be

considered foreigners in our own country? ; We are indigenous to these land; But every time we ask for our constitutional rights we are labelled as "foreigners; and It is this "crisis of identity which needs to be addressed.

Darjeeling hills, Terai, and Dooars people eagerly await justice for the 11 left out Gorkha sub-tribes; These sub-tribes are Bhujel, Gurung, Mangar, Newar, Jogi, Khas, Rai, Sunwar, Thami, Yakha (Dewan) and Dhimal; Until 1947, these communities were considered Hill Tribes, as per the census of 1931 and 1941; The region was governed as a Scheduled District and Excluded Area, a form of governance applied only to Tribal regions; However, after Independence, their Scheduled Tribe (ST) status was revoked without consultation, depriving them of their tribal heritage; I want to ask the Parliament, have the Gorkhas not sacrificed enough for our nation? ; The indigenous Gorkhas are suffering, compromising their language, culture, and traditions; and Protection of the Gorkha community is vital for national security, achievable by promptly reinstating ST status for the 11 sub-tribes.

It is because of this systematic deprivation and "crisis of identity", the people from our region have struggled for a state of our own called Gorichaland; They believe in the leadership of Hon'ble PM Modi ji; Our party has committed to Permanent Political Solution for the Darjeeling hills, Terai and Dooars region; Our constitution guarantees equality for all and justice for all; But people from Darjeeling hills, Terai and Dooars are waiting for justice for the past 77-years since Independence; and Hence, I request the Union Government to fulfil these commitments.

I therefore request the Government for re-Inclusion of 11 left-out Gorkha sub-tribes as ST, and Constitutional Solution for Darjeeling Hills, Terai and Dooars.

*[Translation]*

\* **SHRI RAJKUMAR ROAT (BANSWARA):** I thank the Honourable President for the address delivered by her to the joint session of both the Houses of the Parliament, I bow to Johar Sant Sumaal Govindguru Maharaj Mavji Maharaj and Mama Baleshwar and thank all the devotees. Also, I am very grateful to the common people of Banswara-Dungarpur for making me win with a huge majority. I would like to recall the moment when the framework of the Constitution was being drafted.

In 1946, Jaipal Muda ji stated in the Constituent Assembly that water, forest and land are the basis of tribal life. Tribals are the original owners of this country. However, nearly 75 years have passed since India's independence, yet the tribals struggle for water, forest and land continues. Today, tribals are being evicted from their land in the country. Their ancestral lands and lands occupied for years are being destroyed in the name of development. For example, in Hansdeo, Chhattisgarh, tribals are being killed in the name of Naxalites to benefit industrialists in Bastar. Destruction of tribal homes for gold mines should be stopped in Banswara. Stop playing with tribal identity. Identity of tribals should be safeguarded and they should not be divided as separate identity of forest dwellers, Hindu-Christian or any other identity. If the Government intend to do something for tribals then it should ensure education facilities and give ownership rights for the land on which they are dwelling. People sitting here are fighting for power and authority. We do not want power or authority but we have to fight for the existence and self-respect of our tribal community.

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\* Speech was laid on the Table.

The Minister of Education in the BJP Government in Rajasthan talks about getting the DNA of the tribals tested and finding out the ancestors of our tribal community. We strongly condemn such an indecent statement and the entire tribal community demands the resignation of this Minister.

In the syllabus of class 9 of the Board of Secondary Education, on page 42 of the book 'Rajasthan Ka Swatantra Andolan Evam Shaurya Parampara Pustak', there is a reference regarding demand for establishing Bheel province. Alongwith this on page number 41, 42, 43 of the 12th class sociology textbook, there is a mention of tribal communities distinct religious system. Tribal religion is an oriental society so the Government is requested to stop displacing the tribals in the name of development. Also, the poor labourers of the tribal community and other SC and OBC classes of our Banswara-Dungarpur, Pratapgarh and Udaipur in Rajasthan are going to Gujarat state to earn their livelihood. Their children also go with them It is requested to make arrangements for their stay and education. Thank you.

**\*SHRI SHANKAR LALWANI (INDORE):** I put forth my views on the address delivered by Hon'ble President Smt. Droupadi Murmu ji on 27th June, 2024. Hon'ble President Smt. Droupadi Murmu ji has described the 2024 Lok Sabha election as an election which reflects reposing of faith in the election policy, will and decisions and described it as historic and mentioned the record turnout in the Lok Sabha elections.

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\* Speech was laid on the Table.

In the address, the vision of Government 3.0 along with plan for women, farmers and economy was explained and the achievements of the Government were enumerated and other issues including emergency, global challenges, budget, country's growth, farmers etc. were also highlighted prominently.

The address also emphasised the commitment of the present Government to reform, perform and transform. The present Government is giving equal importance to the three pillars of the economy, i.e. manufacturing, services and agriculture. The distribution of more than Rs 3,20,000 crore under the Pradhan Mantri Kisan Samman Nidhi has been mentioned in the address. Increase in green employment opportunities has been mentioned. It has also been mentioned that India is the third largest aviation market in the world. The Address includes the mention of construction of more than 3,80,000 kilometre roads in villages in rural areas. It mentions the construction of a semi conductor plant in Assam which promotes Make in India and the commitment of Government of India towards women-led development and empowerment. It highlighted the transformation of 3 crore women into Lakhpati Didi. An important scheme - Namo Drone Didi Yojana, Krishi Sakhi Pahal for women empowerment and PM Surya Ghar -Muft Bijli Yojana were mentioned in the address. During the last 10 years, 10 crore people have been uplifted above the level of the poverty line. Following achievements were mentioned in the address by the President - PM Garib Kalyan Yojana to provide free rations to 80 crore people during the Corona period , efforts to expand Digital India, use of post office network and coverage of life insurance , promotion of the plan to establish digital universities , establishment of 7 new IITs, 16 new IIITs, 7 IIMs, 15 new AIIMS, 315 medical colleges and 360 universities in the last

10 years , promotion of the potential of the youth of the country through engineering courses in languages and programs like Atal Tinkering Labs, Start-up India , free health schemes to 55 crore beneficiaries under Ayushman Bharat Yojana and launch of 'Mera Yuva Bharat' campaign to increase the participation of youth in nation building. The introduction of grant of citizenship to refugees under the Citizenship Amendment Act (CAA) is ensuring a respectable life for the families affected by partition. During the G-20 presidency the world was united and the role of Vishwa Bandhu was highlighted .

Referring to the complete integration of the Constitution in Jammu and Kashmir, the address actually presented a roadmap for progress and good governance. It included India's progress and future possibilities.

The address assured of achieving national goals by mentioning achievements ranging from Ram Mandir, women reservation, passage of various bills to triple talaq, Article 370 and digital revolution.

The address expressed the spirit of nation first. I thank the Honourable President for this.

*[English]*

\* **CAPTAIN BRIJESH CHOWTA (DAKSHINA KANNADA):** I support the motion of thanks to the President's Address. The President's speech has eloquently encapsulated the hopes and dreams of 1.4 billion Indians, and I am privileged to add my voice in support of this vision. As a proud representative of the Dakshin Kannada Parliamentary Constituency, I am committed to the service of our nation and its people.

As someone who has served on the frontlines, I understand the critical importance of a robust defence infrastructure. Her Excellency, the President rightly highlighted our continued focus on modernizing our armed forces and ensuring their readiness to meet any challenge. Achieving Atmanirbharta in defence production, strengthening border Infrastructure, utilising Nari Shakti and ensuring Ex-Servicemen Welfare have been at forefront of the NDA government. In the year 2023 alone, 118 infrastructure projects of Border Roads Organisation (BRO) were dedication to the Nation by our government, ensuring last mile connectivity to not only our forces but also to our citizens.

As a result of the right intent meeting decisive actions, we have witnessed historic milestones being achieved in our armed forces. The glass ceilings that once limited the roles of women in the military are now being shattered with each passing day. We have seen women officers not only being granted Permanent Commissions and command of frontline combat units but also being deployed in some of the most challenging operational posts, including the formidable Siachen Glacier.

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\* Speech was laid on the Table.

These developments are not just symbolic but represent a profound shift towards gender equality and empowerment in our military. They inspire countless young girls across the nation to dream big and break barriers and are manifestation of the vision of Sabka Saath Sabka Vikas of our Prime Minister.

India is blessed with a demographic dividend, a youthful population that is eager, energetic, and ready to contribute to the nation's progress. The President's Address emphasized the importance of harnessing this potential through comprehensive youth and skill development programs. Our Government's initiatives like the National Skill Development Mission and Skill India have been instrumental in transforming the landscape of employment and employability in our country. Additionally, the establishment of vocational training institutes and polytechnic colleges has provided our young people with practical skills that are in high demand. By integrating industry-relevant curriculum and fostering partnerships with local businesses, we are ensuring that our youth are job-ready and equipped to excel in the modern workforce.

Sports play a crucial role in the holistic development of our youth. They foster discipline, teamwork, and a sense of achievement. The President's Address underscored our nation's growing prowess in sports, and I am proud to highlight the strides we have made in this arena. Programs like Khelo India have revolutionized grassroots sports, providing young athletes with the support and infrastructure needed to excel. In 2023 alone, we witnessed Indian Sportspersons flying Indian Tricolour flying across the world in several international events. India achieved a historic milestone at the Asian Games held in Hangzhou, China, clinching a total of 107 Medals comprising of 28 Gold, 38 Silver, 41 Bronze Medals. This was followed by the triumph

of Indian contingent in the Asian Para Games which finished with historic 111 Medals including 29 Gold Medals, surpassing all previous records. This could be achieved because of sustained support extended towards our athletes.

Beyond skill development and sports, youth empowerment is about creating an environment where young people can actively participate in the nation's development. The National Youth Policy aims to provide our youth with opportunities to engage in social, economic, and political spheres. The policy is a roadmap for the development of youth today to ensure a bright future for India tomorrow.

As I conclude, I am filled with a sense of pride and optimism for the future of our nation. The President's Address has laid out a comprehensive vision for India's development, and I am confident that under the leadership of Hon'ble Prime Minister Shri Narendra Modi and the active participation of all my colleagues here, we will achieve these goals.

From strengthening our defence to empowering our youth, fostering sports excellence to harnessing technology, we are on a path of transformative growth. As a Member of Parliament, I am committed to supporting these initiatives and ensuring that the aspirations of the people of Dakshin Kannada and the nation are realized. Let us move forward with determination and unity, working together to build a prosperous, secure, and vibrant India. Thank you.

*[Translation]*

\* **SHRI KULDEEP INDORA (GANGANAGAR):** Regarding polluted water in Rajasthan it is submitted that the irrigation project supplies water from Sutlej river in Punjab to Shri Ganga canal in Hanumangarh and other districts for irrigation through Janag Dhanaul Bhakra Nangal, Indira Gandhi Nagar canal. Polluted water, garbage and sewage from the city of Ludhiana, Punjab is being released into the Sutlej river through Buj Nallah and Jalandhar Nakodar, Phagwara and surgical waste through Kala Scindia Nallah and Chintiwai Nallah. Apart from this, the waste from various leather or industrial units of the said area is also going into the Sutlej River through various mediums. Polluted water is coming through the Sutlej River from the upper part of Harike Barrage due to which polluted water is going from Harike Barrage into Ganganahar, Indira Gandhi Canal, Sirhind Feeder and Bikaner Canal. Due to polluted water, about 10 districts of Rajasthan and more than one crore population are suffering from water-borne diseases like cancer, arthritis, liver and stomach diseases and other serious diseases. The Union Government is talking about pure water and health problems, and strict steps need to be taken in view of the current situation. The Supreme Court gave its decision on 22.2.2017 in Paryavaran Sanrakshan Samiti and others vs Union of India. Polluted water should be treated by Punjab Pollution Board. Punjab Pollution Board issued notices to industrial units and others in this regard, but the problem could not be solved despite the interventions by the Supreme Court and

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\* Speech was laid on the Table.

the Central Government due to which people of Rajasthan are dying due to cancer and other diseases due to polluted water.

The Central Government has not resolved the issue of MSP and even today there is agitation and struggle on the borders of Punjab, Haryana, Rajasthan regarding MSP. The people of my Lok Sabha Constituency Ganganagar and Hanumangarh, are protesting for a long time on the Haryana border. Farmers are sitting in the camp, a young man was martyred while protesting and struggling and an 80-year-old man was beaten with sticks by the police. Our demand is that the demand of the farmers for MSP should be met. The problem of irrigation water is that there are three irrigation projects in the Ganga Canal Hanumangarh Anupgarh district of Rajasthan where there is always a farmer agitation regarding irrigation water. Whenever the time for sowing and ripening of the crop comes, the problem of irrigation water has to be faced.

On 31 December 1981, under the Chairpersonship of the erstwhile Prime Minister Shrimati Indira Gandhi, an agreement was reached between Himachal, Punjab, Rajasthan, Haryana and Delhi on river water sharing. On the basis of this agreement, Bhakra Beas Management (BBMB) determines the share of the states. The share of irrigation water is determined in the month of June for the irrigation project. But due to the reduction in the fixed share at present, there is a crisis in the sowing of Narma, cotton, moong, guar crops. IGNP is a canal of 18000 cusecs hence Ganga Canal should be given 2500 cusecs of water. Water is reaching less hence there is a shortage of the prescribed irrigation water in Bhakra. Rajasthan government has given

Rs 200 crore for the construction of Feroze feeder. But it is unfortunate that the construction work has not started. I request that this should be taken seriously.

Under river water sharing, when Bhakra Beas Management Board (BBMB) decides state wise share then its control should be with (BBMB) while hand boxes are controlled by Punjab government. Water distribution system should be under BBMB and representative of Rajasthan government is also required in it. If there is representative from Rajasthan, then irrigation water problem of our area can be solved.

There is theft by farmers of Punjab in irrigation canals, which is serious due to which water in the canal gets reduced and the brunt of which has to be borne by the farmers of Rajasthan.

\* **SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN (GORAKHPUR):** I express my views in support of the motion of thanks on the President's Address presented before the House. Her Excellency had outlined the programmes of this Government before the Parliament on 27 June, 2024. A study of the address shows that this Government is moving forward with firm intention and solid policy towards fulfilling its oath of nation building.

On this occasion, I would like to remember the Father of the Nation, Mahatma Gandhi who had said that our country cannot develop until the person standing in the last row of the society is empowered. Under the leadership of our illustrious Prime Minister, Shri Narendra Modi, our Government has not only uplifted the last person of the society but also made him the first citizen of the country. This is an example of how broad the thinking of our Prime Minister is. Fashion parade is associated with the very rich and elite class of the society. For the first time in my Parliamentary Constituency, tribal girls organized a fashion show which reflects the upliftment of the tribal society and their boosted morale.

Our Government is making every possible effort to simplify the lives of people living in cities. Our Government thinks that without developing the urban areas, the dream of development of the country and a strong India cannot be fulfilled. For this, it is necessary to make life easy. This is the reason why this has been included in the primary goals of our Government. Our Valmiki brothers clean the gutters in cities with their own hands. Many times they get injured due to accidents and they even die. To

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\* Speech was laid on the Table.

end this system, the Honourable Finance Minister, Shrimati Nirmala Sitaraman announced in her budget speech that no person will go down into the gutter now. She has announced the establishment of an Urban Infra Development Fund of Rs 10 thousand crore to develop urban infrastructure. This fund will be spent on second and third tier cities. This fund will be established on the lines of the fund established for rural development. Cities with a population of 50 thousand to 1 lakh are included in Tier Two and cities with a population of 20 thousand to 50 thousand are included in Tier Three. Our Government wants urban bodies to become self-reliant, that is, they should bear their own expenses. Administrative reforms will have to be performed in property tax for this and a user charge system will have to be adopted for urban infrastructure . Cities will have to move towards municipal bonds to raise funds from the people and maintain their credibility on the basis of which incentives will be given to urban bodies. He said in his budget speech, "The vision of Amrit Kaal is to create a technology-driven and knowledge-based economy. For this, help will be taken from Government funding and the financial sector.

The work done by our Government in the last ten years has given the countrymen the confidence that the Government is always with them and is working to make their lives better. The Government of Honourable Narendra Modi is committed to the idea of nation building the foundation of which was laid in the year 2014. This Government is moving forward towards building a strong, safe, prosperous and inclusive India by fulfilling the basic needs of the citizens. "Sabka Saath, Sabka Vikas, Sabka Vishwas aur Sabka Prayas" is the basic mantra of this Government.

Our Government is working for the development and prosperity of every section of the society, whether it is farmers, youth, students, businessmen, industrialists, people owning medium and small industries but our biggest resolve is to empower the last person of the society who has been deprived till date. We have to make the poorest of the poor and the most deprived person realize that they are an integral part of this country and the development of this country can happen only when they also prosper.

It has been decided to make the amount provided under the Pradhan Mantri Kisan Samman Nidhi for farmers available to every farmer in the country. Also , a pension scheme related to farmers has also been implemented keeping in mind that the farmer brothers and sisters who work day and night in their fields can live a respectable life even after the age of 60. This type of pension scheme is also being started for small shopkeeper brothers and sisters which will benefit about 3 crore small shopkeepers of the country.

The Government is working towards making the security forces of the country more modern and strong. Although India has always been a peace-loving country but considering our unstable neighbourhood we will not compromise on national security and the country is ready to deal with all kinds of threats. The amount of scholarship given to the children of brave soldiers from the National Defence Fund has been increased for our soldiers who sacrifice every pleasure, comfort and festival and dedicate themselves for the security of the countrymen . This time the sons and daughters of the state police personnel have also been included in this initiative.

Our Government believes that a strong national economy can be built only on the basis of a strong rural economy. Large scale investments have been made to

strengthen rural India. Many steps have been taken in the last 5 years to double the income of the country's farmers by the year 2022. Whether it is the decision to increase MSP, or approval of 100 percent FDI in food processing, or the work of completing irrigation projects which have remained incomplete for decades or the expansion of crop insurance scheme; 'Soil Health Card' or 100 percent neem coating of urea; the Government has taken many historic decisions understanding the small and big needs of the farmers. The Government has made the agricultural policy production-centric as well as income-centric. 'Pradhan Mantri Kisan Samman Nidhi' has been started as an important link in these efforts. An amount of more than Rs 12 thousand crore has been delivered to the farmers in just three months through this. After bringing every farmer under the ambit of this scheme, it is estimated that about 90 thousand crore rupees will be spent on this scheme every year. The facility of storage of agricultural produce strengthens the economic security of the farmers. Now through the Rural Storage Scheme, storage facilities will be provided to the farmers near their villages. Farmers associated with the dairy business are getting the benefit of cooperation in the agricultural sector.

This Government believes that constitutional goals can be achieved only by liberating the poor families of the country from poverty. During the last ten years, schemes implemented in the country for the benefit of farmers, labourers, disabled people, tribals and women have been successful on a large scale. As per the vision of Deen Dayal Upadhyay, the Government has adopted the path of empowering the poor, deprived and weaker sections through housing, essential facilities for healthy life, economic inclusion, education, skills and self-employment. The development of

education and health facilities and infrastructure in the most backward 1 lakh 15 thousand villages of the country will have a positive impact on the lives of crores of poor families.

After the success of the world's largest economic inclusion campaign in the form of Jan Dhan Yojana, the Government is also working to bring banking services to the doorstep of the countrymen. Work is being done at a fast pace to make banking services easily available in every village of the country and even in the remote areas of the North-East. Through India Post Payment Bank, about 1.5 lakh post offices in the country are being prepared for banking services.

In the field of health, the resolve of the Government is to empower the poorest of the poor in such a way that he is free from financial helplessness for his medical treatment and that of his family. For this purpose, the world's largest health care scheme, Ayushman Bharat Yojana, which provides health security cover to 50 crore poor people has been implemented. Under this, so far about 26 lakh poor patients have been given the facility of treatment in the hospital. More than 15000 'Jan Aushadhi Kendras' have also been opened to provide medicines at affordable rates. The Government is trying to ensure that people in remote areas can get medicines at affordable rates from Jan Aushadhi Kendras.

After the success of the world's largest economic inclusion campaign in the form of Jan Dhan Yojana, the Government is also working to bring banking services to the doorsteps of the countrymen. Work is being done at a fast pace to make banking services easily available in every village of the country and even in the remote areas

of the North-East. About 1.5 lakh post offices in the country are being prepared for banking services through India Post Payment Bank.

Women and youth empowerment is one of the top priorities of the Government. I am proud that our Government believes that not only women should be empowered but development should take place under the leadership of women. Many effective steps have been taken in collaboration with the states by giving top priority to the safety of women. The penalties for crimes against women have been made more stringent and new penal provisions are being strictly implemented. The 'Beti Bachao, Beti Padhao' campaign has reduced female foeticide and the sex-ratio has improved in many districts of the country. The efforts for freedom from smoke through 'Ujjwala Yojana', vaccination through 'Mission Indradhanush', free electricity connection under Saubhagya Yojana, all these have benefitted rural women the most. Women are also being given priority in the registration of houses built under Pradhan Mantri Awas Yojana in rural areas. Under this scheme, about 2 crore new houses will be built in villages during the next three years. Facilities are also being increased for women workers in the unorganized sector. Self-employment opportunities are being provided to rural women through Deen Dayal Upadhyaya National Livelihood Mission. Under the National Livelihood Mission, loans worth more than Rs 2 lakh crore have been given to 3 crore women in rural areas so far. At the same time, efforts have been made in the last five years from skill development of youth to providing them financial help for start-up and self-employment and providing adequate seats for higher education to ensure effective participation of our young generation and also the amount of scholarship has also been increased by 25 percent and provision of 10 percent

reservation has been made for poor youth of general category. This will enable them to get more opportunities in the field of employment and education. The Government is committed to the fact that the youth from every section of the society can fulfill their dreams and for this, emphasis is being laid on providing timely financial resources. Under the Pradhan Mantri Mudra Yojana, about 19 crore loans have been given for self-employment. Now, efforts will be made to extend its benefits to 30 crore people by expanding this scheme. Apart from this, new employment opportunities will be created through appropriate policies in the sectors that accelerate the economy.

While the Government is promoting self-employment to create more employment opportunities, efforts are underway rapidly to make India a global manufacturing hub regarding Ease of Doing Business. In the year 2014, India was at 142nd position in the ranking of the World Bank and due to the efforts of our Government in ten years, we have reached 63rd position. Soon we will be included in the list of top 50 countries of the world. GST and income tax system are being simplified to accelerate economic development.

The impact of the work of this Government has been observed to the greatest extent in the field of corruption, prevention and good governance. We believe that ensuring good governance reduces corruption, increases the self-esteem of citizens and enables them to fully utilize their talents and potential. This Government is against corruption. The Government is determined to make the stringent policy of Zero Tolerance against corruption comprehensive and effective. In future, the campaign to eliminate corruption from public life and government services will be further intensified. More emphasis will be laid on Minimum Government Maximum Governance and

optimum use of technology will be made. Complete eradication of black money and economic crime is now certain.

The work executed by our Government to make the flow of Ganga uninterrupted and clean has never been performed before. Its results have started to come and recently, the evidence of aquatic life returning to Ganga from various places is quite encouraging. The Government is going to speed up the campaign to stop dirty drains falling into the Ganga river under the 'Namami Gange Yojana' and the Government will try to make other rivers like Kaveri, Periyar, Narmada, Yamuna, Mahanadi and Godavari pollution free just like Ganga.

I would like to place some demands related to my Parliamentary Constituency. The Government of Uttar Pradesh is doing excellent work under the leadership of Honourable Chief Minister Shri Yogi Ji Maharaj but the state lacks resources. Therefore, through you, I request the Central Government to install solar panels at Ramgarh Tal situated in Gorakhpur so that electricity can be produced on a large scale. Ramgarh Tal is quite large and is spread over several hundred acres.

I started my career with Bhojpuri film industry. After that I have worked in about 700 films in different languages of the country. I request the Central Government to establish a Bhojpuri film production city in Gorakhpur so that the meritorious youth of Purvanchal can get an opportunity to showcase their talent. This will provide employment opportunities to the youth of Purvanchal on a large scale.

Jai Hind.

*[English]*

\* **SHRI TEJASVI SURYA (BANGALORE SOUTH):** I've been observing the speeches made by our friends from the opposition regarding the President's Motion of Thanks. It's quite amusing that they speak as if they have won the election, not us, the NDA members. Let's remind the INDI Alliance that in 2014, after a decade of power from 2004-2014, the UPA was reduced to 70 seats. However, even after 10 years of the NDA, the BJP secured 232 seats in 2024. This mandate is a clear endorsement of PM Shri Narendra Modi Ji's leadership and his vision of Sahka Saath, Sabka Vikas, Sabka Vishwas. It is a rejection of the divisive and misleading politics of the INDI Alliance. Congress, which always divided the country on the basis of region and tried to muster a new division of North vs South, was able to secure only 99 seats in 2024. Despite the Congress being in power and spending significant money on elections, the BJP is the single largest party in Karnataka with the NDA securing 17 seats. In Andhra Pradesh, we won 3 seats while the Congress secured none. In Telangana, we won 8 seats even though Congress is in power there. We opened our account in Kerala and also increased our vote share in Tamil Nadu tremendously. This clearly shows that the people of the country are with PM Modi and it is his leadership that is poised to take India to greater heights in the next 5 years.

Yesterday, in his extended monologue, Rahul Gandhi engaged in extensive self-promotion about the election results. However, he conspicuously avoided offering any substantive policy suggestions for reforming the National Testing Agency (NTA). His

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\* Speech was laid on the Table.

90-minute address was nothing more than political rhetoric, frequently interrupted by fact-checks from Sri Narendra Modi Ji, Sri Amit Shah Ji, Sri Rajnath Ji, Shivraj Singh Chouhan Ji, and others, without a single constructive idea on how to advance our nation or improve the NTA's conduct of NEET-UG. In contrast, it is the Sri Narendra Modi Government that believes in accountability and is committed to the students welfare and their future Her Excellency, the Honourable President of India, in her Joint Address to Parliament, outlined how the Modi Government is actively tackling the issue of paper leaks and bringing about more transparency in public exams. Let me remind the Members of the Opposition once again that it was under the leadership of Prime Minister Modi Ji that the National Education Policy (NEP) was introduced in 2020, replacing a 34-year-old outdated policy. This NEP was a game-changer, modernising our education system and equipping our students with skills for the 21st century. Yet, due to their irrational hatred for Modi Ji, the Congress-ruled state government in Karnataka reversed the implementation of the NEP, clinging to the archaic policy of 1986. For decades, there was a demand for a unified testing agency to conduct exams with independence and transparency. Despite ruling the country for years, Congress never took steps to establish the NTA. Various committees and stakeholders, including the Ashok Mishra Committee in 2015, recommended such an agency. The Programme of Action 1992, to implement the National Policy on Education (NPE) 1986, envisaged the establishment of a National Testing Service (NTS). Again, in 2010, IIT Directors submitted an interim report to the Ministry recommending a single testing agency to ensure independence and transparency in testing. In 2015, the Ashok Mishra Committee, chaired by Shri Ashok Mishra, Chairperson, BoG, IIT Roorkee,

recommended establishing a National Testing Service or a similar agency. It was finally PM Sri Narendra Modi who set up a unified testing agency in 2017 and called it the National Testing Agency.

Before NTA, 10 different agencies used to conduct 30 different exams. Multiple entities such as CBSE, IITS, AICTE and state Governments conducted different exams for entry into medicine, engineering and other courses across various fields. Until 2012, the CBSE conducted the All-India Engineering Entrance Exam (AIEEE), while the IITs administered the IIT-JEE for admissions into IITs and other engineering institutions. Until 2013, the UGC-NET was conducted by the UGC, and from 2014 to 2018, the exam was administered by the CBSE. Up to 2015, the CBSE was also responsible for the All-India Pre-Medical Test (AIPMT), with various state governments and their organizations conducting their own state-specific medical entrance exams. Additionally, until 2019, the AICTE conducted the Common Management Admission Test (CMAT) and the Graduate Pharmacy Aptitude Test (GPAT). Government boards such as CBSE, AICTE, we can see, were involved in conducting exams for higher education even though that's not their core mandate. And this situation resulted in various problems. The exam used to be on multiple dates and cities which had a huge logistical and travelling cost across the country. Many exam dates used to clash and the students had to choose between the different exams. Each examination had its unique syllabus and pattern, requiring students to prepare separately for each, increasing their workload and stress. Variations in exam difficulty and evaluation standards across different exams and states created disparities in the admission

process. All these issues were addressed when the NTA was formed in 2017 and registered in 2018.

Following the establishment of the NTA, the JEE-mains and UGC-NET became a computer-based test, marking the first time that computer-based exams were introduced in the country. It contributed to a reduction in malpractices that were noticed in the exam earlier. Previously, all India Pre-Medical Tests were conducted only in 2 languages - English and Hindi. Currently, the NEET-UG is being held in 13 languages, including many regional languages like Kannada, Tamil, Telugu, Bengali, Assamese, Marathi, Malayalam and others, JEE-Mains was being conducted in 3 languages and is now being held in 13 languages similarly. In the last 5 years, NTA has conducted 234 exams of Engineering, Medical, Pharma, Research, Fellowship and other fields and the exams have witnessed more than 5 crore registrations. With 1.23 crore students registering for exams through NTA, it is now the 2<sup>nd</sup> largest exam conducting agency in the world after China's Gaokao, which held exams for 1.29 crore people last year. NTA conducts 15 entrance and fellowship exams, of which NEET-UG is the highest subscribed exam with 23 lakh students this year. Rahul Gandhi was saying that the NEET-UG is for the rich kids of the country, but the reality is different. Qualified candidates from the EWS in the last 5 years increased by 102%, while ST category was 93%, 78.7% and OBC by 65% - indicating a much higher representation.

Increase in medical seats in 2014, when the BJP government took over.

The number of UG medical seats in the country were 54,352. Similarly, with respect to PG medical seats, the number of seats in the country were 24,242. There is an increase of 82% in medical colleges from 387 before 2014 to 704 as of now. Further,

there is an increase of 112% in MBBS seats from 51,348 before 2014 to 1,09,170 as of now, there is also an increase of 117% in PG seats from 31,185 before 2014 to more than 67,802 as of now. AIIMS, before 2014, were only 7 and today, there are more than 20 AIIMS set up across the country. It was only thanks to the Modi Govt that the number of seats available in medical colleges across the country increased by this extent Congress did nothing even after being in power for more than 7 decades.

Modi Ji's Government also brought into implementation the Public Examination (Prevention of Unfair Means) Act, 2024, to ensure transparency, fairness and credibility in public exams. The Act imposes penalty for offenders and syndicates, including of fine of up to Rs 1 crore and imprisonment of up to 10 years. The Government has also set up a High-Level Committee to suggest reforms for the NTA. PM Modi Ji's Government also removed the interviews for recruitment of Class C and Class D posts and went only with the merit list because it was during this interview stage that recruiters succumbed to political interference in appointments from Congress leaders and associates.

Congress's shoddy record of conducting exams, Speaker sir, will be exposed in the next 2 minutes. Between 2004-2014, there were multiple times when exams conducted by the Central Agencies were cancelled due to malpractices or paper leaks. In 2006, there was an incident of paper leak and malpractice reported of the AIIMS PG exam. In 2007, the ICAI's Common Proficiency Test exam paper was leaked. In 2009, the CLAT exam in which lakhs of budding lawyers of the country appear, was postponed and held again due to a question paper leak. Even in the Railway Recruitment Board exam in 2009, a paper leak was reported, resulting in the

cancellation of the exam. The AIEEE in 2011 was rescheduled amid allegations of a paper leak. Following another paper leak before the SSC CGL in 2013, the examination was cancelled and reheld. Such is the record of the Congress and the UPA when it comes to conducting and ensuring transparency in exams.

As BJYM President, I have travelled to all the states across India, and in the last few years, I have realised a pattern. All these scams only took place in INDIAAlliance-ruled states. Another commonality was the sentiments of the youth. They were depressed, had lost faith in the system, and saw no light at the end of the tunnel as long as Congress or these Governments were in power.

Between 2018-23, Chhattisgarh became Congress hub for experiments in mastering scams. It is said that there were more than 19 paper leaks and scams in 5 years. The biggest one was the State PSC recruitment scam for State Administrative and police services. The whole merit list is a plot to give entry to children and relatives of Congress leaders, officers and businessmen, just like Congress imposes leaders in national politics, without having any merit and by crushing others. Seven out of the first 10 rank-holders were direct relatives of Congress and their close bureaucrats. The top-ranked candidate was the daughter of the Education Director, belonging to the same community as CM Baghel and reportedly a distant relative. The second and third rank holders were a married couple, with the wife being the daughter of a Congress leader. The seventh-ranked candidate was listed simply as "Nitesh," with his surname conspicuously hidden. He was later revealed to be the adopted son of the then PSC Chairperson, Taman Sonwani. Sonwani had 5-6 family members along with his daughter in law inducted into government jobs in 2-3 years period. Another brother-

sister duo, children of a retired Governor's secretary, both ranked in the top 10 recording the same marks down to the decimals. Several other candidates were identified as children of Congress leaders, including the daughter of the then PSC secretary. It was reported that each selected candidate allegedly paid Rs. 75 lakhs to Sonwani and others to secure their positions, highlighting the depth of the corruption and inefficiency in the recruitment process. In another entrance of Vanrakshak (Forest guards), the results of a girl were tempered unhesitatingly. She was shown to complete the 200 mtrs run in 14 seconds in records. 5 seconds less than Usain Bolt's world record.

The Bhupesh Government has revoked all computerized and standardized procedures of earlier Dr. Raman Singh's Government to ensure nepotism and their control over the selections.

State public service commissions in any part of the country are known for doing appointments for Class 1, Class 2 and executive appointments in Class 3. Bhupesh Baghel govt changed the entire structure of PSC in CG also to appoint class 4 peons. The gang in PSC sold each and every position for lakhs of Rupees.

We announced that when our Government will come to power, we will conduct an inquiry on all bogus appointments, punish the wrongdoers and make transparent rules, I am happy to inform you that the new Govt under CM Vishnu Deo Sai ji has cleared the way for CBI enquiry, Soon these people will be behind the bars.

Under Congress Since 2019, over three paper leaks have happened every year in Rajasthan, which has affected over 40 lakh students. No serious action has been taken by the Gehlot-led Congress Government to prevent these incidents. The

situation became so worse that the Government imposed an emergency like situation to shut down the state's internet to stop cheating during exams.

Rajasthan has suffered from numerous exam scandals. The exams conducted for recruitment of Patwari, Junior Engineer (JEN), Forest Guard, Police Constable and Rajasthan Teacher Eligibility Test (REET), all of them experienced leaks which caused massive disruption and cancellations affecting lakhs of aspiring candidates. For example, the Patwari exam had 5,378 vacancies with 1.562 million applicants, and the Junior Engineer exam had 533 vacancies with 31,752 candidates. The REET exam saw 2.6 million applicants, with the paper leaked from the strong room three days before the exam.

It was found that the Rajiv Gandhi Study Circle (RGSC), a Congress-backed NGO, played a role in the REET paper leak scandal. The RGSC had several of its members involved in the REET exam leak scandal. This included sacked RBSE Chairperson DP Jaroli, RGSC advisory committee member Subhash Yadav, and other key coordinators like Dhyan Singh Gotwal and Pradeep Parashar. When BJYM organized a protest against the REET scam, I remember that masses of youngsters joined the protest on their own accord.

Youth of Rajasthan suffered from massive unemployment and distress in last 5 years and lead to various suicides due to unemployment under Gehlot Government . The Government under Shri Bhajan Lal Sharma has announced a probe in all public recruitments under the Gehlot Government, which is a welcome move.

Under TMC, West Bengal has experienced systematic destruction of its education system, with over 60,000 teaching posts remaining vacant due to politically motivated appointments. Thousands of youths who have cleared B.Ed and DLED degrees are sidelined while unqualified or underqualified TMC supporters are given teaching jobs, undermining the merit-based recruitment system. In colleges, instead of hiring NET-qualified teachers, the West Bengal Government allows posts to be filled by those without NET qualifications but affiliated with TMC, degrading the quality of higher education. The SLST merit list was manipulated to include over 1,000 TMC cadres, with more than 400 allegations of rank jumps and recruitment of candidates who were not even on the merit list, leading to 119 court cases. Despite the Hon'ble High Court ruling in favour of the initial merit list candidates, the TMC Government has refused to comply, resulting in no recruitment for six years and leaving qualified teachers seeking justice for 400 days. Nearly 13,000 non-teaching staff were recruited illegally in state-aided schools, with 2,300 recruitment challenges in court and the Hon'ble High Court ordering the dismissal of 320 Group C and 593 Group D employees. Between 2013 and 2016, 42,000 primary teacher recruitments were challenged, leading to 132 cases in the High Court and a halt in recruitment processes since 2016, adversely affecting primary education.

Hemant Soren Government did not even conduct exams for thousands of vacancies across the state. They only conduct exams when they need money. The Jharkhand Staff Selection Commission (JSSC) exam. It was an open secret that each seat was being sold between Rs. 35 lakhs to 50 lakhs. Thereafter, the

paper of the exam was leaked which infuriated the entire state. Allegations are that paper was leaked already and candidates were made to sit and learn the answers. The ED report states that the mobile and house of Hemant's close friend and architect Binod Singh was used in the question paper leak scam. A large number of admit cards of students have been recovered during investigations by the ED against Hemant Soren.

Kerala Public Service Commission (PSC) has another level of tech innovations. There have been significant scams in Kerala entrance exams, particularly involving PSC exams. SFI leaders used Bluetooth devices and smartwatches to cheat, securing high marks illicitly. (SFI)two leaders of the Students' Federation of India (SFI) R Shivaranjith and A N Naseem, who were also accused of stabbing a student at University College in Thiruvananthapuram, used hi-tech methods and modern gadgets to cheat in the civil police officer test. Nepotism and illegal appointments have been rampant, undermining the credibility of the recruitment process. Tragically, some youths on the PSC shortlist, who were not appointed, have resorted to suicide. These scandals have led to widespread disillusionment among the youth, shaking their faith in the system.

If this is the case where you are or were in Government, you don't have the moral authority to lecture the Modi Government. This is a serious issue that all Governments, agencies, stakeholders should come together and solve the problem. How can we expect this from the Congress party, which divides the country on all possible segments?

It is disheartening to see Rahul Gandhi, in yesterday's speech, calling Hindus as violent. This comes from a party that has repeatedly tried to equate Hinduism with terrorism, even attributing the horrific 26/11 Mumbai attack to so-called "Hindu terror." This rhetoric is part of a calculated international conspiracy to defame Hindu society, and Rahul Gandhi is merely a pawn advancing this agenda.. *[Translation]* Those who are Hindus for elections only need not teach us religion.

*[English]*

I would like to conclude by quoting Bharat Ratna and former PM Atal Bihari Vajpayee's poem on Hindus:

Hokar swatantra maine kab chaaha hai kar lu jag ko gulaam?  
 maine to toh sada sikhaaya karna apne mann ko gulaam,  
 Gopal -Ram ke naamo par kab maine atyaachaar kiye?  
 kab duniya ko hindu karne ghar-ghar mei narsanhaar kiye?  
 kab batlaye kaabul mein jaakar kitni masjid todi?  
 bhoobhaag nahi, shat-shat manav ke hriday jitne ka nishchay,  
 hindu tan-man , hindu jeevan, rag -rag hindu mera parichay.

We do not need lectures on Hindu Dharma. And let me add one more thing, directly to Rahul Gandhi:

*[Translation]* Hindus are non-violent , but not spineless. Thank you.

[English]

**\*DR. MALLU RAVI (NAGARKURNOOL):** I would like to express my views on the motion of thanks to the Honourable President's address. I also congratulate and convey my best wishes to all the newly elected members of this House. The Honourable President in her address only praised the 10 years of rule of Shri Modiji and conveniently avoided the burning issues of the country like unemployment, cast wise census, MSP to Farmers through parliament bill, removal of ceiling on 50 per cent reservation to SC, ST, BC and Minorities, high-level prices of essential commodities and diesel, petrol and cooking gas.

Honourable President has given a certificate to Modiji's 10years rule by saying all is well. Yesterday Mr. Thakur from the treasury benches said that Shri Nehruji has killed the sole of Democracy, reality Shri Nehruji has saved the sole of Democracy. He for the sake of a Democratic Government and for the freedom of India he relentlessly fought with Britishes and went to jail several times After becoming prime minister he has done his best to save the parliamentary democracy.it is because he laid the foundation for strong democracy that today we are enjoying the fruits of democratic government. Mr thakur also said that Indira Gandhi's slogan of "Garibi Hatao" is a big failure. this also is a blatant lie. Smt. Indira Gandhi not only gave that slogan but also brought Land Ceiling and Nationalization of Banks because of which there was and is a great change in the lives of poor people. It is congress government which brought agricultural

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\* Speech was laid on the Table.

revolution, Dairy revolution, industrial revolution, IT revolution and education revolution in this country. Modiji Government gave tax cut to the chosen corporates for nearly an amount of 2Lakh Crore Rupees. In the Modiji government Scheduled Commercial Banks have written off nearly Rs 10.6 lakh crore in the last 5 years, out of which nearly 50 per cent belong to large industrial houses but they haven't written off any farmer's loans in these days. Modiji's government brought 3 draconian laws against the farmers and withdrew after long agitation by the farmers. Modiji's Government has brought new labour laws which are not friendly to labour.

Demonetization has not brought any black money to the RBI rather it has facilitated people to change their black money into white money. It is mentioned in Hon'ble president's address that Modiji's government has brought more number of airports, national highways, IITs, IIMs and medical colleges. All these things require infrastructural and human resources are not made available. In 10-year tenure of Modiji opposition leaders and CMs were sent to jail by using CBI, ED, and Income Tax. This is a great threat to democracy and Constitution.

In the past 10 years of Modiji's government, the constitution has been dishonoured. SC, ST, BC and minority reservations are systematically avoided from being implemented.

I am elected from Nagar Kurnool Parliamentary Constituency of Telangana State. I request the Hon'ble Prime Minister through you sir that all the guarantees be given to Telangana during division of Andhra Pradesh State like

ITIR, IIM, Railway Coach factory in Kazipet, Bayyaram Steel Factory and National Status to Palamuru Rangareddy Lift irrigation scheme etc.

I conclude my speech while opposing the motion of thanks to presidential address.

**\* SHRI JOYANTA BASUMATARY (KOKRAJHAR):** At the outset, I thank you for giving me the opportunity to express my views. I represent the Kokrajhar (ST) Constituency of Assam - one which is also the Gateway to India's North Eastern Region, under BTR Sixth Schedule Area. I represent United Peoples' Party Liberal - the UPPL Party - one of the leading Regional Parties of Assam. The UPPL Party has one representative in the Upper House Rajya Sabha, it is leading the Government of Bodoland Territorial Region (BTR) in alliance with Bharatiya Janata Party under the NDA umbrella, and is also a partner in the NDA Government of Assam.

In addition to reiterating our unwavering support for the NDA government led by our charismatic Prime Minister, Shri Narendra Modi Ji, let me also promise our support for his vision of Vikshit Bharat, as embodied in the spirit of the National Democratic Alliance, which has been blessed by the nation's citizens to commence its historic third term.

I come from Bodoland Territorial Region (BTR) one of the largest Sixth Schedule Regions of the country with a population of over 3 (three) million encompassing an area of around 9 thousand square kilometres. With the initiative of Hon'ble Prime Minister and the guidance, support and presence of Hon'ble Home Minister Amit Shah Ji, the historic BTR Peace Accord was signed on 27th January 2020 between the Government of India, Government of Assam and various Bodo Stakeholder groups led by All Bodo Students' Union (ABSU),

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\* Speech was laid on the Table.

various factions of the National Democratic Front of Bodoland (NDFB), among others. The signing of this Accord paved the way for permanent peace in Bodoland Region after a prolonged period of struggle, unrest, and intermittent violence for over forty years. Hon'ble Prime Minister who visited Kokrajhar on 7th February 2020 to commemorate this historic Accord declared the dawn of a new era of Peace and Development in the Bodoland Region-rebuilding the confidence of millions of people of the Region. And in these past four years, I am happy to inform the August House, that true to the spirit of this Accord, not a single incident of violence has been reported in the Region. Also, with the joint efforts of the Centre, State Government, and the Government of Bodoland Territorial Region (BTR), almost sixty per cent of the various provisions of the Accord have been implemented.

Under the constant guidance of Hon'ble Home Minister, Hon'ble Chief Minister of Assam Dr. Himanta Biswa Sarma Ji and ably led by my leader Shri Pramod Boro, Hon'ble Chief of Bodoland-the Region has entered this new phase of possibility development, and lasting Peace.

There was a time when people from our Region were in many ways alienated from the scope of participating in our Democratic Process. Today, even after 77 years of our country's independence, we face the challenge of making our voices heard when required.

The spirit of the Sixth Schedule embodies the essence to bridge the gap for overcoming backwardness of the Sixth Schedule Administered Regions.

Therefore, it becomes imperative that we create an atmosphere of a more and regular engagement with the Government of India just like in the manner that the States and Union Territories have a framework for periodic interactions with the Centre.

I am hopeful that this temple of Democracy will be the proper forum to begin this journey of realizing the spirit as well as working of the Sixth Schedule in true letter and spirit.

We, the people of Bodoland also believe in our Hon'ble Prime Minister's dream to make India one of the most developed nations in the world. In many ways we have also benefitted from the rapid strides our country has made in the areas of Technology, Infrastructure, Digitization, Industry, Education, and many other areas of national development.

In conclusion, on behalf of the people of Bodoland Territorial Region, though your respected presence I pay my humble tributes to Father of the Bodos, the revered Bodofa Upendranath Brahma whose non violent struggle for emancipation paved our journey towards the Bodoland of today.

Bodofa's lifelong commitment to safeguard the language, identity and culture of the Bodos - the largest and the oldest tribes of North Eastern Region through his non-violent struggle within the values enshrined in the Constitution of the Country - stands as an exemplary journey of a leader who gave a new dimension to the collective history of the struggle for tribal emancipation in India.

In view of his outstanding contributions for the Bodo people in particular and to the tribals of the North Eastern Region in general, Hon'ble Speaker Sir, it

is through your Chair that I appeal to the Government of India for conferring Bharat Ratna to Bodofa Upendranath Brahma.

I end by paying my tributes to the most respected universal Guru of Non-Violence and Peace, Father of our Nation Mahatma Gandhi whose lessons of Non-violence remains the lifeline in our quest for a Peaceful, Smart and Green Bodoland of the 21st Century.

Thank you.

**\* SHRI K. RADHAKRISHNAN (ALATHUR):** I would like to lay my speech on the Motion of Thanks on President's Address.

Thank you very much for giving me the opportunity to express my views on the Motion of Thanks on the President's address and also my greetings to the newly elected members in this House. Special thanks to the beloved voters of Alathur who helped me to elect to this Lok Sabha I support this motion not because I and my party CPI (M) concur with the contents of the President's Address but only as a mark of respect for the Hon'ble President.

I wish to express my concerns and criticisms regarding the government's performance. While it is important to acknowledge the achievements and progress made by any government, it is equally important to hold them accountable for their actions and policies.

Hon'ble President said many things here especially about the growth of the country to become the third economic power in the world. Does this Government have a view on who should get the third position when it comes to the first position. When come to the hunger index India ranking is 111<sup>th</sup> place. In equality the place of our country is coming behind before our country was ruled by the British, In happiness index the place is on 126%. The country democracy, secularism, federalism and freedom are all are at risk. Now we are living in a world of Artificial Intelligence, but we still we can't free the people from caste and religion narrow mindedness.

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\* Speech was laid on the Table.

I must address the issue of the Government's handling of the economy. While the President mentioned that India has become the fastest growing economy and has risen in the global rankings, it is crucial to note that economic growth alone does not necessarily translate into improved living conditions for all citizens. The gap between the rich and the poor continues to widen, and the government's focus on big businesses and corporations often neglects the needs of the marginalized and vulnerable sections of society.

Furthermore, the President highlighted the government's efforts in the agricultural sector, such as the increase in Minimum Support Price (MSP) for Kharif crops and the establishment of storage facilities. However, the reality is that farmers across the country are still struggling with debt, low incomes, and lack of access to resources. The Government's policies have failed to address the root causes of agrarian distress and provide sustainable solutions for farmers. Another area of concern is the Government's approach towards social justice and inclusivity. While the President mentioned the empowerment of women, scheduled castes, scheduled tribes, and other marginalized communities, it is important to critically examine the impact of Government schemes and policies on these communities. Many of these initiatives have been marred by implementation challenges, corruption, and lack of transparency. The Government must do more to ensure that the benefits of these schemes reach the intended beneficiaries and truly uplift their lives.

Moreover, the President spoke about the Government's commitment to democracy and the electoral process. However, recent events have raised

serious questions about the integrity of our democratic institutions. The use of electronic voting machines (EVMs) has been a subject of controversy and concern, with allegations of tampering and lack of transparency. It is imperative that the Government addresses these concerns and restores faith in our electoral system. Toward the end, we could see the tall claims of setting up of All India Institute of Medical Sciences (AIIMSs) in the country whose number rose from 7 to 16 in the last decade. But even then, an AIIMS was not allotted to the State of Kerala, though the State Government made suitable available land, only to political vendetta against the ruling LDF Government there.

It is crystal clear that what guides this Government is political nepotism and skewed interest to make political gains with scant regard for the federal and democratic principles. So, all together the Hon'ble President failed to convince this august House about the progress her Government made over the years and made an unimpressive effort to defend the failures of it.

Yet, as expressed in the beginning, for the sake of political propriety, I support the motion with the amendments proposed and objections raised herewith.

*[Translation]*

**SHRI VIJAY KUMAR HANSDAK (RAJMAHAL):** Hon. Chairperson, Madam , I have a point of order.

*[English]*

**HON. CHAIRPERSON:** Under which Rule?

**SHRI VIJAY KUMAR HANSDAK:** I want to raise a point of order under Rule 352. Our leader's name was taken. *[Translation]* He was acquitted by the High Court, and now he is being called corrupt ..*(Interruptions)* *[English]*It should be expunged.

*[Translation]*

**SHRI VIJAY KUMAR HANSDAK:** The court has granted him the bail and it has clearly stated that no charges have been determined against him. ..*(Interruptions)* He is calling him corrupt, even though he has been granted bail by the court.

Madam Chairperson, it should be expunged...*(Interruptions)*

*[English]*

**HON. CHAIRPERSON:** It will be deleted.

... *(Interruptions)*

**HON. CHAIRPERSON:** The name will be deleted.

Adv. Francis George.

**ADV. FRANCIS GEORGE (KOTTAYAM):** Madam, when our country is completing 75 years as a republic, we are fortunate to be present in this House and we have to be grateful to the people of India for giving us a chance to be Members of Parliament at a very critical and glorious time in the history of our country.

The President in her Address mentioned several things about what the Government is doing for the agriculture sector. I would like to tell the Government the basic demand of the farming community. The farmers are again on the agitation path. They are demanding not all these fancy things but a legal framework for minimum support price. Ever since the NDA Government came to power, the hon. Prime Minister has been promising that the Government will give MSP to the farmers under the C2+50% formula that has been recommended by the Swaminathan Commission. So far, the Government has not done anything about it. In the first agitation of farmers, almost 700 farmers gave their lives and now also, the agitation is going on. But the Government has prevented the farmers from entering the Capital. Who are we to prevent the farmers of this country, who feed the country, to enter the Capital? The poet, Thiruvalluvar said:

“Uzhudhuntu vaazhvaare vaazhvaar matrellaam

Thozhudhuntu pinsel bavar”

The farmer, who tills the land, should be hailed. Instead of hailing them, we are despising them; we are ignoring them. We are not giving any consideration to the basic demands of the farming community of this country.

**15.54 hrs**

(Hon. Speaker *in the Chair*)

I would like to quote one issue. My constituency of Kottayam is known as the rubber capital of India. The rubber farmers of this country have been reeling under price fall for the past twelve years but the Government did not invoke the basic safeguards duty when there are large-scale imports. To control the unabated large-scale imports of natural rubber, it is very good that the Commerce Ministry acts on it. There is a provision under the GATT. Under Article XIX (1a) of GATT 1994, if there is a large-scale import of a particular commodity affecting the economic situation of a particular area, like income of a particular section, we can invoke article 19 under the WTO regime. The Government always says that we are under the WTO dispensation and we cannot do anything about imports, but there is a particular provision saying that if there is income loss or job loss, the Government can rightfully invoke this particular section. The Government of India has not done anything about it. We are told that the DG of Foreign Trade proposed to extend the export obligation period of the DEPB passbook holders. In the case of the exporters, who export goods like natural rubber and make value added products, presently, the period is six months for them to export these commodities after value addition.

Now, the DGFPS recommended that it can be extended to 12 months. This will create serious problems not only for rubber farmers, but also for any other commodities. There will be large imports. These imports are done under duty free. This will create a glut in the market. This will cause price to fall. I do not have to tell the hon. Commerce Minister. It is going to affect 1.2 million rubber

farmers of our country. ... (*Interruptions*) Sir, I will conclude within one minute.

... (*Interruptions*)

Sir, India is the only country where you cannot touch the wild animal even if it attacks, kills you and destroys your crop. There are rules world over prohibiting the same. There is a well-known scientific study which says that in a particular forest area, there is a term called carrying capacity. If the wild animals exceed the carrying capacity, they have to be culled and removed. India is the only country where it is not done. The poor farmers and the people, who live in the forest range, are being left at the mercy of the wild animals. Every day the wild animals are killing people and destroying crops. But nothing is being done by the Central Government to address the issue. Professor Madhav Gadgil has recommended that the Wildlife Protection Act should be scrapped. We do not say that. We only say that the particular provisions have to be amended, and there has to be a mechanism to cull these wild animals which destroy crops and kill people.

Sir, I am concluding.

**SHRI DURAI VAIKO (TIRUCHIRAPPALLI):** Hon. Speaker, Sir, I thank you for this opportunity to make this maiden address in this temple of democracy. I come from a State where faiths over the Lords Vishnu, Siva, Jesus and Allah co-exist with the rationalism of Thanthai Periyar; a State where social justice and secularism have shielded the oppressed and the downtrodden; a State wherein its people would rather die than live without self-respect and honour; a State where we have always stood united irrespective of caste, creed and religion just as our great King Veerapandiya Kattabomman fought alongside Veeran Sundaralingam, Vanthiyathevan and Thanathipathi Pillai against the British imperialism. I bring along with me the expectations and hope of more than a million people from my constituency, Trichy. I represent a small political Party but a Party and a leader with a big heart, that is, MDMK and Shri Vaikoji.

Sir, I would like to emphasise on certain issues that have not been given the due importance in the hon. President's Speech. Though there are a thousand burning issues concerning my fellow citizens, I would like to use my maiden speech to highlight five important aspects concerning my country, State and constituency. The first one being revitalizing India's energy engineering powerhouse-Trichy. Trichy boasts a rich legacy as India's engineering powerhouse. Public sector giants like BHEL, Ordnance Factory, Golden Rock Railway Workshop, and HAPP have been the pillars of this success story. However, a concerning trend has emerged in recent years. Firstly, a decline in work orders for public sector units has impacted the entire ecosystem. BHEL, for example, has seen a worrying 50 per cent drop in employment potential,

mirroring a similar decline across other PSUs. This, in turn, has had a domino effect on ancillary MSMEs which rely heavily on BHEL's work orders. A once-thriving network of 600 MSMEs has shrunk to just 60, highlighting the human cost of this situation. In the past 10 years, the employment capacity of MSMEs has declined from 50,000 to a mere 10,000 in 2024. I request the Government to take necessary steps to revitalize the public sector units in my constituency.

... *(Interruptions)* Sir, please give me two minutes. This is my maiden speech. Secondly, I would like to emphasise the plight of the Tamil Nadu fishermen who have faced aggression and violence from the Sri Lankan Navy for more than three decades. I urge upon the Union Government, especially the hon. Prime Minister, Modi Ji and the hon. External Affairs Minister, Shri S. Jaishankar Ji, to take immediate steps to retrieve Katchatheevu or restore the rights of our fishermen in the traditional fishing areas by signing an MoU with the Sri Lankan Government.

**16.00 hrs**

*[Translation]*

**SHRI MANOJ TIWARI (NORTH – EAST DELHI):** Honourable Speaker, Sir, I am thankful to you for giving me an opportunity to speak on the motion of thanks on the address of Her Excellency the President.

Sir, I have come to this House for the third time and I would like to thank the people of North-East Delhi in Delhi who have elected me for the third time. Not only they have elected me but they have elected us on all the seven Lok Sabha seats of Delhi for the third time.

The public has reposed such faith in hon. Narendra Modi that no party has won seven Members of Parliament for the third time in Delhi till date but our party has won. I would like to express my gratitude to the people of my Lok Sabha Constituency including the whole of Delhi.

Honourable Speaker, Sir, I was elected to this House in the year 2014 but I had come from a different world. When I was about to enter the House I saw that a person who was becoming the Prime Minister of the country, that is, Narendra Modi ji was bowing his head on the stairs on which people climb wearing slippers and shoes. It was a great example for people like us who had entered politics from some other world.

... *(Interruptions)*

Honourable Speaker, Sir, when I came to Parliament for the second time in the year 2019, I saw that the Prime Minister of the country saluted the Constitution bowing his head. That gesture was seen by me and all my colleagues and holding the Constitution in hand is also fine but there is a difference between waving the

Constitution and worshipping the Constitution. We have seen Narendra Modi ji worshipping the Constitution. Therefore, I would like to say very humbly that alongwith discussing about the President's address, I will also talk about Delhi.

I would like to tell about the good fortune of Delhi itself. When someone drives on the Dwarka Expressway then the work of the Government and the manner in which it can be performed is understood. You must have travelled on NH-24 but now Delhi has been extended to Meerut. Today people come from Meerut to Delhi for work and reach Delhi in 35 to 40 minutes. We all should be proud of this. We should be proud of the fact that 4 crore 22 lakh people of the country have got a house for the first time. We should be proud that toilets have been built in 12 crore houses. I am a villager and my mother had demanded Rs. 20,000 for the working woman in the village. One day my mother had told me that " Hey Manoj! You know, Jhuri Tiwari's wife has got a house, Modi ji gives houses."

Honourable Speaker, we know the pain of not having toilets in our village homes. When we used to go by bicycle women used to stand on the road. If anyone has removed that pain then it is Narendra Modi ji and our Government so why should not we be proud of it? Tap water has been provided to 13 crore houses. Gas pipelines are being supplied to delhi homes. Gas pipelines are being supplied and the government of Aam Aadmi Party in Delhi is not able to provide even tap water. We are witnessing this problem in Delhi itself.

Honourable Speaker, Sir, I would like to tell them that you should visit Bharat Mandapam sometime. My fellow Opposition Members please go there. When you go there you will feel proud.... *(Interruptions)* Yes, Dada, I feel proud and will feel proud.

You should visit Yashobhoomi sometime. You should visit Baba Saheb Bhimrao Ambedkar Study Centre sometime. In this Delhi, Baba Saheb Bhimrao Ambedkar was not given land for his last rites. Don't feel bad, don't be angry but hon. Narendra Modi has built a Study Centre for Baba Saheb on 5 acres land in the heart of the same Delhi. This is respect towards the Constitution and towards those who made the Constitution.

I have to say this with anguish. We have a TMC Member of Parliament, a dear friend of mine. What did you say today in the name of an actress? .....*(Interruptions)*. Kalyan da, you should not insult women in this way.... *(Interruptions)* I request you not to consider an actress as just an object to be seen. We request you this... *(Interruptions)*.

Honourable Speaker, Sir ., I should be proud when... *(Interruptions)*. No, we are not misleading.... *(Interruptions)*. Dada, this should not be done.... *(Interruptions)*. Now there will be no need to send 70-year-olds to old age homes.... *(Interruptions)*. We feel proud to sit in a train like Vande Bharat. We feel proud when a 70-year-old does not need to be sent to an old age home. Now the Modi Government is supporting him to get the treatment. We should feel proud when corrupt people are reined in. Therefore, I request all my colleagues...*(Interruptions)*. Yes, Dada does sing song .... *(Interruptions)*. We should all support the campaign that has been started to plant a tree in the name of our respective mother after leaving from here. Let us plant a tree in the name of our mother.... *(Interruptions)*. Dada, plant a tree in the name of your mother....*(Interruptions)*. Plant a tree in the name of your mother.... *(Interruptions)*. Honourable Speaker, Sir, the people of this country have elected the Narendra Modi Government for the third time.... *(Interruptions)*. Honourable Speaker, Sir, I am going

to end my speech with two lines. The country has not elected Narendra Modi ji for the third time without any reason. There is a shloka in our Sanskrit: -

Abhivaadanasheelasya nityam vriddhopasevinah: I

Chatvari tasya vardhante aayurvedya yasho balam I

The people of this country want Narendra Modi ji to have a long life and Narendra Modi ji's Government to remain in power for longer period. You gave me an opportunity to speak. I consider the Address of the honourable President to be very good and I support it and thank you.

**HON. SPEAKER:** Honourable Prime Minister, Narendra Modi ji.

... *(Interruptions)*

**HON. SPEAKER:** No, this is not the right way.

... *(Interruptions)*

**HON. SPEAKER:** Please, sit down.

... *(Interruptions)*

**HON. SPEAKER:** Honourable Member, honourable Prime Minister will speak. I have already given an opportunity to an honourable Member from Manipur to speak.

... *(Interruptions)*

\* **SHRI UTKARSH VERMA MADHUR (KHERI):** Honourable Madam President, the Address delivered by honourable Madam President today could not get rid of the malaise of boasting about the Government. The Government which entered the election fray by giving the slogan of 400 plus on the basis of the achievements was

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\* Speech was laid on the Table.

thrown out by the people of the country and gave a historic decision. This Address seems to ignore that public opinion. The arrogance of the Government has not been cured yet. Honourable members have said a lot in respect of the facts in the Address. I agree with the honourable Members of Opposition Parties that there is a deliberate intention of leaving out very important topics in this Address. The entire 2024 election was fought in the name of social justice and protection of the Constitution. The Government gave the slogan of Sabka Saath and Sabka Vikas but India is among those few countries in the world which have not been able to make their census public for the last 13 years. There was no discussion of caste census in the Address. How will this Government be able to distribute resources without data and without knowing the social and economic level of the people? There is a silence on this issue. The Creving for a share in power has reached the last corner of the society and only the Constitution guarantees a share in power but caste based socio-economic census is necessary for this. In Bihar, caste census gave birth to a meaningful discourse but the Central Government tried to completely suppress the voice of caste census by keeping silence on this.

This Government suppresses the form of civil society farmer movement and protest with great force and ridicules the Constitution by calling them " Andolan Jeevi " but the Government itself has been cashing in on public problems on the strength of advertisement and publicity by giving the form of a festival to even the smallest program. Expecting sympathy from this "Utsav Jeevi" Government is futile. The Government which is facing condemnation at the national and international level on the incidents of Manipur, had hastily called a Special Session after pre-considering the

women reservation bill to suppress the shameful incident of stripping of women but there is no mention of this important issue in the Address of the honourable President. The hope of students for employment have been dashed. The incidents of more than 40 paper leaks across the country during the tenure of the Government show that the Government has no intention of providing employment. Attempt to raise hope in the youth through job recruitment advertisements and then misleading to feel honoured even in the job of frying pakodas has been a cunning way of marginalizing the problem of employment. Today, no examination has remained transparent. The examination mafia was emerged during the tenure of this Government. There is no mention of exam leaks in this speech. We have learnt to build a society based on socialist ideas and equality of all religions under the leadership of Akhilesh ji. The Address of the honourable President is far away from the concerns of social justice, harmony and amity and I oppose it.

\* **SHRI VISHNU DAYAL RAM (PALAMU)**: First of all, I would like to extend my heartiest congratulations and best wishes to the honourable Speaker on his re-election as the Speaker of the 18th Lok Sabha. Alongwith this, I would also like to congratulate the hon'ble Members of this House who have won the trust of the people of their respective Constituencies and have got the opportunity to represent them. The hon'ble President's Address is a document, an outline of the achievements of the Government and the work to be done in the coming years. It is reflected from the President's Address that the people of this country alongwith the Government are determined to make India a developed country by the year 2047. The recently concluded Lok Sabha elections for the year 2024 has been special in many ways: - The countrymen have formed a stable Government of the National Democratic Alliance (NDA) with a clear majority for the third consecutive time. This election of 2024 has been an election of faith in policy, intention, loyalty and decision. This election has recorded a voting of 64 crores.

Honourable President has mentioned economic achievements of India stressing on Reform, Perform and Transform in the Address and credited it with transforming into the world's fastest growing economy. She had mentioned that India has grown from the 11th largest economy to the 5th largest in the last 10 years and is committed to become the 3rd largest economy. India alone is contributing 15 per cent to global economic growth. The hon'ble President had also mentioned that the Government is giving equal importance to all the three pillars of the economy, that is,

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\* Speech was laid on the Table.

manufacturing, services, and agriculture. PLI schemes and Ease of Doing Business measures have contributed to large scale investment and growth of employment opportunities. An amount of more than Rs. 3,20,000 crore has been disbursed under the Pradhan Mantri Kisan Samman Nidhi to enable farmers to meet their small requirements. In the early days of its new term, the Government has transferred over Rs. 20,000 crore to farmers. The Government has also made a record increase in the Minimum Support Price (MSP) for Kharif crops. Alongwith this, the Government is building a massive network of Farmer Producer Organizations (FPOs) and cooperative organizations like PACS. The President has emphasized that the future belongs to the green era and the Government is playing a lead role in green industries, thereby increasing green employment opportunities.

The President has highlighted several important achievements and initiatives taken by the Government. India has emerged as the third largest domestic aviation market in the world growing from 209 airline routes in April 2014 to 605 routes by April 2024. Tier-2 and Tier-3 cities of the country have particularly benefitted from this expansion. Metro services have also reached 21 cities in the last 10 years. Under the Pradhan Mantri Gram Sadak Yojana, the Government has successfully constructed more than 3,80,000 km of village roads in the last decade leading to a remarkable improvement in rural connectivity. In addition, there has been remarkable progress in the development of national highways and expressways with the pace of construction more than doubled.

In a significant economic initiative, a semiconductor plant is being set up in Assam with an investment of Rs. 27,000 crore. The initiative aims to establish the

North-East as a hub for indigenously manufactured semiconductors which is in sync with the vision of promoting 'Make in India' products.

The Hon'ble President has highlighted the unwavering commitment of Government of India to women-led development and empowerment which marks a new era in the nation's progress. Recognizing the long-standing demand, the provision of the Nari Shakti Vandan Act empowers women by ensuring greater participation of women in the Lok Sabha and the Legislative Assembly.

A comprehensive campaign has been launched which aims to make 3 crore women "Lakhpati Didis" by supporting self-help groups with greater financial assistance. The initiative is designed not only to improve economic skills and opportunities but also to enhance the place and respect of women in society. Namoo Drone Didi Yojana is a significant initiative in this objective in which women from several self-help groups are being given drones and trained as drone pilots. This innovative initiative is not only improving their abilities but also involving them in technological advancements, thereby enhancing their economic independence. In the last 10 years, 4 crore PM Awas Yojana houses have been allotted to a majority of women beneficiaries. Additionally, the Government has launched the Krishi Sakhi initiative for empowerment of women in agriculture. So far, 30 thousand women from self-help groups have been provided Krishi Sakhi certificates, empowering them with crucial agricultural skills and resources.

Honourable President had highlighted several transformational schemes to enhance the living standards and economic opportunities of various sections of the

society. One of the major schemes is the PM Surya Ghar Muft Bijli Yojana which aims to reduce electricity bills to zero and generate income by selling the remaining electricity. This initiative involves installing solar panels on the rooftops of houses due to which each family will get assistance of upto Rs. 78,000 from the Government.

Honourable President had mentioned that in the last 10 years, 25 crore Indians have been uplifted above the level of poverty line due to the implementation of the schemes of the Government with the right approach. During the difficult times of Corona epidemic, the Government had launched PM Garib Kalyan Anna Yojana to provide free ration to 80 crore people.

Honourable President had said that with an allocation of more than 24,000 crores, PM Jan Man Yojana is dedicated to the socio-economic development of the most deprived tribal communities. It is an important tool for their advancement and empowerment. The Government has launched the PM-SURAJ Portal to economically empower disadvantaged groups which facilitates access to soft loans. The initiative aims to generate employment opportunities among vulnerable communities and improve economic independence. The Government is focussing on developing affordable indigenous assistive devices for the differently abled in a commendable effort towards inclusiveness. The initiative aims to increase access and support to persons with disabilities across the country. In addition, the scope of PM SVANidhi will be extended to rural and semi-urban areas which will provide support to street vendors besides further strengthening economic opportunities in these areas.

Discussing the achievements of the Government in the health sector, the Honourable President had mentioned that the Government is providing free health

services to 55 crore beneficiaries under the Ayushman Bharat Yojana. All senior citizens above the age of 70 years will now be covered under this scheme. The work of establishment of 25,000 Jan Aushadhi Kendras is also under progress in the country.

Honourable President had highlighted that India has now become the third largest startup ecosystem globally. The Government has launched the ' MERA YUVA BHARAT' campaign to increase the participation of youth in nation building in which more than 1.5 crore youth have already registered. The initiative aims to develop leadership skills amongst the youth and encourage the spirit of service. The Honourable President had lauded the efforts of the Central Government. Simultaneously honourable President also mentioned the record number of medals won by young Indian sportspersons at global fora. In addition, the Indian Olympic Association is preparing to host the 2036 Olympic Games.

The Government has also initiated the process of grant of citizenship to refugees under the Citizenship Amendment Act (CAA), thereby ensuring a dignified life for many families affected by Partition.

Honourable President had also said that alongwith building the future, the Government is restoring the glory and heritage of Indian culture. Recently, a new chapter has been added to this in the form of the grand campus of Nalanda University. Nalanda was not just a University but a testimony to India's glorious past as a global knowledge hub. Honourable President is confident that the new Nalanda University will help to make India a global knowledge hub. Honourable President had also highlighted that the Central Government has started celebrating the birth anniversary of Bhagwan Birsa Munda as Janjatiye Gaurav Diwas. In addition, the Government has also started

the tradition of celebrating festivals like Kashi Tamil Sangam and Saurashtra Tamil Sangam in the spirit of 'Ek Bharat Shreshtha Bharat'.

Honourable President had acknowledged the possibility of the misuse of technology while addressing the rapid advances in technology and emphasized the vital importance of international cooperation to establish frameworks to prevent such misuse. India has actively expressed these concerns at global fora and appreciated collective efforts to address these challenges and find new solutions.

Honourable President had highlighted the emerging role of India in the form of Vishwa Mitra (Vishwa-Bandhu) and attributed this to a human-centric approach of India. India united the world on many issues during its G-20 presidency. During this period, the African Union was made a permanent Member of the G-20.

The Central Government is also running a campaign to popularise the coarse grain 'Shri Anna' as a super food across the world. The year 2023 was observed as the International Year of Millets across the world on the initiative taken by India.

India has gained international trust as a proactive responder during crisis and has emerged as a strong voice for the Global South. Whether it is tackling of the COVID-19 pandemic, combating of natural disasters, or raising of voice for peace during conflicts, India has consistently led efforts to protect humanity and promote global welfare.

The Hon'ble President had mentioned that it is not just a governance document but the basis of national consciousness while emphasizing deep respect of her Government towards the Constitution of India. The Government took the initiative of celebrating 26 November as Constitution Day to promote awareness with the aim of

deeply ingraining the Constitution in public consciousness. In addition, the Hon'ble President had mentioned the full integration of the Constitution in Jammu and Kashmir which was previously governed under different conditions due to Article 370.

Considering on the transformative reforms of the last decade and renewed confidence, the honourable President had mentioned about a new momentum towards realising India's vision of becoming a developed nation. Honourable President reiterated that this is the aspiration of every citizen and emphasized collective responsibility in overcoming obstacles in this path.

Honourable President had asserted that the 21st century belongs to India and had said that its impact will last for centuries to come. Honourable President had urged all citizens to actively participate in achieving national goals and to realize the destiny of India as a developed nation while remaining fully dedicated to their duties.

During the last 10 years, 7 new IITs, 16 IIITs, 7 IIMs, 15 new AIIMS, 315 Medical Colleges and 390 Universities have been established across the country. The Government will strengthen these institutions and increase their number as per the requirement. The Government is also working towards building a digital university. It is the constant effort of the Government that the youth of the country get a fair opportunity to showcase their talent. It is not appropriate that they have to face encumbrance in the process of Government recruitment or examinations due to any reason. Purity and transparency are very important in this regard. The Government is committed to conduct a fair investigation of the paper leak incidents that have happened recently in some examinations and to give the strictest punishment to the culprits. We have seen that incidents of paper leak have been happening in many States even before recent

leaks. There is a need to rise above party politics and take concrete measures nationwide. Parliament has also made a strict law against irregularities in examinations. The Government is working towards major reforms in the institutes conducting examinations, their functioning, the examination process, etc.

Secondly, the Ministry of Education has constituted a high-level committee of experts headed by Dr. K. Radhakrishnan, former Chairperson of ISRO and Chairperson of BoG, IIT Kanpur to ensure transparency and substantive reforms. The committee will make comprehensive recommendations to improve the examination process, enhance data security protocols and restructure the NTA. Thirdly, the Central Bureau of Investigation (CBI) has been entrusted with the investigation into alleged irregularities in the NEET (UG) Exam 2024 which has identified shortcomings of the NTA team in Bihar.

Hon'ble Minister of Education Shri Dharmendra Pradhan Ji had stated that the NEET incident highlights an institutional failure not a Government failure. This is an isolated incident and the demand of the Opposition to cancel the examination puts the careers of thousands of students at risk. Such a demand is unreasonable and baseless.

The Central Government is committed to ensure that the examinations are conducted safely and deserving students benefit from it. Our approach focusses on proactive and continuous improvement. Unlike the tenure of the UPA Government when responses to such incidents were with limited reforms and security protocols, we have worked relentlessly to reduce the frequency of these incidents since 2014. However, the Opposition is politicising sensitive issues like the NEET paper leak, and

is using students to attack the Government. They conveniently forget that 14 paper leak incidents took place in Rajasthan during the Congress rule affecting the careers of 40 lakh students. Rajasthan was infamous as the paper leak Capital. There were similar problems in other States like West Bengal where several paper leak incidents took place but the State Governments did not take proactive steps to address these issues.

In contrast, BJP-ruled States respond to such incidents promptly and effectively for the welfare of students. The main example is Uttar Pradesh where the Yogi Adityanath-led Government is going to introduce the Uttar Pradesh Public Examinations Ordinance 2024 after the paper leak during the Constable Recruitment Examination and RO-ARO Examination. The new law will include the strictest actions against individuals involved in paper leaks and related activities including heavy fines, bulldozer action and even jail imprisonment.

Our commitment to students is so much that our Government had brought the Public Examination (Prevention of Unfair Means) Act, 2024 in February this year which aims to prevent unfair means in public examinations conducted by Union Public Service Commission (UPSC), Staff Selection Commission (SSC) Railways, banking recruitment examinations and NTA. It provides for a minimum imprisonment of three to five years to prevent cheating and individuals involved in organised crimes will be punished with five to 10 years imprisonment and a minimum fine of Rs 1 crore. Only our Government can think so far ahead and no one else had the courage and will to come forward and take such steps. They just sat back and kept criticising us. It shows the difference between our proactive governance and the reactionary stance of the

Opposition that we have in securing the integrity of examinations and securing the future of our students. We will continue to work relentlessly to ensure that no student's career is jeopardised by such malpractices. The Central Government which has implemented the National Education Policy (NEP) in the most seamless manner, is committed to bring last mile educational reforms and a perfect examination system in the country.

The whole world is keeping a close watch on the decisions and policies of the NDA Government at the Centre and the Parliament in the coming years. It is the responsibility of the Government as well as all of Members of Parliament to ensure that the country gets maximum benefit from this favourable time. When the Parliament functions smoothly and healthy discussion and debate takes place here and far-reaching decisions are taken then people have faith not only in the Government but in the entire system.

Finally, I welcome and strongly support the various schemes and programmes brought by the honourable Prime Minister to realise the resolutions of a developed India and the dream of a Swarnim Bharat mentioned in the Address by the Honourable President.

\* **SHRI DEVENDRA SINGH ALIAS BHOLE SINGH (AKBARPUR):** Thank you for giving me an opportunity to express my views on the motion of thanks on the President's Address. I congratulate the honourable Speaker on becoming the Speaker of the Lok Sabha for the second consecutive time.

First of all, I would like to congratulate our hon'ble Prime Minister that the country has once again given the mandate to the NDA under his leadership and our Government has been formed for the third time. Our honourable Prime Minister has performed the first work in the interest of the farmers of the country after forming the Government and soon after assuming power he released the Kisan Samman Nidhi to honour the farmers.

Our Government has strived with full dedication to work for holistic development of the country for the last 10 years. As a result of these efforts we are now moving on the path of development. Today a network of roads has been laid in the country and the transport system of the country has been strengthened by the movement on world class roads. A ring road is being constructed in our Lok Sabha Constituency. Today economy of our country is the fifth largest economy in the world and we are moving towards becoming the third largest economy of the world. Today contribution of our country to global development is more than 15% and it is increasing rapidly. Now the profit of public sector banks in our country is the highest ever and at the same time the non-performing asset of banks has now reduced considerably. Now our GST collection

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\* Speech was laid on the Table.

is recording a large increase every month. This is a proof of our strengthening economy.

Our Government is highly sensitive towards the poor and weak people of the country. Today we are providing free ration to more than 80 crore people.

The Government is creating a large network of Farmer Producer (F.P.O) Organizations and Cooperative Organizations for the growth of farmers and this will get rid of the problem of middlemen. The Government has made a record increase in the MSP of Kharif crops. The Government is committed to help farmers to reduce import dependence on pulses and oilseeds.

India has taken strong steps to make itself self-reliant in the defence sector and we have started indigenous manufacturing of fighter aircraft. I am fortunate that the Defence Corridor is being built with the grace of the honourable Prime Minister and honourable Chief Minister. The Work has started on creating the world's largest storage capacity in the cooperative sector in the country. India is the third largest aviation market in the world and its direct benefit is being received by small and thriving cities in our country. Under the PM Gram Sadak Yojana, more than 3.8 lakh kilometers of rural roads have been constructed during the 10 years. In the last 10 years, the construction work of metro has been started in 21 cities and the operation also of metro has been started there. Under the PM Awas Yojana, approval has been given for the construction of 3 crore houses. Our Government has carried out remarkable work in education, health, energy, sports and other important areas and we are committed to the development and upliftment of these areas.

\* **SHRI LAKSHMIKANT PAPPU NISHAD (SANT KABIR NAGAR):** I have been elected as a Member of the 18th Lok Sabha from 62 Sant Kabir Nagar in Uttar Pradesh. I wanted to get the time to speak on the occasion of the Address of Her Excellency the President and first of all, I would like to congratulate the Speaker on becoming the Speaker of the Lok Sabha and also thank our national president Shri Akhilesh Yadav for giving a ticket to a person from a very backward caste like me and giving me the opportunity to go to the biggest panchayat of India and I express my heartfelt gratitude to the people of Lok Sabha 62 Sant Kabir Nagar for sending their son and brother to Lok Sabha by giving their precious votes with a huge number of votes. I belong to the Nishad community and the ancestral occupation of our community was to steer boats on rivers and earn a living from fishing. During the course of time, bridges were built on rivers. Right of fishing was also taken away from us and given to middlemen and the State Government increased the rent so much that a person from my Nishad community cannot do fishing. People of my Nishad community belong to the Scheduled Caste category in many States of the country like Delhi, Maharashtra, West Bengal, Karnataka, Tamil Nadu. Whenever Samajwadi Party Government was formed in my Uttar Pradesh, proposal for inclusion of this caste in Scheduled Caste category was sent to the Central Government but the Central Government did not include them in Scheduled Caste category. In such a situation I through you would like to remind the Government that if Nishad community is not given Scheduled Caste status then as of now they have lost more than half of the Lok Sabha seats in Uttar Pradesh but Nishad

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\* Speech was laid on the Table.

community will take a sigh of relief only after ending the rule of this Government of Uttar Pradesh in the upcoming 2027 elections . My Lok Sabha Constituency is a very backward area and there is lack of roads, the condition of the roads is bad and there are only pits instead of roads. My area is a flood-prone area and the dams of the rivers have not been repaired as they have become dilapidated. I would like to draw the attention of the Government to immediately direct the State Government and the Central Government to repair the dams to solve the problems of the general public in view of the flood. There is no medical college or good school in my Lok Sabha Constituency, so I request the Government to make efforts to establish an IIT college, nursing college and engineering college there which will improve the future of the children of Sant Kabir Nagar area.

Thank you.

\* **SHRI ALOK SHARMA (BHOPAL):** I support the Address delivered by the honourable President in the 18<sup>th</sup> Lok Sabha. Also, this Address makes it clear that the country is moving towards a new direction. India is the world's largest and strongest democracy. We are called the mother of democracy. During the last 10 years the Government has taken steps forward with the resolve of progress and good governance in every field. In this limited tenure of 10 years, many achievements have been achieved and records have also been set.

I would like to draw your attention to some points. The Emergency imposed by the erstwhile Congress Government on 25 June 1975 was a direct attack on the Constitution of India. It is recorded as a black chapter in the history of India. During this period, the freedom of the public and the press was also crushed. We will have to move forward by learning lessons from these unconstitutional decisions to maintain the security and progress of the country. During the last ten years, economy of the country has become much stronger than before. Today India has become the fifth largest economy in the world due to the unprecedented growth caused by our resolve to reform, perform and transform. The Nari Shakti Vandan Act has become a big medium for women empowerment. Women are now moving forward in every field and becoming self-reliant. Now the standard of living of crores of sisters has changed due to the benefits of Government Schemes. Honourable sir, now India is ready not just to face challenges but to solve them. And this is the reason why the eyes of the whole world are focussed on us today. There has been growth in the field of manufacturing,

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\* Speech was laid on the Table.

engineering, medical and services in the country. This is the reason why other countries are eager to invest in our country. The work that could not be done in the country in the last 60 years has been performed by the Government in the last 10 years. The Government has established 7 new IITs, 16 IIITs, 7 IIMs, 15 new AIIMS, 315 medical colleges and 390 universities. Now these institutions will be strengthened further so that the public gets direct benefit.

During the last 10 years' significant work has been performed to strengthen the rural economy. Agriculture based industries, dairy, fisheries based industries have been expanded in the villages. The works related to cooperatives have been expanded by giving priority to it. The system of storage of grains has become much stronger than before. Metro facility has reached 21 cities of the country in the last ten years. My Parliamentary Constituency Bhopal has got the metro facility during the tenure of honourable Prime Minister Shri Narendra Modi in the BJP Government. I would like to thank the respected honourable Prime Minister Shri Narendra Modi on behalf of the people of Bhopal Lok Sabha Constituency. Similarly, air travel has been expanded in our country. The connectivity of trains has increased. Not only this the Government has also done unprecedented development work in the North East.

The creation of a developed India is possible only when the poor, youth, women and farmers of the country become empowered. The Government is continuously moving forward with this resolution. Our Government is committed to the welfare of the poor. Many Schemes are being implemented for their benefit which also includes the Free Food Grain Scheme for every poor. What is important is that the people of the

country have reposed faith in our policy, intentions and integrity and have given us the opportunity to run the Government for the third consecutive time.

If the Opposition does not create unnecessary obstacles and maintains a spirit of cooperation, then the Government will leave no stone unturned to give its best to fulfill the resolutions of poor welfare and developed India in the coming five years. I hope that our NDA Government will make India the third largest economy in the world. On this occasion, I would like to say that cooperation of all Parties and Members will be necessary in strengthening the foundation of developed India for the welfare of the people and strengthening of democracy. Regards.

**\* SHRI KHAGEN MURMU (MALDAHA UTTAR):** I express my heartfelt gratitude for giving me the opportunity to express my views on the motion of thanks on the Address of Her Excellency the President. I would also like to express my heartfelt gratitude to Her Excellency the President for Addressing both the Houses of Parliament. Her Excellency the President has mentioned the plans of the Government in detail in her Address. Her Excellency the President has mentioned the policies and plans in her Address to bring the country into the category of a developed country soon.

Now the country is marching ahead in the path of holistic development under the able leadership of the honourable Prime Minister Shri Narendra Modi. And the country is moving towards the category of a developed country. As a result of the leadership skills of our honourable Prime Minister there are cordial relations with many foreign countries and many countries have honoured our honourable Prime Minister with their highest laurels. As a result of the efficient leadership of the honourable Prime Minister, Government of one particular Party has been formed for the third consecutive term in any democratic country of the world for the first time in the last six decades. I would like to heartily congratulate the honourable Prime Minister and all the NDA allies for this historic achievement.

India which was once dependent on others for solving most of its problems, is today becoming a medium for solving the problems of the world. Honourable President had also said that the basic facilities for which a large population of the country had been waiting for decades, have been provided to it during these years.

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\* Speech was laid on the Table.

The country is now getting freedom from the problems of big scams and corruption in Government Schemes and which it wanted to get rid of.

Her Excellency the President had mentioned about the Policies and Schemes of the government that there were only 6 AIIMS in the country in the year 2014 and now there are 19 and by the year 2025 five more AIIMS will be ready. The number of Medical Colleges in our country has increased from 387 in the year 2014 to 706 at present and during the same period, MBBS seats have increased from 51,348 to 1,08,940, while PG seats have increased from 31,185 to 70,674. Additionally, approval has been given for the construction of 157 Medical Colleges. Decisions have been taken to provide 75 lakh LPG gas connections free of cost to women under PM Ujjwala Gas Cylinder Scheme. The Government has worked on making farming more profitable by reducing costs and increasing profits. Agriculture sector include major initiatives and achievements. More than 11 crore small farmers have been given priority in the agricultural policies and schemes of the country. More than Rs 2 lakh 80 thousand crore has been distributed to farmers under the Pradhan Mantri Kisan Samman Nidhi Yojana. Easy bank loans for farmers have increased threefold in the last 10 years. Under the Pradhan Mantri Fasal Bima Yojana, farmers paid a premium of Rs 30 thousand crore and in return they received a claim of Rs 1.5 lakh crore. During the last decade, farmers received about Rs 18 lakh crore as MSP (minimum price) for paddy and wheat crop claims which is 2.5 times more than such claims in the 10 years before the year 2014. Over Rs 1.25 lakh crore was provided as MSP to oilseed and pulse producing farmers in the last decade. An agricultural export policy has been

formulated which will increase agricultural exports to Rs 4 lakh crore. Fertilizers have been made available to farmers at affordable prices.

The benefit of reservation was extended to economically weaker sections from the general category for the first time. The 27 percent reservation has been introduced under Central quota for OBCs in undergraduate and postgraduate medical courses. Constitutional status has been provided to the National Commission for Backward Classes. Five places associated with Baba Saheb Ambedkar have been developed as Panchtirtha. Ten museums dedicated to tribal freedom fighters have been constructed across the country. Honourable President had emphasized that the Government believes in building a 'developed India' on four strong pillars - youth power, women power, farmers and the poor.

The cargo handling capacity at major ports has been doubled. The 14-fold increase in the number of broadband users and connecting about 2 lakh gram panchayats with optical fiber are the major achievements of our Government. More than 4 lakh Common Service Centers have been established in villages which are becoming an important source of employment. 10,000 kilometers of gas pipeline has been laid and One Nation One Gas Grid has been started which promotes gas based economy. Work of One Nation One Power Grid has been undertaken thereby increasing electricity supply in the country. Metro facility has been expanded from 5 cities to 20 cities. More than 125 thousand kilometers of railway track has been laid which is more than the total length of tracks in many developed countries. Railways is close to achieve 100% electrification. Semi-high-speed trains have been started in India. Vande India trains are operational on more than 39 routes. Amrit Bharat Station

Yojana has been introduced. Approximately 3.75 lakh kilometers of new roads have been constructed in villages. Length of national highways have been increased from 90 thousand kilometers to 1 lakh 46 thousand kilometers. The length of four-lane national highways has been increased 2.5 times. Length of High-speed corridors have been increased from 500 kilometers to 4 thousand kilometers. The number of airports have been increased from 74 to 149. These are the important achievements of our Government which is committed to establish India as the leading nation of the world for the last 10 years by making the life of every citizen of India along with the villagers, poor, farmer, women and youth prosperous. I express my gratitude to Her Excellency the President and support the motion of thanks. Thank you.

Bharat Mata ki Jai. Jai Shri Ram.

\* **SHRI BRAJMOHAN AGGARWAL (RAIPUR)**: I present my views in respect of motion of thanks on the President's Address. The Honourable President had mentioned in her Address the strength of the development story of India and the various Welfare Schemes of the Government and other several issues alongwith growing credibility of India at the global level. Not only this, the Honourable President had also mentioned the outline of the economic policy of the country in the coming months.

It is absolutely clear that this Government will continue to work as before and will focus on completing all those tasks which the honourable Prime Minister Shri Narendra Modi has been continuously mentioning for some time, i.e. Reform, Perform and Transform and this miraculous resolve of honourable Prime Minister has made India the fastest growing economy in the world. The most notable is the fact that the honourable President has expressed her expectation from the first budget of the new Government that many historic steps will be taken in it and it will definitely include a farsighted vision in which the far-reaching policies of the Government will be reflected effectively. Sir, honourable Prime Minister Narendra Modi has tried to bring every section of the country into the mainstream through policies, intentions and decisions in the past. The biggest example of this is the implementation of the Startup Scheme. It is certainly a matter of pride that this work is being done in 600 out of 675 districts. Our exports have reached 1844 crores of rupees. Our defence exports have reached 21

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\* Speech was laid on the Table.

thousand crores in a decade, that is, it has increased 18 times. Not only this, 2 defence corridors are being developed in Uttar Pradesh and Tamil Nadu.

Not only this, I would like to say with pride that the penal system of the British colonial era is ending from July 1. Now the Indian Judicial Code is being implemented in the country. This is a sign of the courage and determination of Shri Narendra Modi ji. Those who search for the traditions of India from foreign tombs will have to accept that "Sanskrit is the mother of all European languages" and hence they will also have to accept that it is not me but William Jones who has said that " the glory and heritage of Indian culture is our treasure and with this we can lead the world and will definitely do so."

Nalanda University has been a global knowledge center in past as well. And the envision of the new Government is that with its grand compus it will once again be the global knowledge center. It is necessary to connect modern India i.e. the new generation with its heritage so that they don't the tradition blindly beat. This is the reason why the birthday of Bhagwan Birsa Munda is now being celebrated as Janjatiye Gaurav Diwas. This Government has started celebrating the birth anniversary of Rani Durgavati or Mata Ahilya Bai on a large scale. Alongwith this, the 350th Prakash Parv of Guru Nanak Dev Ji was also celebrated at the international level.

Visionary honourable Prime Minister Narendra Modi keeps a close eye on every aspect of the contemporary society and that is why he has been emphasizing on technology and this is the reason that today there are 82 crore internet users. Successful landing on the South Pole of the Moon by India should be a matter of pride for everyone. Honourable President of this great country had mentioned in her address

that the "The strength that our youth have today and the sincerity in our resolutions, and our seemingly impossible achievements are proof of the fact that the coming era belongs to India." I would like to say that despite many achievements in agriculture, manufacturing services and infrastructure, it is unfortunate that a leader like Shashi Tharoor wrote an article in a Bangladesh newspaper that "Modi has to go". I would like to ask what was the need to write the article outside India. Similarly, Sam Pitroda compared the people living in the West to the Arabs, North India to the whites and South India to the people living in Africa. Then he raised the issue of inheritance law. I mean to say that there is a need to identify the location of the forces that actually weaken democracy. And which are those forces? The disruptive forces are a matter of concern which the Honourable President had mentioned. Similarly, while the world is discussing the 2024 elections and witnessing a stable and clear majority Government for the third consecutive time in sixty years, some people are saying that democracy is in danger. The Constitution is not just a matter of waving which has been practiced by the opposition parties. It is not just a book of governance for Modi ji. It is a democratic worship for him and that is why he is committed to make it a part of the Indian public consciousness.

I come from the state of Chhattisgarh in the country. Former Prime Minister respected Atal Bihari Vajpayee ji had created it. And Narendra Modi ji is now engaged in improving it. After the formation of the BJP Government, the confidence of the people in Chhattisgarh has been rekindled. And people have started believing that his Government will soon fulfill their expectations. Honourable Sir, I have been a Minister in the State five times and I have been elected to the Lok Sabha for the first time from

Raipur. I was stunned to see that Congress colleagues started flaring up at the mere mention of Emergency. Emergency was a dark chapter in the democracy of this country. Some of those who have suffered because of it are embracing the Congress today due to political helplessness. Still, I do not think that the feelings caused by the blisters of Emergency had subsided. How can those who have suppressed the Constitution and tortured the democratic parties even talk about the Constitution? It is a matter of concern that Congress has an objection even to recollecting the bad days of Emergency. As far as the question of the new generation on the conducting of NEET or other examinations is concerned, I am sure that our Government is engaged in finding an acceptable solution to this. There is a need to engage everyone in this endeavour. This is an issue which concerns the future of students. And this issue should not be hijacked to polish political images in party politics.

I hope that the opposition does not take recourse to the path of animosity. I hope that this is the time for achievement through determination during the changing times. There is a saying that either you walk with me or get out of the way but the river never stops just because of a wall. Thank you.

\* **SHRI BIDYUT BARAN MAHATO (JAMSHEDPUR):** I present my views on the motion of thanks on the Address given by Her Excellency Madam President in the Parliament. In her Address, the Honourable President has guided all of us and the citizens of the country. Honourable Madam President has not only increased the pride of the tribal society but it is also a great inspiration for millions of sisters and daughters of the country.

Now every credible institution of the world and all the experts who study global impacts in great depth and those who can also predict the future well, all of them today have a lot of hope, faith and enthusiasm towards India. Today the whole world is looking at India with great hope. The reasons for this are the stability that has been achieved in India, global credibility of India, growing strength of India and the new possibilities being created in India.

During the last nine years, India has raised 90 thousand start-ups and today we have reached the third position in the world of startups. A very large startup ecosystem has reached the tier-two and tier-three cities of the country. It has reached every corner of India. It is becoming the identity of India's youth power.

Our Government is able to provide ration to even the poorest of the poor people anywhere in the country through the One Nation One Ration Card. Also, money is being deposited in the accounts of 11 crore farmers three times a year through the Kisan Samman Nidhi Yojana.

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\* Speech was laid on the Table.

Our Government has provided pucca houses to more than 3 crore homeless people or those who were forced to live on the footpaths or used to dwell in slums.

Our Government has worked for enhancing the dignity of women and has provided free gas connections to 9 crore people by giving them the benefit of Schemes like Ujjwala. We have benefitted 8 crore families by providing the benefit of Har Ghar Jal Nal Yojana.

I congratulate for the roadmap drawn by the Honourable President in her Address for the progress from 'Sankalp' to 'Siddhi' with far-reaching policies and vision for the future. I heartily thank the Honourable President. Now the country has embarked on a new path from here with a new zeal, a new faith and a new resolution.

Thank you very much.

*[English]*

**\*SHRI VISHALDADA PRAKASHBAPU PATIL (SANGLI):** On behalf of the people of Sangli and my state of Maharashtra I would like to express my views on the motion of thanks to Madam President's address to the Parliament.

While it was expected that the President's speech would try to over glorify the achievements of the Government over the past ten years, but being the first address of the 18<sup>th</sup> Lok Sabha, we were expecting more emphasis on current happenings in our country. For Instance, the speech fails to mention the agitation for caste reservations ongoing in Maharashtra for Maratha Aarakshan. Simultaneously, the Dhangar and other OBC communities and their leaders are also agitating for their demands and concerns about reservation. While opinions may vary on the specific demands and methods of agitation, we cannot deny the authenticity and grassroots nature of these movements. The Government at the State and their office bearers have only used these agitations for their own political advantage, dividing the state on caste lines and making communities fight among each other. This is the current situation of the country speaker sir, which should have been talked about in the President's address. The Government has FAILED to ease tensions, FAILED to understand demands, and FAILED to find solutions for these agitators. This is reflected in the NDA's electoral performance in Maharashtra, declining from 41 to 17 seats, with the BJP losing 70% of the seats they contested.' The Reservation Agitations are nationwide and not limited

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\* Speech was laid on the Table.

to Maharashtra. Across India, from Gujarat to Assam, we've seen communities demanding reservations. We need to go to the core of this problem.

*[Translation]*

Now no one wants to take up farming. The Government claims that it has given thousands of crores of rupees for farmers then why more than 24000 farmers have committed suicide in the last ten years? *[English]* Because farming is not affordable anymore. Sugarcane, Milk, Cotton, Grapes, Onions, Oranges there is stress everywhere. GST on seeds and fertilisers I could go on however my esteemed colleagues have already spoken on this topic. These Farmer children now want to study and move to jobs. *[Translation]* But there are paper leaks like NEET, lack of Government education, expensive private education. That is why children are demanding reservation.

*[English]*

Point 19 of the President's speech talks about the Government having added educational institutions. Despite this, I wonder why thousands of students are still migrating to war-affected countries like Ukraine and Russia to Study. Is the Government spending enough on education? The overall allocation of funds to education has been only 2.8% since 2015. When we compare this to countries like the US (6.2%), UK (5.5%), Germany (5%), and even Namibia in Africa spends 9.64% of its GDP on education, Are we spending enough? In spite of all these hurdles, if a person does get education and tries to enter the workforce, we see the sorry state of government jobs. *[Translation]* Because even today a mother hopes that her son/daughter gets a good government job. What is the states of Government jobs ?

Today 75000 Government posts are lying vacant in Maharashtra. And the papers get leaked whenever recruitment takes place *[English]* 45 instances in the last five years.

Let's talk about Maharashtra. Mahapariksha Portal Scam (18) Mumbai Police Paper Leak (22) Talathi Paper Leak (23) Mahanirmiti Paper Leak (23) Forest Department Paper Leak (23) Soil and Water Conservation Department Paper Leak (23) Municipal Council & ZP (some positions) Paper Leak (23) This is why more and more communities are asking for reservations. *[Translation]* If you want to do farming then it has been turned into a cumbersome profession , if you want to study then you can't give examination without paper leak , and if you want to do Government job then you can't. **[ ENGLISH ]** The reservation demand would never have cropped up if the Government would have ensured that farming is lucrative and had getting admissions and Government jobs been easier.

*[Translation]*

In the year 2014, the hon'ble Prime Minister had come to Sangli and had announced that he will make Sangli better. Sangli sent a BJP Member of Parliament to Delhi for ten years by believing his words . **[ ENGLISH ]** Kya mila sangli ko. Does the President's speech then mention anything about the development of Sangli? Does it mention an airport in Sangli or the dry port which is much needed for a high agricultural produce exporting district like Sangli? Does the speech talk about the inclusion of Sangli-Miraj-Kupwad city in the smart city project? Does the President's speech mention the allocation of funds for the incomplete farm irrigation projects of Sangli district? It does not and it hasn't for the last ten years.

I would very happily thank the President if these points were included. Hoping they will be part of the next address. I thanks again for providing me this opportunity.

Jai Hind, Jai Maharashtra.

*[Translation]*

\* **SHRI SANJAY UTTAMRAO DESHMUKH ( YAVATMAL – WASHIM )** : As an elected representative from the Yavatmal Lok Sabha Constituency , I convey my views on the Motion of Thanks on the President's Address . While the Address presents a rosy picture of India's progress and future, it overlooks critical challenges and fails to address the grave issues facing our country, particularly in the State of Maharashtra.

The agrarian crisis in Yavatmal and Vidarbha region is severe. In a single month of September 2023, more than 43 farmers had committed suicide in Yavatmal district. The loss of cotton and soybean crops, uncertain weather, and debt burden have put farmers in dire straits. Government policies have completely failed to solve this problem. Yavatmal ranks first in the country in terms of farmer suicides in Maharashtra. However, there is not much difference in the figures of farmer suicides in both the districts Yavatmal - Washim. 132 suicides have been recorded till May 2024 . June figures are yet to be compiled.

Mein ugata hoon kapas , to sari duniya kapde pehenti hai...

Phir meri hi lash kyon akhir ek kafan ke liye tarasti hai

Farmers had cultivated soybean and a significant drop in yields was registered. Prices fell to Rs 4,000 per quintal from Rs 6,000 per quintal 2 years ago. Due to lack of adequate banking credit, several farmers are dependent on small finance companies or moneylenders, and face harsh recovery process . Since 2001, the State Government has been maintaining data of farmer suicides in six districts of Vidarbha - Amravati,

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\* Speech was laid on the Table.

Akola, Yavatmal, Washim, Buldhana and vardha. Over 22,000 suicides have occurred in these districts in two decades. Honourable Sir, the cotton-growing farmers of Yavatmal are in great trouble. Cotton was sold at Rs 10,000 per quintal 2 years ago, but last year no one was ready to buy 7,000 quintals of cotton. On one hand, the production of grains from agriculture is decreasing but the business of the businessmen and industrialists keeps on increasing. This is the agony of the farmer. Farmers have to realize whether there is any Government to understand their agony or not. In India, the farmers of Yavatmal are struggling with pesticide poisoning which has caused widespread damage and deaths. Farmers are using pesticides suggested by the Government but these have proved harmful. Many farmers have developed health problems including cancer and some have died. The farmers are demanding justice and compensation for their suffering. • A Swiss court is hearing their case as the pesticides were manufactured by a Swiss Company. The farmers hope that the court will hold the company accountable and give them the compensation they need. This case highlights the need for safe farming methods and better support for farmers in India. The farmer believes that the price of cottonseed should be at least Rs 10,000 per quintal. GST should not be imposed on the seeds and medicines of the farmers. Farmers should get relief from GST. Government Cchemes are inadequate to compensate for the losses.

The crime rate in Yavatmal has increased a lot in Maharashtra. A murder takes place every two days. The increasing number of crimes against women in Maharashtra is worrying.

The claim of India being the fastest growing economy hides the reality of rising unemployment, especially amongst the youth. In Maharashtra where the textile and agriculture sectors are the major sources of employment, the crisis in these sectors has further increased unemployment. The lack of employment is particularly worrying in areas like Yavatmal where youth are migrating to cities in large numbers. Last night two hundred young men committed suicide and it was very shocking. Later we got to know that there was a vacancy for a clerk in Jannat.

The lack of irrigation projects in the Vidarbha region is a big problem. There has been a huge scam in the Gosikhurd Project, Demdbha Amravati project. Farmers are not getting water till the location of their fields. Some farmers are getting very little compensation for land. The Government should pay attention to this.

Water crisis and conservation of forest areas are important issues in Maharashtra. Conflict between human and wildlife is on the rise in the forests around Yavatmal but is not receiving adequate attention.

I conclude that while we all share the aspiration of a developed Maharashtra and India, we cannot achieve this goal by ignoring our shortcomings or presenting a selective narrative. True progress requires honest introspection, inclusive policies, and a commitment to Address the concerns of all sections of society.

I urge this Government to move beyond slogans and present a more balanced and comprehensive vision for the future of our State and Nation. I oppose the Motion of Thanks on the President's Address for these reasons. Thank You.

**THE PRIME MINISTER (SHRI NARENDRA MODI):** Honourable Speaker, Sir, I am here to express my gratitude for the President's Address....(Interruptions). Hon'ble Speaker, Sir, our esteemed President has elaborated on the resolution for a developed India in her Address. ....(Interruptions). The hon'ble President has raised important topics. ....(Interruptions). The hon'ble President has guided all of us and the Nation for which I express my heartfelt gratitude to her. ....(Interruptions). Honourable Speaker, Sir, many hon'ble Members have expressed their views on the President's Address yesterday and today. ....(Interruptions).

I would like to especially mention those who have come amongst us for the first time as Member of Parliament and some of our esteemed colleagues who have expressed their thoughts adhering to all the rules of the Parliament and their conduct was as if they were experienced Member of Parliament.....(Interruptions). Therefore, despite being new to Parliament they have enhanced the dignity of the House ....(Interruptions)and have made this debate more valuable with their thoughts. ....(Interruptions)

Honourable Speaker, the country has demonstrated to the world that it has conducted the biggest election campaign in the world successfully. ....(Interruptions). The people of the country have chosen us in the biggest election campaign in the world. ... (*Interruptions*)

Honourable Speaker, I can understand the pain of some people who have faced a severe defeat despite spreading continuous lies. Democratic .... (*Interruptions*)

**16.18 hrs**

*At this stage, Shri Alfred Kanngam S. Arthur, Shri B. Manickam Tagore, Shri Gaurav Gogoi and some other hon. Members came and stood on the floor near the Table.*

*[Translation]*

**HON. SPEAKER:** Hon'ble Leader of the Opposition, this does not befit you. You have been given enough time and opportunity. This does not befit you.

*... (Interruptions)*

**HON. SPEAKER:** You give a direction in the House to stand up when the Hon'ble Leader is speaking, this does not befit you.

*... (Interruptions)*

**HON. SPEAKER:** According to Parliamentary traditions this is not appropriate. This method of yours is not right.

*... (Interruptions)*

**HON. SPEAKER:** No, this is your wrong way. The House will not function in this manner.

*... (Interruptions)*

**HON. SPEAKER:** No, this is the wrong way. You should maintain dignity inside the Parliament. You want to break the dignity.

*... (Interruptions)*

**HON. SPEAKER:** You should not talk behind the back. You do not know the dignity of the House. You give directions to people to come to the Well of the House.

... (*Interruptions*)

**HON. SPEAKER:** You are the Leader of the Opposition. This is your wrong way.

... (*Interruptions*)

**HON. SPEAKER:** Honourable Prime Minister.

... (*Interruptions*)

**SHRI NARENDRA MODI:** Honourable Speaker, it was the biggest election campaign in the world, and the people of India have given us the opportunity to serve the country for the third time. .... (*Interruptions*). This is a very significant and proud event for the democratic world... (*Interruptions*)

Honourable Speaker, the people of the country have given us this mandate after testing us on every criterion. ... (*Interruptions*). The people have seen our track record of 10 years. ... (*Interruptions*). They have seen us working with utmost dedication with the mantra of 'Jan Seva Hi Prabhu Seva' (public service as the first service) for the welfare of the poor and it has pulled 25 crore poor people out of poverty in 10 years. ... (*Interruptions*). This successful effort to bring so many people out of poverty in such a short time in the India's independent period has become a blessing for us in this election... (*Interruptions*).

Honourable Speaker, Sir, during the election campaign for first election win in the year 2014 we had said that we will have zero tolerance towards corruption. ... (*Interruptions*) and today I am proud that our Government has relieved the common man of the country who was afflicted by corruption. Corruption has hollowed out the

country like termites. In such a situation, our zero tolerance policy towards corruption has been blessed by the country... *(Interruptions)*

Honourable Speaker, Sir, today India's reputation has enhanced worldwide. Today, India is being honoured globally and every Indian feels proud of the way the world looks at India... *(Interruptions)*

Honourable Speaker, Sir, the people of the country have seen that our sole objective is 'Nation First', 'India First'. Every policy, every decision, every action of ours has been measured by one scale: 'India First'. ... *(Interruptions)* We have continued the necessary reforms in the country with the spirit of putting 'India First'. Over the past 10 years, our Government has been striving for the welfare of all the people of the country with the mantra of 'Sabka Saath, Sabka Vikas' ... *(Interruptions)*

Honourable Speaker, Sir, we are dedicated to the principles of India's Constitution, keeping the spirit of 'Sarvapanth Samabhaav' (Respect for all religions) above all while serving the country... *(Interruptions)*.

Honourable Speaker, Sir, this country has seen the politics of appeasement for a long time; this country has also seen the governance model of appeasement for a long time. ... *(Interruptions)* For the first time, we have made attempt for a complete secularism not appeasement but satisfaction. ... *(Interruptions)*. When we talk about satisfaction it means saturation of every scheme and our concept of governance reaching the last person is fulfilled by this. ... *(Interruptions)*. And when we follow the

principle of saturation. true social justice is achieved.....*(Interruptions)*. True secularism is achieved by saturation, and that is why the people of the country have given us this third mandate.. ... *(Interruptions)*

Honourable Speaker, Sir, appeasement has devastated this country, ... *(Interruptions)*. and that is why we have followed the principle of 'justice to all and appeasement to none'.... *(Interruptions)*.

Honourable Speaker, Sir, the people of India have supported us after observing and evaluating our 10 years of work. .... *(Interruptions)*.

Honourable Speaker, Sir, we have once again been given the opportunity to serve 140 crore citizens of this country. ... *(Interruptions)*

Honourable Speaker, sir, this election has proven how mature the people of India are, how judiciously and with high ideals they use their wisdom. ... *(Interruptions)*. As a result, we are here before you, humbly ready to serve the people of the country for the third time. ... *(Interruptions)*.

Honourable Speaker, the people of the country have seen our policies. The people have trusted our intentions and our dedication. ... *(Interruptions)*.

Honourable Speaker, Sir, in this election, we went among the people with a great resolve, seeking their blessings. ... *(Interruptions)*. We sought blessings for our 'Viksit Bharat' resolve. ... *(Interruptions)*. We approached the people with a commitment to build 'Viksit Bharat', with good intentions and the aim of public welfare. ...

*(Interruptions)*. The public has endorsed our resolve for a 'Viksit Bharat' and has given us the opportunity to serve the nation once again.... *(Interruptions)*.

Honourable Speaker, Sir, when the country develops, the dreams of millions of people are fulfilled. .... *(Interruptions)*. When the country develops, the resolutions of millions of people are realized.... *(Interruptions)*.

Honourable Speaker, when the country develops, a strong foundation is laid for future generations to fulfill their dreams. .... *(Interruptions)*.

Honourable Speaker, Sir, the direct benefit of a developed India is the dignity of our citizens and the improvement in their quality of life and this naturally becomes the fate of millions of citizens with a developed India. .... *(Interruptions)*. The common citizen of my country has longed for these things after independence. ...*(Interruptions)*.

Honourable Speaker, Sir, when India develops there is a significant improvement in the condition of our villages and cities. .... *(Interruptions)*. The life in villages becomes dignified and elevated, and new opportunities for development emerge. .... *(Interruptions)*. The development of our cities also becomes an opportunity in a developed India, and .... *(Interruptions)*. It is our dream that the cities of India stand equal in the journey of global development. .... *(Interruptions)*.

Honourable Speaker, Sir, a developed India means that millions of citizens have access to millions of opportunities. Many opportunities become available, and they can achieve new boundaries of development according to their skills, capacities, and resources. .... *(Interruptions)*.

Honourable Speaker, Sir, today, I assure the countrymen through you that we will make every possible effort to fulfill the resolve of a developed India with complete dedication and honesty. Every moment of our time and every particle of our body will be dedicated to fulfill the dream of a developed India for our countrymen. ... *(Interruptions)*. We had promised the people of the country 24 by 7 for 2047. .... *(Interruptions)*. Today, I reiterate in this House that we will surely accomplish this task... *(Interruptions)*.

Honourable Speaker, Sir, recall the days of 2014. ... *(Interruptions)*. If we remember those days of 2014 we will realize that the people of our country had lost their self-confidence, and ... *(Interruptions)* the nation was sinking into a pit of despair. ... *(Interruptions)* The greatest loss that the country suffered before 2014 was the loss of the citizens' confidence. ... *(Interruptions)*. When confidence and self-belief are lost, it becomes difficult for a person, a society, or a country to stand up. .... *(Interruptions)*. At that time, the common man's refrain was that 'Iss desh ka kuchh nahin ho sakta' (nothing can be done in this country). Everywhere, we heard those seven words: "Iss desh ka kuchh nahin ho sakta," before 2014. ... *(Interruptions)*. Those words had become the identity of pre-2014 India, Newspapers were filled with news of scams to the tune of hundreds of crores of rupees every day; news on scams competing with old ones. This was the period of scams being carried out by scamsters. ... *(Interruptions)*. There was shameless acceptance of the fact that only 15 paise of every rupee sent from Delhi reached its destination. There was a scam of 85 paise in every rupee. This era of corruption had plunged the country into despair. There was a policy paralysis and already reached in fragile five Nepotism was so widespread that

ordinary young people had given up hope, believing that if they didn't have someone to recommend them, their lives would be stuck. This was the situation. The poor had to pay thousands in bribes to get a house. ... *(Interruptions)*.

Honourable Speaker, Sir, people had to run around Member of Parliament offices even to get a gas cylinder connection, and even then, they couldn't get a connection without paying a bribe. Even free ration was uncertain; people had to bribe to get what was rightfully theirs. ... *(Interruptions)*. Most of our brothers and sisters had become so disheartened that they blamed their fate and resigned themselves to their destiny. Those were the days before 2014 when those seven words had become ingrained in the minds of Indians. The society was drowning in despair. At that time, the people of the country chose us to serve, and that moment marked the beginning of a new era of transformation. ... *(Interruptions)*. Over the past 10 years, I would say that my Government has achieved many success and accomplishments. But one achievement that has empowered all others is that the country has emerged from the pit of despair with hope and confidence. The nation's self-confidence has reached new heights, and as a result, those words that were once part of the dictionary of the country's youth began to disappear. ... *(Interruptions)*. Gradually, it became established in the minds of the people that what couldn't be done before 2014 could now be done; everything is possible in this country. We instilled this confidence. ...*(Interruptions)*. We demonstrated the fastest 5G rollout. ... *(Interruptions)*. And today the country proudly says that India can do anything with the fastest 5G rollout. ... *(Interruptions)*.

Hon'ble Speaker, Sir, there was a time when big names were tainted by coal scams. Today, coal production has reached record levels. ... *(Interruptions)*. And this is the reason the country now proudly says that India can do anything. ... *(Interruptions)*.

Hon'ble Speaker, Sir, there was a time before 2014 when massive bank frauds were committed through phone banking. ... *(Interruptions)*. The bank coffers were looted as if they were personal property. ... *(Interruptions)*. After 2014, changes in policies, speed in decision-making, and dedication to authenticity have resulted in Indian banks being ranked among the world's best banks. ... *(Interruptions)*. Today, Indian banks are the most profitable and are serving the people. ... *(Interruptions)*.

Hon'ble Speaker, Sir, there was a time before 2014 when terrorists could strike anywhere at will. ... *(Interruptions)*. Before 2014, innocent people were killed, every corner of India was targetted, and the Governments remained silent. They were not even prepared to speak up. ... *(Interruptions)*. Today, post-2014, India strikes back, conducts surgical strikes, carries out air strikes, and demonstrates its capability to the terrorists' masterminds. ... *(Interruptions)*.

Honourable Speaker, Sir, every citizen of the country knows that India can do anything to ensure its security. ... *(Interruptions)*.

Honourable Speake Sir, Article 370 which was used as a tool for vote bank politics by some, had deprived the people of Jammu and Kashmir of their rights and at that time the Constitution of India could not enter the borders of Jammu and Kashmir and those

who danced holding the Constitution could not muster the courage to implement it in Jammu and Kashmir. ... *(Interruptions)*. They used to insult Babasaheb Ambedkar. ... *(Interruptions)*. During the era of Article 370, stones were hurled at our forces and people who were sinking into despair used to say that nothing could be done in Jammu and Kashmir. ... *(Interruptions)*.

Honourable Speaker, Sir, today the Article 370 has been removed, stone-pelting has stopped, democracy is strong, and people are increasingly trusting the Indian Constitution, the Indian Tricolour, and Indian democracy and they are enthusiastically coming forward to vote, and this is clearly visible. ... *(Interruptions)*.

Honourable Speaker, Sir, When this confidence and belief is instilled in 140 crore citizens, it becomes a driving force for development. ... *(Interruptions)*. This confidence has become a driving force for development. ... *(Interruptions)*. Hon'ble Speaker, Sir, this confidence of developed India is the belief in achieving our resolution. Honourable Speake Sir, During the freedom struggle, the emotions that ran high in the country, the enthusiasm, the zeal, the confidence that we would achieve independence—today, that same confidence has arisen in crores of people. Because of this confidence, the foundation for a developed India was laid in this election. ... *(Interruptions)*. The same eagerness that was seen during the freedom struggle is now seen in the realization of the dream of a developed India. ... *(Interruptions)*.

Hon'ble Speaker Sir, today, the goals of India are enormous, ...*(Interruptions)* and now India has reached a position in these ten years where we must compete with ourselves, ...*(Interruptions)* we have to break our old records, and take our development journey to the next level. ... *(Interruptions)*. The height of development

that India has reached in these 10 years has become a benchmark for our competition. ... *(Interruptions)*. The speed we have achieved in the last ten years must be surpassed, and we are confident that we will meet the aspirations of the country at a faster pace.

Hon'ble Speaker, Sir, we will take every success, every sector to the next level. ... *(Interruptions)*

Honourable Speaker, Sir, In the last ten years, we have moved the Indian economy from the 10th position to the 5th position. ... *(Interruptions)*. Now with the speed at which we have set out to reach the next level, we are determined to take the Indian economy to the 3rd position. ... *(Interruptions)*.

Hon'ble Speaker, Sir, in the past ten years we have made India a major manufacturer of mobile phones, ...*(Interruptions)*. We have made india a major exporter of mobile phones. Now, we are going to achieve the same success in semiconductors and other sectors. The chips that will be used in significant tasks around the world will be made from the soil of my India, A result of the intelligence of Indian youth, a result of the hard work of Indian youth—we have this confidence in our hearts. ... *(Interruptions)*.

Hon'ble Speaker, Sir, we will advance towards a modern India, reaching new heights of development but our roots will remain grounded, ... *(Interruptions)*. We will remain connected to the lives of ordinary citizens. We have built homes for four crore poor people. In this tenure, we will rapidly build another three crore homes ensuring that no one in this country has to live without a home. ... *(Interruptions)*.

Hon'ble Speaker, Sir, in the last ten years we have seen remarkable success in making our sisters in the country the new entrepreneurs through women

self-help groups. Now, we will take this to the next level. ... *(Interruptions)* We aim to significantly increase the economic activities of the sisters working in our women self-help groups, so much so that we aim to make three crore sisters 'Lakhpati Didis within a short span ... *(Interruptions)*.

Hon'ble Speaker, Sir, I have said this before, and I repeat today—our third term implies that we will work at three times the earlier speed. Our third term means we will put in three times the effort. Our third term means we will deliver three times the results to the people. ... *(Interruptions)*.

**HON. SPEAKER:** Honourable Members, I gave opportunity to everybody including the Leader of the Opposition. You spoke for 90 minutes.

... *(Interruptions)*

**HON. SPEAKER:** This is not right manner in Parliament. I would like to request you. You are disobeying the decorum of Parliament in this manner, it is not right.

... *(Interruptions)*

**HON. SPEAKER:** Please go from the Well and sit in your seat. I gave you enough time and opportunity.

... *(Interruptions)*

**HON. SPEAKER:** I gave you 90 minutes to speak and gave you the full time. All your Members were given opportunity to speak, but when the Leader of the House speaks and the way you behave, it is not in accordance with parliamentary traditions.

... *(Interruptions)*

**HON. SPEAKER:** You have such a big party which you are leading and this is not even in accordance with its traditions. This is not going to go on like this for five years.

Hon'ble Prime Minister.

... *(Interruptions)*

**SHRI NARENDRA MODI:** Honourable Speaker, Sir, it is a historic event that the NDA has come to power for the third time. ... *(Interruptions)*. After independence, this fortune has come to our country for the second time, and it has come after 60 years. This means that achieving this accomplishment requires immense hard work and extraordinary trust. ... *(Interruptions)*. It doesn't happen through political games; it happens through the blessings received by serving the people. ... *(Interruptions)*.

Hon'ble Speaker, Sir, the people have given us a mandate for stability and continuity. ... *(Interruptions)*. Along with the Lok Sabha elections, it might have gone unnoticed by many. There were elections held in four States along with the Lok Sabha elections during this time. ... *(Interruptions)*. The NDA has achieved unprecedented success in all the four States. ... *(Interruptions)*. We have achieved remarkable victories. ... *(Interruptions)*. The land of Mahaprabhu Jagannath ji, Odisha has showered us with abundant blessings. ... *(Interruptions)*.

Hon'ble Speaker, Sir, the NDA has achieved a clean sweep in Andhra Pradesh. ... *(Interruptions)*. Even the most powerful microscopes cannot spot the opposition there. ... *(Interruptions)*.

We will once again form the Government in Arunachal Pradesh ... *(Interruptions)*. The NDA has formed the Government again in Sikkim. ... *(Interruptions)*. Just six months ago, we have achieved resounding victories in your home State Rajasthan, as well as in Madhya Pradesh and Chhattisgarh. ... *(Interruptions)*.

We are receiving love and blessings from people in new regions. ...  
(*Interruptions*).

Hon'ble Speaker, Sir, BJP has opened its account in Kerala this time, and with great pride, our Member of Parliament from Kerala are sitting with us. ... (*Interruptions*). The BJP has registered a strong presence in several seats in Tamil Nadu. ... (*Interruptions*). The BJP's vote percentage has increased compared to the last time in Karnataka, UP, and Rajasthan. ... (*Interruptions*). There will be elections in three States soon. I am talking about Maharashtra, Haryana, and Jharkhand. ... (*Interruptions*). The number of votes we had received in the last assembly elections in these three States has increased in this Lok Sabha election.

Hon'ble Speaker, Sir, our performance in Punjab has also been remarkable, and we have made gains. ... (*Interruptions*). The blessings of the people are with us. ... (*Interruptions*). In the 2024 elections, the people of this country have also given a mandate to the Congress, and ... (*Interruptions*). The mandate of this country is that stay there. (*Interruptions*)

### **17.00 hrs**

Remain in the opposition, and when arguments run out, keep shouting, keep screaming... (*Interruptions*). This is the first time in Congress's history that they have failed to cross the 100-seat mark three times in a row. This is the third biggest defeat and the third worst performance in Congress's history. It would have been better if Congress had accepted its defeat, respected the mandate of the people, and reflected upon it. But instead, they are busy doing Shirshasana, ... (*Interruptions*). The congress

and its ecosystem trying day and night to convince the citizens of India that they have defeated us.

Hon'ble Speaker, Sir, why is this happening? Let me share an experience from everyday life. If a young child goes out on a bicycle and falls, starts crying, an adult comes and distracts the child by saying, 'Look, an ant died,' or 'Look, a bird flew away, or 'You ride bicycle so well. You have not fallen' to divert the child's attention and calm him down. Similarly, today there is an attempt going on to distract and calm down the child and ... (*Interruptions*). The Congress and its ecosystem is trying to do the same.

Hon'ble Speaker, Sir, remember the 1984 elections. Since then 10 Lok Sabha elections have been held in the country. Despite 10 Lok Sabha elections after 1984, Congress has not been able to touch the 250-seat mark. ... (*Interruptions*). This time they are stuck with 99. ... (*Interruptions*).

Hon'ble Speaker, Sir, a story comes to mind: a boy, proud of his 99 marks, showed off to everyone that he has got very good marks. People praised him and boosted his morale on hearing 99. Then his teacher came and asked, "Why are you distributing sweets? He has not scored 99 out of 100; he has got 99 out of 543." ... (*Interruptions*). Now, who would explain to that 'balak buddhi' (child-like intelligence) that you have set a world record for failure? ... (*Interruptions*).

Hon'ble Speaker, Sir, the statements from Congress leaders have surpassed the dialogues from the movie 'Sholay.' ... (*Interruptions*). You all remember Mausi ji from the movie 'Sholay. It's true that we have lost the election for the third time, but Mausi, isn't there a moral victory?' ... (*Interruptions*). We have got 0 seats in 13 States

'But Mausi still we have the hero, right?' ... *(Interruptions)*. They have sunk the party, but 'Mausi, the party is still breathing.' ... *(Interruptions)*. I would tell the Congress Members not to drown people's mandate in a false victory celebration... *(Interruptions)*. Do not drown the mandate in the intoxication of a fake victory, ... *(Interruptions)*. Try to understand and accept the people's mandate honestly. ... *(Interruptions)*

Hon'ble Speaker, Sir, I don't know if the allies of Congress have analysed this election or not. This election also carries a message for their allies. ... *(Interruptions)*. From 2024 onwards, the Congress will be known as a parasitic Congress party. From 2024 onwards, the Congress has become a parasitic Congress and a parasite is one that lives in a body while eating the same body. ... *(Interruptions)*. The Congress that aligns with a party eats away its votes and thrives at the cost of its ally. Therefore, the Congress has become a parasitic Congress. ... *(Interruptions)*. When I say parasitic, I am saying on the basis of facts.

Hon'ble Speaker, Sir, I would like to present some statistics to the House through you and to the country through this House. ... *(Interruptions)*. Where BJP and Congress were in direct competition, or where Congress was a major party and its allies had 1-2 seats, the strike rate of the Congress was only 26 per cent. But where the Congress was a junior partner and was ally of any party which offered it some seats in some States, its strike rate was 50 per cent. ... *(Interruptions)*. Most of the Congress's 99 seats were won with the help of their allies. That's why I say that it is a parasitic Congress. In 16 States where Congress had fought alone in this election its voter share has fallen. ... *(Interruptions)*.

Hon'ble Speaker, Sir, in Gujarat, Chhattisgarh, and Madhya Pradesh where Congress had fought alone have won only 2 out of 64 seats. ... *(Interruptions)*.

This clearly indicates that the Congress has become entirely parasitic in this election and increasing its seat count with the help of its allies. If the Congress had not taken up its allies' votes, then winning even these seats in the Lok Sabha would have been very difficult for it. ... *(Interruptions)*

Hon'ble Speaker, Sir, at such a time when the country has chosen the path of development and is determined to realize the dream of a 'developed India'. India has to unite and embark on a new journey of prosperity. However, it is unfortunate that the Congress party which has ruled for six decades is spreading anarchy in the country. ... *(Interruptions)*. They spoke against the people of the north in the south and spew venom against the west in the north; they speak against the people of west and speak against the noble men. They have made attempts to divide people on the basis of language. ... *(Interruptions)*. We have seen the misfortune of Congress nominating those people for Parliamentary elections who have advocated separating parts of the country from India. It is a sin committed by the Congress party. The Congress openly incites caste against caste with new narratives and spreading new rumours. ... *(Interruptions)*.

Hon'ble Speaker, Sir, the Congress is promoting a tendency to demean people of one part of the country. ... *(Interruptions)*.

Hon'ble Speaker, Sir, the Congress is also deliberately leading the country towards economic chaos. ... *(Interruptions)*. The promises that were made to the people and economic steps taken in the States ruled by them during the election period

are dragging the country towards economic instability. ... *(Interruptions)*. They are doing it intentionally so that their States become a burden on the nation. During the election, they had openly declared that if they didn't get the desired results, they would set the country on fire on June 4th. Official calls were made to gather people and spread anarchy. Spreading anarchy is their goal. They have tried to create chaos by questioning the democratic process of India. The anarchy spread over CAA was a clear example of misleading the people for political purposes. They have played the game of misleading the people. Their entire eco-system was behind this. ... *(Interruptions)*.

Hon'ble Speaker, Sir, the country has seen attempts to incite riots. ... *(Interruptions)*.

Hon'ble Speaker, Sir, recently, a new drama has started to gain sympathy and a new game is being played. Let me share a story. A child came home from school, crying loudly, and his mother was worried. The child kept crying and said that he was beaten at school. He had started crying loudly by telling his mother that he was beaten by so many fellow students. The mother asked what had happened but the child didn't explain and just kept crying and saying that he was beaten up. ... *(Interruptions)*.

The child didn't tell his mother that he had insulted the mother of another child. He did not tell her mother that he had torn someone's books. He did not tell his mother that he had called the teacher a thief. He did not tell her that he had stolen someone's lunchbox. Yesterday, we had witnessed similar childish behaviour in the House. There was a childish cry of 'I was beaten. I was beaten by him. I was beaten here, I was beaten there.' This was going on. ... *(Interruptions)*.

Hon'ble Speaker, Sir, a new drama has been enacted to gain sympathy. But the country knows the truth that this person is out on bail in cases involving the embezzlement of thousands of crores of rupees. ... *(Interruptions)*. He has been convicted in cases where he had called OBC people thieves. He had to apologize after making irresponsible statements in the country's highest court. He faces charges of insulting a great freedom fighter like Veer Savarkar. There are ongoing cases against him for calling the President of the country's largest party a murderer. He has been accused of lying about many leaders, officials, and institutions, there are serious allegations of lying against him and those cases are ongoing. ... *(Interruptions)*.

Hon'ble Speaker, Sir, 'Balak Buddhi' neither has a fixed place to speak nor a stable behaviour. ... *(Interruptions)* When this 'Balak Buddhi' takes over completely, they get into altercations with anybody even in the House. ... *(Interruptions)*. When this 'Balak Buddhi' loses his limits, he sits inside the House and winks. ... *(Interruptions)*. His reality is now understood by the entire country... *(Interruptions)*. That's why now the country is telling him, 'You won't be able to do it... *(Interruptions)*. You won't be able to do it.' ... *(Interruptions)*.

**HON. SPEAKER:** Honourable Members, please sit down.

... *(Interruptions)*

**SHRI NARENDRA MODI:** Hon'ble Speaker, Sir, Tulsidas ji has said ... *(Interruptions)*. Akhileshji, Tulsidas Ji has said, ' Jhoothaye lena jhoothaye dena | Jhoothaye bhojan, jhoothaye chabena'. ... *(Interruptions)* Tulsidas Ji has said: ' Jhoothaye lena jhoothaye dena | Jhoothaye bhojan, jhooth, chabena' ... *(Interruptions)*. The Congress has made lies its weapon of politics. ... *(Interruptions)*. The Congress has become addicted to lies.

... *(Interruptions)*. Just as a man-eating animal becomes addicted to blood, ...*(Interruptions)*. In the same manner the Congress has become addicted to lies. ...*(Interruptions)*. The country has celebrated 'Khatakhat Diwas' (Cheat Day) on July 1. ...*(Interruptions)*. On July 1, people were checking their bank accounts to see if they had received 8,500 rupees. ...*(Interruptions)*. This is the result of Congress's misleading narrative. They have deceived the country's people, ...*(Interruptions)*. Promising 8,500 rupees monthly to mothers and sisters, ...*(Interruptions)*. which has hurt their hearts and will become a curse that will destroy Congress . ...*(Interruptions)*.

Hon'ble Speaker, Sir, lies were told about EVMs, the Constitution, reservation. ...*(Interruptions)* Earlier lies were told about Rafale, HAL, LIC, banks, and attempts were made to incite employees. His courage grew so much that he even tried to mislead the House yesterday. Lies were told about Agniveer in the House yesterday. Lies were told here yesterday that MSP is not being given.

Hon'ble Speaker, Sir, tampering with the dignity of the Constitution is unfortunate for this House, and it does not suit those who have repeatedly won elections to the Lok Sabha to play with the dignity of the House. A party that has sat here for sixty years which knows the workings of the Government and which has a series of experienced leaders, and when they choose the path of anarchy and lies then it is a sign that the country is heading towards a serious crisis and there is a proof in this regard.

Hon'ble Speaker, Sir, playing with the dignity of the House is an insult to our Constitution makers, an insult to the great men of this country, and an insult to the brave sons who sacrificed for the country's independence. Therefore, Hon'ble

Speaker, Sir, I know you are very magnanimous, you possess a generous heart, and you handle situations with a light and sweet smile even in times of crisis. But What is happening now and what happened yesterday cannot be taken lightly if we are to protect parliamentary democracy.

Hon'ble Speaker, Sir, these actions should no longer be ignored by thinking of it as a behaviour of a child or considering them as such. They should definitely not be ignored. I say this because the intentions behind them are not noble; they pose serious dangers, and I want to alert the countrymen. Their lies cast doubt on the discerning intelligence of our country's citizens. Their lies are a shameless act of slapping the common sense of the nation.

Hon'ble Speaker, Sir, these actions are a slap on the great traditions of the country. It is a great responsibility on you to uphold the dignity of this House. It is the expectation of the countrymen and this House that you will take strict action against the tradition of lies that has started in the House.

Hon'ble Speaker, Sir, the Congress has always lied about the Constitution and reservations. ...*(Interruptions)*. Today, I would like to present the truth before 140 crore countrymen with great humility. ...*(Interruptions)*. It is very important for the countrymen to know this truth. ...*(Interruptions)*.

Hon'ble Speaker, Sir, this is the 50th year after the imposition of the Emergency. The Emergency was imposed on the country solely for the greed for power and a dictatorial mentality. The Congress crossed all limits of cruelty. ...*(Interruptions)*. It spread its claws of cruelty on its own countrymen and committed the sin of tearing apart the structure of the nation...*(Interruptions)*.

Hon'ble Speaker, Sir, toppling Governments, suppressing the media, every act was against the spirit of the Constitution, against the Sections of the Constitution, against every word of the Constitution. ...*(Interruptions)*. These are the people who have committed grave injustices against the Dalits and the backward classes of the country from the beginning. ...*(Interruptions)*.

Hon'ble Speaker, Sir, and it was for this reason that Babasaheb Ambedkar had resigned from Nehru ji's Cabinet due to the Congress's anti-dalit and anti-backward mindset. ...*(Interruptions)*. He had exposed the way Nehru ji had done injustice to the Dalits and backward classes. The reasons Babasaheb Ambedkar gave at the time of his resignation from the Cabinet reflect their character. ...*(Interruptions)*. Babasaheb Ambedkar ji had said, 'I could not contain the outrage that arose within me over the Government's neglect of the scheduled castes.' These are the words of Babasaheb Ambedkar. ...*(Interruptions)*. The neglect of the scheduled castes had angered Babasaheb Ambedkar. ...*(Interruptions)*. Nehru ji had used all his power to finish Babasaheb Ambedkar's political career after Babasaheb's direct attack. ...*(Interruptions)*.

Hon'ble Speaker, Sir, first a conspiracy was hatched against Babasaheb Ambedkar and he was made to lose the election. ...*(Interruptions)*.

Hon'ble Speaker, Sir, not only was he defeated but they had also celebrated the defeat of Babasaheb Ambedkar and had expressed joy over it. ...*(Interruptions)*. This joy is documented in a letter. ...*(Interruptions)*. This joy...*(Interruptions)*. Just like Babasaheb, another Dalit leader, Babu Jagjivan Ram ji was also not given his due. ...*(Interruptions)*. After the Emergency, there was a possibility of Jagjivan Ram ji

becoming the Prime Minister. ...*(Interruptions)*. Indira Gandhi ji had made sure that Jagjivan Ram ji would not become Prime Minister under any circumstances. ...*(Interruptions)*. It is written in a book that Jagjivan Ram ji should not become Prime Minister at any cost. If he did become the Prime Minister, then he would never step down for life. ...*(Interruptions)*. This is a quote from Indira Gandhi ji in that book. ...*(Interruptions)*. The Congress had treated Chaudhary Charan Singh similarly and they did not spare him either. ...*(Interruptions)*. The Congress party had also committed the sin of humiliating Bihar's son, Sitaram Kesari, a leader of the backward classes and the president of the Congress party. ...*(Interruptions)*.

Hon'ble Speaker, Sir, the Congress Party has been vehemently opposed to reservations since the beginning. ...*(Interruptions)*. Nehru ji wrote letters to the Chief Ministers clearly opposing reservations. ...*(Interruptions)*. One of Congress's Prime Ministers, Smt. Indira Gandhi ji, kept the Mandal Commission report in back for years. ...*(Interruptions)*.

Hon'ble Speaker, Sir, the Congress party's third Prime Minister, Shri Rajiv Gandhi gave his longest speech against reservation even when he was in the opposition. ...*(Interruptions)*. It is still available in the Parliament's records. Therefore, ...*(Interruptions)*.

Hon'ble Speaker, Sir, I would like to draw your and the countrymen's attention to a serious matter. ...*(Interruptions)*What has happened yesterday will not be forgiven by millions of countrymen for centuries to come. ...*(Interruptions)*

Hon'ble Speaker, Sir, 131 years ago, Swami Vivekananda had said in Chicago that 'I am proud to belong to a religion which has taught the world both tolerance and

universal acceptance.' ...*(Interruptions)*. He made this statement 131 years ago about Hinduism in front of the world's giants in Chicago, USA. ...*(Interruptions)*.

Hon'ble Speaker, Sir, hindus are tolerant, Hindu is a group that lives with a sense of belongingness. This is why India's democracy, its vast diversity, and its greatness have flourished and continue to flourish. ...*(Interruptions)*.

Hon'ble Speaker, Sir, the serious matter is that today there is a conspiracy to falsely accuse Hindus; a serious conspiracy is being hatched. ...*(Interruptions)*. Sir, it has been said that Hindus are violent. This is your culture, this is your character, this is your thinking, this is your hatred and these are the exploits against the Hindus of this country. ...*(Interruptions)*.

Hon'ble Speaker, Sir, this country will not forget this for centuries. ...*(Interruptions)*. A few days ago, a declaration was made about the destruction in respect of power within Hindus. ...*(Interruptions)*. What destructing power are you talking about? ...*(Interruptions)*. This country has been a worshiper of 'Shakti' (power) for centuries. ...*(Interruptions)*. My Bengal worships Maa Durga, worships 'Shakti'. ...*(Interruptions)*. Bengal worships Maa Kali with dedication. ...*(Interruptions)*. You talk about destroying that power. ...*(Interruptions)* These are the people who tried to coin the term 'Hindu terrorism'. ...*(Interruptions)* Their associates compare Hinduism to dengue, malaria, and such words, and these people clap. This country will never forgive this. ...*(Interruptions)*.

Hon'ble Speaker, Sir, their entire ecosystem works to demean Hindu traditions, Hindu society, the culture of this country, its heritage and insult them under

a well-thought-out strategy. They have made it fashionable to mock Hindus, and such elements are being protected for their political selfishness. ...*(Interruptions)*.

Hon'ble Speaker, Sir, we have been learning since childhood whether in villages or cities, whether poor or rich, every child in this country knows that every form of God is for worship and not for personal gain or display. ...*(Interruptions)*. What is worshipped is not displayed. ...*(Interruptions)*.

Hon'ble Speaker, Sir, the insult to our deities is deeply wounding the hearts of 140 crore countrymen. ...*(Interruptions)* Playing with the forms of God for personal political gain. ...*(Interruptions)*. Hon'ble Speaker. Sir, how can this country forgive this? ...*(Interruptions)*.

Hon'ble Speaker, Sir, the Hindu society after watching the scenes in the House yesterday must think about whether these insulting statements are coincidental or part of some experiment. ...*(Interruptions)*. The Hindu society must think about this. ...*(Interruptions)*.

Hon'ble Speaker, Sir, our armed forces are the pride of the country. ...*(Interruptions)*. The entire nation is proud of their courage and valour. ...*(Interruptions)*. Today, the entire country sees that ...*(Interruptions)*. Our armed forces and defence sector are undergoing more reforms than in all the years since independence, we are modernizing our military. ...*(Interruptions)*. Making every effort to build a war-capable army to give a fitting response to every challenge, carrying out reforms and taking steps with the aim of national security. ...*(Interruptions)*.

Hon'ble Speaker. Sir, many things have changed in the past few years. ...*(Interruptions)*. After the creation of the CDS post, integration has been empowered further. ...*(Interruptions)*.

Hon'ble Speaker, Sir, there was a long-held view among the experts in war strategies for our armed forces regarding the necessity of theatre command and...*(Interruptions)* today I can say that it is progressing satisfactorily after the establishment of the CDS system in India. ...*(Interruptions)*.

Hon'ble Speaker, Sir, 'Aatmanirbhar India' includes making our army self-reliant, which plays a very significant role. ...*(Interruptions)*. Our country's army should be young ...*(Interruptions)*. Capable of intimidating our enemies. ...*(Interruptions)*. We need to trust our youth and ...*(Interruptions)* strengthen their presence in the army. ...*(Interruptions)*. We are continually reforming to build a war-ready army. ...*(Interruptions)*. Not undertaking timely reforms has greatly harmed our military, ...*(Interruptions)*. but these matters are not suitable for public discussion, so I remain silent on them. ...*(Interruptions)*.

Hon'ble Speaker, Sir, national security is a serious matter. ...*(Interruptions)*. Hon'ble Speaker, Sir, the objective of such reforms is to prepare our forces for changing forms of warfare, evolving resources, changing weaponry, and shifting techniques. ...*(Interruptions)*. It is a significant responsibility to prepare our armed forces for these challenges, and we are committed to it despite facing criticism and false accusations and remaining silent. ...*(Interruptions)*. At such times, while we work to modernize and strengthen our military, ...*(Interruptions)*. what is Congress doing...*(Interruptions)*. They are spreading lies...*(Interruptions)*. and

conspiring to undermine defence ...(Interruptions) reforms attempts.  
...(Interruptions).

Hon'ble Speaker, Sir, the truth is that the Congress can never see the Indian armed forces becoming strong. ...(Interruptions).

Hon'ble Speaker, Sir, who does not know how weak our forces were during Nehru ji's time? ...(Interruptions). The numerous scams of lakhs and crores by Congress has weakened our military and the armed forces of the country. ...(Interruptions). Weakened the armed forces of the country....(Interruptions). Corruption in every requirement of the army, whether land, sea, or air, it has been a tradition since the country's independence. ...(Interruptions). The jeep scandal, submarine scandal, Bofors scandal—all these have prevented the strengthening of our military.

Hon'ble Speaker, Sir, there was a time during Congress's era when our forces did not even have bulletproof jackets. ...(Interruptions). They had weakened and destroyed our military while in power, and these actions had continued even when they were in the opposition. ....(Interruptions). Even when they were in opposition there were continuous efforts to weaken the military. ....(Interruptions). When Congress was in power, it did not procure fighter jets, and when we had tried, Congress conspired in every way to prevent fighter jets from reaching the Air Force. ....(Interruptions).

And, Hon'ble Speaker, Sir, see their childishness, they had enjoyed flying small toy Rafale jets, ....(Interruptions) mocking our military. ....(Interruptions).

Hon'ble Speaker, Sir, Congress opposes every step and every reform that strengthens and empowers the Indian military. ....*(Interruptions)*

**HON. SPEAKER:** Honourable Members, the proceedings of the House are extended till the conclusion of the speech of the Honourable Prime Minister and also the proceedings are extended till the allocated business of the House is not finished.

...*(Interruptions)*.

**18.00 hrs**

**SHRI NARENDRA MODI:** Honourable Speaker, Sir, I sincerely thank you for giving me time and extending it. ....*(Interruptions)*

Honourable Speaker, Sir, the Congress now realizes that the energy of our youth and the morale of our soldiers are the greatest strengths of our armed forces. They are spreading blatant lies about army recruitment to prevent our youth from joining the army to defend our country, creating a conspiracy to deter them. ....*(Interruptions)*.

Hon'ble Speaker, Sir, through this House I would like to know for whose benefit does Congress want to weaken our armed forces? For whose advantage, Congress members are spreading so many lies about our military? An attempt was made to deceive the brave soldiers of the country regarding 'One Rank One Pension'. ....*(Interruptions)*. Smt. Indira Gandhi ji had abolished the 'One Rank One Pension' system in our country. For decades, the Congress did not let this 'One Rank One Pension' to be implemented, and when elections came they had tried to fool the retired military officers by earmarking 500 crore rupees. But their intention was to delay the 'One Rank One Pension' as much as possible. The NDA Government had

implemented 'One Rank One Pension', and despite India's limited resources, and even during the tough battle against COVID-19, one lakh twenty thousand crore rupees were given to our former soldiers as 'One Rank One Pension'.  
....(*Interruptions*)

**HON. SPEAKER:** Honourable Members, this is not correct. You must adhere to the parliamentary traditions.

...(*Interruptions*).

**SHRI NARENDRA MODI:** Hon'ble Speaker, Sir, Hon'ble President has also expressed concern about paper leaks in her Address. I would also like to tell every student and every young person in the country that the Government is extremely serious about preventing such incidents and we are taking one step after another to fulfill our responsibilities on a war footing. ....(*Interruptions*). Those who play with the future of the youth will not be spared at all. Continuous arrests are being made across the country in the case of NEET. The Central Government has already enacted a strict law. ....(*Interruptions*) Necessary steps are being taken to strengthen the entire examination system. ....(*Interruptions*)

Hon'ble Speaker, Sir, the NDA Government has made development its biggest resolution in the past 10 years. ...(*Interruptions*). Today, we have resolved to make India the third largest economy in the world. ...(*Interruptions*). After so many years of independence, we have resolved to provide pure drinking water to ensure availability of water to every home. ...(*Interruptions*).

Hon'ble Speaker, Sir, it is our resolution to provide housing to every poor person. ...*(Interruptions)*. As the strength of India is emerging globally, we are firmly resolved to make our armed forces self-reliant. ...*(Interruptions)*.

Hon'ble Speaker, Sir, this era is the green era. ....*(Interruptions)*. The world is fighting the battle against global warming, and India has taken the responsibility to provide significant support in this fight. ...*(Interruptions)*. We have taken steps one after another in the direction of making India a powerhouse of renewable energy, and we are determined to achieve it. ...*(Interruptions)*.

Hon'ble Speaker, Sir, the future is linked with green hydrogen and e-vehicles. ....*(Interruptions)*. We are fully committed to make India a hub of green hydrogen. ....*(Interruptions)*.

Hon'ble Speaker, Sir, India is taking steps to make the 21st century the century of India. Infrastructure plays a very significant role in this. ....*(Interruptions)*. We need to build modern infrastructure. We need to be at par with all the benchmarks of the world. ....*(Interruptions)*.

Hon'ble Speaker, Sir, the investment in infrastructure in India has never been this high, and its benefits are visible to the citizens today. ....*(Interruptions)*. Large-scale employment and self-employment opportunities are being created in the country. ....*(Interruptions)*. This should now be expanded in a new form and skill development should be done according to the needs of modern India, and based on this India should emerge as a leader in 'Industry 4.0' securing the future of our youth and we are working in this direction. ...*(Interruptions)*

Hon'ble Speaker, Sir, there is a study which is very significant. ...*(Interruptions)*. This study states that job creation in the private sector has set the highest record in the last 18 years. ...*(Interruptions)*.

Hon'ble Speaker, Sir, today the digital payment system of India has become an example for the whole world. ....*(Interruptions)*. Whenever I have attended the G-20 group meetings, the prosperous countries of the world are astonished and have asked us many questions with great curiosity about our Digital India movement and digital payments. ....*(Interruptions)*. This is a huge success story of India. ...*(Interruptions)*.

**HON. SPEAKER:** Honourable Member, please. This is not the way.

...*(Interruptions)*

**HON. SPEAKER:** All of you return to your seats.

....*(Interruptions)*

**SHRI NARENDRA MODI:** Hon'ble Speaker, Sir, competition and challenges are also increasing naturally as India progresses. ....*(Interruptions)*. Those who have problems with the progress of India and see the progress of India as a challenge, are also adopting wrong tactics. These forces are attacking India's democracy, demography, and diversity, and....*(Interruptions)* this concern is not only mine. ....*(Interruptions)*. This concern is not only of the Government or the treasury bench. ....*(Interruptions)*.

Hon'ble Speaker, Sir, the people of the country and even the Hon'ble Supreme Court are concerned about these issues. ....*(Interruptions)*. I want to present a quote from the Supreme Court before the House today. ....*(Interruptions)*.

The Supreme Court's statement points to the potential crises that could arise for millions of people in the country. ....(*Interruptions*).

Hon'ble Speaker, Sir, the Supreme Court has stated very seriously in its judgment, and I quote: 'It seems that there is a concerted effort to doubt, undermine, and weaken the progress of this great country on every possible front.' This is what the Supreme Court has said. The Supreme Court further states that 'any such effort should be stopped at the very beginning.' This is a quote from the Supreme Court.

Hon'ble Speaker, Sir, we, whether in the Government or in the opposition, those inside or outside the House, need to seriously consider the sentiment expressed by the Supreme Court.

Hon'ble Speaker, Sir, there are also some people in India who are helping such forces. ....(*Interruptions*). The citizens of the country need to be vigilant against such forces. ....(*Interruptions*).

Hon'ble Speaker, Sir, after coming to power in 2014, a major challenge before the country was not only Congress but also the eco-system that Congress had nurtured. ....(*Interruptions*). This eco-system has flourished for 70 years with the support of Congress. ....(*Interruptions*).

Hon'ble Speaker, Sir, I would like to warn this eco-system. I would like to alert this eco-system that the way it has decided to halt the country's development journey, derail the country's progress ....(*Interruptions*). I would like to tell this eco-system today that every conspiracy will be met with a response in its own language. This country will never accept anti-national conspiracies. ....(*Interruptions*).

Hon'ble Speaker, Sir, this is a time when the world is taking the progress of India very seriously, noting every detail. ....*(Interruptions)*

Hon'ble Speaker, Sir, now that the elections are over, 140 crore citizens have given their mandate. It is necessary that the contribution of all Hon'ble Members of this House is required for the making of a developed India, to turn this resolution into reality. ....*(Interruptions)*. I invite everyone to come forward responsibly to fulfill the resolution of a developed India. ....*(Interruptions)*. let us work together for the nation's interest and leave no stone unturned in fulfilling the hopes and aspirations of the citizens. ....*(Interruptions)*.

Hon'ble Speaker, Sir, positive politics is very necessary in this era of India. I would also like to tell our fellow parties, including those in the INDIA alliance to compete on good governance. You should compete with NDA Governments in terms of good governance, delivery and fulfilling of people's aspirations wherever you have formed the Government. The country will benefit, and so will you. ....*(Interruptions)*.

Hon'ble Speaker, Sir, compete with NDA for good works and be courageous in matters of reforms. Take steps in reforms and attract foreign investment in the states where your Governments are in power. ....*(Interruptions)*. Strive to bring more foreign investment to your respective States. ....*(Interruptions)*. They have the opportunity as they have some Governments in the States. ....*(Interruptions)*. And for this, they should compete with BJP Governments, compete with NDA Governments and engage in positive competition. ....*(Interruptions)*. Those who have got the opportunity to serve should compete in creating jobs. ....*(Interruptions)*.

Let there be a healthy competition in which Government provides more employment.  
....(*Interruptions*).

Hon'ble Speaker, Sir, we also have a saying 'gahana karmanogati':- that the path of action is profound. ....(*Interruptions*). Therefore, instead of winning debates through accusations, lies, and deceit, efforts should be made to win people's hearts through action, skill, dedication, and a spirit of service. ....(*Interruptions*).

Hon'ble Speaker, Sir, in the midst of this discussion I have also received sad news about the stampede in Hathras, UP in which many people have tragically lost their lives. I express my condolences to those who have lost their lives in this incident. I wish a speedy recovery to all the injured. The administration is engaged in relief and rescue work under the supervision of the State Government. Senior officials of the Central Government are in constant contact with the Government of Uttar Pradesh. I assure everyone through this House that all possible help will be provided to the victims.

Hon'ble Speaker, Sir, today, we have had a long discussion, ....(*Interruptions*) and you have seen that when I first had the opportunity to serve here as Prime Minister in the Lok Sabha, I had faced similar challenges. ....(*Interruptions*). In 2019, I had faced the same challenges. ....(*Interruptions*). I had faced the same challenges in the Rajya Sabha,....(*Interruptions*). and now I have become stronger because of it. ....(*Interruptions*) My courage is stronger, my voice is stronger, and my resolutions are stronger. ....(*Interruptions*).

Hon'ble Speaker, Sir, no matter how many numbers they claim, when we came to power in 2014 our strength in the Rajya Sabha was very low, and the Chair's

inclination was somewhat on the other side. ....(*Interruptions*). But we did not waver from our resolve to serve the country with pride. ....(*Interruptions*). I would like to tell the people of the country that the decision you have made, the order you have given us to serve, neither Modi nor this Government will be afraid of any such obstacles. ....(*Interruptions*). We will fulfill the resolutions we have set out to achieve. ....(*Interruptions*).

Hon'ble Speaker, Sir, I extend my special congratulations to the new Members of Parliament who have been elected. ....(*Interruptions*). I believe that ....(*Interruptions*) they will learn and understand a lot ...(*Interruptions*) and will also try to avoid falling in the eyes of the people of this country. Therefore, I hope that the Almighty gives them some wisdom, even to the 'Balak Buddhi'. With this expectation, I sincerely thank the Hon'ble President for her Address.

Hon'ble Speaker, Sir, for giving me the time, for giving me the opportunity to speak in detail, and for allowing the truth to be heard despite the noise. ....(*Interruptions*). Truth is not suppressed by such attempts, and falsehood has no roots.

Hon'ble Speaker, Sir, those who were not given the opportunity, it is their party's responsibility, and I expect them to take care of their Member of Parliament in the future. While thanking this House, ....(*Interruptions*). I must say I have enjoyed it very much today. ....(*Interruptions*). I have experienced firsthand the power of truth today, ....(*Interruptions*). and I have witnessed the strength of truth. ... (*Interruptions*). Therefore, I express my heartfelt gratitude to you. Thank you very much.

**HON. SPEAKER:** Members have presented many amendments to the motion of thanks and I shall now put all the amendments together to the vote of the House.

(The amendments were put and were negatived.)

**HON SPEAKER:** I now put the motion of thanks on the President's Address to the vote of the House.

The question is:

"That an Address be presented to the President in the following words:-  
That the Members of the House of the People assembled in this session are deeply grateful to the President for the Address which she has been pleased to deliver to both Houses of Parliament assembled together on the 27th of June, 2024 ".

(The motion was adopted.)

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**18.30 hrs**

**RESOLUTION RE: CONDEMNATION OF THE CONDUCT AND BEHAVIOUR  
OF THE MEMBERS OF OPPOSITION PARTIES**

*[Translation]*

**THE MINISTER OF DEFENCE (SHRI RAJ NATH SINGH):** Honourable Speaker, I beg to move:

"That the entire House condemns the manner in which the Opposition has continuously violated parliamentary decorum during the President's Address when the motion of thanks was being discussed and the Honourable Prime Minister was addressing the House."

*... (Interruptions)*

**HON. SPEAKER:** Hon'ble Members, I have given sufficient time and opportunity to all the Hon'ble Members. All the parties were given the opportunity to speak till late night. The Leader of the Opposition was given the opportunity to speak for more than 90 minutes but Hon'ble Members this behaviour is not in accordance with parliamentary traditions.

*... (Interruptions)*

**HON. SPEAKER:** Your conduct and behaviour is neither in accordance with parliamentary conduct nor is it appropriate for the democracy of the country. Today the whole country had watched when the Leader of Opposition and other Hon'ble Members came to the well and started speaking when the Hon'ble Leader of the House Hon'ble Prime Minister was speaking, This is not appropriate as per parliamentary traditions.

... (*Interruptions*)

**HON. SPEAKER:** I expect that the proceeding of the Parliament is conducted by rules and procedures and your party was given more time than the allocated time.

... (*Interruptions*)

**HON. SPEAKER:** Everyone was given more time than your party's time and time was given till late night, and people of the same party were also allowed to speak. This is a wrong method, but it is not appropriate.

... (*Interruptions*)

**HON. SPEAKER:** Hon'ble Minister of Home Affairs.

**THE MINISTER OF HOME AFFAIRS AND MINISTER OF COOPERATION (SHRI**

**AMIT SHAH):** Honourable Speaker, Sir, I second the proposal made by the Minister of Defence and request you to put it before the House for adoption.

**HON. SPEAKER:** The question is:

"That entire House condemns the way the Opposition has continuously violated parliamentary decorum during the discussion on Motion of Thanks on President's Address and when the Honourable Prime Minister was addressing the House ."

The motion was adopted.

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**18.32 hrs**

### **VALEDICTORY REFERENCE**

*[Translation]*

**HON. SPEAKER:** Hon'ble Members, we have now reached the end of the first session of the 18th Lok Sabha. This session began on 24 June 2024. In this session, seven meetings of the House were held which lasted for about 34 hours.

The session began on 24 June, 2024. As per established traditions, the first day of the first session of the 18th Lok Sabha began with a moment of silence in view of the solemnity of the occasion. During the session, 539 honourable Members took oath or affirmation. The election of the Speaker of the Lok Sabha was held on 26 June, 2024. I express my gratitude to you for giving me the opportunity to serve through this sacred seat again. It is a matter of immense honour and pride for me to be elected as the presiding officer of the Lok Sabha. On the same day, the Honourable Prime Minister introduced the Members of the Union Council of Ministers in the House.

Honourable Members, Her Excellency the President Addressed the Members of both the Houses assembled on 27 June, 2024. On the same day, I gave recognition to Shri Rahul Gandhi, the leader of the Indian National Congress as the Leader of the Opposition and an announcement to this effect was made in the House.

After a discussion of more than 18 hours yesterday and today, the House has passed the Motion of Thanks on the Address of Her Excellency the President. A total of 68 Hon'ble Members had participated in this discussion and more than 50 Hon'ble Members had tabled their statements on the Table of the House. After the Honourable Members had laid their the statements, the hon'ble Prime Minister had replied to the

discussion. During the session, 41 matters were tabled in the House under Rule 377 and a total of 338 papers were laid on the Table of the House. During the session, three statements were also made by Hon'ble Ministers in the House under Direction 73(A). The work productivity of this session of the Lok Sabha was about 105 per cent.

Honourable Members, I express my heartfelt gratitude to the Pro-tem Speaker Shri Bhartruhari Mahtab and the members of the panel of Chairpersons appointed by Her Excellency the President for the efficient conduct of the House in the initial days of the Session and for administering the oath and affirmation to the newly elected members of the 18th Lok Sabha. I also thank my honourable colleagues in the panel of Chairpersons for their cooperation and contribution in the conduct of the House.

I am extremely grateful to the Honourable Prime Minister, Honourable Ministers of Parliamentary Affairs, all Honourable Ministers, Leader of the Opposition, leaders of various parties and Honourable Members for their cooperation.

On behalf of all of you, I also thank the friends in the press and media. On this occasion, I commend the Secretary-General, officers and staff of the Lok Sabha Secretariat for their dedicated service to the House.

I thank the concerned agencies for their assistance in the successful conduct of the proceedings of the House.

**HON. SPEAKER:** Honourable Members, please stand up in your seats for the tune of Vande Mataram.

**18.35 hrs**

**NATIONAL SONG**

*The National Song was played.*

*[Translation]*

**HON. SPEAKER:** The proceedings of the House stand adjourned sine die.

**18.37 hrs**

*The Lok Sabha then adjourned sine die.*

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## **INTERNET**

The Original Version of Lok Sabha proceedings is available on Parliament of India Website and Lok Sabha Website at the following address:

[www.sansad.in/ls](http://www.sansad.in/ls)

## **LIVE TELECAST OF PROCEEDINGS OF LOK SABHA**

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